## HARYANA VIDHAN SABHA

# REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES 

 (2021-2022)
## (FOURTEENTH VIDHAN SABHA) FORTY FIFTH REPORT

## ON

The reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes in various departments, Cential/State Government's Schemes applicable, facilities provided under the Scheduled Castes Sub Plan outlay and stipend to the students of SC category, the matter of atrocitues caused against the Scheduled Castes categories and compensation granted to them, 100-100 square yards plots allotted by the Development and Panchayat Department $\&$ the houses allotted under the "Pardhan Mantri Awas Yojna" to the reserved categories \& Food items providing under the National Food Security Act etc and action taken by the Concerned departments on the recommendations/observations of the Committee


Presented to the Haryana Vidhan Sabha on $\mathbf{1 6}^{\text {th }}$ March, 2022

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& \text { HARYANA VIDHAN SABHA SECRETARIAT, } \\
& \text { CHANDIGARH } \\
& 2022
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## CONTENTS

Pages
1 Composition of the Committee ..... v
2 Introduction ..... v1 vil
3 Report ..... 1
4 Examination of the following departments upon the mplementation of recommendations/ observations contamed in the previous Forty Fourth Report
(1) Welfare of Scheduled Castes Scheduled Tribes and Backward Classes Department
(11) Agriculture and Farmers Welfare Department and ..... 3
(ui) Revenue \& Disaster Management Department ..... 45
5 Examination of following departments on the following matters referred by the Committee -
(1) Welfare of Scheduled Castes, Scheduled Tribes and ..... 694 Backward Classes Department
Compensation to be granted to the aggrieved person in the matters of atrocities caused against the Scheduled Caste Categones
(1i) Admmistration and Justuce Department ..... 9596
Representation to the reserved categones in the appointment of Law Officers (Addl AG Dy AG and Asstt AG) in the office of Advocate General Haryana
(ii1) General Admmistration Department ..... 9798
(a) Promotion of the employees of Scheduled Castes categories in Group C\&D in the services of Haryana Government/Government Undertakng and Public Undertakings Sectors under the following instructions
(I) No 22/133/2013 1 GS III dated $4^{\text {th }}$ May 2018
(II) No 22/10/2013 IGS III, dated $15^{\text {th }}$ May, 2015
(b) Representations of the President Confederation of SC ..... 99
ST\&BC Organisations (Haryana) and all the Haryana Scheduled Castes Employees Federation for reservation in promotion with consequentral semority wef 17061995 and
(c) Representations of Savindhan Suraksha Samitı ..... 100
Yamunanagar and Shri Amar Singh Patlan
President Ambedker Samaj Kalyan Sabha Karnal forwithdraw the notification No 525 SW(1) 2020dated 07072020 vide which person of Gadna Castehave been uncluded in the Scheduled Caste s list etc
(iv) Development and Panchayats Department
(a) 100 sq yards plots allotted/not allotted/ ..... 101102dispossessed from plots to the reserved categones
(b) Representation of Shri Vijay Grewal Reporter and others ..... 103 resident of VPO Sanwar District Charkhi Dadn regarding not mentronung the names of the renowned persons of the Scheduled Castes Category on Gaurav Patt of the Village
(c) Representation of Shri Rajender Kumar \& others of ..... 104 Village Bhrokhan Tehsıl \& District Sirsa regarding illegal possession by the domineering and punk trend people of Rajasthanı Bhat Castes on the 100100 square yards plots allotted to the SC/BC/BPL Familes
(d) Representation of Shrı Dharampal Laat S/o Sh Hazan Ram ..... 105 Village Bhrokhan District Sirsa agamst the Sarpanch of his Village regarding cheating the poor families by allotting 100 square yard plots to his own famıly's members \& relatives
(e) Representation of Shrı Shıv Charan S/o Shri Baldev Ram ..... 106 Village Mulakpur Gurgaon Khor Haryana for providing the way for his plot etc and
(f) Representation of Gram Panchayat Kırmach Block Thanesar ..... 107 District Kurukshetra against the illegaily cutting of Safeda Trees from the land of Shamlat (Kalupatt1)
(v) Educaton Department
(a) For providing the Smart Phones Laptops/Tabs etc to the ..... 108 students of SC/ST/BC categones who are studying in Government Schools to enable them to get the benefit of online study of till the Schools are not opened which were closed due to CORONA
(b) For providing the stipend to the students of ..... 109114 session 202021 \&2021 22
(c) To fill up the vacancies of backlog of the ..... 115Scheduled Castes \& other Backward Classes in theCentral Higher Education Institutions/Universities etc
(d) Representation of Non Teaching Staff Kurukshetra Univensty ..... 116 Kurukshetra for providing reservation quota in Promotion and
(e) The representation of the employees for providing ..... 117119 the appointment and promotion to the reserved categories in the Universities of State of Haryana
(v) Jomt examination of Welfare of Scheduled Castes and Backward Classes Department, Home Dpeartment and Prosecution Department
(a) The examination of representative of 10 Districts Administration ..... 120140 on the matters of atrocitres 1 e Crime caused against the Scheduled Castes categories and action taken Report thereon/rate of conviction/compensation/ pending cases under investigation and in Hon ble Courts etc and
(b) To grant the compensation and other facilities in the matter ..... 141 of atrocities 1 e houses, plots etc to the victims of mendences occurred against the Scheduled Castes categones in the Villages Murachpur and Bhatla
(vii) Home Department
(a) On the matter referred to the DGP for issuance of the ..... 142 durections to all the Commissioner of Police/Superintendent of Police at District Head quarter to provide the copy of FIR, Challan and copy of decision in the matters of atrocities caused against the reserved categones etc
(b) The report of NGO in respect of atrocities committed ..... 143 aganst Dalits in District Mewat Haryana
(c) Representation of Smt. Shiksha Devi W/o Late Shri Ramchander ..... 144
Village Barolı Majra P O Led, Teh Chhachhrauh
Distt Yamunanagar regarding to take the legal action against Shri Annder Sungh
(d) Complaint of Shri Jaiveer Singh Ranga ..... 145
S/o Shri Ramswaroop Ranga Naib Tehsildar Thanesar aganst Shri Akhil Pilani IAS Sub Divisional Officer Thanesar to take legal action under atrocity Act
(e) Complaint of Shrı Rajpal Parjapatı, Presıdent ..... 146
Daksh Parjapat Samitı (Regd ) Kumhar Samaj agamst Shri Ja1 Bhagwan Councillor of Ward No 9 \& others of Village Garb1 Bohar Rohtak who have possessed the constructed chopal/Dharmashala and removed the Board therefrom by force and
(f) A Complaint of Shri Satyanarayan \& others ..... 147
belonging to Kumhar community Village Samchana, District Rohtak regarding measurement and making the entries in the revenue record of land of Aave Pajawe belonging to Kumhar Community etc
(viil) Public Works (B\&R), Department
(a) Uttization of funds of Component Plan of Scheduled Castes ..... 148153 sub plan for construction of the Roads/Bridge etc and
(b) Representation of Junior Engıneers \& Former President ..... 154 SC/ST Employees Kalyaan Sangh (Narnaul) for providing reservation quota in Promotion
(ix) Agriculture and Farmers Welfare Department
(a) Utulization of funds of Component Plan of Scheduled ..... 155282
Castes sub plan for providing of Agricultural equipments/ machines etc and
(b) Representation of Shri Dharampal JE \& others O/o Haryana ..... 283
State Agriculture Marketing Board Panchkula for making the correction/amendment in Gradation list
(x) Irrigation Water Resources Department
Utilization of funds of Component Plan of Scheduled Castes ..... 284286
sub plan for providing the facilities of Irrigation/drınking water etc
(xı) Department of Housmg for All
Pradhan Mantri Awas Yojana (PMAY) for BPL famules ..... 287-293
belongs to Scheduled Castes Scheduled Tribes and Backward Classes categones
(xi1) Food Civil Supplies Department
Food Articles providing by the Central and State Governments ..... 294295 for the welfare of the reserved categonies under the Food Safety and Standards Act, 2006
(xiil) Health Department
Representation of Dr Jai Pal Mayra Professor and HOD ..... 296Department of Community Medrcine BPS GovernmentMedical College for Women Khanpur Kalan, Sonipat totake action unabated Caste based atrocities and efforts toremove from job
(xiv) State Election Commission, Haryana Representation of Shri Parmal Singh, Assistant ..... 297
State Election Commissioner (Retd) regarding Up gradation of pay scale of the Post of Assistant State Election Commissioner etc
6 Procedure for implementation of recommendations/ ..... 298299
observations made by the Committee in its Report

COMPOSITION OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES FOR THE YEAR 2021-2022

## CHAIRPERSON

1 Shri Ishwar Singh MLA MEMBERS

2 Shri Jagdish Nayar M L A.
3 Shri Lakshman Napa MLA
4 Shrı Satya Parkash MLA
5 Smt Renu Bala MLA
6 Shri Chiranjeev Rao M L A
7 Shri Shishpal Singh, M L A
8 Shri Ram Karan, M L A
9 Shrı Dharam Pal Gonder, M L A

## SECRETARIAT

1 Shrı Rajender Kumar Nandal Secretary
2 Shri Kanwar Sungh, Under Secretary
The Committee was constituted on dated $26^{\text {th }}$ March 2021, vide Haryana Vidhan Sabha Secretanat s Notufication No HVS Wel SC ST\&BC/1/2021 2022/29, dated the $30^{\text {th }}$ March, 2021

## INTRODUCTION

I Ishwar Singh Chairperson of the Committee on the Welfare of Scheduled Castes Scheduled Tribes and Backward Classes having been authonzed by the Committee in this behalf present this Report on the following matters
(1) On the reservation/representation in recrutment \& promotion in the Government services to the Scheduled Castes Scheduled Tribes and Backward Classes,
(i1) On the implementation of the recommendations of the previous Committee regarding the Central/State Government s Schemes apphcable for the Welfare of the Scheduled Castes Scheduled Tribes and Backward Classes in the various departments ie Welfare of Scheduled Castes Scheduled Tribes and Backward Classes Department Agriculture and Farmers Welfare Department and Revenue \& Disaster Management Department have been examined
(ii1) On the matter of atrocities causing against the Scheduled Castes category relating to Home Department, rate of conviction therein relating to Prosecution Department and on the compensation granted to them by the Welfare of Scheduled Castes and Backward Classes Department
(i1) On the strpend which to be disbursed to the students of the reserved categories by the Higher Education Department
(v) On the matter of Development and Panchayats Department regarding 100100 sq yard plots allotted/not allotted/dispossessed to the reserved categones
(vi) On the matter of houses to be allotted by the Department of Housing for All to the reserved categories
(vii) On the matter of facilties providing by the PWD (B\&R) Agriculture and Garmers Welfare Department and Irrigation Water Resources Department under the component plan 1 e Scheduled Castes Subplan Outlay to the farmers/persons of the Scheduled Castes categories by the Public Works (B\&R) Department Agriculture and Farmers Welfare Department and Irrigation Water Resources Department,
(viii) On the matter of smart phone/laptop/tabs to be provided by the Eduation Department to the school going students belonging to SC ST \& BC Categories
(ix) On the matter of food items to be provided by the Food Civil Supplies Department as per norms of the Food Safety and Standards Act 2013 and
(x) On the various representations/complants/instructions and the matters which have been took the suo moto cognizance by the Committee

The Committee examined the Administrative Secretaries their representatives of various Departments and Commissioner/Superintendent of Police alongwith concerned District Attornies and District Welfare Officers of various districts referred in the Report Accordingly the Report is based on the rephes furnshed by the concerned Departments/Autonomous Bodies explanations and clarifications received during deliberations etc The paragraph (s) recommendations (s) which have
not been included in this Report have been dropped/disposed off by the Committee after fully satisfied from the replies submitted by the concerned departments A bnef record/proceedings of each meeting have been kept separately in the Haryana Vidhan Sabha Secretariat

The Committee wishes to express their thanks to the Administrative Secretanes their representatives of the various Departments and Commissioner of Police/Supenntendents of Police alongwith concerned District Attornes \& District Welfare Officers of vanious Districts referred in the Report who appeared before the Committee for oral examination in regard to the matters explamed above

The Committee is thankful for the whole hearted and unstinted co operation extended by the Hon ble Speaker/Secretary/Officer of the Committee and staff etc

## REPORT

The Committee on the Welfare of Scheduled Castes Scheduled Tribes and Backward Classes for the year 20212022 was constituted on $26^{\text {th }}$ March 2021 by the Hon'ble Speaker authonzed by the House on a motion passed by the Haryana Legislative Assembly in its situng held on $17^{\text {th }}$ March, 2021 for nominating the Members of the Committee and also for appointing the Charperson of the said Committee Shri Ishwar Singh M L A was appointed as Charperson of the Committee by the Hon ble Speaker

The Committee held 49 sttungs till the date of finalization of the Report The first meeting of the Committee held on $7^{\text {th }}$ April 2021 was addressed by the Under Secretary who explained the scope and functions of the Committee in detail The Charperson while thanking the Hon ble Speaker for nominating him as the Chairperson of the Committee and also assured that with the cooperation of the other Members and Officer/officials the Committee will work a lot for improving of down trodden sections of the socrety

## WELFARE OF THE SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES DEPARTMENT

On the recommendations contan in $44^{\text {d }}$ report of the Committee regarding increasing the financial assistance under the scheme of Mukhya Mantri Vivah Shagun Yojna to the Scheduled Caste \& Backward Classes Categories from Rs $51000 /$ to that of Rs $71000 /$ and to the Backward Class Category from Rs 11000 / to that of Rs $31000 /$, the Department supply the reply vide letter dated 13012022 by intmatung that the above recommendations have been accepted by increasing the financial assistance accordingly by the Government The details/contents of the reply are explained as under

|  | Existing Provision |  | Amendment Provision |  |
| :---: | :---: | :---: | :---: | :---: |
| $\begin{gathered} \text { Sr } \\ \text { No } \end{gathered}$ | Category | Amount | Category | Amount |
| 1 | SC/DT/Tapriwas Communities living below poverty line Widow/Divorced/ Destitute women Orphan \& Destitute chuldren whose famıly mncome is less than 100 lac per annum ) | Rs 51000/ (Rs $46000 /$ to be paid on or before celebration of marnage and remaining Rs 5000 to be pard within 6 months on submission of mamriage registration certuficate | SC/DT/ Tapriwas Communities living below poverty line | Rs 71000/ <br> (Rs 66000/ to be pard on or before celebration of marriage and remaining Rs 5000 to be paid within 6 months on submission of marriage registration certificate |
| 2 | All sections of BPL other than Scheduled Castes All sections famulies (including SC/BC) having land holding of less than 25 acres or famuly annual income is less than Rs 100 lacs per annum | Rs $11000 /$ (Rs $10000 /$ to be paid on or before celebration of marnage and remaining Rs 1000 to be paid within 6 months on submission of marnage registration certificate | All sections of BPL other than Scheduled Castes All sections famulies (mcluding SC/BC) having family annual income is less than Rs 180 lacs per annum | Rs 31000/ <br> (Rs $28000 /$ to be pard on or before celebration of marriage and remaining Rs 3000 to be paid withen 6 months on submission of marriage registration certuficate |

The said reply was placed before the Committee in its meeting held on dated 19012022 and after examine the reply, the Committee was satisfied with the enhancement of amount of assistance under the scheme of Mukhya Mantri Vıvah Shagun Yojna

## AGRICULTURE AND FARMERS WELFARE DEPARTMENT

The previous Committee selected to examine the matter of reservation/representation of Scheduled Castes Scheduled Tribes and Backward Classes as well as Central/State Government s Schemes implementing for the welfare of these Categories relating to said department in its meeting held on 24042019 On the recommendation of the previous Committee the department supply the reply/information vide letter dated 07012020 \& 06072020 and oral examination thereon were conducted on dated $12022020 \& 08072020$ Thereafter the requisite reply/information submitted by the department on dated $29072020 \& 05012021$ were placed before the Committee in its meeting held on dated 06012021 The Committee was satisfied with the contents of reply as the reply was found as per their recommendation, therefore the Committee decided to drop the such proceeding

## REVENUE \& DISASTER MANAGEMENT DEPARTMENT

The previous Committee selected the Revenue, Disaster Management and Consolidation Department in its meeting held on dated 24042019 for examune the reservation/representation provided to the SC ST \& BC as well as facilities provided to these categories under the Central/ State Government s Scheme On the recommendation of the Committee a letter dated 09012020 and reminders dated 13032020 \& 26052020 were written to the Financial Commissioner Revenue and Additional Chief Secretary to Govt Haryana Revenue Disaster Management and Consolidation Department for supplyng the statement for the year 201718 \& 201819 as stood on 31032019 showing the reservation/representation of Scheduled Castes Scheduled Tribes and Backward Classes as well as Central/State Government s Schemes for the welfare of these Categories The department supply the reply on dated 03072020 and thereafter the oral examination of the department was conducted by the previous Committee on dated 08072020 During the oral examination the Committee was not satisfied with the reply submitted by the representative of the department as the information in respect of vacancies and backlog was totally meorrect The Committee directed to the departmental representative to submit the fresh amended and corrected reply within three weeks positively and the departmental representative assured to the Committee that the requisite reply/information will be furmshed in stapulated period but the Committee was disappointed when the department not furnshed the requisite reply/information till the finalization/presentation of the previous $44^{\text {th }}$ report

The Hon ble Speaker conduct the meeting on dated 07042021 with the Charpersons of all the Committees and concerned Officers of the Committees of Haryana Vidhan Sabha Secretanat to review the functioning and working of the Committees During such meeting when the Hon ble Charperson of such Committee raised the issue in respect of non supply of the requisite mformation/reply by the Revenue Disaster Management and Consolidation Department, the Hon ble Speaker took a serious note thereon and directed to the officer of the Committee to submit the detal note in this regard On the drection of the Hon ble Speaker the officer of the Committee submit the date wise detal note on dated 08042021 and after examme the sard note the Hon ble Speaker fix the meeting on dated 22042021 at 0300 P M with the Financial Commissioner Revenue Accordingly an intimation in this regard was sent to the Financial Commissioner Revenue and Additional Chief Secretary vide letter dated 20042021 On the none availability of the Financial Commissioner Revenue on behalf of him Sh Kamlesh Bhadu Special Secretary Revenue and Disaster Management Department was appear in the meetung on dated 22042021

Durng the meeting the Hon'ble Speaker minutely discussed the matter by showing the recommendations of the Committee tendered on dated $8^{\text {th }}$ July, 2020 whle conducting the oral examination of the departmental representative and observed that it is a major fault at the level of the department on the non supply of the information inspite of making the various request/ correspondences by the Committee as well as given the assurance by the departmental representative The Hon'ble Speaker also observed that such kind of matters are required to be referred to the Committee on Privilege Moreover the Hon'ble Speaker took a serious note in this regard and durected to Shn Kamlesh Bhadu Special Secretary to supply the requisite and correct imformation upto $29^{\text {th }}$ April, 2021 positively and also ordered that in case of not supply the information within the prescribed period the matter be referred to the Committee on Privileges The departmental representative assured to the Hon'ble Speaker that the requisite and correct information alongwith proceeding of meetıng dated $8^{\text {th }}$ July 2020 duly confirmed in which oral examination was conducted will be supplied within stupulated penod as desıred by the Hon'ble Speaker 1 e upto $29^{\text {th }}$ April 2021

Thereafter the department supply the reply vide letter dated $28^{\text {th }}$ April 2021 which was discussed in the meeting held on 09062021 and the Committee was again not satisfied with the reply of the concerned department as the same was having incomplete information A letter dated $19^{\text {th }}$ May 2021 was again sent to the said department to depute the well conversant Officer/official to discuss the matter with the concerned Officer of Committee on dated $4^{\text {th }}$ June 2021 at 1130 A M at Haryana Vidhan Sabah, Secretanat so that the accurate information be placed before the Committee in its subsequent meeting to avord the more delay in the matter and inconvenience to the Committee

After discuss with the officer of the Committee, the department supphed the amended reply on dated $5^{\text {th }}$ August 2021 which was discussed in the meeting held on 14082021 After scrutinized the reply the Committee recommended that the short fall of Scheduled Castes \& Backward Classes categories be filled up either by promotion or by direct recrutment so that backlog may be completed Moreover the Committee was satisfied with the reply and decided to drop the proceeding in this regard

## Welfare of Scheduled Castes \& Backward Classes Department

## Regarding clear the backlog of compensation, to be granted to the aggrieved person in the matter of atrocities caused agamst the Scheduled Caste Categories

The previous Committee (tenure 2019 20) take up the matter of atrocities causing against the SC categories in its meetung held on dated 04012020 and on the recommendation of such Committee the Additional Chief Secretary to Govt Haryana Home Department, Drrector General of Police and all the Superintendent of Police posted at District Headquarters were asked to supply the district wise and case wise complete detaled report in the prescribed proforma in respect of all type of incidence/crime occurred against the reserved categories as well as action taken report agamst the accused/rate of conviction/acquittal/pending cases in the Hon ble Court etc On the recommendation of the Committee the Director General of Police Home Department supplied the reply vide letter dated 04022020 which was examined by the Committee in its meetings 15022020 \& 17062020 and decided to examine all the Superntendent of Police of the State of Haryana posted at District Headquarters in the subsequent meetings

On the recommendation of the Committee the Deputy Commissioner of Police Panchkula and Superintendent of Police Ambala were orally examined in its meeting held on dated 01072020 by the previous Committee and on the suggestion of the departmental representative the Committee decided to examine the District Attornes also alongwith the concerned Superintendent of Police to venfy the rate of conviction in the matter of atrocities Besides it while conducting the oral examination of the Superintendent of Police \& District Attorney Hisar in its meeting held on dated 22072020 on the suggestion of Superintendent of Police Hisar the Committee decided that to clear the backlog of the cases of compensation the District Welfare Officer alongwith concerned Superintendent of Police \& District Attorney is required to be examined in the subsequent meetings thereafter the Superintendent of Police District Attomey \& District Welfare Officer were jointly called for oral examination and examined by the Committee in its subsequent meetings

On the recommendation of the previous Committee the oral examination of the District Welfare Officers on the matter of compensation to be granted to the aggrieved person of SC categones in the matter of atrocities was mitiated on dated 07102020 The previous Committee thll the finalization of the $44^{\text {th }}$ Report orally examined to the Deputy Commissioner of Police Panchkula Superintendent of Police Ambala Superntendents of Police \& District Attornies Kurukshetra Karnal Kathal Hisar Besides it Assistant Superintendent of Police Tosham (Bhiwanı) Supernntendents of Police \& District Attornies Charkhı Dadri Jind Fatehabad, Sirsa as well as Suprintendent of Police Hansi District Attorney \& Tehsil Welfaie Officer Hisar and Superintendent of Police District Attorney \& District Welfare Officer Yamuna Nagar \& Panıpat were also examıned and various recommendation/observation were made by the previous Committee

The present Committee take up the recommendations/observations of the previous Committee and decided to contunue to conduct the oral examination of the rest of the Superintendent of Police District Attormes \& District Welfare Officers posted at District Headquarters in the matter of compensation to be granted to the aggrieved person on the atrocities caused against the reserved categories During the present tenure the Committee examined the departmental representative in respect of the rest of the districts

During the oral examunation of the Superintendent of Police/District Attorney and District Welfare Officer of the District Mahendergarh (Narnaul) in its meeting held on dated 04082021 the

Committee observed that the vanious District Welfare Officer have been examined so far but from their reply the Committee is not satisfied as in number of old cases the compensation has not been granted so far The Committee also observed that neither the relevant instruction/guidelines are being followed by the District Welfare Officers nor the prescribed amount of compensation is being disbursing to the eligible and aggrieved person since long time The Committee took the serious note in this regard and decided to refer the matter to the Principal Secretary to Govt Haryana, Welfare of Scheduled Castes and Backward Classes Department to issue the strict directions to all the concerned District Welfare Officers to complete the backlog of compensation in the matter of atrocities caused against the Scheduled Caste Categories by supplying the requisite information within 15 days positively from the receipt of communication in this regard to avoid the further complication during oral examination to be conducted in the subsequent meetings On the recommendation of the Committee the communication vide letter dated 17082021 alongwith prescribed proforma was made to the department to supply the reply/information in the prescribed proforma In the continuation of above letter dated 17082021 it was asked to the department that in spite of repeated request satisfactorily mprovement in completing the backlog of compensation not being shown and Committee decided to conduct the oral examination on dated 22122021 on the non supply of requisite information However keeping in view of the Session of Haryana Vidhan Sabha such oral examination was postponed on the request of the departmenı made by letter dated 14122021 Thereafter the department was again called vide notice dated 21122021 to conduct the oral examination on dated 05012022 thereafter the department supply the requisite information/reply vide memo dated 30122021 which is reproduced as under
Welfare of Scheduled Castes and Backward Classes Department, Haryana

| Name of District | No of cases regıstered under SC/ST (PoA) Act as per report of Police | No of Cases in which full payable amount of compensation/ relief pard | Pending <br> Cases in which fully payable reltef is to be pard | No of pending cases in which partial payment made and partial payment to be made. | No of cases in which the accused has been acquitted and now the aggrieved is not entitled for geting the relief | No of cases In which rehef could not be granted due to cancellation of cases or removal of SC/ST Act. Or untraced or refused to take the relief due to compromise | Detail of cases are explained at statement 1 to 22 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| Ambala | 72 | 16 | 2 | 0 | 30 | 24 | Statement 1 |
| Bhwanı | 114 | 10 | 18 | 0 | 60 | 26 | Statement 2 |
| Ch. Dadr | 0 | 0 | 0 | 0 | 0 | 0 | -- |
| Fardabad | 156 | 34 | 22 | 10 | 62 | 28 | Statement 3 |
| Fatehabad | 64 | 22 | 1 | 0 | 23 | 18 | Statement-4 |
| Gurugram | 185 | 12 | 29 | 24 | 75 | 45 | Statement 5 |
| Hisar* | 48 | 12 | 1 | 0 | 23 | 12 | Statement-6 |
| Shajar | 86 | 23 | 3 | 2 | 29 | 29 | Statement 7 |
| Jınd | 87 | 37 | 2 | 4 | 22 | 22 | Statement 8 |
| Karthal | 63 | 27 | 0 | 0 | 20 | 16 | Statement 9 |
| Karnal | 156 | 86 | 2 | 9 | 14 | 45 | Statement 10 |


| Kurukshetra | 82 | 38 | 1 | 3 | 18 | 22 | Statement 11 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Nuh | 65 | 24 | 3 | 0 | 14 | 24 | Statement 12 |
| Narnaul | 188 | 69 | 18 | 3 | 46 | 52 | Statement 13 |
| Palwal | 170 | 65 | 12 | 0 | 48 | 45 | Statement 14 |
| Panchkula | 20 | 5 | 7 | 0 | 1 | 7 | Statement 15 |
| Panpat | 75 | 29 | 0 | 0 | 6 | 40 | Statement 16 |
| Rewar | 122 | 52 | 2 | 10 | 29 | 29 | Statement 17 |
| Rohtak | 184 | 105 | 3 | 0 | 23 | 53 | Statement 18 |
| Sirsa | 115 | 55 | 1 | 0 | 12 | 47 | Statement 19 |
| Sonipat | 51 | 27 | 1 | 1 | 10 | 12 | Statement 20 |
| Yamuna Nagar | 120 | 63 | 2 | 0 | 20 | 35 | Statement 21 |
| Total | 2223 | 811 | 130 | 66 | 585 | 631 |  |

*Note The report of Hisar district is since 2014-15
Welfare of Scheduled Castes and Backward Classes Department, Haryana

| Name of District | No of cases registered under SC/ST (PoA) Act as per report of Police. | No of Cases in which full payable amount of compensation/ relief paid. | Pending Cases in which fully payable rehef is to be pald | No of pending cases in which partal payment made and partal payment to be made | No of cases in which the accused has been acquitted and now the aggneved is not entitied for geting the reltef | No of cases in which rehef could not be granted due to cancrllation of cases or removal of SC/ST Act or untraced or refused to take the relief due to compromise. | No of cases in which no information avalable from the police | Detall of cases are explamed at statement 1 to 22 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| Ambala | 115 | 72 | 0 | 0 | 3 | 40 | 0 | Statement 1 |
| Bhrwans | 472 | 76 | 136 | 0 | 80 | 180 | 0 | Statement 2 |
| Ch. Dadrı | 129 | 36 | 0 | 76 | 0 | 17 | 0 | Statement 3 |
| Fardabad | 355 | 55 | 162 | 22 | 58 | 58 | 0 | Statement-4 |
| Fatehabad | 193 | 82 | 18 | 10 | 13 | 70 | 0 | Statement 5 |
| Gurugram | 277 | 87 | 75 | 18 | 23 | 74 | 0 | Statement-6 |
| Hisar* | 965 | 259 | 241 | 0 | 35 | 430 | 0 | Statement 7 |
| Jhajar | 191 | 126 | 13 | 5 | 5 | 42 | 0 | Statement 8 |
| Jmd | 295 | 116 | 42 | 71 | 10 | 56 | 0 | Statement 9 |
| Kathal | 275 | 147 | 7 | 22 | 16 | 83 | 0 | Statement 10 |
| Karnal | 286 | 126 | 25 | 40 | 5 | 90 | 0 | Statement 11 |
| Kurukshetra | 332 | 230 | 9 | 5 | 7 | 81 | 0 | Statement 12 |


| Nuh | 149 | 96 | 19 | 0 | 4 | 30 | 0 | Statement 13 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Narnaul | 204 | 66 | 39 | 42 | 7 | 50 | 0 | Statement 14 |
| Palwal | 257 | 104 | 89 | 0 | 20 | 44 | 0 | Statement 15 |
| Panchkula | 52 | 27 | 8 | 0 | 0 | 17 | 0 | Statement 16 |
| Panıpat | 222 | 111 | 37 | 0 | 7 | 67 | 0 | Statement 17 |
| Rewar | 175 | 65 | 42 | 6 | 28 | 34 | 0 | Statement 18 |
| Rohtak | 293 | 197 | 10 | 0 | 0 | 86 | 0 | Statement 19 |
| Sursa | 191 | 121 | 10 | 11 | 12 | 37 | 0 | Statement 20 |
| Sonrpat | 141 | 49 | 14 | 2 | 12 | 64 | 0 | Statement 21 |
| Yamuna Nagar | 238 | 149 | 1 | 0 | 9 | 57 | 22 | Statement 22 |
| Total | 5807 | 2397 | 997 | 330 | 354 | 1707 | 22 |  |

District Ambala
The Consolidate year wise information in respect of compensation granted to the aggneved person in the matter of atrocitres caused against the SC Categories since June 2010 to $13^{\text {th }}$ April, 2016

| $\begin{array}{\|l\|l\|} \mathbf{S r} \\ \mathbf{N o} \end{array}$ | Years | No of cases regastered as per police. | No of cases FIR <br> recesved | No of cases in compen sation granted | No of pending cases for compen sation | Budget allotted for compen sation | Budget utilized in compensation | Budget utilized/sur render to the Govern ment | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | 201011 | 10 | 5 | 1 | 0 | 56250 | 56250 | 0 | Due Relief pard=1 <br> Cancelled cases relief not due $=5$ <br> Acquittal cases not received in trme $=4$ |
| 2 | 2011-12 | 03 | 01 | 0 | 0 | 118730 | 112500 | 6230 | Cancelled cases rehef not due $=2$ <br> Acquittal cases not received in timesi |
| 3 | 201213 | 04 | 02 | 0 | 0 | 12500 | 12500 | 0 | Cancelled cases relief not due=3 <br> Acquittal cases not received in tume $=1$ |
| 4 | 201314 | 17 | 12 | 3 | 1 | 785000 | 645000 | 140000 | Due Reinef pard=3 <br> Cancelled cases relef not due $=5$ <br> Acquital cases not received in time $=8$ <br> Conviction case mformation not received in tume relief is pending=1 |
| 5 | 2014-15 | 24 | 10 | 7 | 0 | 1300000 | 615000 | 685000 | Due Rehef pard=7 <br> Cancelled/SC ST act removed cases relief not due= 5 <br> Acquittal cases not recerved in tome $=11$ |

Statement 1


|  |  |  |  |  |  |  |  |  | Pending in | Court $=1$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 6 | 201516 | 14 | 5 | 5 | 0 | 90000 | 90000 | 0 | Due relief Cancelled Acquittal | pard=5 <br> cases $=4$ <br> cases not received in tume $=5$ |
|  | $\begin{aligned} & \text { 1-4-16 to } \\ & 13-416 \end{aligned}$ | 0 | 0 | 0 | 0 |  |  |  |  |  |
|  |  | 72 | 35 | 16 |  |  |  |  |  |  |
| 1 | Due Rehef Pard |  |  |  |  |  |  |  |  | 16 |
| 2 | Cancelled cases relref not due |  |  |  |  |  |  |  |  | 24 |
| 3 | Acquital cases not recerved in time Relief not payable |  |  |  |  |  |  |  |  | 30 |
| 4 | Relief pending (document are being collected Relief will be paid Soon) |  |  |  |  |  |  |  |  | 2 |
| 5 | No of cases registered as per police |  |  |  |  |  |  |  |  | 72 |

Statement-II

|  | $\begin{aligned} & \text { The } \\ & \text { sed aga } \end{aligned}$ | onsolda <br> $t$ the SC | year ategor | informatio <br> since $14^{\text {th }}$ | in respect of pril, 2016 thll | istrict Ambal <br> compensation date | granted to | aggneved | person in the matter of atrocities |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Years | No of cases registered as per police. | No of cases FIR received | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | Budget utalized in compensation | Budget ntilized/ surrender to the Government | Remarks |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 |  | 19 | 19 | 9 | 0 | 1410000 | 1390000 | 20000 | Due Relref pard=9 <br> Cancelied/SC/ST removed cases $=8$ <br> Acquittal cases not received in tume=2 |
| 2 | 201718 | 16 | 16 | 11 | 0 | 2797500 | 2797500 | 0 | Due Relief pard=11 <br> Cancelled cases relief not due $=5$ |
| 3 | 201819 | 21 | 21 | 15 | 0 | 3380000 | 3170000 | 210000 | Due Rehef paid=15 <br> Cancelled cases relief not due $=5$ <br> Acquittal cases not received in tume $=1$ |
| 4 | 201920 | 26 | 26 | 15 | 0 | 2820000 | 2820000 | 0 | Due Reltef pard=15 <br> Cancelled cases reltef not due $=10$ <br> Refused to take relief $=1$ |
| 5 | 202021 | 17 | 17 | 12 | 0 | 4150000 | 2320000 | 1830000 | Due Rellef pard=12 <br> Cancelled cases relief not due=5 |
| 6 | 202122 | 16 | 16 | 10 | 0 | 4022500 | 2335000 | 1687500 | Due Rehef pard=10 <br> Cancelled cases relef not due $=6$ |
|  |  | 115 | 115 | 72 | 0 |  |  |  |  |

Statement I
The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocitres caused against the SC Categories since June, 2010 to 13 ${ }^{\text {th }}$ April 2016

| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Years | No of cases FIR recenved | No of cases in compensation granted | No of pending cases for compensation | Badget allotted for compensation | Budget utilued in compensation | Badget utlized/surrender to the Government | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 1 | $\left\lvert\, \begin{aligned} & \text { June } \\ & 2010 \end{aligned} 1\right.$ | 10 | 1 | 2 | 525000/ | 525000/ |  | Acquittal $=4$ <br> Cancel=3 |
| 2 | 201112 | 10 | 0 | 1 | 218750/ | 218750/ |  | $\begin{aligned} & \text { Acquittal =7 } \\ & \text { Cancel }=2 \end{aligned}$ |
| 3 | 201213 | 25 | 2 | 7 | 1310650/ | 1215650/ | 95000/ | $\begin{aligned} & \text { Acquittal }=13 \\ & \text { Cancel }=3 \end{aligned}$ |
| 4 | 201314 | 30 | 4 | 3 | 3035000/ | 2625000/ | 410000/ | $\begin{aligned} & \text { Acquittal }=13 \\ & \text { Cancel }=10 \end{aligned}$ |
| 5 | 201415 | 15 | 1 | 0 | 1500000 | 1372500/ | 127500/ | Acquittal $=9$ <br> Cancel $=5$ |
| 6 | 201516 | 24 | 2 | 5 | 2482500/ | 2097500/ | 385000/ | Acquittal $=14$ <br> Cancel $=3$ |
|  | Total | 114 | 10 | 18 |  |  |  |  |
| Fully payable rehef pard $\quad=10$ |  |  |  |  |  |  |  |  |
| Cancelled cases = |  |  |  | 26 |  |  |  |  |
| Acquitted cases |  |  |  | $=60$ |  |  |  |  |
| Partial pendıng |  |  |  | $=18$ |  |  |  |  |
| Total |  |  | $=114$ |  |  |  |  |  |

Statement II
District Bhwani
The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities He

| $\left\lvert\, \begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}\right.$ | Years | No of cases FIR recelved | No of cases in compensation granted | No of pendmg cases for compensation | Budget allotted for compensation | Budget utiluzed in compensation | Budget utiluzed/surrender to the Government | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 1 | 201617 | 49 | 2 | 14 | 5536750/ | 5123750/ | 413000/ | $\begin{aligned} & \text { Acquittal }=22 \\ & \text { Cancel }=11 \end{aligned}$ |
| 2 | 201718 | 81 | 8 | 15 | 7748750/ | 7748750/ |  | $\begin{aligned} & \text { Acquittal }=37 \\ & \text { Cancel }=21 \end{aligned}$ |
| 3 | 201819 | 100 | 19 | 32 | 12300000/ | 12296250/ | $3750 /$ | $\begin{aligned} & \text { Acquittal }=19 \\ & \text { Cancel }=30 \end{aligned}$ |
| 4 | 201920 | 109 | 11 | 42 | 13767650/ | 13767650/ |  | $\begin{aligned} & \text { Acquittal =2 } \\ & \text { Cancel }=54 \end{aligned}$ |
| 5 | 202021 | 104 | 17 | 33 | 11409000/ | 11375000/ | 34000/ | $\begin{aligned} & \text { Acquittal }=0 \\ & \text { Cancel }=54 \end{aligned}$ |
| 6 | 202122 | 29 | 19 | 0 | 7935700/ | 5090625/ |  | Cancel $=10$ |
|  | Total | 472 | 76 | 136 |  |  |  |  |
| Fully payable relief pard |  |  | $=76$ |  |  |  |  |  |
| Cancelled cases |  |  | $=180$ |  |  |  |  |  |
| Acquitted cases |  |  | $=80$ |  |  |  |  |  |
| Pending Rehef |  |  | $=136$ |  |  |  |  |  |
| Total |  |  | $=472$ |  |  |  |  |  |

Statement II

| $\left\{\begin{array}{l} \mathrm{Sr} \\ \mathrm{No} \end{array}\right.$ | Years | No of cases registered as per police. | No of cases FIR received | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | Budget utalized in compensation | Budget uthlized/surrender to the Government | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | 201718 | 39 | 34 | 34( meluding <br> 11 partual <br> payment) | 11 Partial | 1547750/ | 1547750/ | 00 | Total cases registered by police department $=39$ <br> Relief Granted $=23$ <br> FIR Can.(Relief not admıssible) $=05$ <br> Partal Payment pendmg $=11$ |
| 2 | 201819 | 34 | 28 | 28 (mcluding 21 partial payment) | 21 Partal | 3665000/ | 3665000/ | 00 | Total cases registered by police department $=34$ <br> Relief Granted $=07$ <br> FIR Can (Relief not admussible) $=06$ <br> Partal Payment pending $=21$ |
| 3 | 201920 | 20 | 16 | 16( meluding <br> 13 partial <br> payment) | 13 Partal | 2085000/ | 2085000/ | 00 | Total cases registered by police department $=20$ <br> Relief Granted $=03$ <br> FIR Can (Relief not admussible) $=04$ <br> Partal Payment pending $=13$ |
| 4 | 202021 | 20 | 20 | 19(mncludmg <br> 18 partual <br> payment) | 18 Partal | 7960000/ | 7960000/ | 00 | Total cases registered by police department $=20$ <br> Reltef Granted $=01$ <br> SC/ST Act removed $=01$ |


Statement 1
The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities

| $\left\lvert\, \begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}\right.$ | Years | No of cases regstered as per police. | No of cases FIR <br> received | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | Budget utilized in compensa thon | Budget <br> utilzed/ <br> surrender to <br> the <br> Government | Remarks |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |  |
| 1 | $\begin{aligned} & \text { June } 2010 \\ & \text { to } 31 \\ & \text { March } \\ & 2011 \end{aligned}$ | 12 | 6 | 6( including 3 partal payment) | 3 Partal | - |  | - | Full payable rehef pard <br> Cancelled relef not payable <br> Acquitted cases not recerved in tume relief not payable <br> Partial payment | $\begin{aligned} & =3 \\ & =3 \\ & =3 \\ & =3 \end{aligned}$ |
| 2 | 201112 | 22 | 9 | 9( including 1 partal payment) | 01 Partual | -- | - | - | Full payable relef pard <br> Cancelled rehef not payable <br> Acquitted cases not received in tume relief not payable <br> Partual payment | $\begin{aligned} & =8 \\ & =6 \\ & =7 \\ & =1 \end{aligned}$ |
| 3 | 201213 | 8 | 4 | 4 | 0 | - | - | --- | Full payable reltef pard <br> Cancelled rehef not payable <br> $\mathrm{Sc} / \mathrm{St}$ Act removed | $\begin{aligned} & =4 \\ & =2 \\ & =2 \end{aligned}$ |


| 4 | 201314 | 34 | 10 | 10( meluding 2 partal payment) | 06 (meluding 02 partal payment) | - | - | - | Full payable relief pard <br> Cancelled relief not payable <br> Pending Payment <br> Acquatted cases not received in time relief not payable <br> Partral payment | $\begin{aligned} & =8 \\ & =5 \\ & =4 \\ & =15 \\ & =2 \end{aligned}$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 5 | 2014-15 | 40 | 10 | 10( meluding 4 partial payment) | 14 (mncluding 04 partial payment) | - | - | - | Full payable relief pard <br> Cancelled rehef not payable <br> Pendmg Payment <br> Acquitted cases not received in tume rehef not payable <br> Partual payment | $\begin{aligned} & =6 \\ & =4 \\ & =10 \\ & =16 \\ & =4 \end{aligned}$ |
| 6 | $\begin{aligned} & 01-04 \\ & 2015 \text { to } \\ & 31-03 \\ & 2016 \end{aligned}$ | 40 | 5 | 5 | 8 |  |  |  | Full payable relef pard <br> Cancelled rehef not payable <br> Pending Payment <br> Acquitted cases not received in tume relief not payable <br> Sc/St Act removed | $\begin{aligned} & =5 \\ & =5 \\ & =8 \\ & =21 \\ & =1 \end{aligned}$ |

[^0]Statement-1I
The Consoldate year wise information in respect of compensation granted to the aggneved person in the matter of atrocitres caused against the SC Categories snce $1^{\text {st }}$ April 2016 to till date

| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Years | No of cases registered as per police. | No of cases FIR received | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | Budget utulzzed in compensation | Budget utilized/surren der to the Government | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | 201617 | 51 | 16 | 16( meluding 1 partual payment) | $\begin{aligned} & \text { 11( including } \\ & 1 \text { partial } \\ & \text { payment) } \end{aligned}$ | -- | -- | - | Full payable relief pard $=15$ <br> Cancelled reltef not payable $=10$ <br> Pending Payment $=10$ <br> Acquitted cases not recerved in tume relief not payable $=14$ <br> Partual payment=1 <br> Untraced=1 |
| 2 | 201718 | 80 | 17 | 17( meluding 3 partial payment) | 26( meludmg 3 partial payment) | $\cdots$ | $\cdots$ | - | Full payable relief pard $=14$ <br> Cancelled rehef not payable $=20$ <br> Pending Payment $=23$ <br> Acquitted cases not received in trme rehef not payable=18 <br> Partal payment=3 <br> Untraced=2 |



Statement 1
District Fatehabad
The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since June, 2010 to13 ${ }^{\text {h }}$ April 2016

| $\begin{aligned} & \mathrm{Sr} \\ & \mathrm{No} \end{aligned}$ | Xears | No of cases registered as per poisce. | $\begin{array}{\|l\|} \hline \text { No of cases } \\ \hline \text { FIR } \\ \text { recelved } \end{array}$ | No of cases <br> in <br> compensation <br> granted | No of pending cases for compensation | Budget allotted for compensation | Budget atilzed in compensation | Budget utulized/surren der to the Government | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | $\begin{array}{\|l\|} \text { June } 2010 \text { to } \\ 31 \text { March } \\ 2011 \end{array}$ | 10 | 1 | 1 | 0 | 25000/ | 25000/ | 0 | Total cases registered by police  <br> department $=10$ <br> Full rehief Granted $=1$ <br> Refused to take relief $=1$ <br> FIR Can(Reluef not admussible) $=3$ <br> Acquitted case not received in tume by  <br> police department relief not payable= $=2$  <br> Untraced $=1$ <br> SC/ST Act removed $=2$ |
| 2 | 201112 | 6 | 2 | 2 | 0 | 156250/ | 156250/ | 0 | Total cases registered by police <br> department $=6$ <br> Full relief Granted $=2$ <br> FIR Can.(Relef not admussible) $=01$ <br> Acquitted case not recerved in tume by <br> police department relief not payable $=3$ |
| 3 | 201213 | 18 | 4 | 4 | 0 | 242200/ | 242200/ | 0 | Total cases registered by police department $=18$ <br> Full relief Granted $=4$ <br> FIR Can.(Relef not admussible) $=04$ <br> Acquitted case not received in tume by police department relief not payable $=8$ <br> Untraced $=1$ <br> SC/ST Act removed $=1$ |


| 4 | 201314 | 15 | 6 | 6 | 1 | $1120000 /$ | 675000/ | 445000/ | Total cases registered by police <br> department $=15$ <br> Full relief Granted $=6$ <br> FIR Can (Relref not admssible) $=03$ <br> Acquitted case not received in time by police department relief not payable $=5$ <br> Pending for payment $=1$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 5 | 201415 | 4 | 4 | 4 | 0 | 800000/ | 180000/ | 620000/ | Total cases registered by poince department $=4$ <br> Full relhef Granted $=4$ |
| 6 | 201516 | 11 | 5 | 5 | 0 | 382500/ | 382500/ | 00 | Total cases registered by police department $=11$ <br> Full relief Granted $=5$ <br> FIR Can (Relef not admssible) $=01$ <br> Acquitted case not received in tume by police department relief not payable=5 |
| 7 | $\left\lvert\, \begin{gathered} 01-04-2016 \\ \text { to } \\ 13-042016 \end{gathered}\right.$ | 0 | 0 | 0 | 0 | 00 | 0 | 00 |  |
|  | Total | 64 | 22 | 22 | 1 | 2725950/ | 1660950/ | 1065000/ |  |
| Total cases registered by police department |  |  |  |  | $=64$ |  |  |  |  |
|  |  |  |  |  | Full relief Granted | $=22$ |  |  |  |
| Refused to take relief |  |  |  |  |  | $=01$ |  |  |  |
| FIR Can (Rehef not admissible) |  |  |  |  |  | $=12$ |  |  |  |
| Acquitted case not received in time |  |  |  |  |  |  |  |  |  |
| by police department relief not payable |  |  |  |  |  | $=23$ |  |  |  |
| Untraced |  |  |  |  |  | $=2$ |  |  |  |
|  |  |  |  |  |  | =3 |  |  |  |
|  |  |  |  |  |  | $=1$ |  |  |  |

District Fatehabad
The Consoldate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused aganst the SC Categories since $\mathbf{1 4}^{\text {th }}$ Apri, 2016 to till date

| $\begin{aligned} & \mathbf{S r} \\ & \mathrm{No} \end{aligned}$ | Years | No of cases registered as per police. | No of cases FIR recenved | No of cases <br> in <br> compensation <br> granted | No of <br> pending cases <br> for <br> compensation | Budget allotted for compensation | Budget utilized in compensation | Budget utilized/ surrender to the Government | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | $14^{\mathrm{a}}$ Aprl 2016 to $31^{\mathrm{a}}$ March 2017 | 16 | 9 | $9 \text { (1 partal }$ relief) | 2(meludmg 1 partial relief) | 2070000 | 2070000 | 0 | Total cases registered by police <br> department $=16$ <br> Full relief Granted $=08$ <br> FIR Can (Relıef not admussible) $=04$ <br> Acquitted case not received in time by <br> police department relief not payable $=01$ <br> Refused $=01$ <br> Pending $=01$ <br> Partal rehef granted $=01$ |
| 2 | 201718 | 30 | 11 | $\begin{aligned} & \text { i1 (3 partial } \\ & \text { relief) } \end{aligned}$ | 5(meluding 3 partual relief) | 13007500 | 1307500 | 0 | $\begin{array}{\|l\|} \hline \text { Total cases registered by police } \\ \text { department }=30 \\ \text { Full relief Granted }=08 \\ \text { FIR Can.(Relief not admissible) }=10 \\ \text { Acquitted case not received in tume by } \\ \text { police department relef not payable }=05 \\ \text { Quashed }=01 \\ \text { SC/ST Removed }=01 \\ \text { Pending }=02 \\ \text { Partial relief granted }=09 \\ \hline \end{array}$ |
| 3 | 201819 | 50 | 20 | 20(1 partual relief) | 4(mcluding 1 partal relief) | 6575500 | 6550000 | 25500 | Total cases registered by police <br> department $\square 50$ <br> Full relef Granted $=19$ <br> FIR Can (Rehef not admissible) $=21$ <br> Acquitted case not recerved in tume by <br> police department relef not payable $=05$ <br> SC/ST Removed $=01$ <br> Pending $=03$ <br> Partal relief granted $=01$ |

## Statement II

| 4 | 201920 | 35 | 13 | $\begin{aligned} & 13 \text { (1 partial } \\ & \text { relief) } \end{aligned}$ | $\begin{aligned} & \text { 7(ncludmg } 1 \\ & \text { partal relief) } \end{aligned}$ | 3988000 | 3470000 | 518000 | $\begin{array}{\|l\|} \hline \text { Total cases registered by police } \\ \text { department }=35 \\ \text { Full relief Granted }=12 \\ \text { FIR Can (Relief not admussible) }=14 \\ \text { Acquitted case not recelved in tume by } \\ \text { police department relef not payable }=01 \\ \text { Legal herr not decided }=01 \\ \text { Pending }=0 \\ \text { Partual relief granted }=01 \\ \hline \end{array}$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 5 | 202021 | 44 | 28 | $\begin{aligned} & 28 \text { (4 partual } \\ & \text { relief) } \end{aligned}$ | $\begin{aligned} & 9 \text { (including } 4 \\ & \text { partual relief) } \end{aligned}$ | 5988000/ | 5691250/ | 296750/ | ```Total cases registered by police department \(=44\) Full rehef Granted \(=24\) FIR Can (Relief not admussible) \(=09\) Acquitted case not received in tume by police department relief not payable \(=01\) \(\mathrm{Sc} /\) ST removed \(=01\) Pending \(=05\) Partual relief granted \(=04\)``` |
| 6 | 202122 | 18 | 11 | 11 | 1 | 7004000 | 4787500 | 2216500 | $\begin{aligned} & \text { Total cases registered by police } \\ & \text { deparment }=18 \\ & \text { Full relief Granted }=11 \\ & \text { FIR Can (Relief not admssible) }=05 \\ & \text { SC/ST Removed }=01 \\ & \text { Pending }=01 \\ & \hline \end{aligned}$ |
| 7 |  | 193 | 92 | $\begin{aligned} & 92(10 \text { partral } \\ & \text { rellef) } \end{aligned}$ | $\begin{aligned} & 28 \text { (mncludmg } \\ & 10 \text { partial } \\ & \text { relef) } \end{aligned}$ | 26933000/ | 23876250/ | 3056750/ |  |
| 1 | Total cases registered by police department $=193$ |  |  |  |  |  |  |  |  |
| 2 | Full releef Granted $=82$ |  |  |  |  |  |  |  |  |
| 3 | Partial Relief granted=10 |  |  |  |  |  |  |  |  |
| 4 | FIR Can (Relief not admussible) $=63$ |  |  |  |  |  |  |  |  |
| 5 | Acquitted case not received in time by police department relief not payable=13 |  |  |  |  |  |  |  |  |
| 6 | SC/ST Removed=4 |  |  |  |  |  |  |  |  |
| 7 | Refused $=1$ |  |  |  |  |  |  |  |  |
| 8 | Quashed=1 |  |  |  |  |  |  |  |  |
| 9 | Legal herr not appounted by court $=01$ |  |  |  |  |  |  |  |  |
| 10 | Pending $=18$ |  |  |  |  |  |  |  |  |

Statement 1

| Distriet Gurugram |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of at caused against the SC Categories since June 2010 to $13^{\text {th }}$ April, 2016 |  |  |  |  |  |  |  |  |  |
| $\left\lvert\, \begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}\right.$ | Years | No of cases registered as per police. | No of cases FIR recelved | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | Budget utilized in compensation | Budget utilzed/ sturrender to the Government | Remarks |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | $\left\lvert\, \begin{aligned} & \text { June } \\ & 2010 \end{aligned} 2011\right.$ | 15 | 3 | 3 (all partal) | 7 (meluding 2 partal) | 250000 | 65000 | 185000 | Relief pendmg $=5$ <br> Cancelled cases relef not payable $=1$ <br> Acquittal cases not recerved in time relhef not payable $=6$ <br> Partual Relief pending $=3$ |
| 2 | 20112012 | 30 | 4 | 4 (all partal) | $\begin{aligned} & 8 \text { (mcluding } 4 \\ & \text { partal) } \end{aligned}$ | 250000 | 50000 | 200000 | Cancelled rehef not payable $=7$ <br> Acquitted cases not recerved in tume relef not payable=15 <br> Relief pending $=4$ <br> Partial Rehef pending=4 |
| 3 | 20122013 | 21 | 5 | $\begin{aligned} & 5 \text { (uncludıng } 3 \\ & \text { parttal) } \end{aligned}$ | $\begin{aligned} & 5 \text { (mcluding } 3 \\ & \text { partal) } \end{aligned}$ | 505000 | 505000 | - | Full payable relref pard $=2$ Cancelled cases rehef not payable=2 Untraced relief not payable=1 Acquitted cases not received in tume relief not payable $=11$ Relhef pending $=2$ Partial Relef pending $=3$ |
| 4 | 20132014 | 34 | 13 | $\begin{aligned} & 13 \text { (mcluding } \\ & 9 \text { partal) } \end{aligned}$ | $\begin{aligned} & 11 \text { (ncluding } \\ & 9 \text { partual) } \end{aligned}$ | 1250000 | 750000 | 500000 | Full payable relef pard $=4$ Cancelled cases relief not payable=4 Untraced relief not payable-1 SC/ST Act removed relief not |


|  |  |  |  |  |  |  |  |  | payable=1 <br> Acquitted cases not received in tume relief not payable $=13$ <br> Relief pendmg $=2$ <br> Partal Relief pendme $=9$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 5 | 20142015 | 34 | 4 | $\begin{aligned} & 4 \text { (meludng } 2 \\ & \text { partual) } \end{aligned}$ | $\begin{aligned} & 8 \text { (mcludung } 2 \\ & \text { partial) } \end{aligned}$ | 1200000 | 292500 | 907500 | Full payable rehef pard $=2$ <br> Cancelled cases relef not payable=7 <br> Acquitted cases not recerved in tume relief not payable $=17$ <br> Rehef pending $=6$ <br> Partial Relief pending $=2$ |
| 6 | $\begin{aligned} & 2015 \\ & \text { Up to } \\ & \text { Up } \\ & 1304.2016 \end{aligned}$ | 51 | 7 | $\begin{aligned} & 7 \text { (mcluding } 4 \\ & \text { partalal) } \end{aligned}$ | $\begin{aligned} & 14 \text { (mcludmg } \\ & 4 \text { partal) } \end{aligned}$ | 1500000 | 483750 | 16250 | Full payable relief pard $=3$ <br> Cancelled cases relef not payable $=20$ <br> Untraced rehef not payable=1 <br> Acquitted cases not received in tume relief not payable=13 <br> Rehef pending $=10$ <br> Partual Relief pendmg $=4$ |
|  | Aprl 2016 | 0 | 0 | 0 | 0 |  |  |  |  |
|  |  | 185 | 36 | $\begin{array}{\|l\|} \hline 36 \text { (including } \\ 24 \text { partua) } \\ \hline \end{array}$ | $\begin{aligned} & 53 \text { (nccluding } \\ & 24 \text { partual) } \\ & \hline \end{aligned}$ | 3955000 | 2146250 | 1808750 |  |
| 1 | Full payable relief pard |  |  |  |  |  | 12 |  |  |
| 2 | Cancelled/untraceable cases relief not payable |  |  |  |  |  | 41 |  |  |
| 3 | Untraced |  |  |  |  |  | 03 |  |  |
| 4 | SC/ST Act removed |  |  |  |  |  | 01 |  |  |
| 5 | Acquittal cases not received in time relief not payable |  |  |  |  |  | 75 |  |  |
| 6 | Relief pendıng |  |  |  |  |  | 29 |  |  |
| 5 | Partal Relief pending |  |  |  |  |  | 24 |  |  |
|  | Total |  |  |  |  |  | 185 |  |  |

Statement II

|  | The agam | $t \text { the } \mathrm{SC} \mathrm{Ca}$ | tegories s | $\text { ace } 14^{\mathrm{m}} \mathrm{April}$ | Distr <br> respect of 2016 to till | ct Gurugra <br> ompensation date | granted |  | erson in the matter of atrocities |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{array}{\|l\|} \mathbf{S r} \\ \mathbf{N o} \end{array}$ | Years | No of cases registered as per police. | No of cases FIR received | No of cases In compensation granted | No of pending cascs for compensation | Budget allotted for compensation | Budget utuzed in compensation | Budget <br> utilized/ <br> surrender to <br> the <br> Government | Remarks |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | 20162017 | 63 | 18 | $\begin{aligned} & \text { 18( includung } \\ & 6 \text { partual } \\ & \text { payment) } \end{aligned}$ | 21( mcluding 6 partal payment) | 1437500 | 1395000 | 42500 | $\begin{aligned} & \text { Full payable relief pard }=12 \\ & \text { Cancelled relief not payable }=18 \\ & \text { Acquittal cases not received in time } \\ & \text { reltef not payable=2 } \\ & \text { Reltef pending }=10 \\ & \text { Partial Relief pending }=15 \\ & \text { Untraced relief not payable=6 } \end{aligned}$ |
| 2 | 20172018 | 47 | 18 | 18( mcludmg 2 partal pard) | 11( ncluding 2 partal pard) | 797500 | 797500 | -- | Full payable rehef pard $=16$ Cancelled relief not payable=15 Acquittal cases not received in tume relef not payable=5 <br> Relief pendmg $=9$ <br> Partual Relief pending $=2$ |
| 3 | 20182019 | 41 | 9 | $9 \text { (mncluding I }$ partal paid) | 13 (nchudmg 1 partial paid) | 8755000 | 8068750 | 686250/ | Full payable relief pard $=8$ Cancelled reltef not payable=14 <br> SC/ST Act removed relef not payable=2 <br> Acquittal cases not received in tume rehef not payable=4 <br> Relief pending $=12$ <br> Partial Relief pending $=1$ |


| 4 | 20192020 | 50 | 18 | 18 (mcludung 5 partal pard) | 29 (meluding <br> 5 partal padd) | 4750000 | 4287500 | 462500 | Full payable rehef pard $=13$ <br> Cancelled rehef not payable=6 <br> Acquittal cases not received in tume rekef not payable $=2$ <br> Rellef pending $=24$ <br> Partual Relief pending $=5$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 5 | 20202021 | 47 | 13 | 13 (meluding 4 partual pard) | 19 (meludmg 4 partal pard) | 5438000 | 5262500 | 175500 | Full payable rehef pard $=9$ <br> Cancelled rehef not payable $=16$ <br> SC/ST Act removed rehef not payable=1 <br> Acquittal cases not received in time relref not payable $=2$ <br> Relref pending- 15 <br> Partal Reluef pending $=4$ |
| 6 | 2021 tull Date | 29 | 29 | 29 | 0 | 9115000 | 1240000 | 7875000 | Full payable reltef pard $=29$ |
|  |  | 277 | 105 | 105 | 93 | 30293000 | 21051250 | 9241750 |  |

87
69
02
03
23
75
18
277
Statement-1
District Hisar
The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities

| $\begin{array}{\|l} \mathbf{S r} \\ \mathbf{N o} \end{array}$ | Years | No of cases regstered as per police. | No of cases FIR recerved | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | Budget uthized in compensation | Budget utilzed/surre nder to the Government | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | 201415 | 25 | 8 | 5 | 0 | 8704000/ | 8704000/ | - | Full payable rellef pard $=5$ Canceiled relef not payable=7 <br> Acquittal cases not recelved in tume relef not payable $=13$ <br> Total $=25$ |
| 2 | 201516 | 23 | 11 | 7 | 1 | 1800838/ | 1800838/ | - | Full payable relief pard $=7$ <br> Cancelled relief not payable $=5$ <br> Acquittal cases not recerved in time rehef not payable $=10$ <br> Pendmg payment=1 <br> Total=23 |

$=12$
$=12$
$=23$
$=$
$=48$
The record before the period 2014-15 is not available because the record was burnt due to fire in office
Acquittal cases not received in tıme rehef not payable
Pending payment
Total
Cancelled rehef not payable
Fully Payable
4
Statement-1I

|  | The Con agamst | nsoldate the SC | ear wise 1 tegories S 1 | formation in ce $1^{\text {th }}$ April | respect of co 2016 to $31^{\text {th }}$ | strict Hisar <br> ompensation <br> August 202 | granted to $1$ | e aggrieve | person in the matter of atrocities |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Years | No of cases registered as per police. | No of cases FIR recerved | No of cases in compensation granted | No of pendung cases for compensation $\|$ | Budget allotted for compensation | Budget utalized in compensation | Budget uthluzed/surren der to the Government | Remarks |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | $\begin{aligned} & 1^{12} \text { Aprl } \\ & 2016 \text { to } \\ & 31^{12} \text { March } \\ & 2017 \end{aligned}$ | 41 | 28 | 15 | 2 | 2979500/ | 2979500/ | 0 | Full payable rehef pard $=15$ <br> Cancelled relief not payable=9 <br> Pendmg payment=2 <br> Acquittal cases not recerved in tme <br> rehef not payable $=14$ <br> Untraced=1 <br> Total=41 |
| 2 | 1 $1^{t}$ Apni 2017 to $31^{15}$ March 2018 | 77 | 59 | 50 | 7 | 12960387/ | 12960387/ | 0 | Fall payable relief pard $=50$ <br> Cancelled relief not payable $=12$ <br> Pendıng payment=7 <br> Acquittal cases not received in tume rellef not payable $=8$ <br> Total=77 |
| 3 | lat $\mathrm{l}^{\mathrm{nt}}$ Aprl 2018 to $31^{12}$ March 2019 | 147 | 54 | 42 | 29 | 1480500/ | 1480500/ | 0 | Full payable relief paid $=42$ <br> Cancelled rehef not payable $=61$ <br> Pendmg payment=29 <br> Acquittal cases not received in time relief not payable $=13$ <br> Untraced $=2$ <br> Total=147 |


| 4 | $1^{\text {a }}$ Apnl 2019 to $31^{\text {a }}$ March 2020 | 172 | 73 | 49 | 57 | 19600000/ | 19600000/ | 0 | Full payable relef pard $=49$ <br> Cancelled rehef not payable=66 <br> Pending payment=57 <br> Total $=172$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 5 | $\begin{aligned} & 1^{1 x} \text { Aprl } \\ & 2020 \text { to } \\ & 31^{11^{2}} \text { March } \\ & 2021 \end{aligned}$ | 221 | 77 | 46 | 69 | 19600000/ | 19600000/ | 0 | Full payable relief pard $=46$ <br> Cancelled relef not payable $=105$ <br> Pendıng payment=69 <br> Untraced $=1$ <br> Total=221 |
| 6 | $\begin{aligned} & 1^{\text {f }} \text { Aprl } \\ & 2021 \text { to } \\ & 31^{\mathrm{d}} \text { August } \\ & 2021 \end{aligned}$ | 307 | 79 | 57 | 77 | 21360000/ | $21337500 /$ | $22500 /$ | Full payable relef paid $=57$ <br> Cancelled relief not payable $=173$ <br> Pending payment=77 <br> Total $=\mathbf{3 0 7}$ |

[^1]Statement 1
The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities

| $\left\lvert\, \begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}\right.$ | Years | No of cases registered as per police. | No of cases FIR recerved | $\begin{aligned} & \text { No of cases } \\ & \text { in } \\ & \text { compensation } \\ & \text { granted } \end{aligned}$ | No of pendung cases for compensation | Budget allotted for compensation | Budget utilized in compensation | Budget uthized/surren der to the Government | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | $\begin{array}{ll} \hline \text { June, } & \\ 2010 & 1 I \end{array}$ | 9 | 3 | 3 | 0 | 62500/ | 62500/ | 0 | Full payable relief pard $=3$ Cancelled rellef not payable=2 <br> Acquittal cases not received in tume relef not payable=4 |
| 2 | 201112 | 8 | 3 | 3 | 0 | 0 | 0 | 0 | Foll payable relef pard $=3$ Cancelled relief not payable=4 <br> Acquittal cases not received in time relief not payable=1 |
| ${ }^{3}$ | 201213 | 7 | 3 | 3 | 1 | 451250/ | 451250/ | 0 | Full payable relsef pard $=3$ <br> Cancelled relief not payable=1 <br> Acquittal cases not received in time relhef not payable=2 <br> Pending for payment=1 |
| 4 | 201314 | 20 | 7 | 7 (mcluding 1 case partual payment) | 2 (mcludmg 1 case partial payment) | 300000/ | $220000 /$ | 80000/ | Full payable relief pard $=6$ Cancelled relief not payable=6 SC/ST(POA) Act removed=1 <br> Acquittal cases not received in tume rehef not payable=5 <br> Pendmg for payment=1 <br> Partual payment pendug=1 |


| 5 | 2014-15 | 17 | 1 | 1 | 1 | 800000/ | 311250/ | 488750/ | Full payable relef pard =1 <br> Cancelled relef not payable=5 <br> Acquittal cases not recelved in tume relief not payable $=10$ <br> Pendmg for payment=1 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 6 | 201516 | 25 | 8 | $\begin{aligned} & 8 \text { ( necludung 1 } \\ & \text { case partal } \\ & \text { payment ) } \end{aligned}$ | 1(partal) | 780000/ | 780000/ | 0 | Full payable relief pard $=7$ <br> Cancelled relief not payable=9 <br> Quashed case relief not payable $=01$ <br> Acquittal cases not received in tume relief not payable=7 <br> Partal payment pendmg $=1$ |
| 7 | $\begin{aligned} & 1^{\mathrm{x}} \mathrm{Aprll} \\ & 2016 \text { to } \\ & 13^{3} \mathrm{Appl} \end{aligned}$ $2016$ | 0 | 0 | 0 | 0 | 0 | 0 | 0 | - |
|  | Total | 86 | 25 | $\begin{aligned} & 25 \text { (mcludıng } \\ & 2 \text { case partual } \\ & \text { payment ) } \end{aligned}$ | $\begin{aligned} & 5 \text { (mcludung } 2 \\ & \text { cases partial } \\ & \text { payment } \end{aligned}$ | 2393750/ | 1825000/ | 568750/ |  |

[^2]Statement 1I
The Consoldate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities

| $\left\lvert\, \begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}\right.$ | Years | No of cases registered as per pohce. | No of cases FIR recerved | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | Budget <br> uthlized in compensation | Budget utilzed/surre nder to the Government | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | 201617 | 22 | 18 | 18(mcludrng 2 <br> Partual payment ) | 2 Partal payment | 2552500/ | 2552500/ | 0 | Full payable relef pard $=16$ <br> Cancelled relief not payable=3 <br> Sc/St Act removed case relief not payable $=1$ <br> Pending for payment partual=2 |
| 2 | 201718 | 36 | 19 | 19(meluding 1 <br> Partial <br> paymeat) | $\begin{aligned} & 2 \text { (mcluding } 1 \\ & \text { Partial } \\ & \text { payment) } \end{aligned}$ | 4473750/ | 4473750/ | 0 | Full payable relief pard $=18$ <br> Cancelled relief not payable $=9$ <br> Acquittal cases not recenved in trme reltef not payable $=4$ <br> Partual payment pendmg $=1$ <br> $\mathrm{Sc} / \mathrm{St}$ Act removed cases relief not payable $=2$ <br> Medrcaly Check up refused not payable=1 <br> Pendmg for payment=1 |


| 3 | 201819 | 38 | 27 | $\left\lvert\, \begin{aligned} & 27 \text { (nncluding 1 } \\ & \text { Partual } \\ & \text { payment) } \end{aligned}\right.$ | 2(mcluding I <br> Partial <br> payment) | $3835000 /$ | 3452500/ | 382500/ | Fulı payable relief pard $=26$ <br> Cancelled relief not payable $=9$ <br> Acquittal cases not recerved in tume rellef not payable=1 <br> Pending for payment $=1$ <br> Pending for payment partial= 1 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 4 | 201920 | 38 | 27 | 27 | 3 | 8459250/ | 8426250/ | 33000/ | Full payable rehef pard $=27$ <br> Cancelled relef not payable $=8$ <br> Pending for payment $=03$ |
| 5 | 202021 | 46 | 34 | 34 | 6 | 8325000/ | 8321250/ | 3750/ | Full payable relief patd $=34$ Cancelled rellef not payable=6 Pendmg for payment $=6$ |
| 6 | 202122 | 11 | 6 | 6 (mincluding 1 Partual payment) | 3(meluding 1 <br> Partial <br> payment) | 3825000/ | $3825000 /$ | 0 | Full payable relief pard $=5$ <br> Cancelled relief not payable $=3$ <br> Pending for payment=2 <br> Partial payment pendmg=1 |
|  | Total | 191 | 131 | 131(mcluding <br> 5 Partual <br> payment) | - | $31470500 /$ | $31051250 /$ | 419250/ |  |

[^3]Statement 1
District Jind

| caused aganst the SC Categories since June, 2010 to $13^{\text {th }}$ April, 2016 |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\left\lvert\, \begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}\right.$ | Xears | No of cases registered as per police. | No of cases FIR recenved | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | Budget utilized in compensation | Budget ntilzed/surren der to the Government | Remarks |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | $\begin{aligned} & \text { June } 2010 \\ & \text { to } \\ & 31-032011 \end{aligned}$ | 7 | 0 | 0 | 0 | 0 | 0 | 0 | Cancelled relief not payable=2 <br> Acquittal cases not recerved in time relief not payable=5 |
| 2 | 201112 | 10 | 4 | 4 | 0 | 356250/ | 356250/ | 0 | Full payable relief paid $=4$ <br> Untraced rehef not payable $=1$ <br> Acquittal cases not recerved in tome rehef not payable $=5$ |
| 3 | 201213 | 15 | 7 | 7 | 1 case partal payment | $1600000 / 1$ | 1425000/ | 175000/ | Full payable relef pard $=6$ <br> Cancelled rehef not payable=4 <br> Acquital cases not recenved in time rellef not payable=4 <br> Partal payment pendmg=1 |
|  | 201314 | 16 | 8 | 8 | 1 case parttal payment | 900000/ | 431200/ | 468800/ | Full payable relef paid $=7$ <br> Cancelled relief not payable $=5$ <br> Acquittal cases not received in time rehef not payable $=3$ <br> Partal payment pendmg=1 |



[^4]Statement 1I

| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Years | No of cases registered as per police. | No of cases FIR recerved | No of cases in compensation granted | No of pendıng cases for compensation | Budget allotted for compensation | Budget utillzed in compensation | Budget <br> utilized/ <br> surrender to <br> the <br> Government | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | $\begin{aligned} & 14-04-2016 \text { to } \\ & 31-032017 \end{aligned}$ | 38 | 17 | 17 | $\left\lvert\, \begin{aligned} & 8(7 \text { cases } \\ & \text { Partual) } \end{aligned}\right.$ | 4570250/ | 4566250/ | 4000 | Full payable reinef pard $=17$ <br> Cancelled relief not payable $=8$ <br> Acquittal cases not recerved in time relref not payable $=5$ <br> Partal relief pending $=7$ <br> Relief pendmg $=1$ |
| 2 | 201718 | 46 | 15 | 15 | $\begin{aligned} & 18(14 \text { cases } \\ & \text { Partal) } \end{aligned}$ | 2590000/ | 2590000/ | 0 | Full payable relief pard $=15$ Cancelled rellef not payable=11 <br> Acquittal cases not received in time relief not payable=2 <br> Partual payment pending $=14$ <br> Relief pending $=4$ |
| 3 | 201819 | 49 | 21 | 21 | $\begin{aligned} & 23(12 \text { cases } \\ & \text { Partal) } \end{aligned}$ | 9193000 | 9150000/ | 43000/ | Full payable relief pard $=21$ <br> Cancelled relief not payable=3 <br> Acquittal cases not received in time relief not payable=2 <br> Partual payment pendmg=12 <br> Relief pending $=11$ |


| 4 | 201920 | 58 | 18 | 18 | 27(14 cases <br> Partal) | 5666584/ | 5666550/ | 34 | Full payable reltef pard $=18$ <br> Cancelled relief not payable $=12$ <br> Acquittal cases not received in time reluef not payable $=1$ <br> Partal relief pending=14 <br> Rehef pending $=13$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 5 | 202021 | 53 | 25 | 25 | 20(15 cases Partial) | 14000000/ | 13991250/ | 8750/ | Full payable relief paid $=25$ <br> Cancelled rehef not payable=8 <br> Partual rehef pendmg=15 <br> Rehef pending=5 |
| 6 | $\left\lvert\, \begin{aligned} & 01-04-2021 \text { to } \\ & 25 \quad 102021 \end{aligned}\right.$ | 51 | 20 | 20 | 17(9 cases <br> Partal) | $13938200 /$ | 10153184/ | 3785016/ | Full payable rehef pard $=20$ <br> Cancelled rehef not payable $=13$ <br> Partial relıef pending $=9$ <br> Relief pending=8 <br> Payment for after PC(U I)=1 |
|  | Total | 295 | 116 | 116 | $\begin{aligned} & 113 \text { (71 cases } \\ & \text { Partal) } \end{aligned}$ | 49958034/ | 46117234/ | 3840800/ |  |
| 1 | Full payable relief paid $=116$ |  |  |  |  |  |  |  |  |
| 2 | Cancelled relnef not payable $=55$ |  |  |  |  |  |  |  |  |
| 3 | Acquittal cases not received in time relief not payable=10 |  |  |  |  |  |  |  |  |
| 4 | Partial payment pending $=42$ |  |  |  |  |  |  |  |  |
| 5 | Reluef pendung=71 |  |  |  |  |  |  |  |  |
| 6 | Payment Total $=295$ | Payment for after $\mathrm{pc}(\mathrm{UI})=1$ |  |  |  |  |  |  |  |

Statement 1

| $\left\lvert\, \begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}\right.$ | Years | No of cases registered as per police. | No of cases FIR received | $\begin{aligned} & \text { No of cases } \\ & \text { in } \\ & \text { compensation } \\ & \text { granted } \end{aligned}$ | No of pending cases for compensation | Budget allotted for compensation | Budget utilized in compensation | Budget <br> uthized/ <br> surrender to <br> tho <br> Government | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | June, 2010 to 31 -03 2011 | 7 | 0 | 0 | 0 | 25000/ | 25000/ | 0 | Cancelled relief not payable=2 <br> Acquittal cases not recerved in time rehef not payable $=5$ |
| 2 | 201112 | 6 | $2$ | 2 | 0 | 162500/ | 162500/ | 0 | Full payable rehef pard $=2$ <br> Cancelled rehef not payable=2 <br> Acquittal cases not recenved in tume rehef not payable=2 |
| 3 | 201213 | 12 | 7 | 7 | 0 | 590000/ | 590000/ | 0 | Full payable relief paid $=7$ <br> Cancelled rehef not payable $=2$ <br> Acquittal cases not received in tume relef not payable=3 |
| 4 | 201314 | 15 | 5 | 5 | 0 | 2320000/ | 2249386/ | 70614/ | Full payable relef pard $=5$ <br> Cancelled rellef not payable=6 <br> Acquittal cases not received m tume rehef not payable=4 |


| 5 | 201415 | 8 | 6 | 6 | 0 | 1300000/ | 390000/ | 910000/ | Full payable relief pard $=6$ <br> Cancelled relief not payable=1 <br> Acquittal cases not received in time relhef not payable=1 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 6 | 01-04 2015 to 13 042016 | 15 | 7 | 7 | 0 | $820000 /$ | $725000 /$ | 95000/ | Full payable reltef pard $=7$ <br> Cancelled relief not payable $=3$ <br> Acquittal cases not recerved in tume rehef not payable=5 |
|  | Total | 63 | 27 | 27 | 0 | $5217500 /$ | 4141886/ | 1075614/ |  |

[^5]Statement-1I
The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categones since $14^{\text {th }}$ April 2016 to till date

| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Years | No of cases registered as per police. | No of cases FIR recelved | No of cases in compensatio $n$ granted | No of pending cases for compensatıo n | Budget allotted for compensatio n | Budget uthlized in compensatio n | Budget <br> utilized/ <br> surrender to <br> the <br> Government | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | $\left\lvert\, \begin{aligned} & 14-042016 \text { to } \\ & 31-032017 \end{aligned}\right.$ | 28 | 19 | $\begin{aligned} & 19 \text { (nncludmg } \\ & 4 \text { Partual } \\ & \text { nccluding 2 } \\ & \text { acquutted) } \end{aligned}$ | 2 (Partal) | 2986500/ | $2961250 /$ | 252501 | Full payable relef paid $=15$ <br> Cancelled rellef not payable=6 <br> Acquittal cases not received in time relief not payable at present $=5$ <br> Partual payment pendeng $=2$ |
| 2 | 201718 | 49 | 33 | $\begin{aligned} & 33 \text { (mcludmg } \\ & 10 \text { Partual } \\ & \text { includng 6 } \\ & \text { acquitted) } \end{aligned}$ | 4 (Partal) | 1550000/ | 1550000/ | 0 | Full payable relief pard $=23$ <br> Cancelled relief not payable=13 <br> Acquittal cases not received in tume rellef not payable at present $=8$ <br> Partual payment pendmg $=4$ <br> Refused to take relref $=1$ |
| 3 | 201819 | 77 | 45 | $\left\lvert\, \begin{aligned} & 45 \text { (includmg } \\ & 8 \text { Partial } \\ & \text { necludmg 3 } \\ & \text { acquitted) } \end{aligned}\right.$ | 5 (Partal) | $6512500 /$ | 6511250/ | 1250 | Full payable relef pard $=37$ <br> Cancelled relief not payable $=28$ <br> Acquittal cases not received in time rellef not payable at present $=3$ <br> Partal payment pendeng $=5$ <br> Refised to take relef $=2$ <br> Sc/St Act removed=2 |


| 4 | 201920 | 40 | 26 | $\begin{aligned} & 26 \text { (meluding } \\ & 2 \text { partial) } \end{aligned}$ | 2 (Partal) | 6300000/ | 6300000/ | 0 | Full payable reltef pard $=24$ <br> Cancelled relief not payable $=12$ <br> Partral payment pending $=2$ <br> Refused to take reluef $=1$ <br> Sc/St Act removed=1 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 5 | 202021 | 52 | 34 | 34 (including 7 partal) | $\begin{array}{\|l\|} 14 \text { (includmg } \\ 7 \text { Partal) } \end{array}$ | 12315000/ | 12315000/ | 0 | Full payable relief paid $=27$ <br> Cancelled relief not payable $=10$ <br> Partal payment pendung $=7$ <br> Refiused to take relef $=1$ <br> Pending for payment=7 |
| 6 | \|ol-04-2021 to | 29 | 23 | $\begin{array}{\|l} 23 \text { (including } \\ 2 \text { partua) } \end{array}$ | 2 (Partial) | 1965000/ | 1965000/ | 0 | Full payable relief pard $=21$ <br> Cancelled relıef not payable $=6$ <br> Partial payment pending $=2$ |
|  | Total | 275 | 180 | 180 | 29 (macluding <br> 22 Partal <br> pending) | 31629000/ | 31602500 | 26500/ |  |

[^6]DISTT KARNAL
Statement I
 atrocities caused aganst the SC Categories since June, 2010 to $13 \mathbf{4 2 0 1 6}$

| Years | No of FIR <br> Registered as per mformation received from the Police | No of cases/FIR received | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | Budget utilized nn compensation | Budget unutilized/ surrender to the Govt | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{gathered} 16.2010 \text { to } \\ 313.2011 \end{gathered}$ | 8 | 4 | 4 | 0 | 137500 | 137500 | 0 | Full payble relief pard $=$ 4 <br> Cancelled cases rehef not payable $=$ 1 <br> Refused to take relief compromised $=3$  |
| $\begin{aligned} & 142011 \text { to } \\ & 3132012 \end{aligned}$ | 12 | 6 | 6 | 0 | 475000 | 475000 | 0 | Full payable relief padd $=6$  <br> Cancelled cases relief not payable $=$ 1 <br> Refused to take relief $=$ 2 <br> Acquittal cases not received in time   <br> relief not payable $=3$  |
| $\begin{aligned} & 142012 \text { to } \\ & 3132013 \end{aligned}$ | 39 | 26 | $\begin{aligned} & 22 \text { (full) } \\ & 4 \text { (partal) } \end{aligned}$ | $\begin{gathered} 5 \\ \left(\begin{array}{c} \text { partalal and } 1 \\ \text { full }) \end{array}\right. \end{gathered}$ | 850000 | 850000 | 0 | Full payable relef pard $=$ 22 <br> Cancelled cases relef not payable $=$ 7 <br> Refused to take relief compromised- 3  <br> Acquittal cases not recerved in time relief   <br> not payable $=$ 2 <br> pendmg payment Partial $=$ 4 <br> pendmg payment $=$ 1 |
| $\begin{gathered} 142013 \text { to } \\ 3132014 \end{gathered}$ | 39 | 22 | $\begin{gathered} 19 \text { (full) } \\ 3 \text { (partal) } \end{gathered}$ | 3 (partual) | 1600000 | 1600000 | 0 |  |


| $\begin{aligned} & 142014 \text { to } \\ & 3132015 \end{aligned}$ | 28 | 11 | 11 | 1 | 2635600 | 2635600 | 0 | Full payable relief paid $=11$  <br> Cancelled cases rellef not payable $=$ 3 <br> Refused to take relief compromused $=8$  <br> Acquittal cases not received in tume   <br> relief not payable $=5$  <br> pendmg payment $=$ 1 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{gathered} 142015 \text { to } \\ 313.2016 \end{gathered}$ | 30 | 26 | $\begin{gathered} 24 \\ 2 \text { (partal) } \end{gathered}$ | 2 (partual) | 1305000 | 1305000 | 0 | Full payable relief pard $=24$  <br> Cancelled cases relief not payable $=3$  <br> Refused to take reltef compromised $=1$  <br> pending payment (partal) $=$ 2 |
| $\begin{aligned} & 14.2016 \text { to } \\ & 1342016 \end{aligned}$ | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Nı |
|  | 156 | 95 | $\begin{gathered} 95 \\ \begin{array}{c} \text { Including } 9 \\ \text { Partal) } \end{array} \\ \hline \end{gathered}$ | $\begin{gathered} 11 \\ \begin{array}{c} \text { (Including } 9 \\ \text { Partal) } \end{array} \end{gathered}$ |  |  |  |  |
| Full payable relief pard |  |  |  |  | =86 |  |  |  |
| Cancelled cases rehef not payable |  |  |  |  | $=27$ |  |  |  |
| Refused to take relief |  |  |  |  | $=18$ |  |  |  |
| Acquittal cases not received in tume rehef not payable |  |  |  |  | $=14$ |  |  |  |
| Pending rehef full |  |  |  |  | $=02$ |  |  |  |
| Partal relief pendmg |  |  |  |  | $=09$ |  |  |  |
| Total |  |  |  |  | $=156$ |  |  |  |

DISTT KARNAL
Statement II
 atrocities caused against the SC Categories since 1442016 to 3182021

| Years | No of FIR Registered as per mformation recerved from the Police | No of cases/FIR received | No of cases $m$ compensation granted | No of pendng cases for compensation | $\begin{gathered} \text { Budget allotted } \\ \text { for } \\ \text { compensation } \end{gathered}$ | Budget utilzed in compensation | Budget unutilzed/ <br> surrender to the Govt | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{array}{\|c\|} \hline 1442016 \text { to } \\ 3132017 \end{array}$ | 39 | 27 | $\begin{gathered} 23 \text { full } \\ 4 \text { (partal) } \end{gathered}$ | $\begin{gathered} 3 \text { (full) } \\ 4 \text { (partual) } \end{gathered}$ | 5953750 | 5953750 | 0 | Full payable relief pard $=23$ <br> Cancelled cases relief not payable $=5$ <br> Refused to take relief compromised $=$ 2 <br> Acquittal cases not recenved im tume  <br> relief not payable $=1$ <br> Case untraced $=1$ <br> Pending $=3$ <br> Partal relief pendmg $=4$ |
| $\begin{aligned} & 142017 \text { to } \\ & 3132018 \end{aligned}$ | 31 | 15 | 14 Full <br> 1 (Partial) | $\begin{gathered} 5 \text { (full) } \\ 1 \text { (Partal) } \end{gathered}$ | 3132500 | 3132500 | 0 | Full payable relief pard $=14$ <br> Cancelled cases relief not payable $=5$ <br> Refused to take relief compromised $=3$ <br> Acquittal cases not received in tume  <br> relief not payble $=3$ <br> Pending $=5$ <br> Partal relief pendmg $=1$ |


| $\begin{array}{r} 142018 \text { to } \\ 3132019 \end{array}$ | 47 | 30 | $\begin{gathered} 25 \text { full } \\ 5 \text { (partal) } \end{gathered}$ | $\begin{gathered} 1 \text { (Full) } \\ 5 \text { (partual) } \end{gathered}$ | 5012000 | 5007500 | 4500 | Full payable relief paid $=25$ <br> Cancelled/Quash cases relief not <br> payable $=6$  <br> Refused to take relief compromised $=4$ <br> Acquittal cases not received in tume   <br> relief not payable $=1$ <br> Case untraced $=4$ <br> Pending $=1$ <br> Partial relief pending 5 <br> Not living on given address in FIR $=1$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{aligned} & 142019 \text { to } \\ & 3132020 \end{aligned}$ | 65 | 23 | 18 Full 5 (Partal) | 8-Full <br> 5 (Partal) | 8725000 | 8402500 | 322500 | Full payable relief pard $=18$ <br> Cancelled cases relief not payable $=26$ <br> Refused to take rehef compromised $=3$ <br> Case untraced $=4$ <br> Pending $=8$ <br> Partal rehef pendmg $=5$ <br> Not hiving on given address in F I R $=1$ |
| $\begin{aligned} & 142020 \text { to } \\ & 3132021 \end{aligned}$ | 57 | 38 | 22 Full <br> 16 (Partal) | $\begin{gathered} 2 \text { full } \\ 16 \text { (Partial) } \end{gathered}$ | 7912500 | 7845000 | 67500 | Full payable relief pard $=22$ <br> Cancelled cases relief not payable $=10$ <br> Refused to take relief compromised $=0$ <br> Acquittal cases not received in tume  <br> rehef not payable $=0$ <br> Case untraced $=4$ <br> Pending $=2$ <br> Partal relief pending $=16$ <br> Victum in jal $=1$ <br> Not living on given address in FIR $=1$ <br> Related to soctal media $=1$ |



| District Kurukshetra |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Statement 1 |  |  |  |  |  |  |  |  |  |
| The consolldate year wise information in respect of compensation granted to the aggneved person in the matter of atrocities caused against the $\mathbf{C}$ Cat since June, 2010 to 13th April 2016 |  |  |  |  |  |  |  |  |  |
| $\left\lvert\, \begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}\right.$ | Year | No of FIR Registered by Police | No of cases FIR received | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | Budget utilized in compensation | Budget unuthized/ surrender to the Govt | Budget unuthzed/ surrender to the Govt |
| 1 | 201011 | 10 | 3 | 3(ncluding 1 <br> partail payment )1 | 1 partual payment | 50000 | 50000 | 0 | Total case regrstered by Police Deptt 10 <br> Full payable relief paid 02 Pending 2nd Insttalment 01 FIR Can (Relef not Admussible) 04 Acquitted case not received in time relief not payable 03 |
| 2 | 201112 | 8 | 2 | $\begin{gathered} 2 \\ \left.\begin{array}{c} \text { (nncluding 1 } \\ \text { partal payment ) } \end{array} \right\rvert\, \end{gathered}$ | 1 partal payment | 533825 | 533825 | 0 | Total case registered by Police Deptt. 08 Full payable rehef pard 01 Pending 2nd Instalment 01 <br> Convicted case not received in tme relief not payable 01 <br> Acquitted case not received in tume rehef not payable-05 |
|  | 201213 | 6 | 4 | 4 | 0 | 441250 | 441250 | 0 | Total case registered by Police Deptt 06 Full payable relhef pard 04 Acquitted case not recelved in time relsef not payable-02 |
| 4 | 201314 | 17 | 8 | 8 | 0 | 1875000 | 1060000 | 815000 | Total case registered by Police Deptt 17 Full payable relief pard 08 Acquitted case not received in tume relief not payable 04 <br> FIR Can (Rehef not Admissible)-05 |


District Kurukshetra STATEMENT II

| The consoldate year wise information in respect of compensation granted to the aggreved person in the matter of atrocties caused against Categones since 14th April 2016 to till date |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{aligned} & \mathrm{Sr} \\ & \mathrm{No} \end{aligned}$ | Year | No of FIR <br> Registered <br> by Poluce | No of cases/ FIR recerved | No cases for compensated | No of pending cases | Budget allotted for compensation | Budget unutlized in compensation | Budget unuthlized/ surrender to the Govt. | Remarks |
| 1 | $\begin{gathered} 14 \text { Apral } \\ 2016 \text { to } \\ 31 \text { March } \\ 2017 \end{gathered}$ | 30 | 23 | 23 | - | 1280000 | 1280000 | 0 | Total case registered by Police Deptr. 30 <br> Full payable reltef paid 23 <br> Acquitted case not received in time relief not  <br> payable (Relef not Admissible) -01 <br> FIR Can (Rele 05 <br> Remove Sc/St act -01 |
| 2 | 201718 | 30 | 22 | 22 | 1 | 2155613 | 2145000 | 10613 | Total case registered by Police Deptt 30 <br> Full payable relief pald 22 <br> Pendmg Instalment 01 <br> Acquitted case not received in tıme relief not  <br> payable 05 <br> FIR Can (Rehef not Admussible) 02 |
| 3 | 201819 | 30 | 23 | 23 | 3 | 6479000 | 6428750 | 50250 | Total case registered by Police Deptt 30 <br> Full payable releff paid 23 <br> ACQuITTED case not recelved in tume relief  <br> not payable -01 <br> FIR Can (Relhef not Admussible) -03 <br> FR not recelved from Police Deptt -03 |


| 4 | 201920 | 77 | 60 | $\begin{gathered} 60 \\ \text { (mcludmg 5 } \\ \text { partual } \\ \text { payment ) } \end{gathered}$ | 5 partual payment $\qquad$ | 7838750 | 7838750 | 0 | Total case registered by Police Deptt. <br> Full payable relief pard <br> payment Partal <br> FIR Can (Relief not Admissible) <br> $\mathrm{Sc} / \mathrm{St}$ remove | 77 55 05 16 01 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 5 | 202021 | 111 | 76 | 76 | 3 | 8850000 | 8850000 | 0 | Total case registered by Police Deptt. Full payable relef pard FIR Can (Rehef not Admissible) FIR not received from Police Deptt Sc/St remove | 111 76 28 03 -04 |
| 6 | 202122 | 54 | 31 | 31 | 2 | 11500000 | 7487500 | 4012500 | Total case registered by Pohice Deptt Full payable relief pard <br> FIR Can (Rehef not Admissible) <br> Document Not received from beneficiary <br> Remove $\mathrm{Sc} / \mathrm{St}$ act <br> mutual agreement | 54 31 18 02 -02 -01 |
|  | Total | 332 | 235 | 235 | 14 | 38103363 | 34030000 | 4073363 |  |  |
| Total case registered by Police Deptt Full payable relief paid |  |  |  |  | $=332$ |  |  |  |  |  |
| Cancelled cases | Acquatted |  |  |  | $=07$ |  |  |  |  |  |
| Sc/St Act removed |  |  |  | $=08$ |  | + | 1 , |  |  |  |
| Pending for payment |  |  |  | $=09$ |  |  | 1 |  |  |  |
| Partial pending |  |  |  | $=05$ |  |  |  |  |  |  |
| Refused |  |  |  | $=01$ |  |  |  |  |  |  |

District Nuh
The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities

| $\left\lvert\, \begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}\right.$ | Years | No of cases regstered as per police. | No of cases/ FIR recelved | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | Budget utilized in compensation | Budget uthlized/surr ender to the Government | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | 2 | 3 | 4 |  |  |  |  |  | Total case recelved from Pol |
| 1 | 2010 | 3 | 2 | 0 |  |  |  |  | Department $=3$ <br> Fully Payable Relnef paid $=2$ <br> Refused to take relief  <br> $\quad 0$  <br> No Relief payable (Acquitted) 1 <br> FIR Can (Relief not Admussible) -0 <br> Pending -0 |
| 2 | 2011 | 8 | 4 | 0 |  | - |  | - | Total case recenved from Police  <br> Department $=8$ <br> Fully Payable Relef pard $=4$ <br> Refused to take relief $=0$ <br> No Relief payable (Acquitted) 2 <br> FIR Can (Relief not Admussible) 2 <br> Pending -0 |
| 3 | 2012 | 5 | 2 | 0 | 150000 | 52500 | 97500 |  | Total case recerved from Police $=5$ <br> Department $=2$ <br> Fully Payable Relief pard $=0$ <br> Refused to take relief $=$ <br> FIR Can (Relief not Admissible) 3 <br> Pending -0 |


District Nuh Statement II The consolidate year wise information in respect of Compensation granted to the aggneved person in the matter of atrocitres caused against the SC Categones snnce $14^{\text {th }}$ April 2016 to till dated

| Sr No | Year | No of Cases/FIR received | No of cases in compensation granted | No of pending cases from compensation | Budget allotted for compensation | Budget utiluzed in compensation | Budget unutilized/ surrender to the Govt | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2016 | 21 | 11 | 2 | 1635500 | 1635000 | 500 | Total case received from Police Department=21 <br> Fully Payable Rehef pard $\quad=11$ <br> Refused to take rehef $=0$ <br> No Relief payable (Acquitted) 01 <br> FIR Can (Relef not Admussible) -07 <br> Pendmg <br> $-02$ |
| 2 | 2017 | 32 | 20 | 4 | 1217500 | 1217500 | NIL | Total case received from Police  <br> Department=32 $=20$ <br> Fully Payable Relief paid $=0$ <br> Refused to take rehef 2 <br> No Relef payable (Acquitted) 2 <br> FIR Can (Rehef not Admıssible) 6 <br> Pending -4 |
| 3 | 2018 | 30 | 23 | 3 | 4738000 | 4716250 | 21750 | Total case received from Pohce  <br> Department $=30$ <br> Fully Payable Reltef pard $=23$ <br> Refused to take relief $=01$ <br> No Relief payable (Acquitted) $=01$ <br> FIR Can (Rehef not Admissible) $=02$ <br> Pending $=3$ |


| 4 | 4201 | 2019 | 30 | 18 | 3 | 3227500 | 3227500 | NIL | Total case received from Police Department <br> Fully Payable Rehef pand <br> Refused to take relief <br> FIR Can (Relief not Admıssible) <br> Pending | $\begin{aligned} & =30 \\ & =18 \\ & =0 \\ & =09 \\ & =03 \end{aligned}$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 5 | $5 \quad 202$ | 2020 | 31 | 21 | 5 | 4400000 | 4361250 | 38750 | Total case recetved from Police Department <br> Fuily Payable Rehef pard <br> Refused to take relief <br> FIR Can (Relief not Admussible) Pending | $\begin{aligned} & =31 \\ & =21 \\ & =0 \\ & =05 \\ & =05 \end{aligned}$ |
| 6 | 6202 | 2021 | 5 | 3 | 2 |  |  |  | Total case <br> Fully payable relief pard <br> Pending for payment | $\begin{aligned} & =05 \\ & =03 \\ & =02 \end{aligned}$ |
| Total case recerved from Police Department |  |  |  |  |  | $=149$ |  |  |  |  |
| Fully Payable Relief pard |  |  |  |  |  | $=96$ |  |  |  |  |
| Refused to take relief |  |  |  |  |  | $=01$ |  |  |  |  |
| No Relief payable (Acquitted) |  |  |  |  |  | 04 |  |  |  |  |
| FIR Can (Rehef not Admıssible) |  |  |  |  |  | 29 |  |  |  |  |
| Pending |  |  |  |  |  | 19 |  |  |  |  |

District - Mahendergarh
Statement - I


| $\begin{aligned} & \text { Sr } \\ & \mathbf{N o} \end{aligned}$ | Year | No of FIR Registered by Police | No of Cases $/$ FIR received | No of Cases in compensatio 1 granted | No of Pending cases for compensation | Budget allotted for Compensatio n | Budget atilzed m compensation | Budget unutalzed/ surrender to the Govt. | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | $\left\lvert\, \begin{aligned} & 1 \text { June } 2010 \\ & \text { to } 31 \text { March } \\ & 2011 \end{aligned}\right.$ | 24 | 8 | 8 | 3 | 616520 | 616520 | 0 | Total case registered by Pohce Deptt. Full Payable relef pard FIR Can (Rehef not Admussible) Acquitted information not received in time Relef not payable pendmg for relief |
| 2 | 201112 | 22 | 4 | 4 | 1 | 175000 | 118750 | 56250 | Total case registered by Police Deptt Full Payable relef pard FIR Can (Relief not Admıssible) Acquitted information not received in time Relief not payable pending for reltef |
| 3 | 201213 | 19 | 10 | 10 | 3 | 525000 | 366250 | 158750 | Total case registered by Police Deptt Full Payable relef pard <br> FIR Can (Rehef not Admissible) Acquitted information not recerved in tume Relief not payable pending for relief |
| 4 | 201314 | 36 | 23 | 23 | 4 | 3200000 | 2352700 | 847300 | Total case registered by Police Deptt Full Payable relief pard FIR Can (Relief not Admissible) Acquitted information not recerved in tume Relief not payable pending for relief |


| 5 | 201415 | 32 | 12 | 12 | 3 | 1300000 | 720000 | 580000 | Total case registered by Police Deptt. <br> Full Payable relef pard <br> FIR Can (Relief not Admussible) <br> Acquitted information not recerved in tume <br> Relief not payable <br> pendmg for relief |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 6 | 201516 | 51 | 13 | $\begin{aligned} & 13 \\ & \text { Including } 2 \\ & \text { partal } \\ & \text { payment } \end{aligned}$ | $\begin{aligned} & 6 \\ & \text { Includmg 2 } \\ & \text { partal } \\ & \text { payment } \end{aligned}$ | 420000 | 420000 | 0 | Total case registered by Police Deptt <br> Full Payable rellef pard <br> FIR Can (Relief not Admissible) <br> Sc/ST Act removed <br> Untraced <br> Acquitted information not received in time <br> Rehef not payable <br> pending for relief <br> Partial payment |
| 7 | $\begin{array}{\|l\|} \hline 01 \text { Aprl } \\ 2016 \text { to } 13 \\ \text { Apnl } 2016 \end{array}$ | 4 |  | $\begin{array}{\|l} 2 \\ \text { Including } 1 \\ \text { partial } \\ \text { payment } \end{array}$ | $\begin{aligned} & 1 \\ & \text { partal } \\ & \text { payment } \end{aligned}$ | $\begin{aligned} & 1156500 \text { (For } \\ & \text { Fmancial Year } \\ & 2016 \text { 17) } \end{aligned}$ | $\begin{aligned} & 1136250 \text { (For } \\ & \text { Financial Year } \end{aligned}$ 2016-17) | 20250 | Total case registered by Police Deptt <br> Full Payable relief pard <br> FIR Can.(Relief not Admussible) <br> Acquitted mformation not recelved in time <br> Relief not payable <br> Partual payment |
| Tot |  | 188 |  | 72 <br> Including 3 <br> partial <br> payment | 21 <br> Including 3 <br> partial <br> payment | - | -- | - |  |
| Total case registered by Police Deptt. |  |  |  |  |  |  |  |  |  |
| Full Payable rehef pard |  |  |  |  |  |  |  |  |  |
| FIR Can (Relief not Admıssible) |  |  |  |  |  |  |  |  |  |
| Sc/ST Act removed |  |  |  |  |  |  |  |  |  |
| Untraced |  |  |  |  |  |  |  |  |  |
| Acquitted information not recerved in tume Relief not payable pending for relief |  |  |  |  |  |  |  |  |  |
| Partal payment |  |  |  |  |  |  |  |  |  |


| District Mahendergarh |  |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| The consolidated year wise mformation in respect of compensation granted to the aggrieved person in the ma atrocities caused agamst the SC Categories smee 14th April, 2016 to thll date |  |  |  |  |  |  |  |  |  |  |
| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Year | No of FIR Registered by Police | No of Cases / FIR received | No of Cases <br> in <br> compensation <br> granted | No of Pendung cases for compensation | Budget allotted for Compensation | Budget utilued in compensation | Budget unutilized / surrender to the Govt. | Remarks |  |
|  | $\left\|\begin{array}{l}14 \text { Aprl } \\ 2016 \text { to } 31\end{array}\right\|$ <br> March <br> 2017 | 32 | 14 | $\begin{aligned} & 14 \\ & \begin{array}{l} \text { Including } 1 \\ \text { partual } \end{array} \end{aligned}$ | $\begin{array}{\|l} 5 \\ \text { Including } 1 \\ \text { partual } \end{array}$ | 1156500 | 1136250 | 20250 | Total case registered by Police Deptt Full Payable relef pard FIR Can (Relief not Admissible) <br> Sc/ST Act removed <br> Untraced <br> Acquitted information not received in t Relref not payable pending for rellef Partual payment | $\begin{gathered} 32 \\ 13 \\ 07 \\ 02 \\ 01 \\ \text { time } \\ -04 \\ -04 \\ -01 \end{gathered}$ |
| 2 | 201718 | 29 | 21 | $\begin{aligned} & \begin{array}{l} 21 \\ \text { moluding } 6 \\ \text { partual } \\ \text { payment } \end{array} \end{aligned}$ | $\begin{array}{\|c} 6 \text { partual } \\ \text { pendmg } \end{array}$ | 1533750 | 1533750 |  | Total case registered by Poluce Deptt Full Payable relef pard FIR Can (Relief not Admussible) Acquitted information not received in Relief not payable Partual payment | $\begin{gathered} 29 \\ 15 \\ 07 \\ \text { tume } \\ -01 \\ =06 \end{gathered}$ |
|  | 3201819 | 21 | 12 | 12 <br> meluding 7 <br> partial <br> payment | $\left\lvert\, \begin{aligned} & 12 \\ & \text { nncludng } 7 \\ & \text { partal } \\ & \text { payment } \end{aligned}\right.$ | 1975000 | 1925000 | 50000 | Total case registered by Police Deptt Full Payable rehef pard FIR Can (Relief not Admissible) Acquatted information not received in Relief not payable pending for reltef Partial payment | $\begin{gathered} 21 \\ 05 \\ 03 \\ \text { tume } \\ -01 \\ -05 \\ 07 \end{gathered}$ |


District Palwal

| STATEMEN <br> the matter of |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Years | No of cases registered as per police | No cases/FIR Police of received by Department | of No of cases in <br> compensatio <br> ngranted | No pending cases for compensation | Budget allotted for compensatio n | compensation <br> Budget utilized in compensation | Budget unutilized/ surrender to the Govt. | Remarks |
| 1 | $\begin{aligned} & \text { June } 2010 \text { to } \\ & 31311 \end{aligned}$ | 16 | 3 | 3 | 01 | 450000 | 436250 | 13750 | Full payble rellef pard $=3$ <br> Cancelled cases = 3 <br> Acquitted cases not received in time $=09$ <br> Cases m which relief is pendeng $=01$ |
| 2 | 201112 | 32 | 21 | 21 | 02 | 634599 | 634599 | 0 | Full payble relef paid $=21$ <br> Cancelled cases $=8$ <br> Acquitted cases not received in time $=01$ <br> SC/ST Act remove $=0$ <br> Cases in which relief is pending $=02$ |
| 3 | 201213 | 15 | 04 | 04 | 03 | 1000000 | 961250 | 38750 | Full payble relref paıd $=04$ <br> Cancelled cases $=04$ <br> Acquitted cases not recelved min tume $=04$ <br> SC/ST Act remove $=0$ <br> Cases in which relief is |


|  |  |  |  |  |  |  |  |  | pending $=03$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 4 | 201314 | 30 | 05 | 05 | 04 | 900000 | 843750 | 56250 | Full payble rehef pard $=05$ <br> Cancelled cases $=08$ <br> Acquitted cases not received in trme $=13$ <br> SC/ST Act remove $=0$ <br> Cases in which relief is pending $=04$ |
| 5 | 2014-15 | 33 | 18 | 18 | 01 | 1500000 | 1482500 | 17500 | Full payble relief pard $=18$ <br> Cancelled cases $=05$ <br> Acquitted cases not received in trme $=08$ <br> SC/ST Act remove $=1$ <br> Cases m which relief is pending $=01$ |
| 6 | $\left\lvert\, \begin{gathered} 201516(u p \\ \text { to } 130416) \end{gathered}\right.$ | 44 | 14 | 14 | 01 | 2203412 | 1970000 | 233412 | Full payble relief paid = 14 <br> Cancelled cases= 11 <br> Acquitted cases not received in tme $=13$ <br> SC/ST Act remove $=05$ <br> Cases in which relief is pending $=01$ |
| TOTAL |  | 170 | 65 | 65 | 12 | 6688011 | 6328349 | 359662 |  |

[^7]District Palwal

| The consoldate year wise information in respect of Compensation granted to the aggrieved person in the matter of es caused against the SC Categories since 14 Apri, 2016 to till date |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\left\lvert\, \begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}\right.$ | Years | No of cases Registered as per police | No of Cases FIR recesved Police Department | No of cases in compensatio n granted | No of pending cases for compensa ton | Budget <br> allotted for compensation | Budget utiluzed in compensation | Budget unutilized/ surrender to the Govt. | Remarks |
| 1 | 201617 | 33 | 11 | 11 | 0 | 2080000 | 1950000 | 130000 | Full Payable rehed Paid $=11$ <br> Cancelled Cases $=07$ <br> Acquitted cases not received in time $=13$ <br> SC/ST Act Remove $=02$ <br> Case in which relief is pendmg $=0$ |
| 2 | 201718 | 47 | 18 | 18 | 06 | 1393750 | 1393750 | 0 | Full Payable relied Pard $=18$ <br> Cancelled Cases $=18$ <br> Acquitted cases not received in time $=05$ <br> Case m which relef is pendmg $=06$ |
| 3 | 201819 | 50 | 29 | 29 | 13 | 10491050 | 10491050 | 0 | Full Payable relied Patd $=29$ <br> Cancelled Cases $=05$ <br> Acquitted cases not received in tume $=02$ <br> SC/ST Act Remove $=01$ <br> Case in which rehef is pendmg $=13$ |


| 4 | 201920 | 53 | 19 | 19 | 30 | 6900000 | 6900000 | 0 | Full Payable rehed Pard $=19$ <br> Cancelled Cases $=04$ <br> Acquitted cases not received in time $=0$ <br> SC/ST Act Remove $=00$ <br> Case m which relhef is pendmg $=30$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 5 | 202021 | 49 | 21 | 21 | 23 | 7463000 | 7462500 | 500 | Full Payable relied Pard $=21$ <br> Cancelled Cases $=0$ <br> Acquited cases not recerved in time $=0$ <br> SC/ST Act Removed = 05 <br> Case in which relief is pending $=23$ |
| 6 | $\begin{aligned} & 2021 \text { till } \\ & \text { date } \end{aligned}$ | 25 | 06 | 06 | 17 | 7000000 | 7000000 | 0 | Full Payable rehed Paid $=06$ <br> Cancelled Cases $=02$ <br> Acquitted cases not received in tume $=0$ <br> Case in which relief is pending $=17$ |
| TOT |  | 257 | 104 | 104 | 89 | 35327800 | 35197300 | 130500 |  |
| No of cases/FIR registered as per report of Police |  |  |  |  |  |  | 257 |  |  |
| 1 | Full payable rehef pard |  |  |  |  |  | 104 |  |  |
| 2 | Cancelled cases relief not payable |  |  |  |  |  | 36 |  |  |
| 3 | SC/ST Act removed rehef not payable |  |  |  |  |  | 08 |  |  |
| 4 | Acquitted cases not received in time relief not payable |  |  |  |  |  | 20 |  |  |
| 5 | Cases in which rehef is pending |  |  |  |  |  | 89 |  |  |

Statement 1


| 1 | Fully Payable rehef pard | 05 |
| :--- | :--- | :--- |
| 2 | Pending cases for payment | 07 |
| 3 | Acquitted case | 01 |
| 4 | Cancelled/Removal of SC/ST Act | 07 |
| 5 | Total | 20 |

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*)
District Panchkula

## Statement II

The consolidate year wise information in respect of Compensation granted to the aggneved person in the matter of atrocities caused against the SC Categories since $14^{\text {th }}$ April 2016 to Till dated

| $\left.\right\|_{\mathbf{S r}} ^{\mathbf{N o}}$ | Year | No of Case regstered as per police | No of Cases/FIR received | $\begin{aligned} & \text { No of cases } \\ & \mathrm{m} \\ & \text { compensatio } \\ & \text { n granted } \end{aligned}$ | No of pending cases from compensation | Budget allotted for compensation | Budget uthized in compensation | Budget unutilized/ surrender to the Govt. | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | $\begin{aligned} & 13042016 \\ & \text { to } \\ & 3103.2017 \end{aligned}$ | 4 | 3 | 2 | 1 | 197500 | 195000 | 2500 | Full payable relief pard=2 Cancelled relief not payable $=1$ Pendmg payment $=1$ |
| 2 | 201718 | 3 | 3 | 3 | 0 | 222500 | 222500 | 0 | Full payable relief pard=3 |
| 3 | 201819 | 9 | 6 | 6 | 0 | 1000000 | 673500 | 326500 | Full payable rehef paid=6 Cancelled rehef not payable $=3$ |
| 4 | 201920 | 18 | 11 | 9 | 2 | 1587500 | 1587500 | 0 | Full payable rellef pard=9 <br> Cancelled rellef not payable $=6$ <br> Pending payment $=2$ <br> SC/ST Act removed $=1$ |
| 5 | 202021 | 7 | 2 | 2 | 2 | 763000 | 737500 | 25500 | Full payable relief pard=2 <br> Cancelled relief not payable $=3$ <br> Pendmg payment $=2$ |
| 6 | $\left\lvert\, \begin{aligned} & 2021 \text { up to } \\ & 3108.2021 \end{aligned}\right.$ | 11 | 7 | 5 | 3 | 3575000 | 950000 | 2625000 | Full payment $=5$ <br> Cancelled=3 <br> Pendmg payment=3 |
| Full payable relief pard=27 <br> Cancelled relief not payable $=16$ <br> Pending payment $=8$ <br> SC/ST Act removed $=01$ <br> Total=52 |  |  |  |  |  |  |  |  |  |

District Pampat
Statement-I
The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since June 2010 to $13^{\text {th }}$ April 2016

| $\left\lvert\, \begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}\right.$ | Year | No of Case regastered m police | No of Cases/FIR received in office | No of cases in compensation granted | No of pendıng cases from compensation | Budget allotted for compensation | Budget athluzed in compensation | Budget unutilized/ surrender to the Govt. | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | $\left\lvert\, \begin{aligned} & 01 / 06 / 2010 \\ & \text { to } \\ & 31 / 03 / 2011 \end{aligned}\right.$ | 5 | 2 | 2 | 0 | 95000 | 95000 |  | $\begin{array}{ll} \text { Full payable relief pard } & =02 \\ \text { Acquittal cases relef not payable }=01 \\ \text { Cancelled cases relief not payable }=02 \end{array}$ |
| 2 | 201112 | 12 | 1 | 1 | 0 | 12500 | 12500 |  | $\begin{array}{ll} \text { Full payable relief paid } & =01 \\ \text { Quashed cases relhef not payable }=01 \\ \text { Cancelled cases relief not payable }=10 \end{array}$ |
| 3 | 201213 | 5 | 3 | 3 | 0 | 870000 | 870000 |  | Full payable relief pard $\quad=03$ Cancelled cases relief not payable $=02$ |
| 4 | 201314 | 14 | 4 | 4 | 0 | 560000 | 307500 | 252500 | $\begin{aligned} & \text { Full payable rehef pard }=04 \\ & \text { Acquittal cases relief not payable }=01 \\ & \text { Cancelled cases relief not payable }=09 \end{aligned}$ |
| 5 | 201415 | 7 | 3 | 3 | 0 | 1600000 | 772500 | 827500 | Full payable relef pard $=03$ <br> Cancelled cases rehef not payable=04 |


| 6 2015 16 31 15 15 0 1591750 1582500 9250 |
| :--- |

District Panipat
Statement-II
The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since $14^{\text {th }}$ April 2016 to Till dated

| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Year | No of Case registered as per police | No of Cases/FIR received | No of cases in compensation granted | No of pending cases from compensation | Budget allotted for compensation | Budget utilized in compensation | Budget anutlized/ surrender to the Govt. | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | $\begin{aligned} & 14-042016 \\ & \text { to } \\ & 31-032017 \end{aligned}$ | 42 | 26 | 22 | 4 | 135000 | 135000 |  | Full payable relief pard $\quad=22$ <br> Acquittal cases relef not payable $=03$ <br> Cancelled cases relief not payable $=12$ <br> SC/ST (PoA) Act removed $\quad=01$ <br> Partal payment/Pendmg Payment=04 |
| 2 | $\left\lvert\, \begin{aligned} & 01-042017 \\ & \text { to } \\ & 31-032018 \end{aligned}\right.$ | 38 | 22 | 18 | 4 | 3502500 | 3502500 |  | Full payable relief pard $\quad=18$ Acquittal cases relef not payable $=01$ Cancelled cases relief not payable $=14$ SC/ST (PoA) Act removed $\quad=01$ <br> Partual payment/Pendrog Payment=04 |
| 3 | $\left\lvert\, \begin{array}{ll} 01-04 & 2018 \\ \text { to } & \\ 31-03 & 2019 \end{array}\right.$ | 43 | 29 | 26 | 3 | 8326000 | 8325000 | 1000 | Full payable rehef pard $\quad=26$ <br> Acquittal cases rehef not payable $=03$ <br> Cancelled cases rehef not payable $=11$ <br> Partral payment/Pendmg Payment $=03$ |
| 4 | $\left\lvert\, \begin{aligned} & 01-04-2019 \\ & \text { to } \\ & 31-032020 \end{aligned}\right.$ | 40 | 26 | 22 | 4 | 5920266 | 5920266 |  | Full payable rehef padd $=22$ <br> Rehef not payable $=04$ <br> Cancelled cases relief not payable $=10$  <br> Partal payment/Pending Payment $=04$  |


| 5 | $\begin{aligned} & 01-04 \\ & \text { to } \\ & \text { ll } \\ & 31-020 \\ & 3020 \end{aligned}$ | 42 | 31 | 19 | 12 | 7380500 | 7379386 | 1114 | Full payable relief pard $=19$ Cancelled cases relief not payable=11 Partual payment/Pending Payment $=12$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 6 | $\left\lvert\, \begin{aligned} & 01-04-2021 \\ & \text { to } \\ & 31-082021 \end{aligned}\right.$ | 17 | 14 | 4 | 10 | 4500000 | 4200000 | 300000 | $\left\{\begin{array}{l}\text { Full payable relıef paid }=04 \\ \text { Cancelled cases rehef not payable }=03 \\ \text { Partual payment/Pending Payment=10 }\end{array}\right.$ |
| Total |  | 222 | 148 | 111 | 37 |  |  |  |  |

$\begin{array}{lr}\text { Full payable relief pard } & =111 \\ \text { Acquittal cases relef not payable } & =07 \\ \text { Cancelled cases relief not payable } & =61 \\ \text { Relief not payable } & =04 \\ \text { SC/ST (PoA) Act removed relief not payable } & =02 \\ \text { Partral Payment/Pending Payment } & =37 \\ \text { Total } & 222\end{array}$

| District-Rewar |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| STATEMENT I |  |  |  |  |  |  |  |  |  |
| The consoldate year wise information in respect of Compensation granted to the aggrieved person in the matter atrocities caused against the SC Categories smce June, 2010 to 13th April, 2016 |  |  |  |  |  |  |  |  |  |
| $\left\lvert\, \begin{aligned} & \mathbf{S r} \\ & \mathrm{No} \end{aligned}\right.$ | Years | Case <br> Reglstered as per Police | No Of cases/FIR recenved | No Of cases compensated granted | No Of pending cases for compensation | Budget allotted for compensation | Badget utilized in compensation | Budget uthlized/ surrende $r$ to the Govt. | Remarks |
| 1 | $\begin{aligned} & \text { June } 2010 \text { To } \\ & 31-032011 \end{aligned}$ | 6 | 6 | 3 | 0 | 25000 | 25000 | 0 | Fully payable relief paid $=3$ <br> Cancelled case relief not payable $=1$ <br> Acquittal cases Information not received in time and relief not payable at present $=2$ |
| 2 | $\begin{aligned} & 01-042011 \text { To } \\ & 31-032012 \end{aligned}$ | 13 | 13 | $\begin{gathered} 7 \\ \text { (mcluding } 3 \\ \text { partal } \\ \text { payment } \end{gathered}$ | 3 partual payment | 250000 | 50000 | 200000 | Fully payable reltef pard $=4$ <br> Cancelled/Untracked case relef not payable $=2$ <br> Acquittal cases Information not recerved in tume and relief not payable at present $=4$ <br> Partual payment pendmg $=3$ |
| 3 | $\begin{aligned} & 01-042012 \mathrm{To} \\ & 31-032013 \end{aligned}$ | 08 | 08 | 4 <br> (ncluding 1 <br> partal <br> payment | 1 partal payment | 395000 | 395000 | 0 | Fully payable relief pard $=3$ <br> Cancelled/Untraced case relef not <br> payable $=3$ <br> Acquittal cases Information not received in time and relief not payable at present $=1$ <br> Payment pendmg $=1$ |
| 4 | $\left\lvert\, \begin{aligned} & 01-042013 \mathrm{To} \\ & 31-032014 \end{aligned}\right.$ | 41 | 41 | $\begin{gathered} 26 \\ \begin{array}{c} \text { (including } 3 \\ \text { partial } \end{array} \end{gathered}$ | 4 ( mncludng 3 partal payment) | 1100000 | 870000 | 230000 | Fully payable relief pard $=23$ Cancelled case relef not payable $=7$ SC/ST act removed $=1$ |


|  |  |  |  | payment |  |  |  |  | $\|$Acquittal cases Information not <br> recenved in tme and rehef not payable at <br> present $=6$ <br> Partal payment pending $=3$ <br> Pending payment $=1$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 5 | $\left\|\begin{array}{ll} 01-042014 \mathrm{To} \\ 31-032015 \end{array}\right\|$ | 38 | 38 | 14(mcluding 3 <br> partial <br> payment | 4 ( mncludng 3 partal payment | 1300000 | 1277500 | 22500 | Fully payable rehef pard $=11$ <br> Cancelled case relief not payable $=10$ <br> SC/ST act removed $=1$ <br> Acquittal cases Information not received in tume and relief not payable at present = 12 <br> Partial payment pendmg $=3$ <br> Pending payment $=1$ |
| 6 | $\begin{aligned} & \left.\begin{array}{l} 01-042015 \mathrm{To} \\ 13-042016 \end{array} \right\rvert\, \end{aligned}$ | 16 | 16 | 8 | 0 | 270000 | 270000 | 0 | Fully payable rehef pard $=8$ Cancelled case relief not payable $=4$ Acquittal cases Informatron not received in time and rehef not payable at present $=4$ |
|  | Total | 122 | 122 | $\left\lvert\, \begin{gathered} 62 \\ \text { (ncluding } 10 \\ \text { partal } \\ \text { payment) } \end{gathered}\right.$ | 12 ( Includrag 10 partalal payment) |  |  |  |  |
| Fully payable relef paid |  |  |  |  |  |  |  | $=52$ |  |
| Cancelled/untraced case relief not payable |  |  |  |  |  |  |  | $=27$ |  |
| SC/ST act removed |  |  |  |  |  |  |  | $=2$ |  |
| Partal payment pendıng |  |  |  |  |  |  |  | $=10$ |  |
| Pending payment |  |  |  |  |  |  |  | $=2$ |  |
| Acquittal cases Information not received in time and rehef not payable at present |  |  |  |  |  |  |  | $=29$ |  |
| Total |  |  |  |  |  |  |  | 122 |  |


| District-Rewari |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  |  |  |  |  |  | Statement II |
| The consoldate year wise information in respect of Compensation granted to the aggrieved person in the mat atrocities caused against the SC Categories since 14th Apri, 2016 to till date |  |  |  |  |  |  |  |  |  |
| Sr No | Years | Registered as per Police | No of cases/FIR received | No of cases compen sated | No of pending cases | Budget allotted for compensation | Budget utilized in compensation | Budget utiluzed/ surrender to the Govt. | Remarks |
| 1 | $\begin{aligned} & 14-04-2016 \text { To } \\ & 31-032017 \end{aligned}$ | 17 | 17 | 13 ( includung 2 partual | $\begin{gathered} 2 \\ \text { (partal) } \end{gathered}$ | 1723000 | 1617500 | 105500 | Fully payable rehef padd $=11$ <br> SC/ST Act Removed $\quad=1$ <br> Acquittal cases Information not recerved in trme <br> and relef not payable at present $=3$ <br> Partal payment pendmg $=2$ |
| 2 | $\begin{aligned} & 01-042017 \mathrm{To} \\ & 31-032018 \end{aligned}$ | 29 | 29 | $\underset{\substack{\text { (ncludung } \\ 1 \\ 1 \text { partal) }}}{ }$ 1 partal) | 10 ( Includmg 1 partal) | 445000 | 445000 | 0 | Fully payable rellef pard $=8$ <br> Cancelled case relief not payable $=3$ <br> Acquittal cases Information not recelved in tame <br> and relief not payable at present $=8$ <br> Partual payment pendmg $=1$ <br> Pending $=9$ |
| 3 | $\begin{aligned} & 01-042018 \mathrm{To} \\ & 31-032019 \end{aligned}$ | 46 | 46 | $\begin{array}{\|c\|} \hline 12 \\ \left(\begin{array}{c} \text { (ncluding } \\ 1 \text { partual) } \end{array}\right. \\ \hline \end{array}$ | 1 partal) <br> 13 ( Includıng | 2390000 | 2373750 | 16250 | Fully payable relef pard $=11$ <br> Cancelled case rellef not payable $=7$ <br> Acquittal cases Information not received in tume <br> and relief not payable at present $=15$ <br> Partial payment pendmg $=12$ <br> Pendmg $=1$ |
| 4 | $\begin{aligned} & 01-042019 \mathrm{To} \\ & 31-032020 \end{aligned}$ | 52 | 52 | 16 $\begin{gathered}\text { (1ncludung } \\ 1 \text { partal })\end{gathered}$ | 1 partal)) <br> 15 (Including | 3280000 | 2725000 | 555000 | Fully payable relief pard $=15$ <br> Cancelled case relief not payable $=14$ <br> Untraced $=5$ <br> Acquittal cases Information not recerved in |


District Rohtak
STATEMENT-I
The consohdate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocitues caused against the SC Categories since June, 2010 to $13^{\text {th }}$ April 2016

| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Years | No of cases | $\begin{aligned} & \text { FIR } \\ & \text { Recenve } \\ & \text { d } \end{aligned}$ | No of cases <br> in <br> compensation <br> granted | No of pendmg cases for compensation | Budget allotted for compensation | Budget utilized in compensation | Budget unutilized/ surrender to the Govt. | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | $\begin{aligned} & 01062010 \\ & 31032011 \end{aligned}$ | 11 | 05 | 05 | 0 | 106250 | 106250 | - | 05-Full payable rellef pard <br> 03-Acquitted case The documents/ information were not received in tume Relief not payable at present <br> 3-Cancelled by police department Hence no amount is payable according to SC/ST Act |
| 2 | $\begin{aligned} & 01042011 \\ & 31032012 \end{aligned}$ | 12 | 04 | 04 | - | 206250 | 206250 |  | 04-Compensation granted full <br> 03-The document//information were not recerved from the police in 2010 The information 1s received on June 2021 Case has been cancellied and no victim at present Hence no rellef is payable <br> 05-Cancelled by police department Hence no amount is payable according to SC/ST Act |
| 3 | $\begin{array}{\|l\|} \hline 1042012 \\ 31032013 \end{array}$ | 19 | 10 | 10 | - | 1117500 | 1117500 | - | 10--Compensation granted full <br> 02-The documents/mformation were not recerved from the poice in 2010 The information is recerved on Jume 2021 Case has been cancelled and no victim at present Hence no relief is payable <br> 07-Cancelled by police department Hence no amount is payable accordmg to SC/ST Act |
| 4 | $\begin{array}{\|l\|} \hline 01042013 \\ 3103.2014 \end{array}$ | 31 | 17 | 17 | - | 3000000 | 2490000 | 510000 | 17-Compensation granted full <br> 06-The documents/information were not receved from the police in 2010 The information is recelved on Jume 2021 Case has been cancelled and no victim at present Hence no rellef is payable <br> 08-Cancelled by police department Hence no amount is payable according to SC/ST Act |


District Rohtak The consoldate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocitues caused against the SC Categories since $14^{\text {th }}$ April, 2016 to till date

| $\begin{aligned} & \mathbf{S r} \\ & \mathrm{No} \end{aligned}$ | Years | No of cases | $\begin{aligned} & \text { FIR } \\ & \text { received } \end{aligned}$ | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | Budget uthlized in compensation | Budget unutilized/ surrender to the Govt. | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | $\begin{aligned} & 14042016- \\ & 3103.2017 \end{aligned}$ | 42 | 29 | 29 | -- | 2138000 | 2137500 | 500 | 29-Full payable relief pard <br> 13-The documents/information were not recerved from the police in 2010 The information is recerved on June 2021 Case has been cancelled and no victum at present. Hence no relief is payable |
| 2 | $\begin{aligned} & 01042017 \\ & 31032018 \end{aligned}$ | 63 | 38 | 38 | -- | 5990000 | 5990000 |  | 38-Compensation granted full <br> 25-The documents/information were not received from the police in 2010 The information is received on June 2021 Case has been cancelled and no victum at present. Hence no rehef is payable |
| 3 | $\begin{array}{ll} 0104.2018- \\ 31032019 \end{array}$ | 33 | 20 | 20 | - | 7475000 | 7466250 | 8750 | 20-Compensation granted full 10-The documents/information were not received from the police in 2010 The information is recerved on June 2021 Case has been cancelled and no victum at present Hence no relief is payable 03-Information is received in office in August 2021 Now after collecting the documents payment will be disbursed |
| 4 | $\begin{aligned} & 01042019 \\ & 31032020 \end{aligned}$ | 62 | 47 | 47 |  | 10908750 | 10908750 | - | 47-Compensation granted full <br> 14-The documents/information were not recenved from the police in 2010 The information is received on June 2021 Case has been cancelled and no victum at present. Hence no relief is payable 01-Information is recerved in office in August 2021 Now after collecting the documents payment will be disbursed |


| 5 | $\begin{aligned} & 01042020 \\ & 3103.2021 \end{aligned}$ | 68 | 42 | 42 | 9000000 | 8993000 | 7000 | 42-Relief granted full <br> 20-The documents/information were not recerved from the police in 2010 The information is recerved on June 2021 Case has been cancelled and no victum at present Hence no reltef is payable <br> 06-Information is recerved in office in August 2021 Now after collecting the documents payment will be disbursed. |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 6 | $\left\lvert\, \begin{array}{ll} 31 & 03.2021 \\ 31 & 08 \\ 2021 \end{array}\right.$ | 25 | 21 | 21 | 17500000 | 11542500 | 5957500 | 21- Full payable rehef pard <br> 04-Cancelled The documents/ information were not recerved in tume Relief not payable at present |
| TOTAL |  | 293 | 197 | 197 |  |  |  |  |
|  | Full Payable relief pard |  |  | 197 |  |  |  |  |
|  | Cancelled Cases |  |  | 86 |  |  |  |  |
|  | Pending Cases |  |  | 10 |  |  |  |  |
|  | Total |  |  | 293 |  |  |  |  |

District - Sursa

| STATEMENT I |  |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{aligned} & \mathrm{Sr} \\ & \mathrm{No} \end{aligned}$ | Year | Total <br> F I R. <br> Registered <br> in Police <br> Deptt. | No of cases/FIR recesved | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | Budget utilized in compensation | Budget unutiluzed/ Surrender to the Govt | Remarks |  |
| 1 | 201011 | 11 | 5 | 4 | 0 | 56250 | 56250 | NIL | Total case registered by Police Deptt <br> Full Rehef granted <br> Refused to take relief <br> FIR Cancelled Rehef not payable <br> Acquitted case not recerved from <br> Police in tume relief not payable | $\begin{gathered} 11 \\ 04 \\ 01 \\ 03 \\ 03 \end{gathered}$ |
| 2 | 201112 | 8 | 5 | 5 | 1 | 385000 | 385000 | NIL | Total case registered by Pohce Deptt Full Relief granted <br> FIR Cancelled Relnef not payable Acquitted case not received from Poluce in tume rehef not payable Relıef pending | $\begin{gathered} -08 \\ 05 \\ 01 \\ -01 \\ -01 \end{gathered}$ |
| 3 | 201213 | 13 | 9 | 6 | 0 | 173750 | 173750 | NLL | Total case registered by Police Deptt Full Relief granted FIR Cancelled Relief not payable Refused to take rehef Acquitted case not received from Police in tume relief not payable | $\begin{gathered} 13 \\ 06 \\ 02 \\ 04 \\ -01 \end{gathered}$ |
| 4 | 201314 | 35 | 19 | 14 | 0 | 706120 | 706120 | NLL | Total case registered by Police Deptt Full Relief granted FIR Cancelled Rehef not payable Refused to take rehef Acquitted case not recerved from Pohce in tume rehef not payable | $\begin{gathered} 35 \\ 14 \\ 14 \\ 05 \\ -02 \end{gathered}$ |


| 5 201415 29 14 14 0     |
| :--- |

District - Sursa
The consoldate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused agamst the SC Categories since $14^{\text {th }}$ April 2016 to 31 July 2021

| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Year | Total <br> F I.R. <br> Regrstered in Police Deptt. | No of cases/ FIR received | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | Budget utilized in compensation | Budget unutiluzed/ <br> Surrender to the Govt | Remarks |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | $14^{\text {Iin }}$ April 2016 to 31 March 2017 | 11 | 07 | 07 <br> (Including 2 <br> case partal <br> payment) | 02 Pattal | 542500 | 542500 | NIL | Total case registered by Police Deptt. <br> Full Relief granted <br> FIR Cancelled rehef not payable <br> Untraced <br> Acquitted case not received from <br> Police in tume relief not payable <br> Partual payment pending | $\begin{array}{r} 11 \\ 05 \\ 01 \\ -01 \\ -02 \\ -02 \\ \hline \end{array}$ |
| 2 | 201718 | 19 | 11 | 11 <br> (Includrng 1 <br> case partal <br> payment) | 01 Partal | 622500 | 622500 | NIL | Total case registered by Police Deptt Full Relief granted FIR Cancelled relef not payable Acquitted case not received from Pohce in tume relief not payable Partial payment pendrog | $\begin{array}{r} 19 \\ 10 \\ 05 \\ -03 \\ -03 \\ \hline \end{array}$ |
| 3 | 201819 | 37 | 21 | 21 | 0 | 5250000 | 5212500 | 37500 | Total case registered by Police Deptt Full Relief granted FIR Cancelled rehef not payable Acquitted case not received from Pohce in tume relief not payable | $\begin{array}{r}37 \\ 21 \\ 10 \\ -06 \\ \hline\end{array}$ |
| 4 | 201920 | 56 | 42 | 42 <br> (including 4 <br> partal <br> payment) | $\begin{aligned} & 5 \\ & \text { (ncluding 4 } \\ & \text { partal } \\ & \text { payment) } \end{aligned}$ | 5935000 | 5935000 | NIL | Total case registered by Police Deptt Full Rehef granted <br> FIR Cancelled rehef not payable <br> SCST act removed <br> Acquitted case not received from <br> Police in tume rehef not payable <br> Partual payment pending <br> Pending payment | $\begin{array}{r} 56 \\ 38 \\ 10 \\ -02 \\ -01 \\ -04 \\ -01 \\ \hline \end{array}$ |


District Sompat
Statement I
The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused agamst the SC Categornes since June 2010 to $13{ }^{\text {th }}$ April 2016

| $\begin{aligned} & \mathbf{S r} \\ & \mathrm{No} \end{aligned}$ | Year | No of Case registered m police | No of Cases/FIR recerved in office | No of cases in compensation granted | No of pendmg cases from compensation | Budget allotted for compensation | Budget utlized in compensation | Budget unuthlized/ surrender to the Govt. | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 201011 | 6 | 1 | 1 | 0 | 50000 | 50000 | 0 | Full relief paid $=1$ <br> Cancelled case relief not payable $=1$ <br> SC/ST PoA Act removed relef not payable $=1$  <br> Acquitted cases information not received in  <br> tume Relief not payable at present $=3$ |
| 2 | 201112 | 6 | 4 | 4 | 0 | 381250 | 381250 | 0 | Full relief pard $=4$ <br> Cancelled case rehef not payable $=2$ |
| 3 | 201213 | 6 | 4 | 4 | 0 | 552000 | 552000 | 0 | Full relief paid $=4$ <br> Cancelled case rehef not payable $=1$ <br> Acquitted cases information not received in  <br> time Relief not payable at present $=1$  |
| 4 | 201314 | 3 | 1 | 1 | 0 | 500000 | 500000 | 0 | Full relief pard $=1$ <br> Cancelled case rehef not payable $=1$ <br> Acquitted cases information not received in tume Relief not payable at present $=1$ |
| 5 | 201415 | 12 | 6 | 6 | 0 | 800000 | 800000 | 0 | Full relhef pard $=6$ <br> Cancelled case reltef not payable $=4$ <br> Acquitted cases information not received in tume Relief not payable at present $=2$ |


| 6 | 201516 | 18 | 12 | 12 <br> (meluding 1 <br> case of partual payment) | $\left\{\begin{array}{l} 2 \\ \text { (meluding } 1 \\ \text { case of partal } \\ \text { payment0 } \end{array}\right.$ | 1743750 | 1743750 | 0 | Full relhef pard $=11$ <br> Cancelled case relief not payable $=1$ <br> SC/ST PoA Act removed rehef not payable-1  <br> Acquitted cases information not received in  <br> tume Relief not payable at present $=3$ <br> Pending $=1$ <br> Pendung ( Partal) $=1$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 7 | $\begin{aligned} & 2016 \\ & \text { upto } \\ & 13 \text { Aprit } \\ & 2016 \end{aligned}$ | 0 | 0 | 0 | 0 | - | - |  | - |
|  | tal | 51 | 28 | 28 <br> (including 1 case of partal payment) | $\left\lvert\, \begin{aligned} & 2 \\ & \text { (Including } 1 \\ & \text { case of partial } \\ & \text { payment0 } \end{aligned}\right.$ |  |  | - |  |
| Full relief pard |  |  |  |  |  |  |  | $=27$ |  |
| Cancelled case rehef not payable |  |  |  |  |  |  |  | $=10$ |  |
| SC/ST PoA Act removed rehef not payable |  |  |  |  |  |  |  | $=2$ |  |
| Acquitted cases information not received in tume Relief not payable at present |  |  |  |  |  |  |  |  |  |
| Pending |  |  |  |  |  |  |  | $=1$ |  |
| Pending (Partal) |  |  |  |  |  |  |  | $=1$ |  |
| Total |  |  |  |  |  |  |  | $=51$ |  |

District Sonipat Statement II
The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocites

| $\left\lvert\, \begin{aligned} & \mathrm{Sr} \\ & \mathrm{No} \end{aligned}\right.$ | Year | No of <br> Case <br> registered in police | No of Cases/ FIR recenved m office | No of cases m compensation granted | No of pending cases from compensation | Budget allotted for compensation | Budget utilized in compensation | Budget unatilized/ surrender to the Govt | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 201617 | 22 | 9 | 9 | 0 | 794000 | 794000 | 0 | Full rehef pand $=9$ <br> Cancelled case relief not payable $=8$ <br> SC/ST PoA Act removed relief not payable $=1$ <br> Acquitted cases information not received in tume  <br> Relief not payable at present $=3$ <br> Untraced $=1$ <br>   |
| 2 | 201718 | 26 | 11 | 11 | 1 | 2981250 | 2981250 | 0 | Full rellef pard $=11$ <br> Cancelled case relef not payable $=5$ <br> SC/ST PoA Act removed relief not payable $=3$ <br> Untraced $=1$ <br> Acquitted cases information not received in time  <br> Relief not payable at present $=5$ <br> Pending $=1$ |
| 3 | 201819 | 26 | 13 | 13 | 0 | 800000 | 800000 | 0 | Full relief paid <br> $=13$ $=4$ <br> Cancelled case reltef not payable $=5$ <br> SC/ST PoA Act removed relief not payable $=1$ <br> Victum not belongs to SC $=3$ <br> Acquitted cases mformation not received in time  <br> Relief not payable at present $=3$  |


| 4 | 201920 | 36 | 11 | $\begin{array}{\|l} \hline 11 \\ \text { (ncluding } 2 \\ \text { partual } \\ \text { payment) } \end{array}$ | 2 partual | 6297500 | 6297500 | 0 | Full relief paid <br> Cancelled case relief not payable SC/ST PoA Act removed relief no Acquitted cases information not re Relief not payable at present Refused for medical Peadmg (Partal) | $\begin{array}{r} =9 \\ =7 \\ =6 \\ \text { me } \\ =1 \\ =1 \\ =2 \end{array}$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 5 | 202021 | 23 | 5 | 5 | 10 | 4962500 | 4962500 | 0 | Full rehef pard <br> Cancelled case relief not payable <br> Pending | $=5$ $=8$ $=10$ |
| 6 | 202122 upto 31 August 2021 | 8 | 2 | 2 | 3 |  |  |  | Full relief pard <br> Cancelled case rehef not payable <br> Pending (document not recerved) | $=2$ $=3$ $=3$ |
|  | total | 141 | 51 | $\begin{aligned} & 51 \text { (mcluding } \\ & 2 \text { partual } \\ & \text { payment) } \end{aligned}$ | $\begin{aligned} & 16 \text { (mcludung } \\ & 2 \text { partul } \\ & \text { payment) } \end{aligned}$ |  |  |  |  |  |
| Full rehef pard |  |  |  |  |  |  |  | $=49$ |  |  |
| Cancelled case relief not payable |  |  |  |  |  |  |  | $=45$ |  |  |
| SC/ST PoA Act removed relef not payable |  |  |  |  |  |  |  | $=15$ |  |  |
| Acquitted cases information not received in time Rehef not payable at present |  |  |  |  |  |  |  | $=12$ |  |  |
| Untraced |  |  |  |  |  |  |  | = 2 |  |  |
| Refused for medical |  |  |  |  |  |  |  | $=1$ |  |  |
| Victum not belongs to SC |  |  |  |  |  |  |  | $=1$ |  |  |
| Pending |  |  |  |  |  |  |  | $=14$ |  |  |
| Partıal pendıng |  |  |  |  |  |  |  | $=2$ |  |  |
|  |  |  |  |  |  |  |  | $=141$ |  |  |

District - Yamuna Nagar
STATEMENT 1
The consolidate year wise information in respect of Compensation granted to the aggneved person in the matter of atrocities caused against the SC Categories since June 2010 to 13th April 2016

| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Years | No of cases/ FIR recenved | No of cases in compensation granted | No of pending cases for compensation | Budget allotted for compensation | $\begin{array}{\|c\|} \text { Budget } \\ \text { utdized in } \\ \text { compensation } \end{array}$ | Budget unutilized/ surrender to the Govt. | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 1/6/2010 2011 | 16 | 12 | 0 | 231250 | 231250 | 0 | Fully payable relief pard $=12$ Cancelled=03 <br> SC/ST Act removed=01 |
| 2 | 201112 | 7 | 3 | 0 | 62500 | 62500 | 0 | Fully payable relief paid $=03$ <br> Cancelled=02 <br> Quashed $=01$ <br> Accused acquitted relef not payable=01 |
| 3 | 201213 | 9 | 5 | 0 | 191250 | 185000 | 6250 | Fully payable rehef pard $=05$ Cancelled=02 <br> Accused acquitted rehef not payable $=02$ |
| 4 | 201314 | 17 | 8 | 0 | 370000 | 365000 | 5000 | Fully payable relief paid $=08$ Cancelled=04 <br> SC/ST act removed $=01$ <br> Accused acquitted relief not payable=04 |
| 5 | 201415 | 39 | 16 | 0 | 1300000 | 592500 | 707500 | Fully payable rehef paid $=16$ Cancelled $=07$ <br> SC/ST act removed $=04$ <br> Accused acquitted relief not <br> payable $=07$ <br> Untraced $=03$ <br> Pendmg for payment $=02$ |


| 6 | 201516 | 32 | 19 | 0 |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |

District - Yamuna Nagar

| The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atroct caused against the SC Categories smee 14th April 2016 to till date |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{array}{\|l} \mathbf{S r} \\ \mathbf{N o} \end{array}$ | Years | No of cases/ FIR receaved | No of cases compensated | No of pending cases | Budget allotted for compensation | Budget utiluzed in compensation | $\begin{gathered} \text { Budget } \\ \text { unutilized/ } \\ \text { surrender to } \\ \text { the Govt. } \end{gathered}$ | Remarks |
| 1 | 14/4/2016 2017 | 48 | 29 | 0 | 1178750 | 1178750 | 0 | Fully payable relef patd $=29$ Cancelled $=12$ <br> SC/ST Act removed $=01$ <br> Quash=01 <br> Accused acquitted relief not <br> payable=02 <br> Untraced $=01$ <br> Pending $=01$ <br> No Information available $=01$ |
| 2 | 201718 | 25 | 15 | 0 | 2670000 | 2670000 | 0 | Fully payable relief pard $=15$ Cancelled=04 SC/ST Act removed $=01$ Accused acquitted rehef not payable=05 |
| 3 | 201819 | 25 | 14 | 0 | 5825000 | 5805000 | 20000 | $\begin{aligned} & \text { Fully payable relef pard }=14 \\ & \text { Cancelled=07 } \\ & \text { Accused acquitted relief not } \\ & \text { payable }=01 \\ & \text { SC/ST act removed=01 } \\ & \text { No Information avalable }=02 \end{aligned}$ |
| 4 | 201920 | 37 | 17 | 0 | 2576250 | 2576250 | 0 | $\begin{aligned} & \text { Fully payable relief pard }=17 \\ & \text { Cancelled }=05 \\ & \text { SC/ST act removed }=04 \\ & \text { Accused acquitted relief not } \\ & \text { payable=01 } \\ & \text { No Information available }=10 \end{aligned}$ |


| 5 | 202021 | 64 | 35 | 0 | 5680000 | 5651250 | 28750 | Fully payable relief paid $=35$ Cancelled=18 <br> SC/ST act removed $=02$ <br> No Information avaulable $=09$ |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 6 | 202122 to till date | 39 | 39 | 0 | 4300000 | 4295000 | 5000 | No Further information Received $=22$ |  |
|  | Total FIR 238 | Fully pard 149 | Cancelled 46 | SC/ST Act removed 09 | Quashed 01 | Untraced 01 | Accused acquitted rellef not payable 09 | Pending 01 | No information Received - 22 |

The above reply was placed before the Committee in its meeting held on dated 05012022 in which the oral exammation of the department was also conducted thereon After examine the reply and conduct the oral examination of the departmental representative the Committee was not satisfied with the reply as the department not completed the backlog of the compensation in old cases inspite of makng the correspondence agam and again On the pendency of the matters of the compensation to be granted to the aggrieved person of the reserved categones in the matter of atrocities the Committee made the various objections/recommendations in this regard which are reproduced as under

The oral examination of the Principal Secretary to Government Haryana Welfare of Scheduled Castes \& Backward Classes Department was conducted on $5^{\text {th }}$ January 2022 at 1230 PM at Haryana Vidhan Sabha Secretariat Chandıgarh During the oral examination of the Principal Secretary to Government Haryana in respect of the matter of compensation/relief to be granted to the aggrneved persons of the reserved category in the matter of atrocitues was conducted The reply submitted by the department in details was take up during the oral examination and varous questoons have been asked and objectoons have been raised by the Commuttee to the departmental representatives The Committee observed that the huge number of pendency of the cases in which the relief is required to be paid so long ago but stlll not paid The departmental representatives explained that a portal for apply for subsidy in this regard has been installed since 2018 on the official website and as per portal no case is pending but the some old cases are pending due to not providing the copy of FIR copy of Challan and copy of deciston by the concerned police headquarter The Committee took a serious note in thes regard and directed to submit the fresh report upto $I^{s t}$ March 2022 by completing the pendency of the cases The Princıpal Secretary assured to the Committee that pending cases will be reviewed on priorty basis as well as the prompt acton on such matters will be taken and fresh report will be submit upto 132022 to the Committee

During such oral examination the Committee also observed that the frutful result in granting the compensation/reluef to the aggrieved persons are not recelving due to the shortage of the District Welfare Officers as charges of three or four districts have been given to one District Welfare Officer Resultantly the Distruct Welfaie Officer could not perform properly and pendency of the cases are increasing day by day

The Principal Secretary assured to the Committee that such matters will be reviewed in hus department and the Tehsil Welfare Officer wall be deputed as District Welfare Officer in near future to meet out the grievances of the Committee so that pendency of the cases will be cleared

The Committee is disappointed to note that the department is failed to furnsh the fresh report upto the stipulated period of 01032022 as well as tall the finalization/presentation of the present report of the Committee

## The appointment of Law Officers ie Additional Advocate General, Deputy Advocate General and Assistant Advocate General in the office of Advocate General Haryana on contract basis whthout providing the reservation to the reserved categories

The previous Committee held the meeting on dated 11122019 and the members of the Committee took a suo moto cogmzance on the advertisement published in the various news papers on dated 04122019 and raised the issue of advertisement of appointment of Law Officers 1 e Additional Advocate General, Deputy Advocate General and Assistant Advocate General on contract basis without providing the reservation/representation to the reserved categories in the office of Advocate General Haryana On the recommendations of the Committee vide the letter dated 06012020 the matter was refer to the Advocate General, Haryana \& Additional Chref Secretary to Govt Haryana, Administration \& Justice Department Haryana

On the reply furnished by the Advocate General Haryana on dated 16122019 an oral exammations of the Advocate General Haryana and Addıtıonal Chief Secretary to Govt Haryana Administration \& Justice Department Haryana was conducted on dated 24122019 During the oral examination, both the officers rephed that being the appointment of Law Officers in the office of Advocate General Haryana are on contract basis and the reservation policy has not been implemented in the appointment which are making on the contract basis Hence, the officers deny to implement the reservation policy in the appointment on the contract basis of such Law Officers The Committee was not satisfied with the reply and made the following observations and recommendations in this regard -

1 That in case of the Government not making provision under Article 16(4) by providing the reservation in the recrutment of Law Officers in the office of Advocate General, Haryana in favour of any reserved categories ie SC ST \& BC Classes in the matter in question then the purpose of Artucle 335 of the Constitution will be defeated

2 that without making the provision of quota in any mode of appointment for the reserved categories the purpose of formulation of Act/Rule will also be defeated,

3 that there is no debar under the Constitution and reservation policy of the Government to provide the requisite/adequate representation to the categones of Scheduled Castes Scheduled Tribes and Backward Classes, and

4 that when the Government of India is considering the representation to the Scheduled Castes Scheduled Tribes and Other Backward Classes categones in the appointment on contract basis then the State Government should also be inituated to provide the adequate representation to the such categones accordingly

Therefore keeping in view of Article 16(4) and Article 335 of the Constitution as well as the decision of Central Government the committee has recommended that the matter may be referred to the Government to make the provision for reserved categories 1 e Scheduled Castes Scheduled Tribes and Backward Classes in the appointment of Law Officers in the office of Advocate General, Haryana as per the reservation policy of the Government The Committee further recommended that the quarter concerned be asked that the post in question which has been advertised be filled up after making the provision of reservation for the afore mentioned reserved categories as per reservation policy of the Government

The above observation and recommendations were refer to the Government as well as to the Advocate General, Haryana vide letter dated 06012020 but tull date no any response has been received from the quarters concerned Such matter was again discussed by Committee in its meeting held on dated 17022022 and Committee decided that an another communication be made with the quarter concerned to achieve the purpose of the Committee to provide the proper representation to the candidates of the reserved categones in the appointment which are being made on contract basis in the state Accordingly reminder in this regard have also been sent to the Advocate General Haryana as well as to the Additional Chief Secretary to Govt Haryana Administration of Justice Department but tull the finalization of the report no reply in this regard has been received from the quarter concerned Therefore the Committee has decided to take up the matter in the subsequent meetings

# Instructions No 22/133/2013 1 GS III, dated $4^{\text {th }}$ May, 2018 of the Government of Haryana, General Admunistration Department (General Services III Branch) regardıng madequacy representation of Scheduled Castes in Promotion in Group C\&D Category 

Instructions No 22/133/2013-1 GS III dated $4^{\text {th }}$ May, 2018 1ssued by the Government of Haryana, General Administration Department (General Services III Branch) regarding providing the representation in the promotion to the Scheduled caste category was placed before the Committee by Shri Satya Parkash Jrawta, MLA in its meeting held on 14102020 at 1230 P M at Haryana Vidhan Sabha Chandigarh by stating that such instructions are not being implementing in true spint as the employee of SC Categories are not being promoting accordingly On the recommendation of the Committee the matter was referred to the Chief Secretary to Govt Haryana, General Administration Department (General Services III Branch) and such department supply the comments/reply on dated 06012021 which was scrutinize by the previous Committee in its meeting held on dated 13012021 The Committee was not satisfied with the comments and the matter was kept pending to consider the same in the subsequent meetings Before presentation of the Report such matter could not be take up by the Committee and the $44^{\text {th }}$ Report was presented in the House on dated 18032021

On the recommendations contan $\mathrm{m} 44^{\text {th }}$ report of the Committee a letter dated $1^{\text {st }}$ April 2021 was sent to the said department for supplying the latest requisite information The Chief Secretary to Govt Haryana supplied the comments/reply vide memo No 22/36/2021-1GS III dated $28^{\text {th }}$ June 2021 by intimating that the Government has issued Instructions No 22/133/ 2013 1GS III dated 04052018 to clear the backlog of reservation in promotion of Scheduled Castes category in Group C\&D we f 17061995 It has also been intımated that as some departments did not comply the Government instructions, dated 0405 2018, therefore reminders dated 2611201902062020070720202508202015012021 and 01022021 have also been issued to Departments/ Boards/Corporations/PSU etc Such reply was placed before the Committee in its meeting held on 20072021 After scrutnnzed the comments/reply the Committee decided that the matter be kept pending and the same may be considered in the subsequent meetings

# Instructions No 22/10/2013-1GS III, dated $15^{\text {th }}$ May, 2015 of the Government of Haryana, General Admınistration Department (General Services III Branch) regardıng promotion to Scheduled Caste category's employees in Class III \& IV posts in the services of Haryana Government/ Government Undertaking and Public Undertakings Sectors 

An instruction No 22/10/2013 1GS II dated $15^{\text {th }}$ May 2015 issued by the Government of Haryana, General Admımstration Department (General Services III Branch) for promoting the Class III \& IV employees belonging to the Scheduled caste categones was placed before the Committee by Shri Satya Parkash Jrawata, MLA in its meeting held on 21102020 at Haryana Vidhan Sabha, Chandigarh by stating that such instructions are not being implementing in true spirit as the employee of SC Categories are not being promoting accordingly On the recommendation of the Committee the matter was referred to the Chref Secretary to Govt Haryana General Administration Department (General Services III Branch) vide letter dated 25012021 but till the finalization/presentation of the $44^{\text {th }}$ Report the department not supply the any information

On the recommendations contan in $44^{\text {th }}$ report of the Committee a letter dated $1^{\text {st }}$ April 2021 was sent to the sard department for supplying the latest requisite information The department supplied the comments/reply vide memo No 22/36/2021 1GS III dated $28^{\text {th }}$ June 2021 by intumating that the instruction in question are sub judice under review petition of Hon'ble Court of India in SLP No 30621 of 2011 titled Jarnal Signh Vs Lachhmı Narain Gupta Such comments/information was placed before the Committee in its meeting held on 20072021 After scrutinized the comments the Committee decided that when the matter is sub judice the Committee can not intervene in the matter and decided to drop the same

## Representations of the President Confederation of SC, ST \& BC Organizations (Haryana) and all the Haryana Scheduled Castes Employees Federation for reservation in promotion with consequential seniority we f 17061995

The representations of the President Confederation of SC ST \& BC Organizations (Haryana) \& General Secretary of all the Haryana Scheduled Castes Employees Federation for mplementing the reservation in "Promotion with consequential seniority" wef 17061995 were placed before the previous Committee in its meeting held on dated 12022020 at Haryana Vidhan Sabha, Chandigarh On the observations and recommendations of the Committee the Chef Secretary to Govt Haryana General Administration Department was asked vide letter dated 19032020 and reminders dated $27052020,030720201408202002122020 \& 29012021$ to supply the information in respect of implement the provision of reservation m promotion as per the $85^{\text {th }}$ Amendment of Constitution as well as judgment of Hon'ble Supreme Court etc thereon

The previous Committee was disappointed to note that the Department failed to supply the requisite information till the finalization of the $44^{\text {th }}$ Report presented on dated $18^{\text {th }}$ March, 2021

On the recommendation contain in $44^{\text {th }}$ report, an another letter dated 31032021 as well as reminders thereon dated 25112021 \& 08022022 for obtaining the requisite information were also written to the Chief Secretary to Govt Haryana General Administration Department but in vein because no any response has been shown to furnsh the reply on the single communication Such matter was brought to the notice of the Committee in its meeting held on dated 17022022 and the Committee observed that being a short tume to finalize the report such matter can not be considered however the Committee recommend to refer the matter again to the concerned department to take the necessary action against the responsible official and officers who are not furnshing the requisite information by intimating to the Committee The Committee recommended to present the matter in the subsequent meetings

## Representations 1) Savindhan Suraksha Samut, Yamuna Nagar,

u) Shri Amar Singh Patlan, President Ambedker Samaj Kalyan Sabha, Karnal
The two representations of the Savindhan Suraksha Samitı Yamuna Nagar and Shri Amar Singh Patlan, President Ambedker Samaj Kalyan Sabha, Karnal were placed before the Committee in its meeting held on dated 22072020 On the recommendation of the previous Committee the representations were referred vide letter dated 25012021 to the Chief Secretary to Govt Haryana Department of General Administration Haryana for obtaining the comments thereon Being the matter was relating to the Department of Welfare of Scheduled Castes and Backward Classes, the Chief Secretary to Govt Haryana refer the matter vide UO dated 08022021 to the said department for providing the requisite information to the Committee But the Committee was disappointed to note that the department failed to supply the requisite information till the finalization of the $44^{\text {th }}$ Report

After presentation of previous report the Welfare of Scheduled Castes and Backward Classes Department intimated vide memo dated 26032021 by stating that at present no comments can be offered by this department as the such matter is pending in appeal before the Hon'ble Punjab \& Haryana High Court in CWP No 11512 of 2020 and the same was placed before the present Committee in its meeting held on dated 07042021 After examine the same the Commuttee further recommended to obtain the requisite information from the quarter concerned and incomphance of that an another letter dated 29112021 was written to the Principal Secretary to Govt Haryana Welfare of Scheduled Castes and Backward Classes, Department with the request to supply the latest requisite information within a week from the receipt of communication in this regard Vide letter dated 1702 2022, the sard department agann supply the same comments which were earleer send by above memo dated 26032021 Now the matter has been again brought to the notice of the Committee in its meeting held on dated 23022022 and the Committee observed that once the matter is sub judice the Committee can $t$ intervene as well as no further action is requred in the matter and decided to drop the matter

## The 100 Square yards plots allotted/not allotted/dispossessed to the people belonging to SC/ST categories


#### Abstract

- The previous Committees constituted in the year of 2019 \& 2020 take up the matter of allotment of plots of 100 Sq Yards to the SC ST \& BC Categories On the recommendation of the Committees the Principal Secretary to Govt Haryana Development and Panchayat Department, vide memo dated 17062020 \& 24062020 provide the detall of allotment of 100 Sq Yards to the Committee The previous Committee conduct the oral examination of the departmental representative on dated 24062020 on the reply furnished by the department The Committee was not satisfied with the reply of the department as the same was incomplete and on the further recommendation/directions of the Committee the department again submit the amended reply on dated 17082020 which was discussed in its meeting held on dated 09092020 The Committee was again not satısfied with the information supplied by the department and the department was again conveyed in this regard vide letter dated 30102020 and reminder dated 01022021 but the previous Committee was disappointed to note that the department failed to supply the requisite information till the finalization of 44th Report


On the recommendations contain in $44^{\text {th }}$ report of the Committee a letter dated $30^{\text {th }}$ March 2021 was sent to the department for providing the requisite and complete information and in response to that the department supply the amended reply of only 10 districts 1 e Ambala Fatehabad Gurugram Jind Kathal, Narnaul Sirsa Sompat, Bhiwanı and Panchkula vide letter dated $16^{\text {th }}$ June, 2021 Further communication was made again and a letter was sent on dated $26^{\text {th }}$ July 2021 for providing the information/detal in respect of the rest of the districts In response to that the department supplied the reply vide letter dated 09112021 relating to 7 districts 1 e Farıdabad Hisar Jhajar Nuh, Palwal Rewari \& Rohtak and thereafter the data received from the department relating to 17 districts was placed before the Committee in its meeting held on dated 11122021 The Committee scrutmize the material and observed that the information relating to 5 districts has not been provided and directed to the Officer of the Committee to obtain the following information from the department

1 To issue the reminder in respect of rest of information relating to some districts which has not been provided so far

2 The number of plots of 100 Sq Yards which have been allotted and take over the possession but dommeering person take over the possession by force and by unlawful means
3 The distance of the village residential area from the area of 100 Sq Yard plots allotted
4 Number of plots the possession has not been take over due to nature of land
5 Whether the facilities of electricity water dramage streets etc are available at the spot of 100 Sq Yards plots allotted?
6 Total number of villages in the Haryana out of which number of villages in which 100 Sq Yards plots have been allotted and number of villages are pending to make the allotment Explain the reason

7 In the information provided, the column for the total families has been prescribed but no information in such column has been explained Explain the reason

8 In the information provided the information zero has been fillup in the column relating to possession which is showing clearly that no work has been done on the ground level
The Committee observed that the matter of allotment of 100 Sq Yards plots to the reserved categones is not taking seriously and directed to the officer of the Committee to asked to the quarter concerned to take the necessary action so that during the oral examination the detail discussion be made with the departmental representative In response to the observation and recommendation to the Committee a letter was written to the departmental representative on dated 22122021 and in response that the Drector General, Development and Panchayat Department Haryana submit the reply vide memo dated 18022022 which was placed before the Committee in its meeting held on dated 23022022 The Committee noted the contents and for detal examination of the matter it was decided to take up the matter in the subsequent meetings

## Representation of Shri Vıjay Grewal, Reporter, resident of VPO, Sanwar, District Charkhı Dadri regarding not mentioning the names of the renowned persons of the Scheduled Castes Category on Gaurav Patt of the Village

A representation of Shri Vijay Grewal Reporter resident of VPO Sanwar District Charkhi Dadn regarding not mentioning the names of the renowned persons of the Scheduled Castes Category 1 e Dr Mahabir Singh, Sr Professor, Pandit Bhagwat Dayal Sharma Unıversity of Health Sciences Rohtak Nand Kumar Deputy Excise and Taxation Commissioner (DETC) Ambala etc on the Gaurav Patt of the Village by discrimunating on caste basis was placed before the previous Committee in th meeting held on $22^{\text {nd }}$ July 2020 at 1230 P M at Haryana Vidhan Sabha Chandigarh The Development and Panchayat Department not supply the comments/reply upon the above representation till the presentation of the $44^{\text {th }}$ Report of the Committee

On the recommendations contan in $44^{\text {th }}$ report of the Committee a letter dated $6^{\text {th }}$ April 2021 remunder on $23^{\text {rd }}$ November 2021 were written to the Additional Chief Secretary to Govt Haryana Development and Panchayat Department and to the Deputy Commssioner Charkhi Dadri for providing the requisite information/comments Besides it, various correspondence with the Deputy Commissioner Charkhi Dadrı have been made in this regard Now vide Endst No 915 dated 10022022 addressed to the Deputy Commissioner Charkhi Dadrı, the Executive Engineer Development and Panchayat Department Charkhı Dadrı submit the comments/information by stating that as per gurdelines the names of the renowned persons of the SC Category have been written on the Gaurav Patt of the village panchayat Sanwar' Such reply/comments was placed before the Committee in its meeting held on dated 23022022 and after examine the reply, the Committee observed that till the reply not received from the competent authority 1 e Head of the Department the matter may be kept pending and the same may be take up in the subsequent meetings

Representation of Shri Rajender Kumar \& others of Village Bhrokhan, Tehsil \& District Sursa regarding illegal occupation of 100100 yards plots of SC/BC/BPL Families by the domneering and punk trend people of Rajasthani Bhat Castes

A representation of Shri Rajender Kumar \& others of Village Bhrokhan, Tehsil \& District Sirsa regarding illegal occupation of 100100 square yards plots of SC/BC/BPL Famulies by the domineerng and punk trend people of Rajasthanı Bhat Castes was placed before the Committee in its meeting held on dated 19082020 at 1230 PM at Haryana Vidhan Sabha, Chandıgarh On the recommendation of the Committee such representation was referred to the Development and Panchayat Department vide letter dated 25012021 but tll the presentation of the $44^{\text {th }}$ Report the department neither supply the reply nor made any correspondence in this regard

Thereafter on the recommendation contain in the $44^{\text {th }}$ Report of the Committee a letter dated 06042021 and subsequent reminder dated 22112021 were written to the department Now Vide letter dated 28122021 the sard department supply the comments by stating that the Scheduled Tribes Categories belonging to the caste of Bhat are occupying the possession of the disputed land of 111 allotted plots and these occupiers of possession have also file a Civil writ Petition bearing No 2672 of 2020 title as Bhana Ram V/s State of Haryana in the Hon ble Punjab \& Haryana High Court which is pending and the next date of heaning is on 04032022 Such comments/reply was placed before the Committee in its meeting held on 12012022 After examine the matter, the Committee observed that being the matter is sub judice the Committee can not intervene in the matter and decided to drop the matter

# Representation of Shri Dharampal Laat S/o Sh Hazarı Ram, Village Bhrokhan, District Sirsa against the Sarpanch of his Village for cheating to poor families by allottng $\mathbf{1 0 0}$ yard plots, to his own famly members \& relatives meant for SC/BC/BPL Famulies 

A representation of Shrı Dharampal Laat S/o Sh Hazarı Ram, Village Bhrokhan District Sirsa which was placed before the previous Committee in its meeting held on 25112020 at 1230 PM at Haryana Vidhan Sabha, Chandıgarh and the same was referred to the Development and Panchayat Department vide letter dated 25012021 as per recommendations of the Committee but till the presentation of the $44^{\text {th }}$ Report the department nether supply the reply nor made any correspondence in this regard

On the recommendation contain in the $44^{\text {th }}$ Report of the Committee a letter dated 06042021 and subsequent reminder dated 22112021 were wntten to the department Now Vide letter dated 28122021 the sard department supply the comments by stating that as per relevant instructions under the Mahatma Gandhı Gramin Bastı Yojna 100100 Yards plots were allotted to the 111 entutled/eligible families and at present the Scheduled Tribes Categones belonging to the caste of Bhat are occupying the possession of the such disputed land of 111 allotted plots It has also been stated that these occupiers of possession have file a Civil writ Petition bearing No 2672 of 2020 title as Bhana Ram V/s State of Haryana in the Hon ble Punjab \& Haryana High Court which is pending and the next date of hearng is on 04032022 Such comments/reply was placed before the Committee in its meeting held on 12012022 After examine the matter the Committee observed that being the matter is sub judice the Committee can not intervene in the matter and decided to drop the matter

## Representation of Shri Shiv Charan S/o Shri Baldev Ram, Village Mulakpur, Gurgaon Khor, Haryana regarding not providmg the way for his plot etc

A representation of Shri Shiv Charan S/o Shr Baldev Ram, Village Milakpur Gurgaon Khor Haryana regarding not providing the way for his plot etc which was placed before the Committee in its meetung held on 14102020 at 1230 PM at Haryana Vidhan Sabha Chandıgarh On the recommendation of the Committee such representation was referred to the Government vide letter dated 25012021 but the previous Committee was disappointed to note that till the presentation of the $44^{\text {th }}$ Report, the Development and Panchayat Department nether supply the reply nor made any correspondence in this regard

The present Committee take up the matter and as per the recommendation of the previous Committee a letter dated 06042021 and reminders dated 24112021 \& 08022022 were written to the department for obtaining the requisite information/comments Thereafter, the Director General Development and Pnachayat Department Haryana endorsed a copy of correspondence made with the Deputy Commissioner Gurugram for taking the action Such matter was placed before the Committee in its meeting held on dated 23022022 and the Committee decided that as the requisite information not supplied by the competent authonty 1 e Head of Department of the Development and Panchayat Department, therefore the such information can not be considered The Committee further decided that such matter will be take up in the subsequent meetings

## Representation of Gram Panchayat Kirmach, Block Thanesar, District Kurukshetra agamst the illegal cuttong of Safeda Trees from the land of Shamlat (Kalupatt)

A representation of Gram Panchayat Kırmach, Block Thanesar District Kurukshetra regarding illegal cutting of Safeda Trees from the land of Shamlat (Kalupatti) was placed before the Committee in its meeting held on dated 13082020 at 1230 P M at Haryana Vidhan Sabha, Chandıgarh On the recommendation of the Committee such representation was referred to the Government vide letter dated 25012021 but till the presentation of the $44^{\text {th }}$ Report, the Forest Department nether supply the reply nor made any correspondence in this regard

On the recommendation of the $44^{\text {th }}$ Report of the Committee, a letter dated 06042021 and subsequent reminders dated 22112021 \& 06012022 were written but the Development and Panchayat Department not supply the information/reply/comments in this regard Such matter was brought to the notice of the Committee in its meetung held on dated 23022022 and the Committee took a serious note in this regard and decided to take up the matter in the subsequent meetings

# For providing the Smart Phones, Laptops/Tabs etc to the students of SC/ST and BC categories who are studying in Government Schools to enable them to get the benefit of onlme study till the Schools closed due to CORONA and are not re-opened 

## (School Education)

The previous Committee rased the above issue to provide the Smart Phone/Laptop/Tabs etc to the students belonging to the SC ST \& BC Category in its meeting held on 10062020 at 1230 P M at Haryana Vidhan Sabha Chandigarh to make enable them to keep continue their online study tull the physically functioning of the school restart On the recommendation of the Committee the matter was refer to the Additional Chief Secretary to Govt Haryana School Education Department On the non supply of requisite reply/comments the Committee decided to conduct the oral examination in its meeting held on dated 19082020 thereafter the department supply the reply vide memo dated 18082020 The oral examination as per scheduled was conducted in its meeting held on dated 19082020 and during oral examination the departmental representative inform to the Committee that the proposal to provide the Smart Phone/Laptop/Tabs etc to the students belonging to the SC ST \& BC Category is under consideration with the Govt and the detal discussion with the Hon ble Chief Minister in the presence of Chief Secretary to Govt Haryana has been made and as and when approved the matter it will be informed to the Committee accordingly As per suggested by the Additional Chief Secretary to Govt. Haryana School of Education Department the Committee again conduct the oral examination of the Additional Chief Secretary to Govt Haryana Finance Department alongwith the Additional Chef Secretary to Govt Haryana School Education Department on dated 14102020 During oral examination on the suggestions departmental representatives of finance department the previous Committee directed to the departmental representative of the School Education Department to formulate a policy in this regard and submit the same for approval of the Government and then provide the same to the Finance Department to take the necessary action thereafter The previous Committee was disappointed to note that the department farled to supply the requisite information till the finalization of the $44^{\text {th }}$ report

On the recommendations contam in $44^{\text {th }}$ Report of the Committee a letter dated $5^{\text {th }}$ April 2021 and reminders on $29^{\text {th }}$ November 2021 \& $8^{\text {th }}$ February 2022 were sent to the sard department for supplying the policy to provide the Smart Phone/Laptop/Tabs etc to the students belonging to the SC ST \& BC Category but the Committee was disappointed to note that the department failed to formulate the policy in time Moreover no response since conduct the oral examination on dated 14102020 has been received to the Committee

Such matter was again brought to the notice of the Committee in its meeting held on dated 17022022 and the Committee took a serious note by stating that the concerned department is taking lightly to the Committee and now upto finalization of the present report, the matter could not be takeup The Committee further recommended to refer the matter again to the concerned department to take the necessary action agamst the responsible official and officers who are not furnishing the requisite information The Committee recommended to present the matter before the next Committee in its subsequent meetings

## Exammation of the Welfare of Scheduled Castes and Backward Classes Department, Higher Education \& Secondary Edacation Departments on the matter of stipend providing to the students from the year 202021 to 20212022

The Committee took the Suo moto cognizance upon the matter of stipend to be provided to the students during the year 202021 to 20212022 in its meeting held on 04082021 at 1230 PM at Haryana Vidhan Sabha Chandigarh. The Committee observed that the benefit of stupend to the students are not being giving as per the guidelines of the Government properly The Committee took a senous note in this regard and recommended to refer the matter to the Principal Secretary to Govt Haryana Welfare of Scheduled Castes and Backward Classes Department to look into the matter serously and took a prompt action by disbursing the amount of stipend to the eligible students at the earlest The Committee also recommended to asked to supply the district wise data/information regarding budget allotted/budget utilized/budget not utlized number of beneficianies and number of pending apphcants etc in the prescribed proforma within 15 days positively Before obtaining the information from the quarter concerned the matter was discussed by the Charperson with Smt Renu S Phulia Director General Welfare of Scheduled Castes and Backward Classes Department and she suggested that the payment of maintenance allowance to be paid to the students of SC categones by the Higher Education Department and intımated that a letter dated 12072021 for releasing the pending payment of post matric scholarship of SC students has already been written to the Drrector General Higher Education Haryana by his department Thereafter as desired by the Charrerson the Director General Higher Education Department was asked vide letter dated 26082021 to submit the detall report in respect of pendency of the matter of stipend/Post Matric Scholarship/maintenance allowance etc upto 31082021 and appear before the Committee in its meeting to be held on dated 01092021 for oral examination The oral examination of Director General, Welfare of Scheduled Castes and Backward Classes Department was also to be conducted on dated 01092021 being common matter to achieve the purpose of the Committee A separate communication vide letter dated 26082021 was also made to the Drrector General Welfare of Scheduled Castes and Backward Classes Department by requesting to appear before the Committee as per schedule above for their oral examination

Both the departmental representative 1 e Director General of Welfare of Scheduled Castes and Backward Classes Department \& Higher Education Department furnushed their replies vide memo dated $01092021 \& 31082021$ respectively The relevant portion of the rephes are reproduced as under

## Welfare of Scheduled Castes and Backward Classes Department

## "The Post Matric Scholarship policy for the SC \& BC category students is being governed by the following departments -

1 Higher Education Department
2 Technical Education Department
3 Skall Development \& Industral Training Department
4 Anımal Husbandry and Dairying Department
5 Medıcal Education and Research Depaitment and
6 Hıgher Educatoon Department

The detal of expenditure made durng the year 2020-21 \& 202122 upon the students of the session 201819 \& 201920

| $\begin{aligned} & S r \\ & N o \end{aligned}$ | Year | Budget allotted | Budget utllized | Budget not utllized | Number of beneficlartes | of Number of pending applicants | f Reason not disburse the stipend to the students |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 202021 | 1484526 | 1104643 | 379883 | 83436 | 50970 | - |
| 2 | $\begin{aligned} & 202122 \\ & \text { (upto } \\ & 31082021 \text { ) } \end{aligned}$ | 1060100 | 248892 | 811208 | 23762 | 27208 | Pending due to verificaton at the end of scheme implementing Departments |

Under the Post Matric Scholarship Scheme for SC \& OBC Students the Higher Educatton Department has been made the nodal department for the Centralze Portal The applicatton forms were invited by the Higher Education Department from the students of the year 202021 till 04082011 Total of 99089 application forms were received on the Portal of Higher Education Department They have transferred the applications of the students to the departments related to the course for the distı ıbution of scholarship Detalls of transferred application forms are as under -

| Sr No | Name of the Department | No of Applications transfened by Hıghe, <br> Education Department |
| :--- | :--- | :--- |
| 1 | Hıgher Educatıon Department | 71748 |
| 2 | Technical Education Department | 11189 |
| 4 | Skll Development \& Industrial Training <br> Department | 9218 |
| 5 | Animal Husbandry and Dairying <br> Department | 315 |
|  | Medical Education and Research <br> Department | 6619 |

Out of these applications in year 202021 only the Higher Education Department has approved the scholarship to the students of 11846 (Upto 3108 2021) The applications of students are being recelved by other department"

## Higher Education Department

STIPEND AND BOOKS PAID TO SC STUDENTS FOR THE YEAR 20192020

| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Scheme Name | For the year <br> 2019-20 | Total Budget 201920 received | Claims <br> received from colleges | Total No of beneficlaries pald | Amount pard |  |  | Total Stupend amount paid for the year 201920 | Pending beneflciaries | Reason of pending beneficiaries |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  |  |  | Amount paid from the budget 201920 | Amount paid from the budget 202021 | Amount pald from the budget 202122 |  |  |  |
| 1 | Consolidated stipend scheme for the welfare cf scheduled caste students pursuing lugher education in Government Colleges of Haryana | 201920 | 45 Crore | 41350 | 39386 | $\left\|\begin{array}{l} \text { Rs } \\ 395196000 \end{array}\right\|$ | $\left\lvert\, \begin{aligned} & \text { Rs } \\ & 74586000 \end{aligned}\right.$ | 1104000 | 470886000 | 1964 | Payment has been made many tımes to these students account but payments has been faled because students bank accounts are not lanked to therr asdhaar number |
| 2 | Providing Free books to scheduled caste students pursuing lugher education in Government Colleges of Haryana | 201920 | 9 Crore | 42000 | 39617 | $\begin{array}{\|l\|l} \text { Rs } \\ 74192000 \end{array}$ | $\begin{aligned} & \mathrm{Rs} \\ & 5042000 \end{aligned}$ |  | $79234000$ | 2383 | Payment has been made many tumes to these students account but payments has been falled because students bank accounts are not lunked to their aadhaar number |


| STIPEND AND BOOKS PAID TO SC STUDENTS FOR THE YEAR 20202021 |  |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{aligned} & \mathrm{Sr} \\ & \mathrm{No} \end{aligned}$ | Scheme Name | For the year <br> 201920 | Total Budget 201920 received | Claims received from colleges | Total No of beneficiarnes pard | Amount pald |  | Total Stipend amount pald for the year 202021 | Pending beneficiaries | Reason of pending benefliciaries |
|  |  |  |  |  |  | Amount <br> paid from <br> the <br> budget <br> 2020-21 | Amount paid from the budget 202122 |  |  |  |
| 1 | Consolidated stipend scheme for the welfare of scheduled caste students pursuing higher education m Government Colleges of Haryana | 202021 | 45 Crore | 41500 | 9955 | $\begin{aligned} & \text { Rs } \\ & 60312000 \end{aligned}$ | Rs $59148000$ | 119460000 | 31545 | Due to late admussions in the colleges and the budget was withdrawn by the F D in revised budget and some bills were not cleared at F D level and now the payment for the year 202021 is in process from the budget 202122 |
| 2 | Providing Free books to scheduled caste students pursuing higher education in Government Colleges of Нагуana | 202021 | 8 Crore | 42000 | 10073 | $\begin{aligned} & \text { Ks } \\ & 20146000 \end{aligned}$ |  | 20146000 | 31927 | Dae to late admissions in the colleges and the budget was withdrawn by the FD in revised budget and some bills were not cleared at FD level and now the payment for the year 202021 is in process from the budget 202122 |

## POST MATRIC SCHOLARSHIP SCHEME TO SC STUDENTS FOR THE YEAR 2019-2020 \& 20202021

| $\begin{aligned} & \mathrm{Sr} \\ & \mathrm{Sr} a . \end{aligned}$ | Year | Received apphcation | Pending at <br> College <br> Level <br> Universities <br> level | Approved by HQ level | Rejected applications | Pard to beneficiaries | Percentage of benefited | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 201920 | 33835 | 3410 | 29865 | 587 | 25200 | $827 \%$ as per sum of b+c | Mostly pendency is due to inactive Aadhar of students/application not venfied by concerned college or data not received from University |
| 2 | 202021 | 37918 | 15138 | 16509 |  | 11987 | $52 \%$ as per application recenved/verfied from Universities/Colleges | 1 Current session 15138 application still pending at Universitues/ College level <br> 2 Also many students facing problem due to unavalabilty of PPP or due to incorrect data in PPP |

Both the above rephes were placed before the Committee in its meeting held on dated 01092021 in which the oral examination was conducted During their oral exammation the Committee observed that more than $75 \%$ cases are showing pending in which amount of stipend is to be pard to the students of SC categories and raised vanous objections upon such huge pendency in the matter On the observation and objection of the Committee the Director General Higher Education Department rephed thereon by stating that a meeting by the Education Minster with all the associations added colleges meluding hum was taken It was discussed that as per guidelines of the Central Govt the amount of strpend should be deposited in the account of concerned students and he explamed to the Committee that the Education Department is working keeping in view of the guidelines of the Central Government The Committee also raised the objection upon the venfication of adhar card no \& their bank accounts of the students alongwith the verification of $75 \%$ attendance On the above observation and objections the departmental representative of Education Department assured to the Committee that the students of final year will be included in the first phase and the stipend will be disbursed to them on prionty basis within 15 days

Apart from the prescribed agenda the Committee raised the issue before the Drector General Welfare of Scheduled Castes and Backward Classes Department regarding compensation to be granted to the aggrieved person of SC categories in the matter of hard atrocities 1 e in cases of murder rape theft etc caused against them The Committee asked to the departmental representative that at present the information regarding compensation of 18 districts are available with the Committee and after examine it has been found that in large number of cases the compensation to the
aggrieved person of SC categones has not been granted by your department The Committee asked to explain the reason of such pendency and submit the report to the Committee within 15 days The departmental representative assured to the Committee that she would find the reason in this regard and submit the report to the Committee within stipulated period As the similar matter was take up by the Committee separately in its meeting held on dated 04082021 and the department submit the detaled report therein Such matter was brought to the notice of the Committee in its meeting held on dated 23022022 and the Committee decided that once the similar matter is going on separately no need to take action thereon and decided to drop the present matter to the extent of department of Welfare of Scheduled Castes and Backward Classes Department

So far as the above matter of Hıgher Education Department relating to stipend is concerned the department supply the reply thereon vide letter dated 14092021 and the same was placed before the Committee in its meeting held on dated 23022022 and the Committee was not satisfied with the reply and decided to kept the pending for the time being as the same be placed before the Committee in its subsequent meetings However, the reply of the Education Department is reproduced as under

## Consolvdated Stipend scheme to SC Students

| Sr No | Schemes Name | No of pard <br> benefictartes | Pand amount |
| :--- | :--- | :--- | :--- |
| 1 | Free books to SC students | 6006 | $12012000 /-$ |
| 2 | Stipend to SC students | 558 | $6696000 /$ |
|  | Total | 6564 | $18708000 /$ |

## Post Matric Scholarship of SC students

Sr No No of pald beneficiartes Pald amount
$1287 \quad 10800844 /-$
$21445 \quad 26899824 /$
397
4535 580/
$4 \quad 2056$
39672 315/
3885
81908 563/

# To fill up the vacancıes of backlog of the Scheduled Casts, Scheduled Tribes and other Backward Classes Categories in the Central Higher Education Institutions/Universities etc 

A copy of DO letter of Government of India, Ministry of Education dated 24082021 m which all the Central Higher Education Institutions directed to clear the backlog by filling the vacancies in a mission mode within a period of one year from $5^{\text {th }}$ September 2021 to $4^{\text {th }}$ September 2022 was placed before the Committee by the Charperson in its meeting held on dated 08192021 at 1230 P M at Haryana Vidhan Sabha Chandigarh The Committee examine the same thoroughly and observed that backlog of the particular category in the recruitment /promotion arose due to reservation provided by the Constitution of India and all the Universities are governed under the provisions of our Constitutions Therefore, such guidelines of the Central Government should be implemented in the Umversities which are under the Jurisdictions of the States of Haryana The Committee recommended that such guidelines to clear the backlog by filling the vacancies in a mission mode within a period of one year are required to be $1 s s u e d$ to the State Higher Education Instututions/State Unversities etc Haryana so that purpose of the Committee to upgrade the social life of the such reserved categones may be achueved in true spirit

The Committee further recommended to refer the matter to the Chief Secretary to Government Haryana by requesting to look into the matter and submit the action taken thereon within a month from the receipt of communication in the regard On the recommendation of the Committee a letter dated 16092021 \& remunder dated 04012022 were written to the Chief Secretary to Govt Haryana for taking the necessary action as per recommendation of the Committee

The Committee was disappointed to note that the Chief Secretary to Govt Haryana failed to supply action taken report till the finalization of present report

## Representation of all Non Teaching Employees of Scheduled Castes Category working in the Kurukshetra University, Kurukshetra

On the recommendations contain in $44^{\text {th }}$ report of the Committee a letter on dated $31^{\text {st }}$ March 2021 was sent to the Chuef Secretary to Government Haryana, General Administration Department and Vice Chancellor Kurukshetra University Kurukshetra for providing the reply/information in respect of the representation of all the Non Teaching staff of Scheduled Castes Category working in the Kurukshetra University Kurukshetra

The Chief Secretary to Govt Haryana and the Deputy Registrar Kurukshetra Unıversity Kurukshetra supplied the reply on dated 28062021 \& 30042021 respectrvely and the same were placed before the Committee in its meetung held on 20072021 The Committee scrutinized/examine the rephes The Committee noted the contents of both the rephes and satisfied with the information supplied The Committee decided to drop the proceeding in this regard

## Representation to the reserved categories in the appointment and promotion of employees in the Universities of State of Haryana

The previous Committee take up the matter of reservation in promotion in the Universities of State in its meeting held on dated 14012020 at Haryana Vidhan Sabha Chandıgarh and observed that these Universities are not providing proper reservation to the reserved categories in their promotion On the recommendation of the previous Committee all the Universities were asked by letter dated 31012020 and subsequent reminder dated 29052020 to supply the requisite information but due to COVID 19 the Universities were closed and information could not be supplied in time Some Universities supply the reply/comments and after examine the same by the previous Committee it was decided to conduct the oral examination of the Universities later on as and when reopened the Universities Therefore the oral examination of the Universities could not be conducted on the matter till the finalization/presentation of the $43^{\text {rid }} \& 44^{\text {th }}$ Report of the Committee

## KURUKSHETRA UNIVERSITY, KURUKSHETRA

On the recommendation of the previous Committees the present Committee take up the matter in its meeting held on dated 14082021 of Kurukshetra University, Kurukshetra and after examine the reply the Committee was not satisfied from the contents of the reply by observing that the University not providing the proper representation to the reserved categones The Committee conduct the oral examination of the Vice Chancellor of the Kurukshetra University, Kurukshetra in its meeting held on dated 01092021 at 1230 PM at Haryana vidhan Sabha Chandıgarh On the reply submitted by the University vide letter dated 23062020 During the oral exammation the Committee raised various objections upon the contents of the reply by stating that the reply furnished by the University is not showing the proper representation to the reserved categones in the appointment/promotion as per their roster policy The Committee also rased the objection by stating that University not mention the status of the post of Assistant in the reply and the Vice Chancellor admitted the observations of the Committee After long discussion during the oral examunation the Committee asked to the Vice Chancellor to furnish the fresh reply in this regard by mentioning the posts which have not been mentioned in his earher reply and also provide the proper representation of the reserved categones The unconfirmed proceeding in this regard was sent to the Vice Chancellor vide letter dated 05102021 and as per recommendation of the Committee therenn the Vice Chancellor furnish the fresh reply vide letter dated 31012022 and relevant part of the such reply is reproduced as under

## "During the oral discussion following issues were raised

1) Officuals sitting since long on the seats may be changed
iv) Setting up of Internal Grevance Redressal Committee at work place for the persons belonging to Scheduled Castes community
iu) To examine the wssue of promotion of SC candidates to the post of Deputy Superntendent
In this regard I am desired to inform you that the officials sitting since long on the seats have been changed and an Internal Grievance Redressal Committee at work place for the persons belonging to Scheduled Castes Communty has also been consttuted (copy enclosed) Further to examine the ussued of promotion to SC Candudates to the post of Dy Supdt the Hon'ble Vice Chancellor KUK has consttuted a Committee consisting of (i) Prof Anul Kumar Vashishth Dean Students' Welfare (il) Prof Sanjeev Aggarwal Dept of Physics (ill) Prof Amit Ludri Deptt of

Law (iv) Dr Mahavir Ranga Assoclate Professor Department of law to examine the following points in detall

1 In the documents 7 posts of Dy Supdt have been filled from general category As per rule $20 \%$ posts of SC category should have been filled whereas no post has actually been filled from the SC Category
${ }^{u} \quad$ The issue of not giving promotion to SC employees for the post of Dy Supdt has been kept pending since when and who are responstble for this
ul The posts of Assistants have not been shown in the documents submitted by the Universty The reason for the same be found out

The Committee examined the matter under reference and submitted its report on 22122021 The point wise recommendation of the Committee duly approved by the Hon'ble Vice Chancellor are as under

## Pomt. No (t)

There were 8 posts of Deputy Superintendent in the university At present 7 posts are filled and all are from General Category No post of SC category was filled up in the lught of letter dated 09062015 of Government of Haryana as the consequential senionty for promotion to SC category was stayed by the Hon'ble Purjab \& Haryana High Court Unversity followed feeder cadre senwonty list of clerks and promoted 8 offictals on the post of Deputy Superntendent after 09062015 After perusing the files/record it is crystal clear that the unversity followed the letterof the State Government dated 09062015 in letteı and spirt and could not implement the $20 \%$ reservation for SC Category for promotion to Deputy Superintendent it mught be due to pendency of Balbir Singh case at that tume \& fuither some interlocutory applications were pending in the Supl eme Court of India From 8 posts of Deputy Superintendent 2 posts as per roster of reservation could be kept vacant durng the period between 25052015 to 10102016

It is pertment to mention that number of posts of Deputy Superntendent and Superintendent have not been finalized yet after implementation of New Staff Ratio Scheme of the State Govt in the univelsity That is why the question of backlog and number of posts of Deputy Supernintendent at present remains unresolved

## Point No (il)

In pursuance of the Hon ble Punjab \& Haryana Hıgh Court Judgment and as per the letter of Government of Haryana dated 09062015 (Supra discussed) the Assistants of SC category were not promoted to the post of Deputy Superntendent under consequentral senionty for promotion There was no illegality or deliberate act on the part of Universty not to consider them to promote to the post of Deputy Superintendent

In fact the Unverstty followed feeder cadre senworty list and could not make th possible to promote SCs to the post of deputy Superntendent by following the State Governments instructions as recelved from time to time It is pertinent to mention here that the universty has given no promotion in any category in Group C including the posts of Deputy Superintendent after 10102016

In the present matter nobody can be held responstble as promotions of employees are done through a well established system of the unverstty under rules of law and regulations of the State Government

## Point No (ul)

The posts of Assistant have not been shown in the documents submitted by the Unversity as the ussue rassed was related to the posts of deputy Superintendent not of Assistants

The above reply/comments was placed before the Committee in its meeting held on 23022022 The Committee noted the contents of the such reply and decided to kept the pending of such matter as the same could not be considered due to shortage of time to present the such report as the same will be take up in the subsequent meetings The Committee further decided that the reply of the other Universities will also be take up in the subsequent meetings

## HOME DEPARTMENT

The matter of atrocitnes ie crime occurred agamst the categories of SC, ST \& BC etc and action taken Report/ rate of conviction/pending cases under mestigation or in courts etc

The previous Committee was decided to condust the oral examination of the Commissioner of Police/Superntendent of Police posted at District Headquarter in its meeting held on dated 04012020 at New Delhi on the matters of atrocities causing against the SC Categones/ rate of conviction in such matter /detall of cases in which ascused acquitted/pending cases either under investigation or in the Hon ble Court etc Accordingly the previous Committee examine the Deputy Commissioner of Pohce Panchkula and Superintendent of Pohice, Ambala in its meeting held on dated 01072020 On the suggestion of the sadd officers dunng their oral examination the Committee decided to examine the District Attorneys also alongwith the concerned Superintendent of Police to verify the rate of conviction in the matter of atrocities in the subsequent meetings Thereafter in the following meetings the following Superintendent of Police alongwith District Attorney were examıned

| $\begin{aligned} & \mathrm{Sr} \\ & \mathrm{No} \end{aligned}$ | Date of Meeting | Officers Attend the meeting | Districts |
| :---: | :---: | :---: | :---: |
| 1 | 15072020 | 1 Supernntendent of Police and 2 District Attorney | Kurukshetra |
| 2 | 15072020 | 1 Superintendent of Police and 2 District Attorney | Karnal |
| 3 | 15072020 | 1 Superintendent of Police and 2 District Attorney | Kathal |
| 4 | 22072020 | 1 Superintendent of Police and 2 District Attorney | Hisar |
| 5 | 22072020 | 1 Deputy Superintendent of Police, and 2 District Attorney | Bhwwanı |
| 6 | 22072020 | 1 Superintendent of Police, and 2 District Attorney | Charkhu Dadrı |
| 7 | 19082020 | 1 Deputy Superntendent of Police and 2 District Attomey | Jınd |
| 8 | 19082020 | $\begin{array}{ll} 1 & \text { Superintendent of Police and } \\ 2 & \text { District Attorney } \end{array}$ | Fatehabad |
| 9 | 01102020 | $\begin{array}{ll} 1 & \text { Superintendent of Police and } \\ 2 & \text { District Attorney } \end{array}$ | Sursa |

Besides 1t, whule conducting the oral exammation of the Superntendent of Police \& District Attorney Hisar in its meeting held on dated 22072020 on the suggestion of Superintendent Hisar the Committee decided that to clear the backlog of the cases of compensation the District Welfare Officers alongwith concerned Superintendents of Police \& District Attorney is required to be examined in the subsequent meetings thereafter, the following Superintendents of Police, District Attormes \& District Welfare Officers were jointly called for oral examination and examined in the following meetings by the previous Committee

| Sr <br> No | Date of Meetng | Officers Attend the meeting | Districts |
| :--- | :--- | :--- | :--- |
| 1 | 07102020 | 1 <br> 2 | Superintendent of Police, <br> 3 |
| 2 | 21102020 | 1 <br> District Attorney and <br> 2 | Superintendent of Police <br> 3 <br> District Attorney and <br> Hisar <br> Hisar |
| 3 | 18112020 | 1 Superintendent of Police <br> 2 District Attorney and <br> 3 District Welfare Officer | Yamunanagar |

During the tenure of previous Committee the Committee couldn $t$ complete the oral exammations of all the Commissioner of Police/Superintendent of Police/District Attomies \& District Welfare Officers till the presentation of the $44^{\text {th }}$ report in the Haryana Vidhan Sabha on dated $18^{\text {th }}$ March 2021 Therefore the Committee decided to take up the matter in subsequent meetings

## ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE, DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, ROHTAK.

On the recommendation contain in $44^{\text {th }}$ Report of the previous Committee the Committee take up the matter and the oral examination of the Superintendent of Police District Attorney District Court and District Welfare Officer Rohtak was conducted in its meeting held on dated 30062021 at Haryana Vidhan Sabha on the matter of atrocities 1 e crime caused/rate of conviction/ acquittal/ compensation/pendency under investigation and in the Hon ble Courts against the Scheduled Caste categories The Committee has rased vanous objections and asked questions to the following officers/officials clause by clause/case wise on the matter of atrocities caused against the Schedule Caste categories

## Shri Rahul Sharma, Superintendent of Police

The Committee examine the reply/information furnshed by the officer and the Committee appreciated to the Superintendent of Police, Rohtak on submitting the well prepared requisite information, on the constitution of SIT to examine the cases of atrocities to find out the reason for cancellation of FIR and low rate of conviction etc The Committee also asked the officer to supply the complete report in respect of constitution of the SIT so that the same may be implemented in the other District of the State to get the better result in the matter of atrocities

## Shri Rajesh Kumar, District Attorney

During oral examination of the District Attomey the member of the Committee raised the questions upon the low rate of conviction by stating that only 23 accused have been convicted out of total 400 cases in the last 10 years The District Attomey replied that due to delay in furmshing the challan by the police it effect the result of the case however during his tenure as District Attorney since 2019 he never leave the complainant unexamined After examine the reply the Committee decided that no need to further examine the District Attorney as the Committee was satisfied

## Smt Renu Sisodia, District Welfare Officer

The District Welfare Officer submit the reply/requisite information dated $30062021 \mathrm{1e}$ on the day of his oral examination During her oral examination, she explain to the Committee in respect of compensation granting to the victims in the cases of murder and rape matters etc but she has not provide the information in respect of cancelled cases The District Welfare Officer could not replied satisfactorly on the question in respect of granted and not granted the compensation to some victims as per her report The Committee took a serious note in this regard and directed to the District Welfare Officer to submit the report regarding amount of compensation granted by the Red Cross and Deputy Commissioner from 2010 to 2020 as well as information regarding not granted the compensation alongwith reason thereon

The Committee decided that such matter be consider while oral examination of the Additional Chief Secretary to Government Haryana \& Director General of Police (Home Department) and Principal Secretary to Government Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings

# ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE, DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, JHAJJAR. 

On the recommendation contain in $44^{\text {th }}$ Report of the previous Committee the Committee take up the matter and the oral examination of the Superintendent of Police District Attorney District Court and District Welfare Officer, Jhajjar was conducted in its meetung held on dated 3006 2021, on the matter of atrocities 1 e crime caused/rate of conviction/ acquittal/ compensation/pendency under investigation and in the Hon ble Courts against the Scheduled Caste categones The Committee has raised various objections and asked questions to the following officers/officials clause by clause/case wise on the matter of atrocities aganst the Schedule Caste categones

## Shri Rajesh Duggal, Superintendent of Police

The Committee appreciated to the Superintendent of Police Jhajjar on submitting the well prepared requisite information on the constitution of SIT to examine the cases of atrocities to find out the reason for cancellation of FIR and low rate of conviction etc The Committee also asked the officer to supply the complete report in respect of constitution of the SIT so that the same may be implemented in the other District of the State to get the better result in the matter of atrocities

Shri Amarnath, District Attorney

During oral examination, the Committee observed that there is contradiction in the rate of conviction in the reports submitted by the Director General of Police Superintendent of Police and District Attorney As per their reports in the report of Director General of Police 1 accused convicted in the report of Superintendent of Police 3 accused convicted and in the report of District Attomey 2 accused have been convicted On such observation the District Attorney could not reply satusfactorily, however he has explamed that due to sections of SC, ST Act removed such variation in rate of conviction are showing thereafter the Committee raised the objection upon the removal of sections of SC, ST Act but the District Attorney could not reply satisfactonly before the Committee However the SP explained in detal during oral examination in respect of cancellation of the FIR registered under the SC, ST Act The Committee also raised the objection of lowest rate of conviction by stating that out of total 221 cases upto 2020 only in 17 cases the accused have been convicted The District Attorney rephed that being social compromise in such matters, the rate of conviction is showing low but the Committee was not satisfied with the reply of the District Attorney

## Smt Sweta Sharma, District Welfare Officer

The District Welfare Officer submit the reply/requisite information dated 30062021 1e on the day of her oral examination Durmg her oral examination, the officer explain to the Committee in respect of compensation granting to the victums in the cases of murder and rape matters etc The Committee asked to explain in respect of the some old cases of murder and rape in which compensation has not been granted so far but she could not rephed satisfactonly thereafter, the Committee directed to her to submit the detailed reply in 15 days by explaining the reason of not given the compensation Durng oral examination, the District Welfare Officer stated that as and when copy of FIR and challan receiving in her office the financial assistance in this regard are granting and
no case is pending in her office However, the District Welfare Officer submit the reply vide letter dated 12082021 by explaining the reply of the observation of the Committee Thereafter the said reply was considered while considering the fresh rephes of all the District Welfare Officers in the meetung held on dated 05012022

The Committee decided that such matter be consider while oral examination of the Additional Chref Secretary to Government Haryana \& Director General of Pohice (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings

## ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE, DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, REWARI

On the recommendation contain in $44^{\text {th }}$ Report of the previous Committee the Committee take up the matter and the oral examination of the Superintendent of Police District Attorney of District Court and Distnct Welfare Officer Rewarn was conducted in its meeting held on dated 14072021 in which the Superintendent of Police District Attorney District Court and District Welfare Officer Rewann were orally examined on the matter of atrocities aganst the Scheduled Caste categones ie crime caused/rate of conviction/ acquittal/ compensation/pendency under investigation and in the Hon ble Courts The Committee has raised various objections and asked questions to the following officers/officials clause by clause/case wise on the reply furnshed by Director General of Pohce/ Superintendent of Police/ District Attorney on the matter of atrocities against the Schedule Caste categories

Shri Abhishek Jorwal, Superintendent of Polcie Shri Harpal Singh, District Attorney

During oral examination conducted in its meeting held on dated 14072021 the Committee asked to explain in regard to contradiction shown in the reply ot SP \& DA but they could not tendered therr satusfactory replies as the number of cases were not tally from their rephes The Committee was not satisfied and drected them to conduct the joint meeting and compare the reply with each other as well as with the reply of the DGP and then submit the report to the Committee withon 2 weeks The officers assured to the Committee that the replies will be furmshed as desired by the Committee but the Committee is disappointed that till the finalization of the report these officers not supply the requisite information

## Shri Vinod Chawla, District Welfare Officer

The District Welfare Officer submit the reply on dated 08072021 which was placed before the Committee in said meeting held on dated 14072021 During oral examination the Committee raised various objections by stating that the reply of the District Welfare Officer is worst as the no any case of rape has been shown in the information relating to the year 2010 as well as nominal amount of compensation has been granted in the vanious cases The Committee observed that before appeanng before the Committee the District Welfare Officer not properly prepared himself for oral examination as the officer not explain the number of cases of rape murder etc in his reply The Committee took a serious note in this regard and directed to him to submit the detail report duly compared in this regard within 20 days to the Committee thereafter, the oral examination thereon will be re conducted by the Committee The reply in respect of the compensation relating to district Rewari was provided by the Principal Secretary Welfare of Scheduled Castes and Backward Classes Department while supplying the consolidated reply

The Committee observed that the contents of replies furnished by the DGP \& SP were entrely contradictory from each other as the figures of both reports were showing different from each other The matter could not be completed till the finalization of the report and decided to take up the same in subsequent meetungs Therefore the Committee decided that such matter be consider while oral examination of the Additional Chief Secretary to Government Haryana \& Director General of Police (Home Department) and Princıpal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings

# ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE, MAHENDERGARH, DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, NARNAUL 

The Oral Examination of the following Superintendent of Police Mahendergarh, District Attorney of District Court and District Welfare Officer, Narnaul in respect of the cases of atrocities caused against the Scheduled Caste categones rate of conviction and compensation granted to the aggrieved persons respectively was conducted in its meetıng held on dated 04082021

## Shri Chander Mohan, Supernntendent of Police

During the oral examination, the Committee asked the various questions to the Supenntendent of Police in respect of not issuing the Charge sheet, not provided the information relating to dispossessed to the plots to the SC Categones as well as on the Supply of incomplete information in respect of another atrocities regarding not allowing fodder for anımals/ not allowing horse ndding for marrages/discrimination on caste and not allowing for drınking water etc Superintendent of Police could not satisfy the Committee from his rephes The Committee directed to him, to submit the amended reply keeping in view of the above observations of the Committee $u$ ithin a week Thereafter the Superintendent of Police submit the detail reply vide memo dated 31082021 keeping in view of the recommendation of the Committee and the same was placed before the Committee in its meeting he'd on dated 27112021 After examine the contents of the reply, the Committee was satisfied with the reply of the Superintendent of Police

## Shri Anil Loha, District Attorney

During oral examination, the reply of the District Attorney was considered and found that his reply was extremely incorrect as incomplete information and incorrect rate of conviction shown in his reply The Committee also asked many questions in respect of the contents of the reply furmished by the District Attorney but he could not rephed satisfactorily He apologized before the Committee by stating that recently he has been deputed here reason being he could not verify the data minutely and assured that he will furnish the amended and correct reply in this regard within a week The Committee acceded his request and drected to reconsider the matter and compare the datas with the record of the Court and reports of the Superintendent of Police, and then supply the correct information to the Committee within a week Thereafter the District Attorney submit the detail reply vide memo dated 03092021 keeping in view of the recommendation of the Committee and the same was placed before the Committee in its meeting held on dated 27112021 After examine the contents of the reply the Committee was satisfied with the reply of the District Attorney

## Shri Vinod Chawla, District Welfare Officer

During oral examination the reply of the District Welfare Officer was also considered and there were so many discrepancies found as since the year 2010 in the number of cases in which an amount of compensations have not been granted to the eligible and aggneved persons so far When the reasons for not granting of compensation was asked by the Committee from the District Welfare Officer he had explamed that the as the charge of District Welfare Officer of the Narnaul has been handed over to him recently and within short period he had compiled all record in this regard He has accepted that there are number of cases pending sunce long time in which compensation was required to be disbursed to the aggrieved persons by the then District Welfare Officer but not granted He further stated that now he is taking such matters very senously and in future he will try best on his level to grant compensation in these pending cases The District Welfare Officer also
stated that to grant the compensation in the pending cases extra budget will be required which is to be provided by the Welfare of SCs and BCs Department Then the Committee directed to the representatives of Welfare of SC and BC Department to provide the necessary/requisite budget to District Welfare Officer at the earlest and such representative 1 e Dy Director Welfare of SCs and BCs Department assured the Committee that as and when District Welfare Officer will made the request for budget the same will be provided on prionty basis

Thereafter the Committee acceded the request of District Welfare Officer and durected him to complete the backlog of compensation within a period of 15 days and submit the report at the earhest to the Committee in this regard accordingly While Considering the matter of Compensation the Committee observed that almost in all the districts netther the compensation to the aggrieved persons is being providing nor prescribed payment is being made to them as per relevant norms/ guidelines of the Government The Committee took a senous note in this regard and recommended that all the Deputy Commissioners be asked to look in to the matter and submit the report to the committee in this regard within 15 days positively by intmating the action taken report against the responsible officers/official who have delayed in disbursing an amount of compensation to the aggrieved person The reply in respect of the compensation relating to district Mahendergarh (Narnaul) was provided by the Prncipal Secretary, Welfare of Scheduled Castes and Backward Classes Department while supplying the consolidated reply

The Committee scrutinzed/examine the material rephes and decided that such matter relating to Supenntendent of Pohce District Attorney and District Welfare Officer be consider while oral examination of the Additional Chief Secretary to Government Haryana \& Director General of Police (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings

## ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE, DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, NUH

A meeting of the Committee was held on 08092021 in which the oral examination of the Superintendent of Police District Attorney District Court and District Welfare Officer, Nuh was to be conducted but the Superintendent of Police Nuh could not appear before the Committee as he was already engaged to maintain the law and order situation due to agtation of farmers in the Karnal on that day being that by acceding his request his oral examination was postponed by the Committee However the oral examination of the following District Attorney \& District Welfare Officer was conducted as per scheduled

## Shri Satyender Kumar, District Attorney, Nuh

During oral examination the reply of District Attorney was take up by the Committee and observed that there are so many contradiction in their data and data of the office of Superintendent of Police The Committee asked various questions and made some observations on the lowest rate of conviction but the said officer could not rephed thereupon satisfactonly The Committee has noticed that the District Attorney taking lightly to the Committee as the data/information supplied by him has not been verified/checked seriously Therefore, the Committee took a serious note in this regard and directed to the District Attorney to re examine the matter and submit the detal reply within 20 days positively Thereafter the District Attorney furnshed the requisite reply vide memo dated 22092021 which was placed before the Committee in its meeting held on dated 06102021 in which the oral examination was re conducted by the Committee at Haryana Vidhan Sabha

## Shri Jagdev Sungh, District Welfare Officer, Nuh

While conducting the oral examination of the District Welfare Officer the Committee observed that huge number of cases are pending to whom the compensation is to be granted so along ago The Committee observed that the District Welfare Officer is taking lightly to the Committee and his data/information not venfied from the data of the Superintendent of Police and District Attorney The Committee asked various questions to the District Welfare Officer but the Committee was not satisfied with his reply and took a serious note in this regard The Committee directed to submit the detail requisite reply within 20 days positively as per proforma which has already been provided The officer assured to the Committee that the requisite complete information will be supplied to the Committee within 20 days Thereafter, the District Welfare Officer furnished the requisite reply vide memo dated 01 102021 which was placed before the Committee in its meeting held on dated 06102021 in which the oral examination was re conducted by the Committee at Haryana Vidhan Sabha

The Committee also directed to the officer of the Committee that the Superintendent of Police be also asked to look into the matter seriously for reexamine the matter and conduct the joint meetung with the DA \& DWO to avoid the contradictions in the data and then furnished the requisite information in detal to the Committee so that the oral examination of the concerned may be conducted in subsequent meetings to achieve the purpose of the Committee

# Re-Oral Examination of the Superintendent of Police, District Attorney, District Court and District Welfare Officer, Nuh in its meeting held on 06102021 

## Shri Narender Bujarniya, Supermtendent of Police, Nuh

During oral examination of the Superintendent of Police, the Committee examine the reply furnished by hum and asked various relevant questions upon the matter of atrocities caused against the reserved categones The Committee has come to notice the vanous contradictions in the data provided by the Superintendent of Police and he could not rephed upon the observations of the Committee satisfactorily The Committee observed that the position in the cases of the atrocities relating to district Nuh is showing week compare to the other 19 districts whose oral examination of the Superintendent of Police have been conducted so far The committee took a serious note in this regard and directed to conduct the joint meeting with the District attorney and District Welfare Officer and then submit the fresh and accurate reply within 15 days from the receipt of communication in this regard The Committee disappointed to note that the officer not supply the requisite information tull the finalization of the present report

## Shri Satyender Kumar, District Attorney, Nuh

On the previous recommendation given during oral examination which was conducted on dated 08092021 the District Attorney furmshed the revised reply vide memo dated 22092021 which was placed before the Committee in its meeting held on dated 06102021 , during which the sard officer was orally examined After examine the reply the Committee observed that the rate of conviction in the matter of atrocities caused against the Scheduled Castes Categories is showing very low The Committee asked the vanous questions to the said District Attorney thereupon but he could not explain the valid reason of low conviction rate Resultantly he could not satisfied with his reply to the Committee The committee took a serious note in this regard and directed to conduct the meeting with the Superintendent of Police and then submit the fresh and accurate reply within 15 days from the receipt of communication in this regard The Committee disappointed to note that the officer not supply the requisite information till the finalization of the present report

## Shri Jagdev Sungh, District Welfare Officer, Nuh

While re conducting the oral examination of the District Welfare Officer the Committee again observed that huge number of cases are pending to whom the compensation is to be granted so along ago The Committee observed that the District Welfare Officer is takng lightly to the Committee as the compensation/relef has not been granted to the eligible claimant The Committee asked vanous questions to the District Welfare Officer but the Committee was not satisfied with his reply and took a serious note in this regard The Committee directed to refer the matter to the concerned Deputy Commissioner to look into a matter regarding compensation/relief which is not granting in the matter of the atrocities and submit the detal report in this regard The Committee further recommended to conduct the oral examination of Drector General of Welfare of Scheduled Castes Scheduled Tribes and backward Classes department Deputy Commissioner and District Welfare Officer Nuh on dated 27102021 on the such matter of compensation However, on the huge number of pendency of the matters of compensation in all the districts and the requisite information not supplied by the department in spite of making various correspondence the matter was brought to the notice of the Principal Secretary to Govt Haryana of the Welfare of Scheduled Castes and Backward Classes Department The department was orally examined thereon 05012022 and during oral examination the
reply furmshed by the department examined The vanous question/observation have been made by the Committee but the department could not replied satisfactorily and the Committee directed to submit the fresh report upto 01032022 but the Committee is disappointed to note that the department is fauled to submit the report till the finalization of the present report Moreover, the observations and recommendation in respect of such oral examination have been explained in the forgoing paras of such report

The Committee scrutinzed/examme the material replies and the Committee decided that such matter relating to Superintendent of Police District Attorney and District Welfare Officer be consider while oral examination of the Additional Chief Secretary to Government, Haryana \& Director General of Police (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetıngs

## ORAL EXAMINATION OF COMMISSIONER OF POLICE, DISTRICT ATTORNEY OF DISTRICT COURT AND DISTRICT WELFARE OFFICER, GURUGRAM

A meeting of the Committee was fixed for 11092021 to conduct the oral examination of the Commissioner of Police, Gurugram District Attorney of District Court and District Welfare Officer Gurugram but Commissioner of Police could not appear before the Committee as he was busy in a video conference with W/DGP Haryana regarding conducting of State level examination 1 e HCS \& NEET Distnct Welfare Officer could not appear before the Committee as that tume he was not available Therefore with the permission of the Committee Shr Kulvinder Singh, Joint Commissioner of Police Headquarters Gurugram and Shri Kamal Kıshore Tehsıl Welfare Officer, Gurugram were appear on behalf of the Commissioner of Pohce, Gurugram \& District Welfare Officer respectively Moreover, the following officers were orally examined as under

## Shri Kulvinder Smgh, Jomt Commissioner of Pohce, Headquarteis, Gurugram

The reply furmshed by the the Commıssioner of Police Gurugram was exammed by the Committee and during oral examination, the Committee observed that while submitting the said reply the information in respect of the Statement 6 regarding detail of cases of atrocities 1 e not allowing Horse nding during marnage not allowing to take water not allowing to get a fodder for animals from the farms dispossessed from the own property/ plots/ house and matters of the discrimination on castes basis etc have not been provided The Committee also observed that the incomplete information has been explained while submitting the consolidate statement vide statement 7 as well as huge number of cases are showing cancelled in the list The Joint Commissioner could not replied satisfactorily on the observations of the Committee The Committee took a serious note in this regard and directed to the Joint Commissioner Gurugram to reconsider the matter seriously and submit the revised complete reply alongwith reason of cancel of cases within 15 days positively Thereafter the Commissioner of Police Gurugram submit the revised and amended reply vide memo dated 10122021 which was placed before the Committee in its meetung held on dated 12012022 and after examine the contents of the reply the Committee was satisfied with the reply

## Shri Dharmender Rana, District Attorney at District Court, Gurugram

The Committee also considered the reply of the District Attorney and due to inclusion of the matter of the criminal complaints with the matter of cases in whicn FIR registered so many contradictions were showing in his reply Resultantly, the data of the reply of the District Attorney was not matching with the data provided by the office of Commissioner of Police, Gurugram The Committee was not satisfied with the reply/information provided by the District Attorney District Court, Gurugram and the Committee drrected to him to re examine the matter and submit the detal case wise report alongwith rate of conviction within 15 days positively The District Attorney furnushed the revised and amended reply on dated 24092021 through official email which was placed before the Committee in its meeting held on dated 12012022 After examine the contents of the reply the Committee was satisfied with the reply

## Shri Kamal Kishore, Tehsil Welfare Officer, Gurugram

On behalf of the District Welfare Officer the Tehsil Welfare Officer \& Smt. Neelam Kuman, Assistant were appeared before the Committee During the oral examunation, the Committee considered the reply and asked to the Tehsil Welfare Officer regarding exact number of pending cases in which relief/compensation yet to be disburse to the eligible persons but the Teshil Welfare Officer could not reply to the Committee satisfactorily as he was not fully prepard for giving the reply The

Committee also observed the since 2010 number of cases are pending in which the compensation was required to be disburse to the aggneved person but not granted so far The Tehsil Welfare Officer could not rephed satisfactorily thereupon Moreover the Committee was not satisfied with their replies and took a serious note in this regard and directed to make a correspondence with the Deputy Commissioner concerned to look in the matter senously to meet out the pendency of the cases at the earlest and submit the report within 15 days positively In the mean time on the recommendation of the Committee the Principal Secretary, Welfare of Scheduled Castes and Backward Classes Department submit the consolidate reply including the reply of district Gurugram thereupon the oral exammation of such Prncipal Secretary was conducted on dated 05012022 and the Committee directed to clear the backlog of the pendency of the cases of compensation The Committee was also directed to submit the report in this regard upto 01032022 but the Committee disappointed to note that the department is falled to submit the requisite information till the finalization of the present report

The Committee also recommended/directed that the observations of the Committee be referred to the Director General of Police with the request to issue the direction to all the Superintendent of Police at District Head Quarter to provide the copy of FIR, Copy of Challan and Copy of decision of the cases relating to the matter of the atrocities to all the District Welfare Officer within a week from the registration of FIR, from the submission of challan and from the date of decision respectively so that the pending matter of the compensation to be cleared in time and purpose of the Committee to upgrade the social life of the down trodden people be achieved On the said recommendation a letter in this regard was sent to the Director General of Police vide letter dated 06102021 but the Committee was disappointed to note that the department is failed to submit the requisite information till the finalization of the present report

The Committee scrutinzed/examine the material rephes and decided that such matter relating to the Commissioner of Pohice District Attorney and District Welfare Officer be consider while oral examination of the Additional Chief Secretary to Government Haryana \& Director General of Police (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings

## ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE, DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, SONIPAT

A meeting was conduct on dated 01092021 in which decided to conduct the oral examination of the Superintendent of Police District Attorney District Court and District Welfare Officer Sompat on the matter of atrocities 1 e crime caused/rate of conviction/ acquittal/ compensation/pendency under investigation and in the Hon ble Courts against the Scheduled Caste categories on dated 15092021 at Haryana Vidhan Sabha During the oral examination the Committee has raised various objections and asked questions clause by clause/case wise on the matter of atrocities against the Schedule Caste categories to the following officers/officials

## Shri Jashandeep Smgh Randhawa, Supermtendent of Police Sompat

After examine the reply furnished by Superintendent of Police the Committee appreciated to the officer on submitting the well prepared requisite information as well as on the constitution of SIT to examine the cases of atrocities and to find out the reason for cancellation of FIR and rate of conviction The Committee also stated that out of 19 districts which have been examined so far the Superintendent of Police Sonipat furnished the well prepared reply However the Committee directed to the Superntendent of Police to re-check the detal of cases showing in the Statement $1 \& 2$ as well as the detal of cases relating to the years 2015 to 2020 Moreover the Committee was satisfied with the reply of Superntendent of Police

## Shri Suresh Kumar, District Attorney, Sonipat

The Committee also considered the reply of the District Attorney and there were so many contradictions shown in his reply as the data provided by the District Attorney was not matching with the data provided by the Superintendent of Police The Committee directed to the District Attorney to telly the data regarding rate of conviction with the data of the Superintendent of Police and submit the amended reply within 15 davs The Committee asked the reason of the low rate of conviction on the matter of atrocities The District Attorney rephed that in most of the cases disposed of being compromise by the parties Moreover the Committee was satisfied with the information provided by the District Attorney District Court Sonipat

## Smt Renu Sishoda, District Welfare Officer

During oral examination of the District Welfare Officer, the reply furnished by her was take up and the various questions relating to the reply was asked to her as well as number of objections were rased thereon The District Welfare Officer couldn $t$ reply upon the question and objection asked/rased respectively by the Committee The Committee observed that the District Welfare Officer appear before the Committee in casual manners without any proper prepaning the matter as she was not having knowledge in respect of the matter of compensation to be granted to the aggreved person of the reserved categories under the matters of atrocities The Committee also observed that the reply submitted by such DWO is the worst reply since the Committee considenng the matter of compensation The Committee took a serious note in this regard and durected to her to submit the complete and correct reply within 20 days positively The DWO assure the Committee that the requisite information of the reply will be supphed withen 20 days

However the matter of pendency of cases of compensation was also referred to the Pruncipal Secretary to Government Haryana, Welfare of Scheduled Castes and Backward Classes Department and his oral examination was conducted on dated 05012022 The Committee directed to clear the
backlog of the pendency of the cases of compensation and to submit the report in this regard upto 01032022 but the Committee disappointed to note that the department is failed to submit the requisite information till the finalization of the present report

## Smt Vandana Sharma, Deputy Drector, Welfare of SC \& BC Department

On the unsatisfactorily performance of the District Welfare Officers the Committee raised the issue with Smt Vandana Sharma Deputy Director who was appeared in the meeting on behalf of the Prucıpal Secretary to Government, Haryana Director General, Welfare of SC \& BC Department She pleaded that all the instructions/recommendations of the Committee are being regularly bringing to the notice to all the District Welfare Officers tume to tume The Committee directed that in future while making the correspondence with the District Welfare Officers a copy of the same be sent to the Committee for information The Committee also directed to clear the backlogs and then submit the report in this regard The Deputy Director assure the Committee that the requisite reply will be supphed in due course

After scrutinzed/examme the materal rephes and conduct of oral examination of the departmental representative appeared before the Committee, the Committee decided that such matter relating to Supernntendent of Police District Attorney and District Welfare Officer be consider while oral examination of the Additional Chiet Secretary to Government, Haryana \& Director General of Police (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings

## ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE, DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, PALWAL

A meeting was conduct on dated 21102021 in which decided to conduct the oral examination of the Superintendent of Police District Attorney District Court and District Welfare Officer Palwal on dated 30102021 at Haryana Bhawan, New Delhi on the matter of atrocitres caused against the Scheduled Caste categones rate of conviction and compensation granted/not granted to the aggrieved persons Accordingly the following officers orally examined on dated 30102021 as under

## Shri Rajesh Duggal, Superintendent of Police, Palwal

During oral examination, the Committee observed that there is contraduction between the consolidate statement and detal of cases as well as number of cases are showing pending it seems that the reply has been prepaid in hurry being that the reply could not be properly prepard Thereafter the said officer assured to the Committee that within two weeks he will furnushed the fresh, amended and accurate reply to the Committee Thereafter the Committee accused his request as assurance

The Committee disappointed to note that the officer not supply the requisite information till the finalization of the present report

Shri Amar Nath, District Attorney, Palwal

The Committee also considered the reply of the District Attorney The contents of the reply 1 e rate of conviction etc examined by the Committee keeping in view of the reply furnished by the Superintendent of Police concerned Being the rate of conviction found better than the rate of conviction of other districts the Committee was satisfied with the reply of the District Attorney therefore, neither any observation made nor any objection have been raised by the Committee upon the functioning of the District Attorney

## Smt, Vandana Sharma, Deputy Drector (Social Welfare of Sc \& BC Department) and Shri Jaı Pan Singh, District Welfare Officer, Palwal

During the oral examination, the Committee examine the reply of the District Welfare Officer and found that there were contradiction in the detall of cases of Superntendent of Police and DWO as in the list of cases provided by the SP there were 380 cases but in the list of DWO there were 410 cases Besides it the DWO could not rephed satisfactonly upon the observations of the Committee relating to the number of old cases in which amount of compensation not disbursed to the aggrieved Thereafter the Committee asked to the Deputy Director Social Welfare of SC \& BC Department as to whether any instructions/directions have been issued to all the District Welfare Officers to submit the requisite reply to the Committee The sard Deputy Director replied that the necessary instructions in this regard have been issued to all the District Welfare Officers and it has also been asked to collect the copies of FIR from the concerned office of the Police The Committee pinpoint the matter in which murder has been caused almost 7 years ago and only 15 Lakh Rupees as compensation/relief has been given to the victim so far but the District Welfare Officer could not satisfactorily replied upon the such observation of the Committee The Committee took a serious note and asked to the Deputy Director that what kind of action are being taken by your department upon such kind of officers/officials The Deputy Director rephed that we are issuing instructions again and again and now we will conduct the meeting of all the District Welfare Officers with the Director to sort out the pending issues The Committee observed that the replies of almost all the District Welfare Officers were incorrect and further raised various issues/objections upon the reply furnished by the

District Welfare Officers and every time the District Welfare Officers could not reply satisfactorily upon the observations of the Committee District Welfare Officers requested to the Committee for another opportunities for submission of corrected/amended reply and the Committee acceded his request by directing to him to submit the amended reply within three weeks to the Committee The District Welfare Officer assured to the Committee that the requisite and correct reply will be submit within prescribed period 1 e within three weeks Thereafter on the matter relating to all the districts regarding pendency of the cases of compensation, the Principal Secretary Welfare of Scheduled Castes and Backward Classes Department was orally exammed on dated 05012022 and the Committee directed to clear the backlog of the pendency of the cases of compensation The Committee was also directed to submit the report in this regard upto 01032022 but the Committee disappointed to note that the department is failed to submit the requisite information till the finalization of the present report

After scrutinzed/examine the material rephes and conduct of oral examination of the departmental representative appeared before the Committee the Committee decided that such matter relating to Superintendent of Police District Attorney and District Welfare Officer be consider while oral examination of the Additional Chief Secretary to Government, Haryana \& Director General of Police (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings

# ORAL EXAMINATION OF DEPUTY COMMISSIONER OF POLICE, DEPUTY DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, FARIDABAD 

A meeting was conduct on dated 10112021 in which decided to conduct the oral examination of Deputy Commissioner of Pohce Head Quarter Deputy Commissioner of Police Central District Attorney, District Court and District Welfare Officer Faridabad on dated 10112021 at PWD Rest House, Gurugram, on the matter of atrocities caused against the Scheduled Caste categones, rate of conviction and compensation granted/not granted to the aggrieved persons Accordingly the following officers orally examined on dated 10112021 as under

Dr Anshu Singla, Deputy Commissioner of Pohce, Head Quarter<br>\&<br>Shri Mukesh Kumar, Deputy Commissioner of Pohce Central, Faridabad

The reply submitted by the Deputy Commissioner of Police was take up during oral examination and the sadd officer explamed the reply clause by clause before the Committee and also replied on questrons asked by the Committee in detail by producing the relevant record before the Committee Shri Mukesh Kumar Deputy Commissioner of Police also stated that a SIT has been constituted to conduct the matters of atrocities on prionty basis and regularly to monitor such kand of matters He has also explained that the meeting are conductung in this regard and due to that efforts the fruitful results in execution of the matter of atrocities are being reflected The Committee was satisfied with the reply of the Deputy Commissioner of Police and also appreciated to both the officers on the constitution of SIT thereon as well as satusfactonly rephed upon the questions asked by the Committee

## Shri Ajay Kumar, Deputy District Attorney, Faridabad

Due to not fill up the post of District Attorney the Deputy District Attorney was appeared before the Committee and requested to allow him for oral examination The Committee acceded his request and permit him to appear before the Committee The Committee take up the reply furmshed by the Deputy District Attorney and ask various question and observations keeping in view of his reply The officer given the reply to the Committee satisfactorlv moreover, the rate of conviction of the Faridabad District was better than the rate of conviction of the other districts However, to accelerate the work relating to the compensation/relief the Committee directed him to provide the copy of judgements to the District Welfare Officer within a week by intimating to the Committee

## Shri Jai Pan Hooda, District Welfare Officer, Faridabad

The Committee exammed the reply of the District Welfare Officer Faridabad and observed that number of cases of the compensation are pending since long time The Committee also observed that the Welfare of Scheduled Castes Scheduled Tribes and Backward Classes Department is not well performung in granting compensation to the aggrieved persons The Officer rephed that the Police Department not providing the copy of FIR and Challan in tume as the list of number of cases of the year 2014 to 2017 has been provided at now, resultantly the cases are showing pending There upon the Commissioner of Police denued by statung \& showing the record that copy of FIR and Challan were provided to the DWO in tume The Deputy Director, Smt Vandhana Sharma explained/alleged that the Police department now at that tume providing a documents due to that cases are pending The Committee was not satisfied with the reply of District Welfare Officer and Deputy Director of the Department The Committee took a serious note in this regard and decided to conduct oral examınation of the Prncipal Secretary to Government Haryana Welfare of Scheduled Castes and

Backward Classes Department on the matter of pendency of compensation cases relating to all the districts The Committee also directed to the department to submit the consolidated detall of the pending cases of compensation since the year 2010 alongwith the reason of pendency of these cases so that motive of the Committee be achieved

Accordingly the Principal Secretary Welfare of Scheduled Castes and Backward Classes Department was orally examined on dated 05012022 and the Committee directed to clear the backlog of the pendency of the cases of compensation The Committee was also directed to submit the report in this regard upto 01032022 but the Committee disappointed to note that the department is failed to submit the requisite information till the finalization of the present report

After scrutinized/examine the material replies and conduct of oral examination of the departmental representative appeared before the Committee the Committee decided that such matter relating to Superintendent of Police District Attorney and District Welfare Officer be consider whule oral examination of the Additional Chef Secretary to Government Haryana \& Director General of Pohce (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings

## ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE AND DISTRICT ATTORNEY KARNAL

On the recommendation contain in $44^{\text {th }}$ report of the Committee the requisite reply on the matter of atrocities caused against the Scheduled Castes category on the rate of conviction and on the compensation/ relief to be granted to the aggrieved person was supphed by the Superintendent of Police District Attorney and District Welfare Officer respectively The Committee examined their rephes and decided to conduct their oral examination in its meeting to be held on dated 17112021 Accordingly the following Officers appear before the Committee for their oral examination on dated 17112021

Shri Ganga Ram Punia, Superintendent of Police, Karnal

The reply on the matter of atrocities caused aganst the Scheduled Castes Category furnshed by the Superintendent of Police was considered and examined by the Committee and oral exammation thereupon of the Officer was conducted The various questions were asked and observations were made by the Committee during the oral examination and the Officer replied and explained everything to the Committee satisfactorily Except something small thing the Committee was satisfy with the reply of the Officer and no adverse recommendations/ observations made in this regard Resultantly the Committee accepted the reply of the Superntendent of Police

## Shrı Devender Mittal, District Attorney, Karnal

The reply on the rate of conviction in the matter of atrocities caused against Scheduled Castes Categories furnished by the District Attorney was also considered/ examined and oral examination of the officer was conducted During oral examination the Committee raised the objection upon the showing the nul conviction rate in the year of 2020 but the District Attomey could not rephed satisfactonly to the Committee The Officer stated that he has join here recently on dated 18102021 and requested to given another opportunity to submit the fresh reply within a week The Committee acceded his request but the Committee disappointed to note that the Officer is farled to submit the requisite information till the finalization of the present report

## Smt Krıshna, District Welfare Officer, Karnal

The reply in respect of compensation/relef granted to the aggrieved person in the matter of atrocities was considered and examined by the Committee as well as the said District Welfare Officer was orally examined thereon The Committee observed that as per reply furnished by her number of cases in which compensation/ rehef is to be granted were pending The Committee asked various questions thereupon and made some observation on the pendency of the cases The District Welfare Officer given the reason that being the copy of the FIR/ copy of challan are not providing by the Police Headquarter the compensation in these cases could not be granted The Committee observed that the District Welfare Officer has not made sufficient efforts to collect the required documents and to grant the compensation/relef to the clammant The Committee was not satisfied with the reply of District Welfare Officer and directed to the Superintendent of Police to conduct the meeting with the District Welfare Officer and verify the relevant record and clear the backlog of the pending cases At the end of the meetung the District Welfare Officer and Smt Vandana Sharma Deputy Director Welfare of SC \& BC Department assured to the Committee that the required document will be collected and all the pendency will be clear within 15 days The Committee acceded their request However the Principal Secretary Welfare of Scheduled Castes and Backward Classes Department was orally examined on dated 05012022 and the Committee directed to clear the backlog of the
pendency of the cases of compensation The Committee was also directed to submit the report in this regard upto 01032022 but the Committee disappointed to note that the department is falled to submit the requisite information till the finalization of the present report

After scrutinzed/examine the material rephes and conduct of oral examination of the departmental representative appeared before the Committee, the Committee decided that such matter relating to Superintendent of Police District Attorney and District Welfare Officer be consider while oral examination of the Additional Chief Secretary to Government, Haryana \& Director General of Pohce (Home Department) and Prncipal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings

## To grant the compensation and other facilities ie houses, plots ete to the victims of incidences occarred in the Villages Murachpur and Bhatia

The above matter was take up by the previous Committee in its meeting held on dated 07102020 and on the recommendation of the Committee, the Deputy Commissioner, Hisar was asked vide letter dated 13102020 to submit the report in respect of the facilities of houses, plots and compensation provided to the victims of the villages Mrachpur and Bhatla incidences The reports in this regard submitted by the Deputy Commissioner Hisar \& Superintendent of Police, Hansi vide letters dated 11112020 \& 23102020 were scrutunzed by the Committee in its meeting held on dated 18112020 and decided to discuss the matter in detal with the quarter concerned in the subsequent meetings but till the finalization and presentation of the $44^{\text {th }}$ report, the Previous Committee could not take up and discuss the matter

Now such matter again placed before the present Committee in its meeting held on dated 23022022 and after scrutimize and examine in detarl the Committee observed that the sufficient facilities 1 e houses, plots and compensation etc have been provided and no any other complaint or representation has been received before the Committee Therefore the Committee decided that no further proceeding is required in such matter and also decided to drop the matter accordingly

## Regarding issuance of the durections to all the Commissioner of Police/Superintendent of Police at District Head Quarter to provide the copy of FIR, Copy of Challan and copy of decision in the matters of atrocities against the reserved categories etc

Whule conducting the oral examination of the Commissioner of Police Gurugram District Attorney and District Welfare Officer Gurugram in its meeting held on dated 11092021 at 1230 P M at Haryana Bhawan New Delh on the matter of atrocities caused aganst the reserved categones and compensation is being granted to them by the welfare of Scheduled Class and Backward Classes Department the Committee observed that the Police Head Quarters are not providing the requisite documents $1 e$ copy of FIR/Chalan/Decision etc to the District Welfare Officer in tume in true spirt and in absence of that, these officers could not be process in the matter of compensation which to be granted to the victims of the reserved categories The Committee further observed that a Nodal Officer at each District Police Head Quarter for providing the above requisite information to the District Welfare Officers is required to be appointed to avoid the delay in future and such matter is required to be brought to the notice of the Director General Police of Haryana for appointing a Nodal Officer accordingly as well as issuance of the durections to all the Commissioner of Police/Superintendent of Police at District Head Quarter for providing the required documents to the District Welfare Officer concerned On the recommendation of the Committee a letter dated 06102021 was written to the Director General of Police Haryana

The Committee was disappointed to note that the department falled to supply the requisite information/comments thll the finalization of this report

## Report of NGO in respect of atrocites committed against Dalits in District Mewat, Haryana

The previous Committee took the cognizance upon the report of NGO in respect of atrocities committed against dalits in District Mewat in its meeting held on $17^{\text {th }}$ June 2020 at 1230 P M at Haryana Vidhan Sabha, Chandigarh On the recommendation of the Committee the Director General of Police, Haryana and Superintendent of Police, Mewat furnish their reples vide letters dated 29072020 \& 07072020 respectively These rephes were placed before the previous Committee in its meeting held on 13082020 The previous Committee was not satisfied with the reply and decided that the matter will be reconsidered in the subsequent meetings Now the such pending matter was again placed before the present Committee in its meetıng held on dated 17022022 and the Committee reexamine the matter and decided to drop the proceeding

## Representation of Smt Shuksha Devi W/o Late Shri Ramchander, to take the legal action against Shri Armder Singh and submit the action taken report thereon

A representation of Smt Shiksha Devı W/o Late Shri Ram Chander resident of Village Baroli Majra P O Ledı Tehsil Chhachhraulı District Yamuna Nagar for taking the legal action against Shri Arinder Singh who have compelled for suicide to her husband Sh. Ram Chander was received and the same was placed before the Committee in its meeting held on 28072021 at 1230 P M at Haryana Vidhan Sabha Chandigarh The Committee discussed the matter in detail and observed that keeping in view of the enclosed statement of deceased person 1 e Late Shri Ram Chander which may be called dying declaration under section 32 of Indran Evidence Act, 1872 the quarter concerned not took the effective action inspite of lapse of two month in occurrence The Committee also observed that the matter is very serious of nature and required to be re investigate properly Therefore on the recommendation of the Committee the matter was refered to the Director General of Police Haryana and Superintendent of Police, Yamuna Nagar vide letter dated 02082021 to look in to the matter seriously and took an action as per law by submitting the report/comments in detail within a period of 15 days from the receipt of the communication in this regard

The Superintendent of Police, Yamunanagar supplied the reply/comments on dated 2382021 upon the representation of Smt Shiksha Devi W/o Late Shri Ramchander In such reply the theme of the investigation report has been conveyed by stating that Shri Ram Chander husband of the complainant 1 e Smit Shiksha Devi was expired due to heart attack and the same was placed before the Committee in its meetung held on 08092021 After scrutinized/examine the reply the Committee was not satısfied with the reply however, the matter was kept pending to reconsider in the subsequent meetngs

Now the such matter was again placed before the Committee in its meetung held on dated 23022022 and after re examine the matter the Committee observed that now the matter is sub judice and the Committee can not intervene in such circumstances Therefore the Committee decided to drop the matter

## Complaint of Shri Jaiveer Singh Ranga S/o Shri Ramswaroop Ranga, Naib Tehsildar, Thanesar to take legal action under Atrocity Act agamst Shri Akhil Pılanı, IAS Sub Division Officer, Thanesar

A complaint of Shri Jaiveer Singh Ranga S/o Shri Ramswaroop Ranga Naib Tehsildar Thanesar which was placed before the Committee in its meeting held on 30122020 at 0100 P M at Haryana Vidhan Sabha Chandigarh On the recommendation of the Committee the matter was referred to the Chief Secretary to Govt Haryana \& Director General Police Haryana for submittıng the comments/report in this regard The DGP furnshed the report/comments vide letter dated 05022021 in which stated that there is no evidence etther oral or written regarding any caste discrimination caused against the complamant by Sh Akhil Pılani and the allegation leveled by the complainant do not seen to be genume and entirely unsubstantiated Thereafter the complainant itself submit the letter dated 0609 2021in which stated that they have amicably resolve the matter/1ssue with Shn Akhul Pilanu ADC Kurukshetra and now he don $t$ want to any legal proceeding against the ADC Kurukshetra Such matter was placed before the Committee in its meetung held on 23022022 and the Committee was also convinced with the report of the DGP as well as with the view of the representationist and decided to drop the matter accordingly

## Complaunt of Shri Rajpal Parjapatı, Daksh Parjapatı Shıksha AVM Samaj, Sewa Samitı against Shri Jai Bhagwan, Councillor of Ward No 9 \& others non socials elements of Village Garhu Bohar, Rohtak in respect of remove the Board of new constructed Chopal/Dharmashala as well as possessed the same by force

A complaint of Shrı Rajpal Parjapatı President Daksh Parjapatı Shiksha AVM Samaj, Sewa Samitı Village Garhı Bohar Rohtak against Sh Jat Bhagwan Councellor of Ward No 9 \& others non socials elements regarding the removal of sıgnboard of Chopal/Dharmashala of kumhar Communty and dispossessed from the same was placed before the previous Committee in its meeting held on 30122020 at 0100 P M at Haryana Vidhan Sabha Chandigarh On the recommendation of the previous Committee the matter was referred to the Deputy Commissioner Superintendent of Police and Commissioner Municipal Corporation Rohtak for submitting the report/comments in this regard These quarter concerned not submit their comments till the finalization/presentation of the $44^{\text {th }}$ Report of the Committee

On the recommendations contain in $44^{\text {th }}$ report of the Committee a letter dated $6^{\text {th }}$ April 2021 and reminder on $23^{\text {rd }}$ November 2021 were sent to the said quarter concerned for supplying the latest requisite information Thereafter the Superintendent of Police Rohtak endorse a copy of memo dated 21022022 addressed to the Chaurperson of National Women Commission by enclosing the comments of the DSP, Rohtak. The matter was placed before the Committee in its meeting held on 09022022 and after examine the contents of the comments the Committee observed that being positive action of the quarter concerned the grievances of the representationst has been meetout Therefore the Committee decided to drop the matter

## Complamt of Shri Satyanarayan \& others belongng to Kumhar community, Village Samchana, District Rohtak.

A Complaint of Shri Satyanarayan \& others belonging to Kumhar community Village Samchana District Rohtak regarding measurement and making the entries in the revenue record of land of Aave Pajawe belonging to Kumhar Community etc, was placed before the previous Committee in 1ts meetung held on 17022021 at 0100 P M at Haryana Vidhan Sabha Chandıgarh On the recommendation of the Committee the matter was refer to the Deputy Commussioner and Superintendent of Police, Rohtak for submitting the comments/action taken report thereon but till the finalization/presentation of the $44^{\text {th }}$ Report the quarter concerned falled to supply the requisite information

On the recommendations contam in $44^{\text {th }}$ report of the Committee a letter dated April 2021 and reminders on $23^{\text {nd }}$ November, $2021 \& 6^{\text {th }}$ January 2022 were sent to the above quarter concerned for supplying the latest requisite information Thereafter the above officers 1 e Deputy Commissioner and Superintendent of Police Rohtak supplied their comments/action taken report vide letter dated 15012022 \& 07122021 respectively and the same was placed before the Committee in its meeting held on dated 09022022 After scrutnized the comments the Committee was satisfied and decided to drop the matter

## Utilzation of funds of component plan of the Scheduled Castes categories by the following departments -

1) Public Works (B\&R) Department,
i) Agriculture and Farmers Welfare Department,
iil) Irrigation \& Water Resources Department,
1v) Rural Development, and
v) Development \& Panchayat Department.

The previous Committee took the suo moto cognzance on the News ie "Funds for Scheduled Castes Scheme not utlized" published m the newspaper 'The Tribune' on dated 31082020 m its meeting held on dated 02092020 at Haryana Vidhan Sabha Chandıgarh On the recommendation of the Committee, the Principal Secretary to Govt Haryana Welfare of Scheduled Castes and Backward Classes Department submit the reply vide letter dated 25112020 vide which department wise scheme for Scheduled Caste Sub Plan outlay and expenditure for the year $201718 \quad 2018 \quad 19 \quad 201920$ and 20202021 (till September 2020) was explaned After scrutinize/examine the reply in its meeting held on dated 16122020 at Haryana Vidhan Sabha Chandigarh the previous Committee decided and selected to examine five departments 1 e PWD (B\&R) Agriculture and Farmers Welfare Irrigation and Water Resources Rural Development and Development \& Panchayat Department in its subsequent meetings regularly so that observations of the Committee may be meet out On the recommendation of the Committee the said department were asked to supply the latest reply/information Out of above five department the previous Committee only could conduct the oral examination of three departments namely P WD (B\&R) Department Imgation and Water Sources Department and Agnculture and Farmers Welfare Department but due to having incomplete information supplied by these three department the previous Committee was not satisfied with the performance of the such department The Committee was disappointed to note that these department failed to supply the complete information till the finalization of the $44^{\text {th }}$ Report Thereafter the present Committee take up the matter and examined the above three departments explained as under

## PUBLIC WORKS (B\&R) DEPARTMENT

On the objections/observations on the reply furnished by the Welfare of Scheduled Castes and Backward Classes Department and Public Works (B\&R) Department in respect of funds of component plan as well as on the recommendation of the previous Committee, the Public Works (B\&R) Department re submitted his reply vide letter dated 12032021 The sard reply was placed before the Committee in its meeting held on dated 15042021 The Committee scrutinize/examine the reply but the Committee was not satisfied with the contents of the reply and decided to conduct the oral examination of the departmental representative on dated 20042021 During the oral examination the Committee asked to Additional Chief Secretary to Govt Haryana PWD (B\&R) Department to submit the detail report regarding pending works relating to construction and reparr of roads for the areas which have at least $40 \%$ population of SC Categones, the departmental representative assured to the Committee that the requisite information will be furnished within a month positively by suggesting that in the subsequent meetings the concerned departments 1 e Finance \& Planning Department may also be called to assist the Committee so that the issues may be sorted out amicably The Committee was agreed with the suggestion of the departmental representative and directed to the officer of the Committee to called the concerned officers of Finance and Planning Department alongwith the Additional Chef Secretary to Govt Haryana PWD (B\&R) Department in the next meeting of the Committee to be held on dated 26052021 The Committee directed to the Additional Chief Secretary to Govt Haryana PWD (B\&R) Department the budget allocated under the SC Component plan for a particular work may not be diverted to other works The officer agreed with the recommendations of the Committee and assured to the Committee that in future it will be kept in view and the budget of SC Component plan allocated for the particular purpose will be utilized for the same Due to second wave of COVID 19 the meetings of the Committees were postponed for the time being due to that the oral examination of the department which was to be made on dated 26052021 could not be conducted as the same was conducted on dated 16062021 at 1230 P M at Haryana Vidhan Sabha Secretariat Chandıgarh

## Oral Exammation Conducted on dated 16062021

The oral examination of the Additional Chref Secretary Public Works (B\&R) Department on the reply submitted vide letter dated 27052021 and of the Finance and Planning Department Haryana upon the critena adopted for allocation of budget to the SC Component plan for the construction of road/over bridges/path etc was conducted in the meeting held on dated 16062021 The various objections and queries regarding diversion of the budget allotted for the SC Component plan have been raised durng the oral examination but the departmental representative totally denred by stating that it is confirm that the funds allotted for the particular purpose is being utilized for the same purpose The departmental representative explained to the Committee that as per the mstructions/guidelmes/norms of the Planning Commission the funds of SC Component plan is being utulized Such norms/gurdelmes have been explained in the next paras in the reply furnished by the department vide letter dated 30062021

The Additional Chef Secretary, Planning Commission explain to the Committee that out of total budget of the state $20 \%$ budget allotted and utilized enther durectly or indirectly for the SC population out of which $11 \%$ budget is being utilized upon individual and $9 \%$ upon common project It has also been clear that for utilization of $9 \%$ for common project there should be $1 / 3^{\text {rd }}$ population of SC Categonies On the objection raised by Sh Satya Parkash Jrawta Member of the Committee in respect of utilization of the fund of SC Component plan in the areas where neither farmers nor
industrialist belonging to the SC Categories are available, the planning department provide the detail in respect of department wise bifurcation/allocation of funds for direct and indurect benefit schemes Durng oral examination of the Additional Chief Secretary to Govt Haryana, Planning suggested to the Committee it may be possibility that the fund of SC Component plan of $9 \%$ for common project be decreased and the fund of SC Component plan of $11 \%$ for undıvidually be increased accordingly to avoid the laps of budget

On the observations of the Committee the PWD (B\&R) Department placed the detail of roads constructed to be constructed etc for the areas in which $40 \%$ population of SC categories is residing and having kacha path/rasta of 6 karams

The detail of oral examination have been explamed in the relevant proceeding, however on the objection/questions/observations raised by the Committee during oral exammation the departmental representative reply with facts by showing the relevant instructions/guidelines thereupon The main observations of the Committee in respect of diversion of the fund of SC component plan was meet out upon the satisfactory detal reply of the departmental representative At the end the Committee was satisfied with the reply and decided to drop the proceeding on the such subject Moreover the relevant portion of reply submitted by the Planning Department vide memo dated 30062021 is also reproduced for reference which as under

## Norms fixed by erstwhule Planning Commission (now NITI Aayog) for indicating allocation of the SCSP fund

The Nodal Agency while indicating allocation of the Scheduled Castes Sub Plan Fund to the Scheduled Castes Sub Plan Schemes shall observe the following norms namely

1 Schemes which are exclusively benefiting Scheduled Caste indıviduals or Scheduled Caste households $100 \%$ of Scheme cost shall be allocated and accounted for under Scheduled Castes Sub Plan fund

11 For Schemes benefitting Scheduled Caste habitations $100 \%$ of Scheme cost shall be allocated and accounted for under the Scheduled Castes Sub Plan fund

111 In case of other habitations the cost shall be allocated and accounted for under Scheduled Castes Sub Plan in proportion of the population of the Scheduled Castes,

1v For general Schemes, included in the Sub Plans benefitting Scheduled Castes individuals or Scheduled Caste households alongwith others the Scheme cost shall be allocated and accounted for under the Scheduled Castes Sub Plan, in proportion to the Scheduled Caste beneficiaries actually covered
v In respect of non divisible infrastructure works a portion of the Scheme cost, as may be determined by the State government will be deemed to have been attributed for Scheduled Castes Sub Plan This fraction cannot, however, exceed one third of the percentage of SC population in the state
Allocation of fund for Schedule Castes Population is made in proportionate to percentage of Scheduled Castes Population in the state In this allocation all the schemes which provide drect benefits to Scheduled Castes population as well as indirect or expected benefits to Scheduled Castes population are covered Planning Department allocates Scheduled Castes Sub Plan Component
(SCSP) to all the concerned Departments every year and same is monitored by Directorate of Welfare of Scheduled Castes and Backward Classes which is nodal Department for SCSP Component.
Department wise bifurcation of allocation of funds for direct and direct benefit schemes

| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Name of the Department | Annual Budget 202021 |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  | Lakhs) |  |  |  |  |
|  |  | Total Budget Outlay | Out of which SCSP <br> Allocation | Direct Benefits Allocation | Indırect <br> Benefits <br> Allocation | \%age of SCSP Allocation Col 4/Col.3*100 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1 | Agriculture \& Farmer Welfare | 22828950 | 892050 | 392800 | 499250 | 391 |
| 2 | Marketing Storage \& Warehousing | 1500000 | 000 | 000 | 000 | 000 |
| 3 | Horticulture | 4466885 | 281000 | 281000 | 000 | 629 |
| 4 | Agricultural Research \& Education (HAU) | 4913674 | 63674 | 63674 | 000 | 130 |
| 5 | Anımal Husbandry \& Darrying | 2114200 | 364400 | 261200 | 103200 | 1724 |
| 6 | Fisheries | 397700 | 62000 | 40000 | 22000 | 1559 |
| 7 | Forest | 1391700 | 58000 | 000 | 58000 | 417 |
| 8 | Wild Lufe Preservation | 171780 | 000 | 000 | 000 | 000 |
| 9 | Cooperation | 12568800 | 233200 | 14400 | 218800 | 186 |
| 10 | Rural Development Department | 8244000 | 2660000 | 1130000 | 1530000 | 3227 |
| 11 | Land Records | 95500 | 000 | 000 | 000 | 000 |
| 12 | Communty Development \& Panchyats | 40726000 | 11068000 | 8450000 | 2618000 | 2718 |
| 13 | Mewat Area Development (MDB) | 220000 | 20000 | 20000 | 000 | 909 |
| 14 | Shivalik Development Board (SDB) | 138000 | 18000 | 18000 | 000 | 1304 |
| 15 | Major \& Medium Irrigation | 20362700 | 2539000 | 2350000 | 189000 | 1247 |
| 16 | Flood Control | 3844100 | 500000 | 500000 | 000 | 1301 |
| 17 | Command Area Development Authority | 1051000 | 52550 | 000 | 52550 | 500 |
| 18 | Power Entutes (without UDAY) | 8628620 | 573300 | 492800 | 80500 | 664 |
| 19 | Renewable Energy Department | 2199000 | 20000 | 20000 | 000 | 091 |
| 20 | Large \& Medıum Village \& Small Industres | 2900000 | 144400 | 4400 | 140000 | 498 |
| 21 | Mines \& Minerals | 34490 | 000 | 000 | 000 | 000 |



| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 50 | Nutation | 2775856 | 746970 | 746970 | 000 | 2691 |
| 51 | Industnal Traming \& Vocational Edu | 3382300 | 780120 | 425100 | 3550.20 | 2306 |
| 52 | Haryana Institute of Public Admn | 5000 | 000 | 000 | 000 | 000 |
| 53 | Food \& Supples | 3355000 | 600000 | 000 | 600000 | 1788 |
| 54 | Printing \& Stationery | 23000 | 000 | 000 | 000 | 000 |
| 55 | Public works (General Administration) | 4842400 | 000 | 000 | 000 | 000 |
| 56 | 1) Admunistration of Justuce | 50000 | 000 | 000 | 000 | 000 |
| 57 | i) Treasury \& Accounts | 46500 | 000 | 000 | 000 | 000 |
| 58 | iii) Jail Admmistration | 272860 | 000 | 000 | 000 | 000 |
| 59 | iv) Home Guard and Civil Defence | 000 | 000 | 000 | 000 | 000 |
| 60 | v) Relief on Account of Natural Calamites | 6554095 | 000 | 000 | 000 | 000 |
|  | Total | 454300490 | 91657343 | 511856.24 | 40471719 | 2018 |
|  | Out of total allocation the percentage of Direct/Indirect allocation for SCSP Component is $1127 \% / 891 \%$ |  |  |  |  |  |

# Representation of the Jumior Engineers \& Former President, SC/ST Employees Kalyaan Sangh (Narnaul)of the Public Works (B\&R) Department 

The representation of the Junior Engineers of the Public Works (B\&R) Department regarding reservation in Promotion not being providing as per reservation Policy of the State Government was placed before the Committee in its meeting held by the previous Committee on dated 29012020 at Haryana Vidhan Sabha, Chandıgarh After examine the Committee recommended to refer the matter to the Additional Chef Secretary to Government, Haryana and Engmeer in Chref PWD (B\&R) Department for submitting the comments/reply within 15 days from the receipt of communication in this regard The reply furnished by the department vide letter dated 14052020 was placed before the Committee in its meeting held on $10^{\text {th }}$ June, 2020 After examine the reply, the Committee was not satisfied and decided to orally examine the departmental representative in the subsequent meetings so that factual position may be ascertamed but the Committee was disappointed to note that the Department farled to supply the requisite information thll the finalization of the previous $44^{\text {th }}$ Report

Keeping in view of the observations/recommendations of the Committee contain in $44^{\text {th }}$ Report vide letter dated 31032021 a communication alongwith copy of relevant part of the Report was sent to the Additional Chuef Secretary to Govt Haryana Public Works (B\&R) Department Besides it two reminders dated $25112021 \& 08022022$ were also given in this regard The department not response to supply the requisite information and in the meantume another simular representation submitted by Shri Ramniwas \& others Former President SC/ST Employees Kalyaan Sangh (Narnaul) Haryana was received which was also placed before the Committee in its meeting held on 1606 2021and on the recommendation of the Committee the copy of representation was refer to the quarter concerned The department supply the reply/comments on dated 26082021 and the same was placed before the Committee in its meeting held on dated 21092021 After examine the same the Committee decided that being similar another matter is pending before the Committee the such matter will also be take up alongwith the previous matter in the subsequent meetings

The above matter was again brought to the notice of the Committee in its meeting held on dated 17022022 and being the representationists showing least interest in his own matters the Committee has decided to drop the proceeding in this regard

## AGRICULTURE AND FARMERS WELFARE DEPARTMENT

The previous Committee decided to examine the Agriculture and Farmers Welfare Department in its meetıng held on dated 24042019 and on the recommendation of the Committee, the department furmshed the requisite information relating to 6 Districts 1 e Kathal Nuh Panipat Palwal Yamunanagar and Gurugram The previous Committee orally examined to the Additional Chief Secretary to Government Haryana Agriculture and Farmers Welfare Department but the Committee was not satisfied with the reply of the departmental representative and directed to constrtute a Committee of the officers to verify the funds of component plan utilized in last three years and submit a detall report within a month Due to Corona Period, the department could not submit the report of mquiry tull the finalization/presentation of the $44^{\text {th }}$ Report

The present Committee take up the matter and the recommendation contam in $44^{\text {th }}$ Report of the previous Committee conveyed to the Director General of Agriculture and Farmers Welfare Department vide letter dated $5^{\text {th }}$ April 2021 and reminder dated $10^{\text {th }}$ August, 2021, to submit the report of the Committee of officers constituted to verify the funds of component plan utilized in last three years for the Welfare of Scheduled Castes categories The Drector General of Agriculture and Farmers Welfare Department submit the report of the Committee of the Officers vide memo dated 02092021 which is reproduced as under

A Committee of the following members was constituted to verify the expenditure of Schedule Castes Scheduled Tribes and Backward Classes farmers during the year 2017-18 to 202021 of the district Yamunanagar Palwal and Rohtar vide office order dated 25012021 -
(1) Shri Jagdeep Brar Additional Cane Commissioner
(11) Shri Devender Sihag, Joint Director (Soll Testung)
(iil) Shri Mandeep Kumar Accounts Officer (HQ)

- Charman

Member
Member

Thereafter, selection of districts was changed to Kathal Nuh, Panipat Palwal Yamunanagar and Gurugram

In compliance of above said order the Committee visited district Yamunanagar on 07042021 for venfication of the subsidy/assistance released to Scheduled Caste Scheduled Tribes and Backward Classes farmers on random basis The detall is as under

| Sr <br> No | Year | Farmer Name | Father <br> Name | Vıllage | Block | Mobıle No | Partaculars | Office |
| :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| 1 | 202021 | Nath Ram | Ram <br> Kıshan | Hartan | Radaur | 8053104451 | SuperSeeder <br> CRM SMAM | AAE |
| 2 | 202021 | Nathı Ram | Ram <br> Kıshan | Hartan | Radaur | 8053104451 | Zeero Tıll Seeder <br> CRM SMAM | AAE |
| 3 | 201718 | Harı Ram | Manohar <br> Lal | Mansoorpur | Jagadhan | 8053102016 | Rotavator <br> CRM SMAM | AAE |
| 4 | 202021 | Sanjeev <br> Kumar | Saudagar <br> Ram | Mansapur | Jagadharı | 9416449654 | NMSA <br> (Sugarcane <br> Demo) | ASCO |
| 5 | 202021 | Rushı Pal | Genda Ram | Mansapur | Jagadhan | 9812512994 | NMSA <br> (Sugarcane <br> Demo | ASCO |


| 6 | 202021 | Jagmal Singh | Mamchand | Mansapur | Jagadhar | $\begin{aligned} & 8901791294 \\ & +0 \end{aligned}$ | NMSA <br> (Sugarcane Demo) | ASCO |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 7 | 202021 | Karan | Ganibu | Galoh (Mansoorpur ) | Jagadharı | 8059519132 | NMSA (Wheat Demo) | ASCO |
| 8 | 202021 | Dayaram | Narata Ram | Kabalpur | Saraswatı nagar | 9813502490 | Sugarcane Intercropping NFSM C Cane | ACDO |
| 9 | 202021 | Babita | Ramesh <br> Kumar | Kabalpur | Saraswats nagar | 9996037792 | Sugarcane Intercropping NFSM C Cane | ACDO |
| 10 | 202021 | Raj Ram | Dayaram | Kabalpur | Saraswatı nagar | 9991611614 | Sugarcane Intercropping NFSM C Cane | ACDO |
| 11 | 202021 | Sunehrı Devı | Mayaram | Kabalpur | Saraswatı nagar | 8053559152 | Sugarcane Intercropping NFSM C Cane | ACDO |
| 12 | 202021 | Rohit Kumar | Sanjeev Kumar | Mansapur | Saraswatı nagar | 8901750124 | Mustard NMOOP Scheme | SDAO jag |
| 13 | 202021 | Sanjeev <br> Kumar | Saudagar Ram | Mansapur | Jagadhan | 9416449651 | Mustard <br> NMOOP Scheme | SDAO Jag |
| 14 | 201718 | Ashok Kumar | Ram Singh | Mehrampur | Jagadharr | 8930445298 | $\begin{aligned} & \text { Lent1l ATMA } \\ & \text { Scheme } \end{aligned}$ | SDAO 1 ag |
| 15 | 201718 | Ashok Kumar | Ram Singh | Mehrampur | Jagadharı | 8930445298 | Lental ATMA Scheme | SDAO Jag |
| 16 | 201718 | Rushı pal | Genda Ram | Mehrampur | Jagadhan | 9992151078 | Lent11 ATMA Scheme | SDAO Jag |

Thereafter, the beneficianes of Scheduled Caste Scheduled Tribes and Backward Classes farmers of Yamunanagar district were also contacted telephonically detal is as under

| 1 | 201819 | Naresh | Parsa Ram | Bhambhol | Yamuna <br> Nagar | 8397925355 | Farmers trammg <br> camp | Mobıle no <br> switched off |
| :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| 2 | 201819 | Tara Smgh | Pragat <br> Singh | Bhogpur | Yamuna <br> Nagar | 9468080435 | Farmers trainmg <br> camp | Farmers stated <br> that camp was <br> organized |
| 3 | 201819 | Surender | Ishwar <br> Singh | Radaur | Sadhura | 8814988664 | Farmers <br> Awareness <br> Camp | Farmers stated <br> that camp was <br> organized |
| 4 | 201819 | Karam <br> Smgh | Shyam Lal | Radaur | Sadhura | 9991514102 | Awareness <br> Camp | Wrong mobile <br> no provided |
| 5 | 201819 | Omı Smgh | Sabitra Ram | Radaur | Sadhura | 9416774938 | Farmers <br> Awareness <br> Camp | Farmers stated <br> that camp was <br> organızed |


| 6 | 201819 | Pankaj | Suresh Kumar | Jagdnaulı |  | 9671294266 | Farmers training camp | farmer stated that no camp was organzzed |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 7 | 201819 | Priya Devı | Brj Mohan | Bahrampura |  | 740481047 | Awareness Camp | Wrong mobile no provided |
| 8 | 201819 | Manjeet | Navneet | Gulabghar |  | 9996676767 | Awareness Camp | farmer stated that camp was organized |
| 9 | 201819 | Komal | Lalit | Dyalgarh |  | 9896093854 | Awareness Camp | wrong mobile no provided |
| 10 | 201819 | Neetu Ram | Subhash Chand | Bahrampura |  | 9812780330 | Awareness Camp | farmer stated that camp was organized |
| 11 | 201819 | Sandeep | Attardeep | Laharpur |  | 9416877432 | Awareness Camp | wrong mobile no provided |
| 12 | 201718 | Rakesh Kumar | Roshan Lal | Ghillour | Radaur | 8814065978 | Lentil Mmı Kıt | not connected |
| 13 | 2021 | Pola Ram | Asha Ram | Basantpura | Radaur | 9812185802 | Potash Zinc | Farmer venfiedthe Assistance |
| 14 | 201920 | Hanı Ram | Manohar <br> Lal | Mansapur | Jagadhan | 8053102016 | Rotavator | farmer verified the Assistance |
| 15 | 201920 | Aman <br> Kumar | Jay Ram | Ganol | Chaclihrol | 9416134411 | Barseen | Farmer verifiedthe benefit |
| 16 | 2021 | Jaspal | Balbir Singh | Kanupala | Sadhora | 8570042767 | Spray Pump | farmer verıfied the Assistance was not recenved |
| 17 | 201718 | Ravi <br> Kumar | Mehar Chand | Ganol | Chachhrolı | 8295786517 | Lentil <br> Demonstration | Farmer venfied the benefit |

Sumilarly, the Committee visited the district Palwal on 06072021 for the inspection/ venfication of SC ST \& BC farmers The beneficianies were selected on random basis and inspection was made accordingly The detail of the same is as under -

| Sr <br> No | Year | Farmer Name | Father/ <br> Husband <br> Name | Village | Block | Mobile No | Partuculars | Office |
| :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| 1 | 201718 | Budh Ram | Harr Ram | Godhota | Hodal | 8053418023 | Zero Drll, Lazer <br> levellers | AAE |
| 2 | 201920 | Mahade1 | Jagbur | Gullawad | Hassanpur | 8059603577 | Moong Urdh | DDA |
| 3 | 201920 | Dharambur | Rampal | Gullawad | Hassanpur | 9813970549 | Moong Urdh | DDA |
| 4 | 201718 | Parmal Sngh | Tula Ram | Rasoolpur | Palwal | 9050216021 | Rotavator | AAE |
| 5 | 201920 | Shyamvatı | Moyram | Rasoolpur | Palwal | 9813812753 | Tractor | AAE |


| 6 | 201920 | Baljeet | Ganga Sahay | Rasoolpur | Palwal | 7027996250 | Tractor | AAE |
| :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| 7 | 201920 | Kıranpal | Roomal <br> Singh | Badolı | Hassanpur | 9813162977 | Moong Urdh | DDA |
| 8 | 201819 | Amnt | Vedparkash | Badolı | Hassanpur | 9996106412 | Tll | DDA |
| 9 | 201920 | Ramesh <br> Chander | Lekhraj | Badolı | Hassanpur | 9050106100 | Urdh | DDA |
| 10 | 201819 <br> 201920 | Jarpal | Sukhram | Kushak | Hassanpur | 9050909573 | Tll Urdh | DDA |
| 11 | 201920 | Nar Smgh | Uday <br> Chander | Gullawad | Hassanpur | 9813742402 | Rotavator | AAE |
| 12 | 201819 | Nar Singh | Uday <br> Chander | Gullawad | Hassanpur | 9813742402 | Tractor | AAE |
| 13 | 201920 | Blal | Noor | Gullawad | Hassanpur | 9813394982 | Rotavator | AAE |

Thereafter, the beneficiaries of Scheduled Caste Scheduled Tribes and Backward Classes framers of Palwal district were also contacted telephoncally detail is submitted as under

| $\begin{aligned} & \mathrm{Sr} \\ & \mathrm{No} \end{aligned}$ | Year | Farmer Name | Father/ Husban <br> d Name | Village | Block | Mobile No | Partıculars | Office | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 201920 | Narsingh | Uday Chand | Gullawad | Hassanpur | 8168302341 | Rotavator <br> Tractor | AAE | farmer vernfied the Assistance |
| 2 | 201920 | Nafis Khan | Nasrudim | Pachnaka | Hathon | 9813102323 | Rotavator | AAE | farmer verfied the Assistance |
| 3 | 201819 | Kuldeep | Yudvir | Pingore | Hassaupur | 9671600072 | Wheet D plot | DDA | Farmer verifiedthe benefit |
| 4 | 201819 | Pitamber | Prahlad singh | Tumsara | Hodal | 9991649485 | Till D plot | DDA | $\begin{aligned} & \text { Mobile } \\ & \text { switched off } \end{aligned}$ |
| 3 | 201920 | Suresh | lal chand | bhamn khera | Hodal | 9813849950 | Urd D plot | DDA | Mobile switched off $\quad$ No |
| 6 | 201920 | Ram Chand | Sıbbu | Gudhrana | Hodal | 7988431350 | Urd D plot | DDA | Farmer venfiedthe benefit |
| 7 | 201920 | Satender | Ram Parsad | Asaota | Pawal | 9671754090 | Urd D plot | DDA | Farmer verfiedthe benefit |
| 8 | 201920 | Shri Ram | Kehr | Dholagarh | Palwal | 9896548613 | Urd D plot | DDA | farmer stated that no benefit was received |
| 9 | 201920 | Bijender | $\begin{aligned} & \text { Kalu } \\ & \text { ram } \end{aligned}$ | harphalı | Palwal | $\begin{aligned} & 5384963930 \\ & 03 \end{aligned}$ | Urd D plot | DDA | wrong mobile no provided |
| 10 | 201920 | Raju | Bhagat Singh | Jhuppa | Palwal | 9485914436 | Urd D plot | DDA | farmer stated that no benefit was recesved |


| 11 | 201920 | Hart kıshan | Bhajan <br> Lal | Karna | Palwal | 9812138203 | Urd D plot | DDA | Farmer verifiedthe benefit |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 12 | 201920 | Deepal | Amar Chand | Meesa | Palwal | 9896956958 | Urd D plot | DDA | Farmer verifiedthe benefit |
| 13 | 201920 | Hans Ray | Sher <br> sungh | Meesa | Palwal | 8813818230 | Urd D plot | DDA | farmer stated that no benefit was received |
| 14 | 201920 | Kunal | Budh <br> Ram | palwal | Palwal | 9053352819 | Urd D plot | DDA | farmer stated that no benefit was received |
| 15 | 201920 | Umesh | Ram <br> Saran | Solda | Palwal | 9991537940 | Urd D plot | DDA | Farmer verifiedthe benefit |
| 16 | 201920 | Surender | Bhagat Smgh | Juppa | Palwal | 9812259526 | Moong D Plot | DDA | Farmer venfiedthe benefit |
| 17 | 201920 | Salm | Mustaffa | Nanghya | Palwal | 7500893356 | Moong D Plot | DDA | Farmer verifiedthe bencfit |
| 18 | 201920 | Ishlam | Salım | Nangliya | Palwal | 8433031075 | Moong D Plot | DDA | Farmer venfiedthe benefit |
| 19 | 201920 | Ranjeet | Lohre | Misa | Palwal | 9812438535 | Moong D Plot | DDA | Farmer venfiedthe benefit |

Thereafter the Committee visited the district Nuh on 07072021 for random inspection of Scheduled Caste, Scheduled Tribes and Backward Classes framers of Nuh, detall is submitted as under

| Sr <br> No | Year | Farmer Name | Father/ <br> Husband <br> Name | Village | Block | Mobile No | Particulars | Office |
| :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| 1 | 201718 | Israll | Umrav | Malab | Nuh | 9991360996 <br> 9991004767 | Harrow | AAE |
| 2 | 201920 | Mustaq Ahmed | Isral | Malab | Nuh | 9991004767 | Wheat D Plot | DDA |
| 3 | 201920 | Shamm Ahmed | Israll | Malab | Nuh | 8930730947 | Wheat D Plot | DDA |
| 4 | 201718 <br> 201920 | Shabir Ahmed | Israll | Malab | Nuh | 9991360996 | Harrow Wheat D <br> Plot | AAE <br> DDA |
| 5 | 201819 | Naseem | Iqbal | Umra | Nagina | 8814002788 | Wheat D Plot | DDA |
| 6 | 201819 | Samenoor | Noor <br> Mohammad | Umri | Nagina | 9416976706 | Wheat D-Plot | DDA |
| 7 | 201819 | Mustak Ahmed | Surgmal | Umri | Nagina | 9813062142 | Wheat D Plot | DDA |


| 8 | 201819 | Noor <br> Mohammad | Muse Khan | Umrı | Nagina | 9467220600 | Wheat D-Plot | DDA |
| :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| 9 | 201718 | Bassı | Kmaroo Deen | Umra | Nagına | 9991221588 | Cotton Seed machine | AAE |
| 10 | 201920 | Juber | Hanıf | Umrı | Nagina | 9671799152 | Tractor | AAE |
| 11 | 201819 | Hanıf | Ismael | Umrı | Nagına | 9671866347 | LLL, Rotavator Drill <br> Harrow | AAE |
| 12 | 201920 | Imram Khan | Aasmo | Nalhad | Nuh | 9050837305 | Wheat D Plot | DDA |
| 13 | 201920 | Mustaq Ahmad | Aasmo | Nalhad | Nuh | 9050837305 <br> 8168619505 | Wheat D-Plot | DDA |
| 14 | 201920 | Mubin | Ayub | Nalhad | Nuh | 9813229871 | Tractor | AAE |
| 15 | 201920 | Aaso | Ayub | Nalhad | Nuh | 9991826093 | Wheat D Plot | DDA |
| 16 | 201920 | Shahruna | Mustaq | Nalhad | Nuh | 9050459510 | Tractor Wheat D Plot | AAE |
| DDA |  |  |  |  |  |  |  |  |

Thereafter the beneficiaries of Scheduled Caste, Scheduled Tribes and Backward Classes framers of Nuh district were also contacted telephonically detail is submitted as under

| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Year | Farmer <br> Name | Father/ <br> Husband <br> Name | Village | Block | Mobile No | Partaculars | Office | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 201718 | Rasoola | Khuda Bakash | Brrsika | Nuh | 9991240620 | $\begin{array}{\|l} \text { Zero Seed } \\ \text { Drill } \end{array}$ | AAE | farmer verified the Assistance |
| 2 | 201718 | Yamin | Rahmata | Saral | Nuh | 9813812706 | Rotavator | AAE | farmer vernfied the Assistance |
| 3 | 201718 | Isha | Gaju1 | Khon | Nuh | 8053775564 | Disc Harrou | AAE | Not connected |
| 4 | 20178 | Astu | Sardar | Dehana | Nuh | 9991388941 | Disc Harrov | AAE | farmer venfied the Assistance |
| 5 | 201718 | Rozdar | Jakanya | Badl | Nuh | 9813812909 | Lazer Land Levler | AAE | farmer vernfied the Assistance |
| 6 | 201718 | Idrısh | Afjal | Neemkhera | Nuh | 9050249242 | Lazer Land Levler | AAE | farmen verified the Assistance |
| 7 | 201718 | Rasul Khan | Rehmat | Neemkhera | Nub | 9050131525 | Lazer Land Levler | AAE | farmer verified the Assistance |
| 8 | 201819 | Rasul Khan | Rehmat | Neemkhera | Nuh | 9050131525 | Rotavator | AAE | farmer verified for receiving implement |
| 9 | 201819 | Shokat | Idrish | Neemkhera | Nuh | 9991894813 | Rotavator | AAE | farmer vernfied the Assistance |
| 10 | 201819 | Shokat | Idrush | Neemkhera | Nuh | 9991894813 | Cultivator | AAE | farmer stated that no implements was received |
| 11 | 201819 | Bansh | Jumal | Mohlaka | Nuh | 9812675786 | Tractor spray Pump | AAE | Not connected |


| 12 | 201819 | Khalı | Ishav | Neemkhera | Nuh | 9728634123 | Cotton Seed Drill | AAE | farmer verified the Assistance |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 13 | 201819 | Hameed | Mohamad Khan | Jafrabad | Nuh | 9813896231 | Cultavator | AAE | farmer verffied the Assistance |
| 14 | 201819 | Hameed | Mohamad Khan | Jafrabad | Nuh | 9813896231 | Harrow | AAE | farmer stated that no Assistance was received |
| 15 | 201819 | Tayyab Hussain | Battu <br> Khan | Chilawalı | Nuh | 9813832845 | $\begin{aligned} & \text { Zero Seed } \\ & \text { Drill } \end{aligned}$ | AAE | farmer vernfied the Assistance |
| 16 | 201819 | Tayyab Hussatn | Battu <br> Kban | Chilawalı | Nuh | 9813832845 | Rotavator | AAE | farmer vernfied the Assistance |
| 17 | 201920 | Tahir Hussan | Sohrab Khan | Tann | Nuh | 8708234739 | Wheat D Plot | DDA | farmer himself provided mformation for the whole village which does not seems right and comments may be seek from concerned DDA |
| 18 | 201920 | Usman | Bhulh | Tain | Nuh | 8907234739 | Wheat D Plot | DDA |  |
| 10 | 201920 | Bashru <br> Deen | Umal <br> Mohamad | Tain | Nuh | 8907234739 | Wheat D Plot | DDA |  |
| 20 | 201920 | Umar <br> Mohamad | Jhallu <br> Khan | Tain | Nuh | 8907234739 | Wheat D Plot | DDA |  |
| 21 | 201920 | Sahida | Sehnaj | Chalka | Tauru | 9999999999 | Wheat D Plot | DDA | These farmers mobile no were found incorrect |
| 22 | 201920 | Rajıya | Lyakat Alı | Chalka | Tauru | 9999999999 | Wheat D Plot | DDA |  |
| 23 | 201920 | Shabnam | Sahruddm | Bhogypur | Tauru | 9999999999 | Wheat D Plot | DDA |  |
| 24 | 201920 | Sahabudin | Nasrudden | Bhogrpur | Tauru | 9999999999 | Wheat D Plot | DDA |  |

At the inspection it was found that subsidy was released to different members of a family in the Village Malab Therefore the comments of concerned office is required in the matter The inspection of Rohtak was made on 05082021 the detall is submitted ds under

| Sr <br> No | Year | Farmer <br> Name | Father/ <br> Husband <br> Name | Village | Block | Mobile No | Particulars | Office |
| :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| 1 | 202122 | Hawa Singh | Mange Ram | Bainsı | Lakhan majra | 9671741053 | Urad | DDA |
| 2 | 202122 | Krishna | Hawa Sungh | Bainsı | Lakhan Majra | 9671741053 | Urad | DDA |
| 3 | 202021 | Madar Lal | Ram Krıshan | Barnsı | Lakhan Majra | 70561190671 | Battary <br> Operated <br> Spray Pump | AAE |
| 4 | 202122 | Dinesh | Mange Ram | Bains1 | Lakhan Majra | 8950218517 | Urad | DDA |


| 5 | $\begin{aligned} & 202021 \\ & 202122 \end{aligned}$ | Jagdısh | Baru Ram | Meham | Meham | 9466234225 | Wheat Dplot Urad, Moong | DDA |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 6 | $\begin{aligned} & 202021 \\ & 202122 \end{aligned}$ | Satpal | Bhilchu Ram | Meham | Meham | 8684887178 | Moong Urad | DDA |
| 7 | $\begin{aligned} & 202021 \\ & 202122 \end{aligned}$ | Ramdas | Bhulchu Ram | Meham | Meham | 8607906706 | Moong Urad | DDA |
| 8 | 202021 | Satush | Rayender | Maina | Rohtak | 999164822 | Battery | AAE |
| 9 | 201920 | Kartar | Chander Singh | Bhane Bharo | Meham | 9813466293 | Rotavator | AAE |
| 10 | 201718 | Ravinder | Satbrr | Anwal | Kalanaur | 8059473175 | Straw Rupper | AAE |
| 11 | 202021 | Suresh | Balwa | Samargopal | Rohtak | 9671771175 | Mustard | DDA |
| 12 | 202021 | Pama Lal | Kehar Singh | Samargopal | Rohtak | 9991014242 | Mustard | DDA |
| 13 | 201819 | Madan Lal | Ramkıshan | Bainsı | Lakhan Majra | 7056190671 | Spray pump | AAE |
| 14 | 201819 | Darshan Kumar | Sh Hardwarı Lal | kherds | Kalanaur | 7027516838 | Spray pump | AAE |
| 15 | 201819 | Indramatı | Sombir | Khidwalı | Rohtak | 8053005797 | Spray pump | AAE |
| 16 | 201819 | Gulab | KARAMBIR | Pahrawar | Rohtak | 9053417822 | Spray pump | AAE |
| 17 | 201819 | VICKY | NASIB | KAHNAUR | KALANAUR | 7056174109 | Spray pump | AAE |

Thereafter the beneficiaries of Schedule Caste Scheduled Tribes and Backward Classes farmers of Rohtak district were also contacted telephonically, detall is submitted as under

| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Year | Farmer Name | Father/ Husban d Name | Village | Block | Mobile No | Particular <br> $s$ | Office | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 202021 | Parvesh | Dighram | Marodhi <br> Ranagran |  | 9996115434 | Mustard Mmi Klt | DDA | farmer verified for receiving the seed |
| 2 | 202021 | Krıshan | Ram <br> Sawroop | Tarmur Pur |  | 9992803313 | Uard mını kt | DDA | wrong mobile no provided |
| 3 | 202021 | Banwan | Makandı | Kahanaur |  | 9992037705 | Mustard mini kat | DDA | wrong mobile no provided. |
| 4 | 201819 | Rajender | Rajpal | Pilana |  | 9050311560 | Moong mint kt | DDA | farmer verified for recerving the seed |


| 5 | 201819 | Missingh | Chander Bhan | Kahanaur | 8059916638 | Mustard minn kat | DDA | Mobile no switched off |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 6 | 201920 | Ramesh Kumar | Mata <br> Ram | Bakheta | 9253156419 | Moong Mint kt | DDA | Mobile no switched off |
| 7 | 201718 | Suresh | Dharam | Bakheta | 9416358112 | Wheat Dplot | DDA | farmer stated that no assistancewas received |
| 8 | 201718 | Rajbir | Ratan Singh | Khern Sadh | 9416529680 | Wheat D Plot | DDA | farmer stated that no assistancewas received |
| 9 | 201718 | Anup | Kartar | Khers Sadh | 8396002926 | Wheat Dplot | DDA | Mobile no switched off |
| 10 | 202021 | Rekhı Ranı | Sabh <br> Singh | Sunaria | 7357287092 | Moong Minint | DDA | farmer verffied for receiving the seed |
| 11 | 202021 | Shr <br> Bhagwan | Kısan <br> Singh | Kansala | 8053889426 | Moong Mminkit | DDA | farmer verified for receiving the seed |
| 12 | 202021 | Sube | Amar <br> Smgh | Balab | 9518466076 | Moong Mini Kit | DDA | farmer verified for recerving the seed |
| 13 | 202021 | Sewa | Knshan Chand | Kansala | 8930540980 | Moong Mmi Kit | DDA | farmer venfied for receiving the seed |

The Committee visited the district Panipat on 0608 2021for mspection of Scheduled Caste Scheduled Tribes and Backward Classes farmers The farmers were selected on random basis and mspection was made accordingly the detail is submitted as under

| Sr <br> No | Year | Farmer Name | Father/ <br> Husband <br> Name | Village | Block | Mobile No | Partaculars | Office |
| :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| 1 | 202021 | Amarjea | Ram Singh | Pardana | Israna | 8685032253 | Mustard Minı Kıt | DDA |
| 2 | 202021 | Satyawan | Ramsawroop | Pardana | Israna | 8053037632 | Mustard Mmı Kıt | DDA |
| 3 | 202021 | Gulab | Rajender | Pardana | Israna | 9350302368 | Mustard Minı Kıt | DDA |
| 4 | 202021 | Manoj | Ramesh | Pardana | Israna | 9050973155 | Mustard Mmı Kıt | DDA |
| 5 | 202021 | Ramphal | Lal Singh | Pardana | Israna |  | Mustard Mmı Kıt | DDA |
| 6 | 202021 | Mahavir Smgh | Bhagarram | Thurana | Madlauda | 9813034700 | Tractor | AAE |
| 7 | 202021 | Mahipal | Harı Singh | Bhadaur | Madlauda | 8708963317 | Straw Rıpper | AAE |


| 8 | 202021 | Sumer Singh | Nihal Chand | Shera | Madlauda | 8813068515 | Wheat D Plot, | DDA |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 9 | 202021 | Vikas Kumar | Phula Singh | Dharamgarh | Madlauda | 9896425391 | Wheat D-Plot | DDA |
| 10 | 202021 | Sandeep | Zile Singh | Mals | Madlauda | 9416438151 | Mustard Mimı Kıt | DDA |
| 11 | 202021 | Azad | Surajbhan | Madlauda | Madlauda | 9466221750 | Moong Mmi Kıt | DDA |
| 12 | 202021 | Raghubir | Chandgram | Untala | Madlauda | 9307099913 | Moong Kıt | DDA |
| 13 | 202021 | Sunl Kumar | Kıdara | Gajband | Panıpat | 9050547700 | Maize | DDA |
| 14 | 202021 | Balwan | Durga | AasanKalan | Panıpat | 8813047007 | Mustard | DDA |
| 15 | 202021 | Shamo Devi | Ramphal | Badolı | Panıpat | 8708987309 | Urad Moong | DDA |
| 16 | 202021 | Rahul | Balwan Singh | Assan Kalan | Panupat | 8813047007 | Mustard | DDA |
| 17 | 202021 | Sandeep Singh | Ramphal | Badols | Panipat | 8708987809 | Moong | DDA |
| 18 | 202021 | Sanjeev | Suryan | Gajband | Panupat | 9991519964 | Maize | DDA |
| 19 | 201819 | Vinod | Ishwar | Ugra Kheri | Pantpat | 9896488305 | Tractor | AAE |
| 20 | 202021 | Mohar Sungh | Ilam Smgh | Panpat | Panupat | 9255760774 | Tractor | AAE |

At the tume of inspection it was revealed that subsidy for four tractors was released to the members of a single family in a village Therefore, the comments of the concerned office is required in the matter

Thereafter the beneficianes of Scheduled Caste Scheduled Tribes and Backward Classes farmers of Panupat district were also contacted telephonically, detarl is submitted as under

| $\begin{aligned} & \mathrm{Sr} \\ & \mathrm{No} \end{aligned}$ | Year | Farmer Name | Father/ <br> Husband <br> Name | Village | Block | Mobile No | Partculars | Office | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 201718 | Knshan Lal | Sheo Chand | Raur Kalan | Rair <br> Kalan | 9813668454 | Zero <br> Tillage | SMAM | farme verfied the Assistance |
| 2 | 201718 | Sonu kumar | Krishan | Raır Kalan | Raır Kalan | 9254272826 | Zero Tillage | SMAM | farmer verfified the Assistance |
| 3 | 201718 | Surjeet | Krushan | Bhuna Lakhu | Bhuna Lakhu | 9992746063 | Laser Land Leveller | SPSC | Not connected |
| 4 | 201819 | Ompatı | Daleep Singh | Shodapur | Shodapur | 7015658192 | Tractor | SMAM | farmer stated that he has not received any Assistance |
| 5 | 201819 | Rajender | Omparka sh | Rajapur | Rajapur | 8708072319 | Tractor | SMAM | farmer verfied the Assis ance |


| 6 | 201819 | Vinod | Ishwar <br> Smgh | Ugara <br> Khen | Ugara Kher | 8053397197 | Tractor | SMAM | Mobile no switched off |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 7 | 201819 | Sudama | Isbwar <br> Singh | Ugara <br> Kher1 | Ugara Kher | 9068861313 | Tractor | SMAM | farmer verfied the Assistance |
| 8 | 201819 | Tejpal Singh | Puran Chand | Madlauda | Madlauda | 9728094002 | Tractor | SMAM | farmer vernfied the Assistance |
| 9 | 201819 | Bachan Singh | Gyan Chand | Garhsamar |  | 9416814783 | Straw Reaper | AAE | farmer venfied the Assistance |
| 10 | 201819 | Bijender Singh | Ishwar <br> Sungh | Ugra Khen | Ugrakherı | 9034364718 | Straw <br> Reaper | AAE | Wrong Mobsle no provided |
| 11 | 201920 | Abrmanyu |  | Narayana |  | 9068310051 | UGPL | RKVY | farmer has received subsidy |
| 12 | 201819 | Mohinder |  | Patıkalyana |  | 9466787363 | UGPL | RKVY | farmer has received subsidy |
| 13 | 201718 | Dharam Kaur | Bhoop Singh | Mandr |  | 9813102997 | Laser Land Leviler | SPSC | farmer has received subsidy |
| 14 | 201718 | Surjit | Krushan | Buana Lakhu |  | 9992746063 | Laser Land Levller | SPSC | farmer has received subsidy |
| 15 | 201920 | Raghbır Chokkar |  | Dhodpur |  | 9467620990 | UGPL | RKVY | Wrong Mobile no provided |
| 16 | 201920 | Prem |  | Namunda |  | 9416866507 | UGPL | RKVY | Not connected |
| 17 | 201920 | Ashish |  | Narayana |  | 9311800004 | UGPL | RKVY | farmer stated that he has not received any Assistance. |
| 18 | 201819 | Surat Smgh |  | Chulkana |  | 999129228 | UGPL | RKVY | Wrong Mobile no provided |
| 19 | 201819 | Subhash |  | Bhodwal |  | 7015170217 | UGPL | RKVY | Not connected |

The Committee visited the district Gurugram on 16082021 and 17082021 for inspection of Scheduled Caste Scheduled Tribes and Backward Classes farmers The farmers were selected on random basis and inspection was made accordingly, the detail is submitted as under

| $\begin{aligned} & \text { Sr } \\ & \text { No } \end{aligned}$ | Year | Farmer Name | Father/ <br> Husband <br> Name | Village | Block | Mobule No | Partuculars | Office |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | $\begin{array}{\|l} 201617 \\ 201718 \\ 201819 \\ 201920 \\ 20202.1 \end{array}$ | Satish <br> Kumar | Bulla Ram | Narheda | Patodı | 8053091808 | Wheat D plot Bajra D Plot Hydroget D Plot Mustard D Plot Moong Minı Kıt | DDA |
| 2 | 2020 21 | Fateh | Bulla Ram | Narheda | Patod | 9671891289 | Wheat D Plot <br> Zank Sulphate <br> Bentonite Sulphate | DDA |


| 3 | 202021 | Suraj Bhaj | Shadı Ram | Narheda | Patods | 9416398658 | Hydrogel <br> Wheat D Plot <br> Bajra D Plot | DDA |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 4 | 202021 | Bıkram | Ram Avtar | Khod | Patod | 9992306055 | Wheat D Plot zink Sulphate Manco Zeb Fungicide Metasulfuron | DDA |
| 5 | 202021 | Ram Avtar | Churanjı Lal | Khod | Patods | 9991292797 | Wheat D Plot <br> Zink Sulphate Macho <br> Zeb Metasulfuron | DDA |
| 6 | 202021 | Kuldeep | Satan | Jatol | Patod | 9050846797 | Wheat D Plot | DDA |
| 7 | 202021 | Vıcky | Madıpal | Jarol | Patod |  | Wheat D Plot | DDA |
| 8 | 202021 | Prem | Ra1 Smgh | Ichapun | Patod1 | 9991894757 | SSP Mustard Bentonte Sulphate | DDA |
| 9 | 201920 | Gurnam | Attar Sıngh | Jatoh | Patods | 9050606197 | Tractor | DDA |
| 10 | 201920 | Rameshwar Dayal | Manı Ram | Dorkha | Gurugram | 8800313215 | Wheat D Plot, Mustard SSP Bentonte Sulphate Zunk Sulphate | DDA |
| 11 | 201920 | Daya Ram | Manı Ram | Dorkha | Gurugram | 9312782160 | SSP Bentonite Sulphate Mustard Zmk Sulphate | DDA |
| 12 | 201920 | Dharam Pal | Chandgı Ram | Dorkha | Gurugram | 9910120885 | Mustard SSP <br> Bentonte Sulphate Zink Sulphate | DDA |
| 13 | 201920 | Pritam | Rameshwar Dayal | Dorkha | Gurugram | 9650855056 | Mustard SSP <br> Bentonte Sulphate D <br> Plot | DDA |
| 14 | 201920 | Robtas | Churangi Lal | Garhı <br> Nathekhan | Faruknagar | 8930325341 | Trainng Programme (NFSM) | DDA |
| 15 | 201718 | Gordhan <br> Lal | Santan Singh | Garhı Nathekhan | Faruknagar | 9050243166 | Mustard | DDA |
| 16 | 201718 | Sukhbır | Jagan Nath | Garhı Nathekhan | Faruknagar | 9050631100 | Wheat D Plot | DDA |


| 17 | 201819 | Randhrr <br> Smgh | Ram Krupal | Garhı <br> Nathekhan | Faruknagar | 9728177143 | Wheat D Plot | DDA |
| :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| 18 | 201920 | Kaptan | Ram Baros | Garhı <br> Nathekhan | Faruknagar | 9813531156 | Mustard Mmı Kıt | DDA |
| 19 | 201920 | Surender | Jaı Ram | Garhı <br> Nathekhan | Faruknagar | 8419957830 | Mustard Mını Kıt | DDA |
| 20 | 201920 | Naval <br> Smgh | Ajıt Smgh | Garhı <br> Nathekhan | Faruknagar | 9896819840 | Mustard Mmı Kıt | DDA |
| 21 | 201819 | Indergı | Shrıchand | Aalmdı | Faruknagar | 9813096123 | Mustard Mnı Kıt | DDA |
| 22 | 201718 | Dharambır | Vıaay Smgh | Garhı <br> Nathekhan | Faruknagar | 9728665098 | Mustard Mmı Kıt | DDA |
| 23 | 201819 | Tara Chand | Chıranı Lal | Garhı <br> Nathekhan | Faruknagar | 8930164341 | Mustard Mmı Kıt | DDA |
| 24 | 201920 | Manos | Ramnath | Garhı <br> Nathekhan | Faruknagar | 9992328402 | Mustard Mmı Kıt | DDA |
| 25 | 201920 | Ramkrupal | Ram Dayal | Garhı <br> Nathekhan | Faruknagar | 9728987985 | Traning Programme <br> (NFSM)- | DDA |

Thereafter, selection of districts was changed to Kaithal Nuh Panipat Palwal Yamunanagar and Gurugram

In compliance of above sadd order the Committee visited district Yamunanagar on 07042021 for venfication of the subsidy/assistance released to Scheduled Castes Scheduled Tribes and Backward Classes farmers on random basis The detall is as under

The above said report was placed before the Committee in its meeting held on dated 25122021 The Committee examined the report minutely but being various contradiction have found in the report the Committee could not satisfied with the contents of the inquiry report The Committee also made the following observations which have been noticed while examine the inquiry report

1 The department not supply the information in respect of budget provided by the Government on the component plan relating to the scheme of SMAM so far
2 The report of the departmental committee is incomplete as the report relating to the district Kaithal has not been submitted alongwith the report of the districts Nuh Panipat Palwal Yamunanagar and Gurugram
3 The criteria adopted by the department for disbursement of the budget of component plan amongst the farmers of reserved categones has not been provided

4 The year wise and district wise detail of funds utilized/ spent on organizing seminar/ exhibitions etc has not been provided

On the recommendation of the Committee the above observations were refer to the department vide letter dated 28122021 to supply the reply thereon as well as also decided to conduct the oral examination on dated 29122021 at 1230 PM at Haryana Vidhan Sabha, Chandıgarh upon the report of the inquiry as well as reply of the department upon the above mentioned observations etc The department supply the reply of the above mentioned observations by re submitted the enquiry report vide letter dated 28122021 The annexure $1 \& 2$ annexed with the reply of observations are a copy of enquiry report which has all ready been reproduced as above Moreover, the reply to the extent of the observation alongwith annexure 3to 9 are reproduced as under

| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Recommendation of the Committee | Reply of the Department |
| :---: | :---: | :---: |
| 1 | The department not supply the information in respect of budget provided by the component plan relating to the scheme of SMAM so far | In regard to the observation of the Committee the information in respect of Budget provided by the Government on the component plan relating to the scheme of SMAM for the financial 201718 to 201920 is added at Annexure-1 |
| 2 | The report of the department committee is mcomplete as the report relating to the district kathal has not been submitted alongwith the report of the districts Nuh, Panıpat, Palwal Yamunanagar and Gurugram | In regard to the observation of the Committee the complete report of departmental Committee relating to the District Kathal along with the Distnct NUh Panipat, Palwal Yamunanagar and Gurugram is added at Annexure 2 However detall of whole beneficianies of District karthal durng the year 201617 to 202021 is enclosed at Annexure-3\&4 |
| 3 | The criteria adopted by the Department for disbursement of the budget of component plan amongst the farmers of reserved categones has not been provided | In regard to the observation of the Committee it is intumated that as per point no 12 of gudelines of National Food Security Mission (NFSM) under Department of Agriculture, Cooperation and Farmers Welfare Government of India regarding implementation of Special Component Plan (SCP) for Scheduled Castes and Tribal Sub Plan(TSP) for Scheduled Tribes $166 \%$ of the total allocation for SCP and $86 \%$ for TSP will be earmarked However States will be allowed to make allocation to SC/ST farmers proportionate to therr population in the States/districts The data on beneficianies classes will be generated and maintained by the State for reporting at National Level Copy of Point no 12 of guidehnes is added at Annexure-5 <br> Further as per Annexure 1 (f) of gurdeline of Government of India for the Scheme ATMA it has been provided that adequate representation shall be given to SC/ST Farmers Copy of Annexure 1(f) of guidelines is added at Annexure-6 |


|  |  | As per Annexure enclosed with the guideline of Government of India issued vide letter no $1614 / 2015$ Fert Use(u) dated 27082020 regarding Soul Health Card funds under sc components has been released $16 \%$ Copy of guideline is added at Annexure 7 <br> However the Agriculture Department Haryana has provided budget for SC/ST farmers during the last three years is enclosed at Annexure 8 |
| :---: | :---: | :---: |
| 4 | The year wise and District wise detall of funds utilized/ spent on organizing seminar/exhibitions etc has not been provided | In regard to the observation of the committee the year wise and district wise detarls of funds utilized/spent on organizing seminar exhibitions etc is enclosed at Annexure-9 |

Annexure-1

| M |  |  |  |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| District | 201718 |  |  | 201819 |  |  | 2019-20 |  |  | Grand Total |  |  |
|  | Total <br> Financial <br> provi <br> stoninclu <br>  <br> SC category <br> (Rs in lakh) | Nos of Beneficarie 5 | Subsidy amount | Total <br> Financlal provislonin cla sive Gen \& SC category (Rs Lakh) | Nos of Bene ficiaries | Subsidy amount | Total <br> Financial provisionsncla sive Gen \& SC category (Rs in Lakh) | Nos of <br> Bene <br> ficıarie <br> $s$ | Subsidy amount | Total <br> Financial provi sionin clu sive Gen \& SC category (Rs in Lakh) | Nos of Beneficlarie $s$ | Subsidy amount |
| Ourugram | 1083 | 0 | 0 | 315 | 0 | 0 | 1807 | 1 | 200000 | 604 | 1 | 200000 |
| Kathal | 22375 | 4 | 63600 | 29225 | 11 | 2733048 | 2005 | 12 | 3800000 | 7165 | 27 | 6596648 |
| Mewat | 1985 | 0 | 0 | 275 | 0 | 0 | 1807 | 0 | 0 | 6542 | 0 | 0 |
| Palwal | 14792 | 8 | 206561 | 1223 | 3 | 117600 | 79464 | 2 | 400000 | 349684 | 13 | 724161 |
| Panpat | 13705 | 5 | 79750 | 2555 | 0 | 0 | 2005 | 6 | 1200000 | 59305 | 11 | 1279750 |
| Yamuna Nagar | 18815 | 27 | 1073925 | 3675 | 9 | 1825000 | 20925 | 0 | 0 | 7649 | 36 | 2898925 |
| Grand Total | 72755 | 44 | 1423836 | 10965 | 23 | 4675648 | 725854 | 21 | 5600000 | 2549954 | 88 | 11699484 |

Annexure 2
Sumilarly the Committee inspect/verified of the benefit given to the SC/ST/BC farmers of the district Kathal on 27052021 The beneficiaries were selected on random basis and inspection was made accordingly The detail of the same is as under

| S | Year | Farmer Name | Father <br> Name | Village | Block | Mobile No | Particulars | Office | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 201920 | LABH SNNGH | PREM | Khurana (26) | Kathal | 9802507300 | Tractor | AAE | Verıfied |
| 2 | 201920 | Mandeep | Satpal | Kotra | Rajound | 8307649798 | Tractor | AAE | Vernfied |
| 3 | 201920 | BHIRA RAM | GULAMI RAM | Taranwalı (101) | Siwan | 9991546380 | Tractor | AAE | Verıfied |
| 4 | 201920 | Polu Ram | Nekı ram | Kotra (53) | Rajound | 8396085100 | Tractor | AAE | Verified |
| 5 | 201920 | MULAKHRAJ | MANGAL DAS | Siwan (77) | Siwan | 9416136872 | Tractor | AAE | Verrfied |
| 6 | 201920 | SURINDER SINGH | HARDEV SINGH | Nandsingh wala (8) | Kathal | 9466454679 | Tractor | AAE | Vernfied |
| 7 | 201920 | SATPALNANA | MHINDER | Ladana Chakoo (97) | Siwan | 9226588000 | Tractor | AAE | Verıfied |
| 8 | 201920 | SURINDER SINGH | HARDEV SINGH | Nandsungh wala (8) | Karthal | 9466454679 | Hay Rake | AAE | Verıfied |
| 9 | 201920 | Satpal | Mahunder | Ladana Chakku | Siwan | 9226588000 | Straw Baler | AAE | Verıfied |
| 10 | 201920 | Satpal | Mahmder | Ladana Chakku | Siwan | 9226588000 | Hey Rack | AAE | Verfied |
| 11 | 201920 | SHREE GURU <br> NANAK DEV <br> KISSAN <br> KRISHI <br> SAMITI | Aj1t | Mandwal | Rajound | 8570811678 | Custom Hiring Center | AAE | Verified |
| 12 | 201819 | M/S BABA BALMIKI KRISHI SEWA SAMITI | Ram Kumar | Rıwar Jangir | guhla | 9991333365 | Custom Hirmg Center | AAE | Verıfied |
| 13 | 201819 | DHARAMPAL <br> KISSAN <br> KRISHI <br> SAMITI | Baljeet Singh | Rasulpur | Guhia | 9068088200 | Custom <br> Huring Center | AAE | Verıfied |
| 14 | 201819 | RANGA <br> KRISHI SEWA <br> SAMITI | Vazur Singh | Geong | Kathal | 9467357000 | Custom <br> Hinng <br> Center | AAE | Verrfied |
| 15 | 201819 | Binder Singh | Gurnam <br> Singh | Tatıana | Guhla | 9896333106 | Straw <br> Reaper | AAE | Vernfied |


| 16 | 201819 | Balbir Singh | Phool Singh | Jajanpur | Pundrı | 9729275901 | Zero Drill <br> Machme | AAE | Venfied |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 17 | 201819 | Vedparkash | Harphool | Gohran | Guhla | 7777023170 | Zero Drill <br> Machune | AAE | Venfied |
| 18 | 201819 | Tarsen | Roshan Lal | Sega Plot Cheeka | Guhla | 9991050408 | Straw Choper | AAE | Verified |
| 19 | 201718 | Krishan Kumar | Ramkala | Jaswantı | Karthal | 9728171992 | Rotavator | AAE | Verıfied |
| 20 | 201718 | Aman | Subhash | Garhı Padla | Karthal | 9050538412 | Zero Drull <br> Machune | AAE | Verified |
| 21 | 201718 | Rajesh | Dhoop singh | Kherı lamba | Kalayat | 8683914812 | Battery Sprayer | AAE | Verified |
| 22 | 201819 | Phool Singh | Guljarı Lal | Jaswant | Katthal | 9416292131 | Zero Drill <br> Machune | AAE | Vernfied |
| 23 | 201819 | Rajeev kumar | Sarta ram | Ravan hera | Pundrı | 9466305622 | Rotavator | AAE | Verified |
| 24 | 201920 | Bab ta | Vikram Rana | Bhunna |  | 9050169256 | Rotavator | AAE | Verified |
| 25 | 201920 | Kuldeep Smgh | Haryit Singh | Kharod, |  | 9996542940 | Rotavator | AAE | Verıfied |
| 26 | 201920 | Jaswant Kaur | Harbhans Gr | Badsus |  | 9355788044 | ZTM | AAE | Verified |
| 27 | 201920 | Babita | Vikram Rana | Bhunna |  | 9050169256 | ZTM | AAE | Venfied |
| 28 | 201920 | Ruldu Ram | Mehru Ram | Bhumna |  | 9991770435 | ZTM | AAE | Venfied |
| 29 | 201920 | Chand Ram | Ram <br> Kumar | Balu |  | 9813130698 | Rotavator | AAE | Venfied |
| 30 | 201920 | Bhira Ram | Gulamı Ram | Taranwalı |  | 9991546380 | Rotavator | AAE | Vernfied |
| 31 | 201920 | Balbir Singh | Jumma Ram | Kakherı |  | 9466792322 | Rotavator | AAE | Verified |
| 32 | 201920 | Ehira Ram | Gulamı Ram | Taranwalı |  | 9991546380 | ZTM | AAE | Verified |
| 33 | 201920 | Balbir Smgh | Jumma Ram | Kakhen |  | 9466792322 | ZTM | AAE | Vernfied |
| 34 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Zam Partap singh | Aymer Singh | Kharodı |  | 9991977786 | Wheat D Plot | DDA | Farmers Stated that no benefit was recelved |
| 35 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Ram Kıshan | Jogı Ram | Segha plat |  | 8396070050 | Wheat D plot | DDA | Farmers <br> Stated <br> that no <br> benefit <br> was <br> received |


| 36 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Bala Devs | Ram <br> Kıshan | Segha plat | 8396070050 | Wheat D plot | DDA | Farmers <br> Stated <br> that no <br> benefit <br> was <br> recerved |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 37 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Gurcharan Singh | Madan Lal | Cheeka | 9050289051 | Mustard Minı Kıt | DDA | Venfied |
| 38 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Chand Ram | Mehnga Ram | Kallar <br> Majra | 8221816453 | Mustard <br> Mmi Kıt | DDA | Farmers Stated that no benefit was recerved |
| 39 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Ram Pal | Khazan Smgh | Hangarh Kingn | 9996819452 | Mustard Mmı Kit | DDA | Verified |
| 40 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Anıl Kumar | Deva Ram | Kailar <br> Majra | 9050573375 | Mustard Mini Kit | DDA | Farmers <br> Stated <br> that no benefitwa $s$ recelved |
| 41 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Balbrr Ram | Ajı Ram | $\begin{array}{\|l} \text { Hemu } \\ \text { Majra } \end{array}$ | 9467764506 | Mustard Mini Kit | DDA | Verified |
| 42 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Saroj | Sunt <br> Kumar | Papsar | 9992047274 | Wheat D <br> Plot | DDA | Venfied |
| 43 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Sanjay | Krishan <br> Kumar | Papsar | 9992047274 | Wheat D <br> Plot | DDA | Venfied |
| 44 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Reena Devi | Sukhdev <br> Singh | Daserpur | 7404103992 | Wheat D Plot | DDA | Venfied |
| 45 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Jogr Ram | Seru | Kharodı | 9896304018 | Urd Minı Kıt | DDA | Vernfied |
| 46 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Dudh Ram | Chuchar Ram | Budhanpur | 9416418931 | Moong Mmi Kıt | DDA | Venfied |
| 47 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Harwinder Singh | Puran <br> Singh | Matkalia | 9416384321 | Moong Mmi Kit | DDA | Venfied |
| 48 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Lakha Singh | Mahender singh | Majr | 9991402519 | Moong <br> Mmi Kit | DDA | Farmers <br> Stated <br> that no <br> benefit <br> was <br> recenved |
| 49 | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Jobhan Singh | Paramjıt <br> Singh | Harnola | 8398800024 | Moong <br> Mint Kit | DDA | Vernfied |

\(\left.$$
\begin{array}{|l|l|l|l|l|l|l|l|l|l|}\hline 50 & \begin{array}{l}201617 \text { to } \\
202021\end{array} & \text { Ram Kumar } & \text { Sujan } & \text { Nandgarh } & & 9996103943 & \begin{array}{l}\text { Mustard } \\
\text { Mmı Kıt }\end{array} & \text { DDA } & \begin{array}{l}\text { Farmers } \\
\text { Stated } \\
\text { that no } \\
\text { benefit } \\
\text { was } \\
\text { received }\end{array} \\
\hline 51 & \begin{array}{l}201617 \text { to } \\
202021\end{array} & \text { Mata Ram } & \text { Gatu Ram } & \begin{array}{l}\text { Hemu } \\
\text { Majra }\end{array} & & 9671824922 & \begin{array}{l}\text { Mustard } \\
\text { Mmı Kıt }\end{array} & \text { DDA } & \begin{array}{l}\text { Farmers } \\
\text { Stated } \\
\text { that no } \\
\text { benefit } \\
\text { was }\end{array}
$$ <br>

recerved\end{array}\right]\)| F |
| :--- |



| SR. <br> NO | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| 20 | KAILA RAM | KULLI RAM | KHARODI | SC | 9050790829 | 892645376555 | 1 | Wheat D Plot |
| 21 | RALDU RAM | DANA RAM | LADANA CHAKU | SC | 9991541638 | 411465064751 | 1 | Wheat D-Plot |
| 22 | RAMPAL | ZUMMA RAM | KAKHERI | SC | 9813650057 | 560008382294 | 1 | Wheat D-Plot |
| 23 | SATPAL | ZUMMA RAM | KAKHERI | SC | 9813650057 | 634850077354 | 1 | Wheat D Plot |
| 24 | RAMDIYA | SADHU RAM | KHARODI | SC | 9034120017 | 232698652220 | 1 | Wheat D-Plot |
| 25 | HARPAL SINGH | KARISHAN RAM | PAPSAR | SC | 9050748376 | 4778777166905 | 1 | Wheat D-Plot |
| 26 | KULDEEP KUMAR | KARISHAN KUMAR | PAPSAR | SC | 9050749373 | 586144103892 | 1 | Wheat D Plot |
| 27 | KARISHAN KUMAR | MANGURAM | PAPSAR | SC | 9050749397 | 334058199287 | 1 | Wheat D-Plot |
| 28 | JAIPAL | RATIA RAM | KAKHERI | SC | 8053668142 | 207750399740 | 1 | Wheat D-Plot |
| 29 | RINKU RAM | RAM KUMAR | REWAR JAGR | SC | 9991178333 | 337582553410 | 1 | Wheat D-Plot |
| 30 | RAJESH KUMAR | BHOPA RAM | KANGTHALI | SC | 8398082924 | 564896762034 | 1 | Wheat D Plot |
| 31 | BALKAR SINGH | JAGTAR SINGH | KANGTHALI | SC | 8053704563 | 994672111584 | 1 | Wheat D-Plot |
| 32 | ZILE SINGH | BISHANA RAM | KHANPUR | SC | 7206231537 | 972276646038 | 1 | Wheat D-Plot |
| 33 | MOHINDER SINGH | MAMU RAM | KHANPUR | SC | 8307849250 | 466580144768 | 1 | Wheat D-Plot |
| 34 | SURESH KUMAR | RAM KUMAR | KHERI GULAM ALI | SC | 9068863839 | 797622212169 | 1 | Wheat D Plot |
| 35 | RAMPHAL SINGH | SORAN SINGH | KHANPUR | SC | 9896759014 | 261589266586 | 1 | Wheat D Plot |
| 36 | SUBASH | SARDARA RAM | KHERI GULAM ALI | SC |  | 873102070846 | 1 | Wheaat D-Plot |
| 37 | SANTA RAM | HAJARA RAM | TARANWALI | SC | 9991779032 | 277057041600 | 1 | Wheat D-Plot |
| 38 | RAMNIWAS | SHIV DYAL | DUSERPUR | SC | 9050459257 | 376654484812 | 1 | Wheat D Plot |
| 39 | JOGINDER SINGH | RAMCHAND | SEO MAJRA | SC | 9050175261 | 487774637875 | 1 | Wheat D Plot |
| 40 | BANTO DEVI | CHAND RAM | GUHLA | SC/W | 9053393156 | 739398974167 | 1 | Wheat D Plot |
| 41 | MEENA DEVI | MAGHAR SNGH | GUHLA | SC/W | 7206184991 | 480193849550 | 1 | Wheat D Plot |


| SR <br> NO | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| 42 | RAVI | SURJEET SINGH | HARIGARH KINGAN | SC | 9729462055 | 320685012657 | 1 | Wheat D Plot |
| 43 | GEETA DEVI | LABH SINGH | GUHLA | SC/W | 8607592588 | 308974139052 | 1 | Wheat D-Plot |
| 44 | NRRMLA DEVI | BEERA | SALEMPUR | SC/W | 7206768107 | 501272446904 | 1 | Wheat D-Plot |
| 45 | RAMKISHAN | JOGI RAM | SEGHA PLAT | SC | 8396070050 | 372459755790 | 1 | Wheat D Plot |
| 46 | BALA DEVI | RAM KISHAN | SEGHA PLAT | SC/W | 8396070050 | 905886595745 | 1 | Wheat D-Plot |
| 47 | RONKI RAM | RAM KISHAN | PEEDAL | SC | 8572023992 | 362050246169 | 1 | Wheat D Plot |
| 48 | MUNSHI RAM | MANA RAM | KHARKAN | SC | 8199019102 | 780054940969 | 1 | Wheat D Plot |
| 49 | BHRRA RAM | GULAMI RAM | TARANWALI | SC | 9991546380 | 289857580484 | 1 | Wheat D Plot |
| 50 | LAKHA RAM | BRA RAM | TARANWALI | SC | 7082037905 | 736516747914 | 1 | Wheat D Plot |
| 51 | SANDEEP KUMAR | PHOOL SINGH | AGONDH | SC | 7700026108 | 734801563821 | $\mathbf{1}$ | Wheat D Plot |
| 52 | SHRAWAN KUMAR | MANPHOOL SINGH | MASTGARH | SC | 9671858627 | 603301615049 | 1 | Wheat D Plot |
| 53 | JAGTAR SINGH | RAGHBIR SINGH | AGONDH | SC | 9812209861 | 669924827692 | $\mathbf{1}$ | Wheat D-Plot |
| 54 | SANTOSH DEVI | BRIJPAL | GUHLA | SC/W | 9518175136 | 948353743142 | 1 | Wheat D Plot |
| 55 | JLA DEVI | RAJKUMAR | GUHLA | SC/W | 9254448092 | 800820375219 | $\mathbf{1}$ | Wheat D-Plot |
| 56 | RAJESH KUMAR | RAMDIYA | KHARAUDI | SC | 9034008356 | 300924564180 | 1 | Wheat D Plot |
| 57 | SADA RAM | KUNDAN SINGH | KHARAUDI | SC | 9813048278 | 879547550506 | 1 | Wheat D Plot |
| 58 | RITESH RAI | NARESH DHANDA | CHEEKA | SC | 9315159091 | 328659863938 | 1 | Wheat D-Plot |
| 59 | KARISHAN KUMAR | HARNAND | SIWAN | SC | 8059759573 | 946685943539 | $\mathbf{1}$ | Wheat D-Plot |
| 60 | PINKI | KARISHAN KUMAR | SIWAN | SC/W | 8059759573 | 632372934499 | 1 | Wheat D Plot |
| 61 | TARSEM | SETH PAL | SAIR | SC | XXXXXXXXXX | 335341621148 | $\mathbf{1}$ | Wheat D Plot |
| 62 | PARVEEN KUMAR | KALA RAM | PABSAR | SC | 8053752005 | 631959234512 | 1 | Wheat D-Plot |
| 63 | PURAN | JAIPAL SINGH | KAKHERI | SC | 8053668142 | 306887045937 | $\mathbf{1}$ | Wheat D-Plot |


| SR. <br> NO | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| 64 | MAHINDRO DEVI | JAYPAL | KAKHERI | SC/W | 9929955950 | 430009413198 | 1 | 1 |
| 65 | RAMKALI | KARISHAN KUMAR | PAPSAR | SC/W | 9050749373 | 512164498098 | 1 | Wheat D Plot |
| 66 | PINKI | HARPAL | PAPSAR | SC/W | 9050749397 | 446696043190 | 1 | Wheat D Plot |
| 67 | TEJ BHAN | RATIA RAM | KAKHERI | SC | 9996568468 | 608921755163 | 1 | Wheat D Plot |
| 68 | SAROJ | SUNIL KUMAR | PAPSAR | SC/W | 9992047274 | 451193102510 | 1 | Wheat D Plot |
| 69 | SANJAY | KARISHAN KUMAR | PAPSAR | SC | 9992047274 | 322657363566 | 1 | Wheat D Plot |
| 70 | PYARE LAL | MURIT SINGH | KWARTAN | SC | 9467405667 | 851205211710 | 1 | Wheat D-Plot |
| 71 | SANTA RAM | MUKHTYAR SINGH | KWARTAN | SC | 9992829780 | 541025114786 | 1 | Wheat D-Plot |
| 72 | SURESH KUMAR | JAGAR SINGH | PEEDAL | SC | 8295513729 | 722130719930 | 1 | Wheaa D Plot |
| 73 | RAVI KUMAR | CHANDER BHAN | SAIR | SC | 9671812909 | 913449793277 | 1 | Wheat D-Plot |
| 74 | BALINDER SINGH | NARANJAN SINGH | NAND GARH | SC | 8059788948 | 935345021367 | 1 | Wheat D Plot |
| 75 | PRITHVI RAM | INDER SINGH | DASERPUR | SC | 9416155715 | 780146156070 | 1 | Wheat D Plot |
| 76 | RAMESH KUMAR | JAGROOP SINGH | DASERPUR | SC | 8168190240 | 664403354797 | 1 | Wheat D Plot |
| 77 | SANEHRA | PURAN CHAND | SALEMPUR | SC | 9416128340 | 783372839032 | 1 | Wheat D-Plot |
| 78 | BALJINDER SINGH | MAM CHAND | SEON MAJRA | SC | 9050768603 | 435166764179 | 1 | Wheat D-Plot |
| 79 | KASHMIR SINGH | KHAN SINGH | LALPUR | SC | 9812076332 | 642646962579 | 1 | Wheat D Plot |
| 80 | RAM RAKHA | MAHINDER SINGH | DASERPUR | SC | 9416155715 | 797413589335 | 1 | Wheat D Plot |
| 81 | BINDER KAUR | SOMA RAM | BHATIAN | SC/W | 9996182460 | 936523319219 | 1 | Wheat D Plot |
| 82 | BHARTI | RASALA RAM | BHATIAN | SC/W | 9996182460 | 626688575482 | 1 | Wheat D-Plot |
| 83 | PARKASH RAM | CHANDU RAM | KHARKAN | SC | 9991294668 | 544754139107 | 1 | Wheat D Plot |
| 84 | BHOLI | PARKASH RAM | KHARKAN | SC/W | 9991294668 | 728490445582 | 1 | Wheat D-Plot |
| 85 | VIKRAM SINGH | GLANA | KHARAUDI | SC | 9034311410 | 332665097579 | 1 | Wheat D Plot |


| $\begin{array}{\|l} \mathrm{SR} \\ \mathrm{SO} \end{array}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 86 | PINKI DEVI | KITABA RAM | BALBERA | SC/W | 7357571657 | 561117466124 | 1 | Wheat D Plot |
| 87 | SURENDER PAL | BARU RAM | GOHRA | SC | 9050720010 | 586120729056 | 1 | Wheat D-Plot |
| 88 | VIRENDER | MANFOOL | GOHRA | SC | 9671673774 | 352817615478 | 1 | Wheat D-Plot |
| 89 | CHANDER PATI | MANFOOL | GOHRA | SC/w | 9671809171 | 555512144994 | 1 | Wheat D Plot |
| 90 | RAMESH KUMAR | SOURAN SINGH | GOHRA | SC | 9671830774 | 610331035823 | 1 | Wheat D Plot |
| 91 | RAJINDER | GUGAN | SAIR | SC | 9813467481 | 499108762884 | 1 | Wheat D-Plot |
| 92 | BALKAR SINGH | JYUNA SINGH | HARIGARH KINGAN | SC | 8708637172 | 620448548333 | 1 | Wheat D Plot |
| 93 | DHARMA | RONAK RAM | CHEEKA | SC | 9050180862 | 520918177163 | 1 | Wheat D-Plot |
| 94 | VED PARKASH | HARPUL SINGH | GOHRA | SC | 7777023170 | 210819545078 | 1 | Wheat D Plot |
| 95 | RAINDER KUMAR | RAMPHAL | GOHRA | SC | 9671944216 | 258709617387 | 1 | Wheat D-Plot |
| 96 | SATPAL SINGH | CHETU RAM | THEH BANERA | SC | 8053086816 | 504645346864 | 1 | Wheat D-Plot |
| 97 | KASHMIR SINGH | DADDI | THEH BANERA | SC | 9813995930 | 608257872500 | 1 | Wheat D Plot |
| 98 | NAIB SINGH | SAMSHER SINGH | HARIGARH KINGAN | SC | 8814977009 | 513537862724 | 1 | Wheat D-Plot |
| 99 | SONIA DEVI | RAJIV KUMAR | HARIGARH KINGAN | SC/W | 9813995665 | 865309314965 | 1 | Wheat D-Plot |
| 100 | SURJA RAM | SHIBU RAM | SOTHA | SC | 9050476482 | 718365851006 | 1 | Wheat D-Plot |
| 101 | SANDEEP KUMAR | AMARJEET SINGH | SIWAN | SC | 8950352424 | 211499221877 | 1 | Wheat D-Plot |
| 102 | RAMPHAL SINGH | KAPURA RAM | CHEEKA | SC | 9416848150 | 399965148816 | 1 | Wheat D-Plot |
| 103 | JANGIR SINGH | SARVAN SINGH | CHEEKA | SC | 8199063629 | 722560249984 | 1 | Wheat D-Plot |
| 104 | CHANDER | SORAN RAM | CHEEKA | SC | 8689010000 | 552446057173 | 1 | Wheat D-Plot |
| 105 | SONU RANI | CHANDER | CHEEKA | SC/W | 8053672007 | 351288700540 | 1 | Wheat D Plot |
| 106 | TARSEM | ROSHAN LAL | CHEEKA | SC | 9991050408 | 932565849483 | 1 | Wheat D-Plot |
| 107 | PAWAN KUMAR | SATPAL SINGH | THEH BANERA | SC | 8813943439 | 333812211355 | 1 | Wheat D-Plot |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | Village | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 108 | DEVI DAYAL | JANGIR SINGH | GAGGARPUR | SC | 9981492513 | 863533824042 | 1 | Wheat D Plot |
| 109 | SOHAN SINGH | RAGHBIR SINGH | GAGGARPUR | SC | 9518000432 | 505749049196 | 1 | Wheat D Plot |
| 110 | KULWANT SINGH | PURAN SINGH | SEON MAJRA | SC | 9728875261 | 328801554167 | 1 | Wheat D Plot |
| 111 | KHANNA RAM | LAKHIRAM | SEON MAIRA | SC | 9050703425 | 303789520603 | 1 | Wheat D Plot |
| 112 | JAGSIR SINGH | DARIYA RAM | BHATIAN | SC | 8053410440 | 644672443119 | 1 | Wheat D-Plot |
| 113 | PREM SINGH | SARUP SINGH | Bhatian | SC | 9306897551 | 746807563504 | 1 | Wheat D Plot |
| 114 | BALRAJ SINGH | ANGREJ SINGH | SADARHERI | SC | 9671591641 | 376113297810 | 1 | Wheat D Plot |
| 115 | SANTOSH DEVI | BALRAJ SINGH | SADARHERI | SC/W | 9306429426 | 884282663391 | 1 | Wheat D Plot |
| 116 | NATHU RAM | NARATA RAM | DASERPUR | SC | 9729661123 | 999124741608 | 1 | Wheat D-Plot |
| 117 | BHATERI DEVI | NATHU RAM | DASERPUR | SC/W | 8307903144 | 652927669753 | 1 | Wheat D-Plot |
| 118 | REENA DEVI | SUKHDEV SINGH | DASERPUR | SC/W | 7404103992 | 770417377904 | 1 | Wheat D-Plot |
| 119 | SUKHDEV SINGH | NARATA RAM | DASERPUR | SC | 7404103992 | 578754848399 | 1 | Wheat D Plot |
| 120 | HARIINDER | KASHMIR SINGH | LALPUR | SC | 7876151602 | 976812837236 | 1 | Wheat D Plot |
| 121 | SUKHVINDER SINGH | KASHMIR SINGH | LALPUR | SC | 9996713578 | 991354723241 | 1 | Wheat D Plot |
| 122 | JAI BHAGWAN | KHUSHI RAM | ChEEKA | SC | 7206182390 | 919606803797 | 1 | Wheat D Plot |
| 123 | SUNIL KUMAR | KHUSHI RAM | CHEEKA | SC | 9315617271 | 745640238985 | 1 | Wheat D-Plot |
| 124 | RAJINDER SINGH | RAM KUMAR | SEONMAJRA | SC | 8059788948 | 286397523717 | 1 | Wheat D-Plot |
| 125 | BHANI DEVI | NARANJAN SINGH | SEONMAJRA | SC/w | 9306603174 | 337271933733 | 1 | Wheat D-Plot |
| 126 | SANJEEV KUMAR | JARNAIL SINGH | NAND GARH | SC | 9653943044 | 720923071236 | 1 | Wheat D Plot |
| 127 | Dudh ram | Chuhar ram | Budanpur | BC | 9416418931 | 267880600978 | 1 | Urd Mimikt |
| 128 | Balyt sung | Ajmer singh | Haraugarh kigan | Bc | 9354312143 | 496086859214 | 1 | Urd Minukt |
| 129 | Sujan sıngh | Dalup singh | Ramnagar bhuna | Sc | 9050326512 | 206833556302 | 1 | Urd Minukit |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBLLE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 130 | Harwinder singh | Puran smgh | Matkalia | Bc | 9416384321 | 361780511369 | 1 | Urd Mimikt |
| 131 | Ramphal | Kapoor ram | Cheeka | Sc | 9416848150 | 339965148816 | 1 | Urd Mmikt |
| 132 | Jangr smgh | Sarwan | Cheeka | Sc | 8199063629 | 722560299984 | 1 | Urd Minikt |
| 133 | Amrik singh | Nekı ram | Kallar magra | Sc | 7082597325 | 489240596263 | 1 | Urd Menkit |
| 134 | Shishan kumar | Karnal smgh | Sadarherı | Sc | 9415351087 | 558274145905 | 1 | Urd Mmikt |
| 135 | Suman | Shushan kumar | w | Sc | 9050472065 | 252011434109 | 1 | Urd Minikt |
| 136 | Chhaveg | Mewa ram | Kharod1 | Bc | 9466067061 | 961230136728 | 1 | Urd Mmikt |
| 137 | Jogi ram | Seru | Kharod, | Bc | 9896304218 | 392546908819 | 1 | Urd Minukit |
| 138 | Kulwinder | Balwant singh | Cheeka | Bc | 9466619781 | 684156881979 | 1 | Urd Mimikt |
| 139 | Gurpal singh | Jangr singh | Cheeka | Bc | 9996870105 | 999790576642 | 1 | Urd Minikat |
| 140 | Attunder pal | Bhupinder | Majr | Bc | 8607972635 | 947757189810 | 1 | Urd Mmukt |
| 141 | Lakhha smgh | Mohinder sumg | Magr | Bc | 9991402519 | 644018741211 | 1 | Urd Minikt |
| 142 | Gurmail smgh | Bhajan singh | Bhata | Bc | 8847569759 | 340929239703 | 1 | Urd Minikit |
| 143 | Jaswrinder singh | Chandı ram | Chanchak | Bc | 9896660894 | 280586172066 | 1 | Urd Mmukt |
| 144 | Nararin | Ramjı lal | Bhata | Bc | 8059180367 | 400315541748 | 1 | Urd Mmikt |
| 145 | Sardara | Datta ram | Bhatua | Bc | 8011009972 | 685036185989 | 1 | Urd Mmikt |
| 146 | Gurmal smgh | Santa ram | Guhla | Sc |  | 896000143815 | 1 | Urd Mimikt |
| 147 | Narajan singh | Sarda sugh | Seonmajra | Bc | 9071775925 | 891385938045 | 1 | Urd Mmukt |
| 148 | Dyal chand | Ram chand | Kalermajra | Bc | 9467648453 | 665113266790 | 1 | Urd Mmikit |
| 149 | Jagmal smgh | Jumma ram | Kakher1 | Sc | 8053700215 | 267018506966 | 1 | Moong Mmikt |
| 150 | Maggar singh | Chanda ram | Guhla | Sc | 9034265575 | 676549593952 | 1 | Moong Mmikt |
| 151 | Kuldeep smgh | Jagmal smgh | Kakher1 | Sc | 9518573000 | 911246730930 | 1 | Moong Minikat |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 152 | Rattan singh | Atma ram | Kakherı | Sc | 9518573000 | 345802936987 | 1 | Moong Minkat |
| 153 | Surat | Santa ram | Bhuna | Sc | 9050650886 | 902734842406 | 1 | Moong Mroukt |
| 154 | Rishipal | Bhag smgh | Bhuna | Sc | 8053008629 | 410569290636 | 1 | Moong Mmikt |
| 155 | Dudh ram | Chuhar ram | Budanpur | Bc | 9416418931 | 267880600978 | 1 | Moong Mmikt |
| 156 | Balyt singh | Ajmer singh | Haragarh kegan | Bc | 9354312143 | 496086859214 | 1 | Moong Mmukt |
| 157 | Ramdutt | Bagela ram | Cheeka | Bc | 9896429261 | 517509265891 | 1 | Moong Mmikt |
| 158 | Sujan sungh | Dalip sıngh | Ramnagar bhuna | Sc | 9050326512 | 206833556302 | 1 | Moong Mmikt |
| 159 | Harwnder singh | Puran sungh | Matkalta | Bc | 9416384321 | 361780511369 | 1 | Moong Mmikt |
| 160 | Ramphal | Kapoor ram | Cheeka | Sc | 9416848150 | 339965148816 | 1 | Moong Mmikt |
| 161 | Jangr singh | Sarwan | Cheeka | Sc | 8199063629 | 722560299984 | 1 | Moong Mimikt |
| 162 | Amnk singh | Nekı ram | Kallar majra | Sc | 7082597325 | 489240596263 | 1 | Moong Mmikt |
| 163 | Shishan kumar | Karnail sung | Sadarherı | Sc | 9415351087 | 558274145905 | 1 | Moong Minkit |
| 164 | Suman | Shushan kumar | W | Sc | 9050472065 | 252011434109 | 1 | Moong Mmikt |
| 165 | Chareg | Mewa ram | Kharodı | Bc | 9466067061 | 961230136728 | 1 | Moong Mmikt |
| 166 | Jogı ram | Seru | Kharodı | Bc | 9896304218 | 392546908819 | 1 | Moong Minikit |
| 167 | Kulwinder | Balwant sngh | Cheeka | Bc | 9466619789 | 684156881979 | 1 | Moong Mmiktt |
| 168 | Gurpal singh | Jangr smgh | Cheeka | Bc | 9996870105 | 999790576642 | 1 | Moong Minkt |
| 169 | Lakha smgh | Mahmder smgh | Majn | Bc | 9991402519 | 644018741211 | 1 | Moong Minikt |
| 170 | Gurmal singh | Bhajan singh | Bhata | Bc | 8847569759 | 340929239703 | 1 | Moong Mmikt |
| 171 | Gurmall singh | Satpal smgh | Seon mayra | Bc | 9050768603 | 583331598772 | 1 | Moong Mmikt |
| 172 | Raj kuamr | Jat slingh | Rasulpur | Bc | 9017198733 | 5872779650642 | 1 | Moong Mmikt |
| 173 | Palwan chand | Ram chand | Kalermajra | Bc | 8053002080 | 212376638782 | 1 | Moong Minukt |


| $\begin{aligned} & \mathrm{SR} \\ & \mathrm{NO} \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 174 | Jagmal smgh | Jumma ram | Kakherı | Sc | 8053700215 | 267018506966 | 1 | Moong Minikt |
| 175 | Maggar smgh | Chanda ram | Guhla | Sc | 9034265575 | 676549593952 | 1 | Moong Mmukt |
| 176 | Kuldeep singh | Jagmal sugh | Kakherı | Sc | 9518573000 | 911246730930 | 1 | Moong Mmikat |
| 177 | Rattan singh | Atma ram | Kakherı | Sc | 9518573000 | 345802936987 | 1 | Moong Mmikat |
| 178 | Surat | Santa ram | Bhuna | Sc | 9050650886 | 902734842406 | 1 | Moong Mmikt |
| 179 | Rushipal | Bhag smgh | Bhuna | Sc | 8053008629 | 410569290636 | 1 | Moong Minkat |
| 180 | Dudh ram | Chuhar ram | Budanpur | Bc | 9416418931 | 267880600978 | 1 | Moong Mmikt |
| 181 | Balyt singh | Ajmer stngh | Haratgarh kagan | Bc | 9354312143 | 496086859214 | 1 | Moong Mnikat |
| 182 | Ramdutt | Bagela ram | Cheeka | Bc | 9896429261 | 517509265891 | 1 | Moong Mmukt |
| 183 | Sujan smgh | Dalip singh | Ramnagar bhuma | Sc | 9050326512 | 206833556302 | 1 | Moong Mmikt |
| 184 | Harwinder singh | Puran sungh | Matkalia | Bc | 9416384321 | 361780511369 | 1 | Moong Mrukit |
| 185 | Ramphal | Kapoor ram | Cheeka | Sc | 9416848150 | 339965148816 | 1 | Moong Minkt |
| 186 | Jangr singh | Sarwan | Cheeka | Sc | 8199063629 | 722560299984 | 1 | Moong Mmikt |
| 187 | Amrik smgh | Neka ram | Kallar majra | Sc | 7082597325 | 489240596263 | 1 | Moong Mmikt |
| 188 | Shishan kumar | Kamail smgh | Sadarhen | Sc | 9415351087 | 558274145905 | 1 | Moong Mmıkt |
| 189 | Suman | Shishan kumar | w | Sc | 9050472065 | 252011434109 | 1 | Moong Mmukt |
| 190 | Chhaveg | Mewa ram | Kharodı | Bc | 9466067061 | 961230136728 | 1 | Moong Minikt |
| 191 | Jogr ram | Senu | Kharodı | Bc | 9896304218 | 392546908819 | 1 | Moong Mmukt |
| 192 | Kulwnder | Balwant slogh | Cheeka | Bc | 9466619789 | 684156881979 | 1 | Moong Mmikt |
| 193 | Gurpal singh | Jangir smgh | Cheeka | Bc | 9996870105 | 999790576642 | 1 | Moong Minikt |
| 194 | Lakha sungh | Mahmder smgh | Majn | Bc | 9991402519 | 644018741211 | 1 | Moong Mimkt |
| 195 | Gurmail smgh | Bhajan singh | Bhata | Bc | 8847569759 | 340929239703 | 1 | Moong Minukt |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 196 | Gurmail singh | Satpal smgh | Seon majra | Bc | 9050768603 | 583331598772 | 1 | Moong Minukt |
| 197 | Raj kuamr | Jat singh | Rasulpur | Bc | 9017198733 | 5872779650642 | 1 | Moong Mmikt |
| 198 | Palwan chand | Ram chand | Kalermajra | Bc | 8053002080 | 212376638782 | 1 | Moong Mmukt |
| 199 | Surender pal | Baru ram | Gohra | Sc | 9050720010 | 586120729056 | 1 | Moong Mmukt |
| 200 | Dilbag smgh | Manphool | Gohra | Sc | 9671809171 | 852932532409 | 1 | Moong Minikt |
| 201 | Sohan smgh | Raghubrr sngh | Gaggarpur | Sc | 9518000432 | 505749049196 | 2 | Moong Mmikt |
| 202 | Rakesh kumar | Om parkash | Ratta khera | Bc | 9992253502 | 346642650986 | 1 | Moong Minikt |
| 203 | Joban smgh | Parmyt sing | Harnola | Bc | 8398800024 | 431060619958 | 2 | Moong Minikt |
| 204 | Labh sugh | Inder singh | Theh banhera | Sc | 9355523070 |  | 1 | Mustard Minikt |
| 205 | Raju ram | Ramsaroop | Cheeka | Sc | 8930797077 |  | 1 | Mustard Minikt |
| 206 | Jaswinder singh | Jagdeesh | Guhla | Sc | 9991389516 |  | 1 | Mustard Mmikt |
| 207 | Sohan sungh | Dalbir singh | Kakhen | Sc | 8699020539 |  | 1 | Mustard Minikt |
| 208 | Nekı ram | Bota ram | Kallar majra | Sc |  |  | 1 | Mustard Mmikat |
| 209 | gurmukh | Rajpal sıngh | Badsuı | Sc | 8708985083 |  | 1 | Mustard Mmıkt |
| 210 | Rahul | Krishan | Kallar majra | Sc | 9050476365 |  | 1 | Mustard Minktt |
| 211 | Shmgara | Chhotu ram | Kallar majra | Sc | 8814857270 |  | 1 | Mustard Mrukat |
| 212 | Kashmur | Khan smgh | Lalpur | Sc | 9812076332 |  | 1 | Mustard Mmikat |
| 213 | Harjuder | kashmir | Lalpur | Sc | 9812076332 |  | 1 | Mustard Mmokt |
| 214 | Lovedeep | Nekı ram | Kallar majra | Sc | 9306633648 |  | 1 | Mustard Mruikt |
| 215 | Rampal | Puna | Dandota | Sc | 9671593186 |  | 1 | Mustard Minikt |
| 216 | Meeto w/o | Sant ram | Cheeka | Sc | 9813299220 |  | 1 | Mustard Mmikt |
| 217 | Sant ram | Chetu ram | Cheeka | Sc |  |  | 1 | Mustard Mmıkat |


| $\begin{aligned} & \text { SR } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | Area(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 218 | Parveen w/o | Parkash | Cheeka | Sc | 8398935131 |  | 1 | Mustard Mmikt |
| 219 | Parkash smgh | Sant ram | Cheeka | Sc |  |  | 1 | Mustard Mmikt |
| 220 | Manjeet smgh | Avtar singh | Kaller majra | Sc | 7082675945 |  | 1 | Mustard Mmikt |
| 221 | Jeet singh | Avtar | Kallar majra | Sc |  |  | 1 | Mustard Mmikat |
| 222 | Subashchand | Jile singh | Cheeka | Sc | 9996252041 |  | 1 | Mustard Mrmkat |
| 223 | Avtar | Ajmer | Kallar majra | Sc |  |  | 1 | Mustard Mmikit |
| 224 | Kala ram | Kul ram | Khruodı | Sc | 9812978842 |  | 1 | Mustard Mmikat |
| 225 | Sukha ram | Kulı ram | Khruodı | Sc | 9812978421 |  | 1 | Mustard Mmukt |
| 226 | Kult | Sardara | Khroudr | Sc | 9053469106 |  | 1 | Mustard Mrukat |
| 227 | Kaka ram | Sukhwinder singh | Khroud1 | Sc | 8299583407 |  | 1 | Mustard Mmukt |
| 228 | sunchera | Puranchand | Sulempur | Sc | 9050448310 |  | 1 | Mustard Mnikt |
| 229 | Balbur | Chanda ram | Kallar majra | Sc | 8950508462 |  | 1 | Mustard Mmikt |
| 230 | Butta | Sunhara | Sulempur | Sc | 9671486816 |  | 1 | Mustard Minikt |
| 231 | Jeeta | Dara | Hemumajra | Sc |  |  | 1 | Mustard Mmukt |
| 232 | Jognder | Chana | Hemumajra | Sc | 8814022886 |  | 1 | Mustard Minikt |
| 233 | Ramkumar | Sujan | Nandgark | Sc | 9996103943 |  | 1 | Mustard Mmikt |
| 234 | Rajkumar | Sindu | Sulempur | Sc |  |  | 1 | Mustard Muorkt |
| 235 | Mewa ram | Mahnder | Pahdpur | Sc | 9050710603 |  | 1 | Mustard Mmikt |
| 236 | Ajay | Buja ram | Tarawalı | Sc | 9729175777 |  | 1 | Mustard Mmıkt |
| 237 | Bakshısh | Singara | Kallar majra | Sc | 7306344760 |  | 1 | Mustard Mmikt |
| 238 | Tarsem | Banvarı | Cheeka | Sc | 9896519927 |  | 1 | Mustard Mmikt |
| 239 | Jasbir | Jyott ram | Hemumajra | Sc |  |  | 1 | Mustard Mmikt |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 240 | Satbr | Jyotu ram | Hemumajra | Sc | 9992514655 |  | 1 | Mustard Mmukt |
| 241 | Puran | Buta | Khroudı | Sc |  |  | 1 | Mustard Mmukt |
| 242 | gurwinder | Jile singh | Sulempur | Sc | 9896148814 |  | 1 | Mustard Mimikt |
| 243 | Ratan sungh | Sultan | Duserpur | Sc | 9991704767 |  | 1 | Mustard Mmukt |
| 244 | Shankar | Ramchander | Duserpur | Sc |  |  | 1 | Mustard Minikat |
| 245 | Sukhdev | Baru ram | Gagharpur | Sc | 9466656191 |  | 1 | Mustand Mmikt |
| 246 | Baljut sngh | Ramswarup | Agongh | Sc | 9991028238 |  | 1 | Mustard Mmikat |
| 247 | Soba ram | Ramfal | Banhera | Sc | 9053469106 |  | 1 | Mustard Mmikt |
| 248 | Sushul | Beera ram | Banhera | Sc | 8299583407 |  | 1 | Mustard Mmikat |
| 249 | Randeep | Sukhwinder | Banhera | Sc | 8872411604 |  | 1 | Mustard Mmikat |
| 250 | Arun | Shingara | Banhera | Sc | 9468083137 |  | 1 | Mustard Minkt |
| 251 | Balymder | Narta ram | Tataana | Sc | 9416048801 |  | 1 | Mustard Mmukt |
| 252 | Randbur | Dharamchand | Sadher1 | Sc |  |  | 1 | Mustard Mmikt |
| 253 | Sahul | Virender | Hansumajra | Sc | 9355327871 |  | 1 | Mustard Mmikt |
| 254 | Mital chand | Hukamchand | Tarawalı | Sc | 9050448310 |  | 1 | Mustard Mmikt |
| 255 | Makha ram | Mewa ram | Tarawal | Sc |  |  | 1 | Mustard Mmikt |
| 256 | Beera | Gulamı ram | Tarawalı | Sc | 9560144000 |  | 1 | Mustard Mmikt |
| 257 | Tehal sıngh | Arjun | Cheeka | Sc | 9812752749 |  | 1 | Mustard Minukt |
| 258 | Rohit | Desraj | Theh banera | Sc | 9813291425 |  | 1 | Mustard Mmikt |
| 259 | Raju | Roshan lal | Bhagal | Sc | 9050293067 |  | 1 | Mustard Munkt |
| 260 | Jasbrr | Kartar | Kangthalı | Sc | 9053399096 |  | 1 | Mustard Mmukt |
| 261 | Rajpal | Chetu ram | Banhera | Sc | 9434628413 |  | 1 | Mustard Mmikt |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 262 | Chetu ram | Fatta ram | Banhera |  |  |  |  |  |
| 263 | Rakesh |  | Banhera | Sc | 9866514778 |  | 1 | Mustard Minıkt |
| 264 |  | Rajpal | Banhera | Sc | 9992080782 |  | 1 | Mustard Minıkı |
| 264 | Baljmder smgh | Channa ram | Hemumajra | Sc | 8930015880 |  | 1 |  |
| 265 | Channa ram | Jammu ram | Hemumajra | Sc |  |  | 1 | Mustard Minikt |
| 266 | Rajender kumar | Channa ram |  |  | 8398060843 |  | 1 | Mustard Mmikat |
| 267 | Ram chander |  | Hemumajra | Sc | 8930015880 |  | 1 | Mustard Mnnikut |
|  | Ram chander | Charan smgh | Tatuana | Sc | 9812262736 |  | 1 | Mustard Mmikat |
| 268 | Darabara | Chotta ram | Tatiana | Sc | 9728221123 |  |  |  |
| 269 | Pappu ram | Jabur smgh | Guhal | Sc | 9896831305 |  | 1 | Mustard Mimkat |
| 270 | Arjun | Massa ram |  | Sc | 9896831305 |  | 1 | Mustard Minikat |
| 271 |  |  | Salempur | Sc | 9034315200 |  | 1 | Mustard Minikat |
|  | Suknev sigga | arnau smgh | Hemu majra | Sc | 9996574184 |  | 1 | Mustard Mmikit |
| 272 | Harpal singh | Karnall singh | Hemu majra | Sc | 8053085178 |  |  |  |
| 273 | Malkeet singh | Jagdesh | Hemu majra |  | 8053203223 |  | 1 | Mustard Mmikat |
| 274 | Buta smgh | Lohana singh |  | Sc | 8053203223 |  | 1 | Mustard Mmikat |
| 275 | Daljeet singh | Jaswinder | pur | Sc |  |  | 1 | Mustard Minıkat |
| 276 |  | Jaswinder | Badsuı | Sc | 9992245412 |  | 1 | Mustard Minıkt |
|  | Avtar singh | Jile singh | Badsu | Sc | 9991247876 |  | 1 | Mustard Minikat |
| 277 | Vicky smgh | Lali singh | Tatiana | Sc | 9671347667 |  |  | Mustard Mnikat |
| 278 J | Jeet | Varyan |  | Sc | 9671347667 |  | 1 | Mustard Minıkıt |
| 279 R | Ramesh kumar |  | Seo majra | Sc |  |  | 1 | Mustard Mroukt |
|  | Ramenh kumar | Laxman singh | Lalpur | Sc |  |  | 1 | Mustard Mmikat |
| 280 | Ranjeet stigh | Darshan smgh | Lalpur | Sc |  |  |  |  |
| 281 J | Jagdish | Mewa singh | Hemumajra | S |  |  | 1 | Mustard Mmikt |
| 282 M | Matta ram | Gattu ram |  | S |  |  | 1 | Mustard Minukit |
|  |  |  | Hemumajra | Sc | 9671824922 |  | 1 | Mustard Mmikt |
| 283 | Baiwnder smgh | Malkat singh | Hemumajra | sc | 9919604222 |  | 1 | Mustard Mmikt |


| $\begin{array}{\|l} \hline \text { SR. } \\ \text { NO } \end{array}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 284 | Balynder singh | Malkat singh | Hemumajra | Sc | 9896761427 |  | 1 | Mustard Mmikt |
| 285 | Manısh | Ranjeet | Hemumajra | Sc | 9896761427 |  | 1 | Mustard Mmikt |
| 286 | Prem chand | Bakshı | Cheeka | Sc | 9671347998 |  | 1 | Mustard Minkat |
| 287 | Jaswant smgh | Jeet singh | Cheeka | Sc | 8059980973 |  | 1 | Mustard Mmikat |
| 288 | Inder jeet | Mamu ram | Cheeka | Sc | 9050982698 |  | 1 | Mustard Munkat |
| 289 | Karnail smgh | Galu ram | Kangthal | Sc | 9050186098 |  | 1 | Mustard Mmikt |
| 290 | Parmjeet | Sanjay | Kangathah | Sc | 9996843854 |  | 1 | Mustard Mminkt |
| 291 | Balwinder smgh | Kalyan sung | Salempur | Sc | 9996843854 |  | 1 | Mustard Mmikt |
| 292 | Ramchand | Batu ram | Hemumajra | Sc | 7206707727 |  | 1 | Mustard Miniki |
| 293 | Rajbur | Inder singh | Duserpur | Sc | 9728805214 |  | 1 | Mustard Minikt |
| 294 | Kamal | Raghbir | Daserpur | Sc | 9729835830 |  | 1 | Mustard Mmikt |
| 295 | Ratan kumar | Gurshan | Hemumajra | Sc | 8607424992 |  | 1 | Mustard Minikit |
| 296 | Anul kumar | Channa ram | Hemumajra | Sc | 9367408146 |  | 1 | Mustard Mmikat |
| 297 | Abhishek | Karnail singh | Kangathal | Sc | 9992820076 |  | 1 | Mustard Mmikt |
| 298 | Rtu jagat | Karnall | Kangathalı | Sc | 9050186098 |  | 1 | Mustard Mmikat |
| 299 | Sagar singh | Kulwinder | Bhunna | Sc | 9416116072 |  | 1 | Mustard Mminkt |
| 300 | Santram | Pyara ram | La allar majra | Sc | 9541086461 |  | 1 | Mustard Mmikat |
| 301 | Satnam singh | Sant ram | Kallar majra | Sc | 9729375850 |  | 1 | Mustard Mmikt |
| 302 | Pala ram | Channa ram | Chaba | Sc | 9815890671 |  | 1 | Mustard Mimkit |
| 303 | Balwinder singh | Pura ram | Tarawalı | Sc | $830 \mathrm{E}+10$ |  | 1 | Mustard Mmikt |
| 304 | Labh smgh | Charanjeet singh | Cheeka | Sc |  |  | 1 | Mustard Mınikt |
| 305 | Kulwant sugh | Harı ram | Sarola | Sc | 9817239665 |  | 1 | Mustard Mmikt |


| SR. | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 306 | Bısakhı ram | Singhra ram | Kangathal | Sc | 9896807792 |  | 1 | Mustard Minvkt |
| 307 | Baldev smgh | Shamsher sungh | Kharal | Sc | 9050323317 |  | 1 | Mustard Mmikt |
| 308 | Surmder sugh | Baldev singh | Kharal | Sc | 9050790898 |  | 1 | Mustard Mmıkt |
| 309 | Jaswinder smgh | Mohan smgh | Jodhwa | Sc |  |  | 1 | Mustard Mmikt |
| 310 | Amrik simg | Nekı ram | Kallar majra | Sc | 9896515725 |  | 1 | Mustard Mmukt |
| 311 | Balwant ram | Maya ram | Kallar majra | Sc | 7876438528 |  | 1 | Mustard Mmikt |
| 312 | Lovepreet singh | Jaskar singh | Duserpur | Sc | 8607102990 |  | 1 | Mustard Mmukt |
| 313 | Sonu ram | Jagdish | Bhuna | Sc | 9896109040 |  | 1 | Mustard Mmikst |
| 314 | Jagdish | Atma ram | Bhuna | Sc | 9896109040 |  | 1 | Mustard Mmıkt |
| 315 | Roshan lal | Sonu | Khambehra | Sc | $978 \mathrm{E}+10$ |  | 1 | Mustard Mmikat |
| 316 | Jasbir sumg | Jeet singh | Macher | Sc | 9812246017 |  | 1 | Mustard Mmikt |
| 317 | Malkeet singh | Santokhi ram | Hemumajra | Sc | 9813457764 |  | 1 | Mustard Mmikt |
| 318 | Rajender kumar | Santokku ram | Hemumajra | Sc | 9813457764 |  | 1 | Mustard Mmikt |
| 319 | Karan smgh | Gurmail singh | Daba | Sc | 9813457764 |  | 1 | Mustard Mmıkt |
| 320 | Ranjeet singh | Mewa ram | Hemumajra | Sc | 8280001965 |  | 1 | Mustard Mmikt |
| 321 | Madhan lal | Balwan | Badsur | Sc | 9729630328 |  | 1 | Mustard Mmukt |
| 322 | Dayal ram | Mahunder singh | Kallar majra | Sc | 9991467770 |  | 1 | Mustard Minikt |
| 323 | Krishan | Shubha | Bhagal | Sc | 8295454255 |  | 1 | Mustard Mmukt |
| 324 | Ramdiya smgh | Sewa smgh | Theh banera | Sc |  |  | 1 | Mustard Mmukt |
| 325 | Dinesh | Ramanand | Cheeka | Sc | 9896141653 |  | 1 | Mustard Mmikt |
| 326 | Sadhu | Somnath | Hangart kngan | Sc | 9728134281 |  | 1 | Mustau M M mikt |
| 327 | Gyan smgh | Mohunder | Kallar majra | Sc | 9215540150 |  | 1 | Mustard Monkt |


| $\begin{array}{\|l} \mathbf{S R R} \\ \text { NO } \end{array}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | Area(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 328 | Vikey | Surjeet singh | Chan chank | Sc | 8749832000 |  | 1 | Mustard Mnikit |
| 329 | Dharampal | Ral smgh | Theh mukriyan | Sc | 9813499668 |  | 1 | Mustard Mrukat |
| 330 | Malk sıng - | Julam sıngh | Kamhers | Sc |  |  | 1 | Mustard Mruikt |
| 331 | Lakha smgh | Mahnder | Majer | Sc |  |  | 1 | Mustand Mmikt |
| 332 | Jaswant singh | Jagroop | Guhla | Sc |  |  | 1 | Mustard Mmikat |
| 333 | Kulwant smgh | Jagrop | Guhla | Sc | 9996836490 |  | 1 | Mustard Minikt |
| 334 | Mita ram | Jangir singh | Kallar magra | Sc | 9034341844 |  | 1 | Mustard Mimikt |
| 335 | Gurwinder smgh | Amrik singh | Kallar majra | Sc | 9996836490 |  | 1 | Mustand Mmikt |
| 336 | Sarojpal | Amrik smgh | Kallar majra | Sc | 9996836490 |  | 1 | Mustard Mmikt |
| 337 | Tarsem singt | Bhana | Khourdı | Sc | 9466021968 |  | 1 | Mustard Mmikt |
| 338 | Mirja ram | Ponnu ram | Taranwal | Sc | 7404424004 |  | 1 | Mustard Minukt |
| 339 | Mohan chand | Ronkı ram | Kakhern | Sc |  |  | 1 | Mustand Mmukt |
| 340 | Shishan kumar | Kamal | Sadrehrı | Sc | 9781409043 |  | 1 | Mustard Mmikt |
| 341 | Jamal singh | Gulu ram | Kangthal | Sc | 9416785891 |  | 1 | Mustard Mmikt |
| 342 | Jagtar | Jile singh | Badsun | Sc | 9724627173 |  | 1 | Mustard Mmikat |
| 343 | Badan lal | Shadha ram | Cheeka | Sc |  |  | 1 | Mustard Mmikt |
| 344 | Resham singh | Jamail singh | Kangthal | Sc | 9896591955 |  | 1 | Mustard Mmikt |
| 345 | Gurmukh sungh | Gulu ram | Kangthal | Sc |  |  | 1 | Mustard Mmikt |
| 346 | Ramphal | Jewera | Cheeka | Sc |  |  | 1 | Mustard Mmikt |
| 347 | Malkeet | Jagdesh | Hemu majra | Sc | 7027797600 |  | 1 | Mustard Minikt |
| 348 | Jagtar | Karnall | Hemu majra | Sc |  |  | 1 | Mustard Mmmkt |
| 349 | Karnal | Jamer ram | Hemu majra | Sc | 9996066507 |  | 1 | Mustard Mmukt |


| $\begin{array}{\|l} \mathbf{S R R} \\ \mathrm{NO} \end{array}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 350 | Harpal | Karnal | Hemumajra | Sc | 9896210053 |  | 1 | Mustard Mmikt |
| 351 | Gurdev singh | Jagmal | Hangarh kangan | Sc | 7027858089 |  | 1 | Mustard Mrukt |
| 352 | Vikas | Lisa ram | Harngarh kmgan | Sc | 9653877576 |  | 1 | Mustard Mmikt |
| 353 | Jangr | Lal singh | Sarola | Sc |  |  | 1 | Mustard Mmikt |
| 354 | Baljnder | Darshan | Agondh | Sc | 9034159299 |  | 1 | Mustard Mmikt |
| 355 | Ramphal | Jumma ram | Kakhern | Sc | 9466383987 |  | 1 | Mustard Mmikt |
| 356 | Surender | Khushı ram | Hansu majra | Sc | $931 \mathrm{E}+10$ |  | 1 | Mustard Mmikat |
| 357 | Malik smgh | Roshan lal | Hemumajra | Sc | 9896294390 |  | 1 | Mustard Mmikt |
| 358 | Amrik smgh | Daddu singh | Theh banera | Sc |  |  | 1 | Mustard Mnikat |
| 359 | Charanjeet smgh | Amnk singh | Theh banera | Sc | 9896294390 |  | 1 | Mustard Mmikt |
| 360 | Ved parkash | Pyara singh | Theh banera | Sc |  |  | 1 | Mustard Mmikat |
| 361 | Raman | Nandkaran | Cheeka | Sc | 7307317733 |  | 1 | Mustard Mmikt |
| 362 | Fula ram | Baja | Khourd | Sc |  |  | 1 | Mustard Mnikat |
| 363 | Roopchand | Gurlal | Cheeka | Sc |  |  | 1 | Mustard Mimkkt |
| 364 | Parveen | Dalip chand | Kangthalı | Sc |  |  | 1 | Mustard Minikat |
| 365 | Kamla | Dalp chand | Kangthalı | Sc |  |  | 1 | Mustard Mrnikat |
| 366 | Pawan kumar | Satpal | Theh banera | Sc | 8813943439 |  | 1 | Mustard Mouikt |
| 367 | Hansraj sugh | Ram singh | Tatana | Sc | 9814837704 |  | 1 | Mustard Mmikat |
| 368 | Sandeep simgh | Radha krıshan | Theh banhera | Sc | 9814837704 |  | 1 | Mustard Mimıat |
| 369 | Pardeep | Rameshwer | Thelh banhera | Sc | 8816885474 |  | 1 | Mustard Mmikt |
| 370 | Manjeet smgh | Jagdsh | Hemu majra | Sc |  |  | 1 | Mustand Mmikt |
| 371 | Brttu ram | Murtr dass | Mastgarh | Sc | 8053496526 |  | 1 | Mustard Munıkt |


| $\left\lvert\, \begin{aligned} & \mathrm{SR} \\ & \mathrm{NO} \end{aligned}\right.$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 372 | Satpal singh | Cheetu ram | Theh banhera | Sc | 9588515169 |  | 1 | Mustard Minikat |
| 373 | Ranjeet singh | Darshan | Lalpur | Sc |  |  | 1 | Mustard Minikt |
| 374 | Bhim singh | Dab smgh | Harngarh kingan | Sc | 9896190817 |  | 1 | Mustard Minikat |
| 375 | Darshan singh | Kala singh | Salempur | Sc | 9813028122 |  | 1 | Mustard Minukt |
| 376 | Gurjeet singh | Satpal | Theh banhera | Sc |  |  | 1 | Mustard Mmikt |
| 377 | Harwinder singh | Kuldeep | Cheeka | Sc | 9992302325 |  | 1 | Mustard Minıkat |
| 378 | Labh singh | Kırpa singh | Guhla | Sc | 8295449050 |  | 1 | Mustard Mmikat |
| 379 | Sureet smgh | Darshan | Kallar majra | Sc |  |  | 1 | Mustard Mmıkat |
| 380 | Manjeet singh | Mrya sung | Ram nagar | Sc | 8053476522 |  | 1 | Mustard Mmikit |
| 381 | Jasbir singh | Mrya smgh | Ram nagar | Sc | 8816002094 |  | 1 | Mustard Mmikt |
| 382 | Parveen singh | Parkash | Cheeka | Sc |  |  | 1 | Mustard Mmikat |
| 383 | Subhash chand | Mya singh | Rıwar jagir | Sc | 8607038415 |  | 1 | Mustard Mmukat |
| 384 | Ramdev | Ramdiya | Balbehra | Sc | 8295648382 |  | 1 | Mustard Mmıkıt |
| 385 | Kuldeep singh | Jule singh | Balbehra | Sc |  |  | 1 | Mustard Minikat |
| 386 | Runku smgh | Darshan | Kallar majra | Sc |  |  | 1 | Mustard Mmikat |
| 387 | Sinder | Jatta singh | Khourds | Sc |  |  | 1 | Mustard Mmikat |
| 388 | Gurpreet | Bhajan lal | Bhunna | Sc |  |  | 1 | Mustard Mmıkat |
| 389 | Mahneder | Jaimal | Taranwah | Sc |  |  | 1 | Mustard Mmıkat |
| 390 | Dalup chand | Jagtar singh | Kangthain | Sc |  |  | 1 | Mustard Mmıkt |
| 391 | Manjeet smgh | Kasmur sungh | Khen daban | Sc | 9813604237 |  | 1 | Mustard Mmikt |
| 392 | Gulabh | Amar smgh | Chan chak | Sc |  |  | 1 | Mustard Minikat |
| 393 | Dalbr singh | Darshan | Guhla | Sc |  |  | 1 | Mustard Minıkat |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 394 | Sukhdev singh | Brrbhan | Sar | Sc | 9306652455 |  | 1 | Mustard Mmikt |
| 395 | Gagan deep | Sant ram | Theh bamhera | Sc | 8685917312 |  | 1 | Mustard Mmikut |
| 396 | Jarnal singh | Khajana | Laipur | Sc | 9671693422 |  | 1 | Mustard Mmikt |
| 397 | Pala ram | Teka ram | Balbehra | Sc |  |  | 1 | Mustard Mmikt |
| 398 | Krishan | Dua singh | Harigarth kengan | Sc |  |  | 1 | Mustard Mmikt |
| 399 | Pyara ram | Bela ram | Chan chak | Sc |  |  | 1 | Mustard Mmukt |
| 400 | Hanı | Ashok | Hemu majra | Sc |  |  | 1 | Mustard Mmikt |
| 401 | Shukha | Surjeet singh | Chan chak | Sc |  |  | 1 | Mustard Mmikt |
| 402 | Bajur singh | Dharam | Peedal | Sc |  |  | 1 | Mustard Mmukt |
| 403 | Manjeet singh | Daba | Peedal | Sc |  |  | 1 | Mustard Mmikt |
| 404 | Dheeraj | Bhagwan smgh | Bhumna | Sc |  |  | 1 | Mustard Munkat |
| 405 | Sajna | Shigara | Kallar majra | Sc |  |  | 1 | Mustard Mmint |
| 406 | Seeta ram | Suba singh | Kallar majra | Sc |  |  | 1 | Mustard Mmikit |
| 407 | Buchveer | Nyouta | Kallar majra | Sc |  |  | 1 | Mustard Mmikit |
| 408 | Raju | Bota ram | Kallar majra | Sc |  |  | 1 | Mustard Mmikt |
| 409 | Ruldu | Karkara | Kallar majra | Sc |  |  | 1 | Mustard Mmikt |
| 410 | Balwant | Mrya sngh | Kallar majra | Sc |  |  | 1 | Mustard Minikat |
| 411 | Ramdas | Keher | Kallar majra | Sc |  |  | 1 | Mustard Mrukat |
| 412 | Vakal | Malla | Kallar majra | Sc |  |  | 1 | Mustard Mimikt |
| 413 | Surjeet smgh | Garib | Kallar majra | Sc |  |  | 1 | Mustard Mmikat |
| 414 | Surgeet | Gurmej | Kallar majra | Sc |  |  | 1 | Mustard Mmukt |
| 415 | Pama ram | Kantar | Kallar majra | Sc |  |  | 1 | Mustard Mmikt |


| SR. | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| NO |  |  |  | Sc |  |  | 1 | Mustard Mmukt |
| 416 | Ramdiya singh | Bhagta | Kallar majra | Sc |  |  |  |  |
| 417 | Harpal | Krishan | Pabsar | Sc | 9050749376 |  | 1 | Mustard Munikat |
| 418 | Sunul kumar | Knshan | Pabsar | Sc |  |  | 1 | Mustard Mmikt |
| 419 | Sanjay kumar | Krishan | Pabsar | Sc | 9992047274 |  | 1 | Mustard Minikt |
| 420 | Saroj devı | Sunil | Pabsar | Sc |  |  | 1 | Mustard Mmikit |
| 421 | Krishan kumar | Magar ram | Pabsar | Sc | 9992047274 |  | 1 | Mustard Mnikt |
| 422 | Mukesh | Ramphal | Pabsar | Sc | 972870365 |  | 1 | Mustard Minikat |
| 423 | Parveen kumar | Kala ram | Pabsar | Sc |  |  | 1 | Mustard Mmikt |
| 424 | Sanjeev | Jagdish | Pabsar | Sc | 9992545225 |  | 1 | Mustard Minikt |
| 425 | Prem chand | Jogi ram | Sega plat | Sc | 9050748692 |  | 1 | Mustard Mimikit |
| 426 | Ashok | Balwant | Kallarmagra | Sc | 9896508533 |  | 1 | Mustard Mmukt |
| 427 | Jagdeep | Darshan | Cheeka | Sc | 7206160256 |  | 1 | Mustard Monkt |
| 428 | Mangat | Sarwan | Chnchak | Sc | 7082943365 |  | 1 | Mustard Mmikat |
| 429 | Dharampal | Nanhu ram | Angondh | Sc | 9050771721 |  | 1 | Mustard Mmikit |
| 430 | Ramsh | Darshan | Anhmadpurghar | Sc | 7082362958 |  | 1 | Mustard Mmikut |
| 431 | Happy | Harmesh | Ahamadpurghar | Sc | 8396920055 |  | 1 | Mustard Minikat |
| 432 | Krishan | Puna ram | Sulempur | Sc |  |  | 1 | Mustard Minkat |
| 433 | Sarabjeet singh | Sukhdev | Kbarkan | Sc | 9812368838 |  | 1 | Mustard Mmikat |
| 434 | Harmesh | Dalip singh | Malkkpur | Sc | 9991542694 |  | 1 | Mustard Minikat |
| 435 | Bira ram | Prem dass | Thehbanhera | Sc | 9050726717 |  | 1 | Mustard Minikt |
| 436 | Harpal | Karnal | Hemumajra | Sc | 8030857078 |  | 1 | Mustard Minikt |
| 437 | Chmder | Rulder | Chanchak | Sc | 9991669599 |  | 1 | Mustard Mmukt |


| $\left\lvert\, \begin{aligned} & \mathrm{SR} \\ & \mathrm{NO} \end{aligned}\right.$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 438 | Aspı | Hansraj | Pharpur |  |  |  |  |  |
| 439 | Gurcharan |  | Kallarmara | Sc | 8199025688 |  | 1 | Mustard Minıkat |
| 440 | Gumam | Monj | Kallarmajra | Sc | 8053048056 |  | 1 | Mustard Minikt |
|  |  | Mulkha raj | Kangthalt | Sc | 9034225267 |  | 1 | Mustard Minikit |
| 441 | Krushan | Mulkhraj | Kangthal | Sc | 9050522890 |  |  | Mustard Minikt |
| 442 | Sukhdev | Mulkraj |  | Sc | 9050522890 |  | 1 | Mustard Mmikt |
| 443 | Jaspal | Desraj | Kangthail | Sc | 9050522890 |  | 1 | Mustand Minikt |
| 444 | Amit |  | Kangthail | Sc |  |  | 1 | Mustard Mmikit |
| 445 |  | Sita ram | Guhla | Sc |  |  | 1 | Mustard Mmikt |
| 445 | Mohanarial | Ramrakba | Chakku ladana | Sc | 9992352082 |  |  |  |
| 446 | Harpal | Joginder | Hanghar kugan | Sc |  |  | 1 | Mustard Mmikt |
| 447 | Mewa ram | Dalsıngh |  |  | 9050218024 |  | 1 | Mustand Mmikat |
| 448 | Methu ram |  | Tarawalı | Sc | 9671303802 |  | 1 | Mustard Minukat |
| 448 | Methu ram | Karan | Gharpur | Sc |  |  | 1 |  |
| 449 | Karan | Pyara ram | Gharpur | Sc |  |  | 1 | Mustard Minukt |
| 450 | Vıcky | Gyan singh | Gharpur | Sc |  |  | 1 | Mustard Minikat |
| 451 | Sohan |  | Gharpur | Sc |  |  | 1 | Mustard Mmikat |
| 452 |  |  | Gharpur | Sc |  |  | 1 | Mustard Mmikıt |
| 452 |  | Pyara ram | Gharpur | Sc |  |  | 1 | Mustard Mmikt |
| 453 | Jasbir | Mahinder | Bhuna | Sc | 9671568675 |  |  | Mustard Minikt |
| 454 | Vıjay | Jaswant |  | Sc | 9671568675 |  | 1 | Mustard Minikat |
| 455 | Sukhdev | Visakhi | Cbaku ladana | Sc | 9053947188 |  | 1 | Mustard Mmikat |
|  | Gurreet | Visakhi | Chaku ladana | Sc | 8570091330 |  | 1 | Mustard Minikt |
| 456 | Gurpreet | Balwnder | Cheeka | Sc | 7027200325 |  |  |  |
| 457 | Bhagta | Jaggu | Kakhen | Sc | 9996122144 |  | 1 | Mustard Mmikat |
| 458 | Harısh | Knshan |  |  | 9996122144 |  | 1 | Mustard Mniktt |
|  |  |  | Ramthail | Sc | 9416826730 |  | 1 | Mustard Minikat |
| 459 | Satpal smgh | Mana ram | Tarawalı | Sc |  |  | 1 | Mustard Mmikat |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 460 | Balwinder | Shuyjot | Tarawals | Sc | 9729026699 |  | 1 | Mustard Mmikt |
| 461 | Mewa sıngh | hant kishan | Rasulpur | Sc |  |  | 05 | Moong Mmikt |
| 462 | Rajnish | rajpal | Rasulpur | Sc |  |  | 05 | Moong Minikt |
| 463 | Atma ram | Harbhajan singh | Shalı | Sc |  |  | 05 | Moong Minkt |
| 464 | Gurdev singh | Laxman ram | Sthat | Sc |  |  | 05 | Moong Manikt |
| 465 | Harrhajan singh | Sadhu ram | Sthal | Sc |  |  | 05 | Moong Minikt |
| 466 | Suitan singh | Khesa ram | Guhra | Sc |  |  | 05 | Moong Munikt |
| 467 | Kırshan | Gurdayal | Kheri gulam alt | Sc |  |  | 05 | Moong Minikt |
| 468 | Suresh kumar | Jagar ram | Peedal | Sc |  |  | 05 | Moong Minukt |
| 469 | Satnam smgh | Dayala | Tatana | Sc |  |  | 05 | Moong Minukt |
| 470 | Anul kumar | Deva ram | Rusalpur | Sc |  |  | 05 | Moong Mmikt |
| 471 | Balram singh | Sarwan kumar | Bhuna | Sc |  |  | 05 | Moong Mmikt |
| 472 | Sandeep | Sukhdev | Kawartan | Sc |  |  | 05 | Moong Mmikt |
| 473 | Harpal | Jognder | Hargarh kıgan | Sc |  |  | 05 | Moong Mmiknt |
| 474 | Soma ram | Pala ram | Budanpur | Sc |  |  | 05 | Moong Mmikt |
| 475 | Raja ram | Syama ram | Bhuna | Sc |  |  | 05 | Moong Mmukt |
| 476 | Charandas | Yaadwa ram | Bhuma | Sc |  |  | 05 | Moong Minikt |
| 477 | Girdharı Ram | Jag Ram | Cheeka | Sc |  | 816155448256 | 15 | DSR Demo |
| 478 | Rajkumar | Kehar Singh | Agondh | Sc |  | 228797989982 | 1 | DSR Demo |
| 479 | Pataso Devi | Tejbir Singh | Khambera | Sc |  | 689394774168 | 25 | DSR Demo |
| 480 | Satnam Singh | Dayala Ram | Kharal | Sc |  | 276969389672 | 2 | DSR Demo |
| 481 | And Kumar | Dewa Ram | Rasulpur | Sc |  |  | 05 | Moong Demo |


| $\begin{array}{\|l} \mathbf{S R R .} \\ \text { NO } \end{array}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 482 | Balwinder Smgh | Rajkumar | Rasulpur | Sc |  |  | 05 | Moong Demo |
| 483 | Sohan Smigh | Raghbrr Sungh | Gagarpur | Sc |  |  | 05 | Moong Demo |
| 484 | Raghbir Singh | Payara Singh | Gagarpur | Sc |  |  | 05 | Moong Demo |
| 485 | Vijay Kumar | Gulam Ah | Bhuna Nanakpura | Sc |  |  | 05 | Moong Demo |
| 486 | Mahinder | Badhu Ram | Bhuna Nanakpura | Sc |  |  | 05 | Moong Demo |
| 487 | Jagsher | Mabmder Ram | Bhuna Nanakpura | Sc |  |  | 05 | Moong Demo |
| 488 | Surender | Ramesh Lal | Bhuna Nanakpura | Sc |  |  | 05 | Mcong Demo |
| 489 | Balram Singh | Sarwan Sungh | Bhuna | Sc |  |  | 05 | Moong Demo |
| 490 | Mewa Ram | Hart Kıshan | Rasulpur | Sc |  |  | 05 | Moong Demo |
| 491 | Sandeep | Sukhdev | Kawartan | Sc |  |  | 05 | Moong Demo |
| 492 | Dilbag Singh | Manphool Singh | Gobra | Sc |  |  | 05 | Moong Demo |
| 493 | Vrender Smgh | Manphool Sugh | Gohra | Sc |  |  | 05 | Moong Demo |
| 494 | Amrik Singh | Nekı Ram | Kalar Majra | Sc |  |  | 05 | Moong Demo |
| 495 | Magar smgh | Chanda ram | Gubla | Sc | 9034265575 | 676549593952 | 1 | Mustard Mmikat |
| 496 | Kuldeep smgh | Jagmal | Kakherı | Sc | 95185730000 |  | 1 | Mustard Mmikat |
| 497 | Jeeta ram | Puran chand | Tatana | Sc | 9315159615 | 828138978321 | 1 | Mustard Mimkat |
| 498 | Pawan kumar | Ram swaroop | Hemu majra | Sc | 9728160771 | 287075186810 | 1 | Mustard Mruikt |
| 499 | Prem stigh | Meru ram | Gaggarpur | Sc | 9878112054 | 341745814268 | 1 | Mustard Mroukt |
| 500 | Rampayara | Mandu ram | Hemu majra | Sc | 8950412238 | 815944161071 | 1 | Mustard Mmikat |
| 501 | Dilbahag | Dharam stngh | Gaggarpur | Sc | 9467277138 | 399168213016 | 1 | Mustard Mmikat |
| 502 | Deepak smgh | Jay smgh | Kakherı | Sc | 7027374363 | 612919342540 | 1 | Mustard Mmikt |
| 503 | Mewa singh | Raam dharı | Cheeka | Sc | 9416101201 | 722231031220 | 1 | Mustard Mrıkit |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 504 | Amrik singh | Neki ram | Kallar majra | Sc | 9896815725 | 489240596263 | 1 | Mustard Mmikt |
| 505 | Amarjeet sungh | Inder singh | Theh banhera | Sc | 9671542846 | 769979960985 | 1 | Mustard Mmikt |
| 506 | Pala smgh | Sungara | Kharkhan | Sc | ------ | 717061009588 | 1 | Mustard Minkkt |
| 507 | Manohar lal | Ram rakha | Chaku ladana | Sc | 9992352082 | 521194627425 | 1 | Mustard Mmikt |
| 508 | Sukhdev singh | dogar ram | Kharkan | Sc | 9991131983 | 607100764405 | 1 | Mustard Mmikat |
| 509 | Satpal sungh | Karmail singh | Kangthals | Sc | 9813901364 | 522231977866 | 1 | Mustard Mmikt |
| 510 | Sukhdev singh | Pura ram | Kangthalı | Sc | 9671529181 | 808518959942 | 1 | Mustard Mmikat |
| 511 | Pura ram | Teja ram | Kangthalı | Sc | 9671529101 | 687196211446 | 1 | Mustard Mroukt |
| 512 | Sureet singh | Pritam smgh | Kakher1 | Sc | 7082124148 | 234446940003 | 1 | Mustard Minikt |
| 513 | Balbir sung | Jummo slongh | Kakher1 | Sc | 9466192322 | 266525563847 | 1 | Mustard Minikt |
| 514 | Mohtt kumar | Krshan | Kakher1 | Sc | 9466192322 | 276542591713 | 1 | Mustard Mimikt |
| 515 | Karam singh | Payara ram | Gaggar pur | Sc | 9416778396 | 787419361038 | 1 | Mustard Mmikt |
| 516 | Mithu | Karam simgh | Gaggar pur | Sc | 98887316119 | 213589331919 | 1 | Mustard Minikat |
| 517 | Shan singh | ragbir singh | Gaggar pur | Sc | 9416778396 | 505449049196 | 1 | Mustard Mmikt |
| 518 | Bra ram | Gulam ram | Tarawah | Sc | 9991546380 | 289857580484 | 1 | Mustard Mmikt |
| 519 | Amrik singh | Mahender singh | Kangthalı | Sc | 9034452084 | 986792380018 | 1 | Mustard Mmikt |
| 520 | Baldev singh | Ramchander | Hemu majra | Sc | 9050412230 | 327586512830 | 1 | Mustard Mmikat |
| 521 | Amnk smgh | Ramchander | Hemu majra | Sc | 9034452084 | 986792380018 | 1 | Mustard Mmikat |
| 522 | Bitu | Poppı ram | Kangthalt | Sc | 809535874 | 323882064676 | 1 | Mustard Mmikit |
| 523 | Sandeep kaumar | Satbir sugh | Kakherı | Sc | 8398970011 | 814910894936 | 1 | Mustard Minikt |
| 524 | Satbr | Ramdiya | Kakher1 | Sc | 8398970011 | 446682660579 | 1 | Mustard Mmikt |
| 525 | Japal | ratiya ram | Kakher1 | Sc | 8398970011 | 207250399740 | 1 | Mustard Minikt |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | Village | Cat | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 526 | Jognder | Satibur | Kakherı | Sc | 9466023504 | 678133387689 | 1 | Mustard Mmikit |
| 527 | Balwmder smgh | Joginder | Lalpur | Sc | 8950304360 | 332512483368 | 1 | Mustard Mmikt |
| 528 | Leeu ram s/ | Khand chand | Gaggarpur | Sc | 8810306885 | 958422538212 | 1 | Mustard Mmukt |
| 529 | Karam | Lal sungh | Bhagal | Sc | 9996350609 | 402987476240 | 1 | Mustard Mmikat |
| 530 | Shera sugh | Jatu ram | Bhagal | Sc | 9996659571 | 705124740077 | 1 | Mustard Mmikat |
| 531 | Kulwant smgh | Didar smgh | Sthalt | Sc | - | 452293506636 | 1 | Mustard Mmikt |
| 532 | Ajmer singh | Ramnath | Rewar jagur | Sc | 8050061200 | 450616268898 | 1 | Mustard Mrikat |
| 533 | Pala singh | Singara | Kharkhan | Sc | --- | 717061009588 | 1 | Mustard Mmikt |
| 534 | Manohar lal | Ram rakha | Chaku ladana | Sc | 9992352082 | 521194627425 | 1 | Mustard Minikt |
| 535 | Charan singh | jagtar singh | Kangthalı | Sc | 9034386080 | 984695605719 | 1 | Mustard Mmikt |
| 536 | Mangel smgh | Khan sıngh | Kangthalı | Sc | 9896445213 | 883374467085 | 1 | Mustard Minikt |
| 537 | Parladu | Beera | Kangthalı | sc | 7027060710 | 248490003821 | 1 | Mustard Mnikt |
| 538 | Satnam singh | dayad ram | Tattana | Sc | 8893043705 | 276969389672 | 1 | Mustard Mimikt |
| 539 | Shiv cham | Dharsarn | Kangthalı | Sc | 9350043216 | 718913392538 | 1 | Mustard Mmıkt |
| 540 | Chundo ram | Kalı ram | Bhuna | Sc | 7027060710 | 646237257794 | 1 | Mustard Mmikt |
| 541 | Dharam sugh | Desh raj | Tatana | Sc | 9050152334 | 678870838287 | 1 | Mustard Mmikt |
| 542 | Dayala smgh | Mod smgh | Tatama | Sc | 8930043705 | 489343650273 | 1 | Mustard Mmikt |
| 543 | Gurjant smgh | Dhram singh | Tatana | Sc | 9050152334 | 831824047076 | 1 | Mustard Mmıkt |
| 544 | Gurpreet kumar | Joginder sugh | Manghers | Sc | 8607062721 | 575953360808 | 1 | Mustard Mmikt |
| 545 | Harbajan sugh | Sadh ram | Shuhalr | Sc | 8689045378 | 369551647403 | 1 | Mustard Mmikt |
| 546 | Gurdev ram | Laxman st | Shihalı | Sc | 8930427600 | 353396931469 | 1 | Mustard Mmukt |
| 547 | Pala smgh | Singara | Kharkhan | Sc | --- | 717061009588 | 1 | Mustard Mınıkt |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | Village | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 548 | Manohar lal | Ram rakha | Chaku ladana | Sc | 9992352082 | 521194627425 | 1 | Mustard Minkat |
| 549 | Hankesh | Jag ram | Cheeka | Sc | 8053204391 | 754338991386 | 1 | Mustard Mmukt |
| 550 | Ajay kumar | Ramesh kumar | Cheeka | Sc | 8053204391 | 354159751102 | 1 | Mustard Minikt |
| 551 | Balkar ram | Buti ram | Bhena | Sc | 8053541651 | 929499096474 | 1 | Mustard Minkat |
| 552 | Mrya ram | Pyara ram | Bhuna | Sc | 8053541651 | 658108854461 | 1 | Mustard Mmikt |
| 553 | Makhan smgh | pyara ram | Bhuna | Sc | 9813613161 | 232243481753 | 1 | Mustard Minikit |
| 554 | Jasbr smgh | Miya sungh | Bhuna | Sc | 8816002094 | 775466582266 | 1 | Mustard Mmikt |
| 555 | satuam smgh | Dayala singh | Tatana | Sc | 8930043705 | 276969389672 | 1 | Mustard Mmukt |
| 556 | Gurmeet smgh | Dayala singh | Tatana | Sc | 8930043705 | 853978001539 | 1 | Mustard Mmikt |
| 557 | Kuldeep smgh | Ram saroop | Nandgarh | Sc | 8950862828 | 950501601091 | 1 | Mustard Minikt |
| 558 | Satpal smgh | Ganbu ram | Tatana | Sc | 8930043705 | 6150347415966 | 1 | Mustard Minukt |
| 559 | Pawan kumar | Ram swaroop | Hemu magra | Sc | 9992097281 | 287075186810 | 1 | Mustard Mmikt |
| 560 | Rahkumar | Chanan singh | Tatama | Sc | 9213802281 | 262145292072 | 1 | Mustard Mmikt |
| 561 | Pnnce kumar | raj kumar | Tatana | Sc | 9813800281 | 511788172265 | 1 | Mustard Mmikt |
| 562 | Gurjeet singh | Dharam singh | Tatrana | Sc | 9050152334 | 231824047076 | 1 | Mustard Mmukt |
| 563 | Dayala sıngh | mod singh | Tatana | Sc | 8930043705 | 489343650273 | 1 | Mustard Mrnkat |
| 564 | Banty | Darshan | Kangthalt | Sc | 9036204461 | 725672407142 | 1 | Mustard Mmikt |
| 565 | Manhoar lal | Rakha | Ladana chakku | Sc | 999352082 | 521194627425 | 1 | Mustard Mmikt |
| 566 | Amrrk sung | Nekı ram | Kallar majra | Sc | 9896515725 | 489240596263 | 1 | Mustard Mmukt |
| 567 | Gurpreet singh | Parkash smgh | Sarola | Sc | 9991778977 | 963400291200 | 1 | Mustard Munkt |
| 568 | Amarjeet singh | Inder singh | Theh banhera | Sc | 9671542846 | 769979960985 | 1 | Mustard Mmikt |
| 569 | Rajbr | Jagdish smgh | Rewar Jagur | Sc | 9050716280 | 937380888908 | 1 | Mustard Mmikt |


| SR. | NAME FARMER | FATHER NAME | VLLAGE | CAT | MOBILE No | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 570 | Jagdsh chand | Sikander ram | Kallar majra | Sc | 9996092960 | 349151750038 | 1 | Mustard Mmukt |
| 571 | Binder ram | Mallu ram | Kallar majra | Sc | 9991704795 | 500268043785 | 1 | Mustard Mmikt |
| 572 | Suresh kumar | Gamma ram | Harngart kingan | Sc | 9966819452 | 52758689037 | 1 | Mustard Mmukt |
| 573 | Jaswant 1 | Rampa | Hargarh kngan | Sc | 7082351435 | 645892486846 | 1 | Mustard Mmukt |
| 574 | Sureeet singh | Darshan | Theh banhera | Sc | 9996043240 | 731916818757 | 1 | Mustard Mmikt |
| 575 | Amrik stngh | Rinnu ram | Theh banhera | Sc | 8372709896 | 371660037774 | 1 | Mustard Mmikt |
| 576 | Vikaramjeet smgh | Chamna ram | Kallar majra | Sc | 7033424559 | 744919374679 | 1 | Mustard Munkat |
| 577 | Puran ram | Nota ram | Kallar magra | Sc | 7028079004 | 740499206319 | 1 | Mustard Minikt |
| 578 | Kuldeep singh | Amrik singh | Kallar majra | Sc | 9896473344 | 989415199831 | 1 | Mustard Minikt |
| 579 | Bira ram | nura ram | Sthalı | Sc | 9467247881 | 421127299493 | 1 | Mustard Mmikut |
| 580 | Subha ram | Bura ram | Sthal | Sc | 9728243272 | 424894228831 | 1 | Mustard Mmikt |
| 581 | Jasmer singh | rampal | Harigarh kangan | Sc | 9728222391 | 552486703948 | 1 | Mustard Mmikat |
| 582 | Harnder smgh | Baljeet smgh | Landhern | Sc | 7009676707 | 835387998901 | 1 | Mustard Minikat |
| 583 | Kashmır smgh | khan smgh | Lalpur | Sc | 9812076332 | 642646962597 | 1 | Mustard Mmikt |
| 584 | Sukhwinder singh | Kashmr sungh | Lalpur | Sc | 7876151602 | 991354723241 | 1 | Mustard Mmikt |
| 585 | Balwinder singh | Butta singh | Lalpur | Sc | 8684880146 | 873058613259 | 1 | Mustard Mimikt |
| 586 | Diwan singh | Bakar singh | Lalpur | Sc | 9728011808 | 611309787689 | 1 | Mustard Mmikt |
| 587 | Buta smgh | Lehna ram | Lalpur | Sc | 9728011808 | 743894475623 | 1 | Mustard Mimikt |
| 588 | Makhan singh | Satnam smgh | Lapur | Sc | 9034662344 | 400975840220 | 1 | Mustard Mimikt |
| 589 | Ranjeet smgh | Gurneet singh | Lalpur | Sc | 9350162382 | 604032707873 | 1 | Mustard Mmikit |
| 590 | Bhagwan singh | bakar singh | Lalpur | Sc | - | 345382878453 | 1 | Mustard Mmıkt |
| 591 | Khajan singh | Bakar singh | Lalpur | Sc | 9813679834 | 726912476455 | 1 | Mustard Minkkt |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBLLE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 592 | Sukhdev singh | Ram swaran | Hemu majra | Sc | 9996211276 | 362796885002 | 1 | Mustard Mrnket |
| 593 | Honey ram | Ashok kumar | Hemu majra | Sc | 9254773000 | 797521220938 | 1 | Mustard Minukt |
| 594 | Mehar chand | Baja ram | Hemu majra | Sc | 9416724036 | 475152497726 | 1 | Mustard Mmikt |
| 595 | Mukha ram | Meva ram | Tarawalı | Sc | 9729027187 | 742919387759 | 1 | Mustard Mmıkt |
| 596 | Charanjeet | Kulwant smgh | Tarawaln | Sc | 9729191225 | 572007443975 | 1 | Mustard Mnnıkt |
| 597 | Mukh am | Meva ram | Tarawalı | Sc | 9729027187 | 742919387759 | 1 | Mustand Minikat |
| 598 | Satnam sungh | Amar singh | Mastgarh | Sc | 9812737155 | 271843019701 | 1 | Mustard Munkit |
| 599 | Bishpal sıngh | Balbir singh | Agoudh | Sc | 9991910021 | 409547585538 | 1 | Mustand Mmikit |
| 600 | Madan lal | Sadhu ram | Cheeka | Sc | 9728805625 | 528899135236 | 1 | Mustard Mmıkat |
| 601 | Labh chand | Balkarı | Agoudh | Sc | 9896591955 | 528640722882 | 1 | Mustard Mmıkat |
| 602 | Pyara ram | Buti ram | Agoudh | Sc | 9813613161 | 684016111411 | 1 | Mustard Minikt |
| 603 | Kapıl dev | Surja ram | Tarawalı | Sc | 8307616300 | 343583019378 | 1 | Mustard Minıkı |
| 604 | Ajmer singh | Bishan | Majrı | Sc | 9729713618 | 295070575687 | 1 | Mustard Mmıkat |
| 605 | Kala ram | Sarjeet smgh | Theh butana | Sc | 9992039058 | 487746520109 | 1 | Mustard Mmıkat |
| 606 | Kamal sıngh | Bhagwan | Agoudh | Sc | 9050951301 | 771613047262 | 1 | Mustard Mmikat |
| 607 | Rajpal | Chotu ram | Theh banhera | Sc | 9991743418 | 619719037290 | 1 | Mustard Minikit |
| 608 | Chotu ram | Fata ram | Theh banhera | Sc | 9991743418 | 373059285542 | 1 | Mustard Minukt |
| 609 | Pawan kumar | Satpal singh | Theh banhera | Sc | 8013943439 | 333812211355 | 1 | Mustard Mmikt |
| 610 | Gurjeet singh | Satpal singh | Theh banhera | Sc | 8053714193 | 428249372500 | 1 | Mustard Mmıkı |
| 611 | Satpal singh | Chetu ram | Theh banhera | Sc | 8053086816 | 504645346864 | 1 | Mustard Minikat |
| 612 | Hardeep singh | Jagtar singh | Theh banhera | Sc | 9728671738 | 246173685286 | 1 | Mustard Minıkt |
| 613 | Kapoor singh | Kamaıl | Gaggarpur | Sc | 7027357772 | 664711085842 | 1 | Mustard Mmikt |


| $\underset{\mathbf{N O}}{\text { SR }}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 614 | Ramphal | Kazan singh | Hargarh kungan | Sc | 9996819452 | 218959161549 | 1 | Mustard Minkit |
| 615 | Vijay | Bbajan lal | Theh banhera | Sc | 8199815831 | 832344171323 | 1 | Mustard Mmikut |
| 616 | Amarjt | Makhan smgh | Kharal | Sc | 9813613161 | 239063877804 | 1 | Mustard Mmukat |
| 617 | Amar singh | Pyare lal | Cheeka | Sc | 9728294293 | 665600097094 | 1 | Mustard Mmikat |
| 618 | Goldy | Banarst | Cheeka | Sc | 8053209698 | 802167756109 | 1 | Mustard Minikat |
| 619 | Arvinder sngh | Karam singh | Kamhert | Sc | 9517553352 | 382222100427 | 1 | Mustard Mimikt |
| 620 | Munsbu | Fateh | Theh banhera | Sc | 8607822475 | 736629172257 | 1 | Mustard Mmukt |
| 621 | Sta ram | Sukha ram | Kallar mayra | Sc | 9055399573 | 69655998367 | 1 | Mustard Mmikt |
| 622 | Shurgara ram | Khushali ram | Kallar majra | Sc | - | 554591698475 | 1 | Mustard Mmikt |
| 623 | Aman | Ram lat | Theh banhera | Sc | 8607285756 | 813595888435 | 1 | Mustard Minikt |
| 624 | Malkat singh | Shingara sungh | Kallar mayra | Sc | 9991126244 | 967907435253 | 1 | Mustard Mmikat |
| 625 | Pala ram | Bchna ram | Kallar mayra | Sc | 9050728816 | 622981517495 | 1 | Mustard Mnikat |
| 626 | Surjan singh | Sadhu ram | Cheeka | Sc | 9992360678 | 486476077233 | 1 | Mustard Mmikt |
| 627 | Gursewak | Maghan singh | Tatrana | Sc | 8053501317 | 639883002834 | 1 | Mustard Mmikkt |
| 628 | Ajay smgh | Ram smgh | Dandota | Sc | 8930321380 | 408542044670 | 1 | Mustard Minikt |
| 629 | Nachhatar singh | Ramdas | Dandota | Sc | 9992437015 | 981358965544 | 1 | Mustard Mimikt |
| 630 | Dharmender kumar | Dhula ram | Kakher1 | Sc | 9729711444 | 637707489378 | 1 | Mustard Mmikt |
| 631 | Jagdsh | Hariya Ram | Agondh | Sc | 8053668437 | 589187316565 | 1 | Bersean Demo |
| 632 | Nachhatar Smgh | Ramdas | Dhandota | Sc | 9992437015 | 981358965544 | 2 | Berseem Demo |
| 633 | Karnail Ram | Khanu Ram | Kharka | Sc | 8053163127 | 700486618859 | 1 | Berseem Demo |
| 634 | Jagir | Mla | Kharodı | Sc | 8950508235 | 295405910004 | 1 | Berseem Demo |
| 635 | Satuam Smgh | Dayala Ram | Tatana | Sc | 8930043705 | 276969389672 | 1 | Berseem Demo |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 636 | Jagma Singh | Jumma ram | Kakherı | Sc |  |  | 2 | Moong Demo |
| 637 | Satpal smgh | Jumma Ram | Kakherı | Sc |  |  | 2 | Moong Demo |
| 638 | Gyan sugh | Pyara Ram | Gagarpur | Sc |  |  | 2 | Moong Demo |
| 639 | Sohan Sungh | Raghubur Singh | Gagarpur | Sc |  |  | 2 | Moong Demo |
| 640 | Mithu Ram | Karam simgh | Gagarpur | Sc |  |  | 2 | Moong Demo |
| 641 | Maghar stngh | Chanda ram | Gubla | Sc |  |  | 2 | Moong Demo |
| 642 | Karma sung | Pyara ram | Gagarpur | Sc |  |  | 2 | Moong Demo |
| 643 | Kuldeep singh | Jagmal smgh | Kakher1 | Sc |  |  | 2 | Moong Demo |
| 644 | Harpal simgh | Krishan singh | Pabsar | Sc |  |  | 2 | Moong Demo |
| 645 | Parveen sungh | Krishan sibngh | Pabsar | Sc |  |  | 2 | Moong Demo |
| 646 | Baısakhı ram | Ram lakhan | Chaku Ladana | Sc |  |  | 15 | Moong Demo |
| 647 | Balram Singh | sarvan Singh | Bhuna | Sc |  |  | 2 | Moong Demo |
| 648 | Jagsır Smgh | Mahnoder Singh | Bhuma | Sc |  |  | 2 | Moong Demo |
| 649 | Dharam sungh | Lalı Ram | Rasulpur | Sc |  |  | 2 | Moong Demo |
| 650 | Sonu | Deva ram | Rasulpur | Sc |  |  | 2 | Moong Demo |
| 651 | Baljeet Singh | Dharam smgh | Rasulpur | Sc |  |  | 2 | Moong Demo |
| 652 | Rabul sngh | Deva Ram | Rasulpur | Sc |  |  | 2 | Moong Demo |
| 653 | Dheera Ram | ram Javaya | Sultana | Sc |  |  | 1 | Moong Demo |
| 654 | Parveen | amaranth | Paprala | Sc |  |  | 2 | Moong Demo |
| 655 | Meva ram | Harkishan | Rasulpur | Sc |  |  | 1 | Moong Demo |
| 656 | Meva singh | Harikshan | Rasulpur | Sc |  |  | 1 | Lentul Demo |
| 657 | Gurdeep singh | Karam sungh | Boupur | Sc |  |  | 1 | Mustard Minikt |


| SR. | NAME FARMER | FATHER NAME | VILLAGE | Cat | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 658 | Magar sting | Chanda Ram | Guhla | Sc |  |  | 1 | Mustard Mmıkt |
| 659 | Suresh kumar | Jagar Ram | Peedal | Sc |  |  | 1 | Mustard Mmikt |
| 660 | Raj kumar | Ashok kumar | Hemu majra | Sc | 8607337814 |  | 1 | Mustard Mrukt |
| 661 | Kulwant smgh | miyan ram | Kallar Majra | Sc | 9812167265 |  | 1 | Mustard Mmikt |
| 662 | Dalbir singh | Darshan sugh | Lalpur | Sc | 9306141860 |  | 1 | Mustard Mmikt |
| 663 | Pala ram | Panmu ram | Kallar Mayra | Sc | 8529738519 |  | 1 | Mustard Mmikt |
| 664 | Amrik smgh | Nakı Ram | Kallar Mayra | Sc | 7082597325 |  | 1 | Mustard Mmikt |
| 665 | Dalip sugg | sadu singh | THEH BAMHERA | Sc |  |  | 1 | Mustard Mmikat |
| 666 | Sukdav smgh | suraj bhan | THEH BAMHERA | Sc |  |  | 1 | Mustard Mmikt |
| 667 | Gurcharn singh | Madan lal | Cheeka | Sc | 9050289051 |  | 1 | Mustard Mmikat |
| 668 | Ranjeet | Pyara ram | Kharkan | Sc | 9082133171 |  | 1 | Mustard Mimikt |
| 669 | Jeet Ram | Puran Ram | Kakher | Sc | 9996822213 |  | 1 | Mustard Minikt |
| 670 | Chand Ram | Mehnga Ram | Kallar Majra | Sc | 8221816453 |  | 1 | Mustard Munikt |
| 671 | Mehms | rora | Kallar Majra | Sc | 8221816453 |  | 1 | Mustard Mimikt |
| 672 | Manjeet singh | Sucha Ram | Kallar Majra | Sc | 9991423126 |  | 1 | Mustard Mmikt |
| 673 | Shmgara Ram | Khusala Ram | Kallar Majra | Sc | 7056384091 |  | 1 | Mustard Mimikt |
| 674 | Subh Ram | Kushala Ram | Kallar Majra | Sc | 9050606219 |  | 1 | Mustand Mmikt |
| 675 | Ramdrya Ram | Gana Ram | THEH BAMHERA | Sc | 9728523415 |  | 1 | Mustard Mmukt |
| 676 | Naka singh | Bota Ram | Kallar Majra | Sc | 9896880640 |  | 1 | Mustard Mmıkat |
| 677 | Butta Ram | Khan Ram | Kallar Majra | Sc | 8059576209 |  | 1 | Mustard Mmıkt |
| 678 | Pala Ram | Amru Ram | THEH BAMHERA | Sc | 9896756445 |  | 1 | Mustard Mmikt |
| 679 | Manjeet singh | Matu Ram | THEH BAMHERA | Sc | 9992254648 |  | 1 | Mustard Minikt |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 680 | Kartar singh | Kamil sungh | THEH BAMHERA | Sc | 8930016922 |  | 1 | Mustard Mimikt |
| 681 | Sanju Ram | Singara Ram | Kharoudı | Sc | 9671045261 |  | 1 | Mustard Mumikt |
| 682 | Baldav smgh | Sobha Ram | Gagarpur | Sc | 9996136192 |  | 1 | Mustard Mmikt |
| 683 | Ramdrya | Gana Ram | Theh Banhera | Sc | 9728523415 |  | 1 | Mustard Minikt |
| 684 | Monu Ram | Amarjeet sungh | Hemu Mayra | Sc | 8683006729 |  | 1 | Mustard Minikt |
| 685 | Amreek smigh | kalı Ram | Hamu Mayra | Sc | 8053104677 |  | 1 | Mustard Mınıkt |
| 686 | Jagdish sung | Kehru Ram | Gagarpur | Sc | - -- |  | 1 | Mustard Mmikt |
| 687 | Jasmer singh | Rammıwash | Hangarh kngn | Sc |  |  | 1 | Maize Fodder |
| 688 | Rampal | khajan smgh | Hangarh kngn | Sc |  |  | 1 | Mazze Fodder |
| 689 | Beera Ram | sant Ram | Mastgarh | Sc |  |  | 1 | Maze Fodder |
| 690 | Vijay kumar | Beera | Mastgarh | Sc |  |  | 1 | Mauze Fodder |
| 691 | Sani kumar | Laxman dass | Cheeka | Sc |  |  | 1 | Maize Fodder |
| 692 | Bajuet | dharma smgh | Rasulpur | Sc |  |  | 1 | Maize Fodder |
| 693 | Dharampal | lalt Ram | Rasulpur | Sc |  |  | 1 | Mazze Fodder |
| 694 | Amaranth | puran chand | Kakherı | Sc |  |  | 1 | Maize Fodder |
| 695 | Gurcharan singh | satpal smgh | Kakherı | Sc |  |  | 1 | Maize Fodder |
| 696 | Naresh | balbir singh | Kakher1 | Sc |  |  | 1 | Maize Fodder |
| 697 | Mamu ram | ronkı ram | Kakhen | Sc |  |  | 1 | Mazze Fodder |
| 698 | Satpal | jumma ram | Kakherı | Sc |  |  | 1 | Maize Fodder |
| 699 | Sardara singh | teja singh | Paharpur | Sc |  |  | 1 | Maize Fodder |
| 700 | Rahul | deva ram | Rasulpur | Sc |  |  | 2 | Mazze Fodder |
| 701 | Balbr Smgh | Mala Singh | Kharouds | Sc |  |  | 2 | Maze Fodder |


|  |  | $\begin{array}{r} \text { 咅 } \\ \text { 品 } \\ \text { 亳 } \end{array}$ |  | $\begin{aligned} & 3 \\ & 0 \end{aligned}$ |  |  |  |  |  |  |  | $\begin{array}{\|c} \substack{0 \\ 0 \\ 0 \\ 0 \\ 0 \\ \hline \\ \hline} \\ \hline \end{array}$ | $\begin{aligned} & \frac{5}{2} \\ & \frac{1}{2} \\ & \mathbf{l}_{8}^{2} \\ & \frac{2}{2} \end{aligned}$ |  |  |  |  |  |  |  |  |  | ｜r｜r |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  |  |  |  | － |  |  |  | $\sim$ |  |  | －－ |  |  |  |  |  |  | － |  | － |
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|  |  |  |  |  |  |  | 等 |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
| 気 | $\because$ | $\because$ | $\square$ | $\because$ | ：$\%$ | $\because$ | － |  | $0:$ | $\bigcirc$ | io | $\because$ | $: 8$ | $\because$ | $\because$ | ： | ： |  | \％ | i | i | $\bigcirc$ | $\square$ |
| $\begin{array}{\|l\|l\|} \hline \\ \hline \end{array}$ | $\begin{array}{\|l\|} \hline \text { 喜 } \\ \hline \end{array}$ | 裳 |  |  |  |  |  |  |  |  |  |  | $\frac{1}{2}$ | E | 88 |  |  |  |  | 8 | 名 |  | 霏 |
|  |  |  |  |  |  |  | $\frac{.5}{9}$ |  |  |  |  |  | g | $\frac{3}{3}$ |  |  |  |  |  |  | $\begin{array}{\|c} 0 \\ \frac{1}{2} \\ \frac{2}{2} \\ \frac{2}{2} \\ \hline \end{array}$ |  | 嘍 |
|  |  |  |  |  |  |  | $\begin{aligned} & \text { 雴 } \\ & \text { 部 } \end{aligned}$ |  |  |  |  |  |  | 总 |  |  |  |  |  | $\begin{array}{\|l\|l\|} \hline \text { 哥 } \\ \hline \end{array}$ |  |  | 边 |
| \％ | \％ | \％ | ＋ | $\stackrel{3}{2}$ | $\because$ | $\bigcirc$ | S | \％ | \％ | $\bigcirc$ | E | 2 | $\stackrel{\square}{2}$ | F | $\stackrel{1}{2}$ | \％ | F | $\stackrel{\sim}{\sim}$ | $\stackrel{ }{2}$ | \％ | A | ส | ＊ |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 724 | Ronka | Ramkisan | Do | Sc |  |  | 1 | Moong Mmikt |
| 725 | Randheer smgh | Ramsaroop | Nandgarh | Sc |  |  | 1 | Moong Mmikt |
| 726 | Sanjeev | Jagmal | Kakhers | Sc |  |  | 1 | Moong Mmikat |
| 727 | Sant Ram | Shree Ram | Kawartan | Sc |  |  | 1 | Moong Minikt |
| 728 | Satpal | Jumma Ram | Kakherı | Sc |  |  | 1 | Moong Mmikt |
| 729 | Jagmal | Jumma Ram | Kakhen | Sc |  |  | 1 | Moong Minukt |
| 730 | Chattar Pal | Karam Singh | Sadarterı | Sc |  |  | 1 | Moong Mmikit |
| 731 | Shambu | Sisa Ram | Urlana | Sc |  |  | 1 | Moong Murikt |
| 732 | Omparkash | Strya ram | Bhuna | Sc |  |  | 1 | Moong Minikt |
| 733 | Rahul | Dewa sungh | Rasulpur | Sc | --- - - |  | 1 | Mustard Minikt |
| 734 | Gurmail smgh | Fattu ram | Dandouta | Sc | 8683034644 |  | 1 | Mustard Mimikt |
| 735 | Gurnam smgh | Kırtam singh | Seon majra | Sc | 9981492513 |  | 1 | Mustard Mmikt |
| 736 | Manhor lal | Ramrakha | Chaku ladana | Sc | 9034147499 |  | 1 | Mustard Mmikt |
| 737 | Ronkı ram | Ramkıshan | peedal | Sc | 8901470600 |  | 1 | Mustard Mmikt |
| 738 | Jasbur smgh | Karmyt singh | Kakherı | Sc | 9467042960 |  | 1 | Mustard Mmikt |
| 739 | jaswant smgh | hajare singh | Ramthal | Sc | 9813445192 |  | 1 | Mustard Mmikat |
| 740 | Magga singh | Chanda ram | Sarr | Sc | 9034265575 |  | 1 | Mustard Mimkt |
| 741 | Karnal smgh | Bhag singh | Kharoudı | Sc | 9896705467 |  | 1 | Mustard Mmikut |
| 742 | Pyara sungh | sajan smgh | Lalpur | Sc | 9896279190 |  | 1 | Mustard Mmikt |
| 743 | Gurdev sing | Sardan | Lalpur | Sc | 9996669840 |  | 1 | Mustard Mmikit |
| 744 | Dital singh | Harn smgh | Salempur | Sc | 8053410471 |  | 1 | Mustard Mmikit |
| 745 | Makhan sungh | Kaka sungh | Lalpur | Sc | 9896330091 |  | 1 | Mustard Mmikt |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE No | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 746 | Gumeet singh | Lakshman | Lalpur | Sc | 9991389761 |  | 1 | Mustard Mmukt |
| 747 | Kashmir singh | khan sungh | Do | Sc | 9991389761 |  | 1 | Mustard Mmikt |
| 748 | Surjeet singh | Kundan | Do | Sc | 8295510833 |  | 1 | Mustard Mmikt |
| 749 | Gursham | Jawala | Gagarpur | Sc | 9812219387 |  | 1 | Mustard Mmikt |
| 750 | Kehar smgh | Nanha ram | Do | Sc | ------* |  | 1 | Mustard Mmikt |
| 751 | Gurdev smgh | Mangal smgh | Nandgarh | Sc | ------ - |  | 1 | Mustard Mmiktt |
| 752 | Rampal | Khazan sing | Harigart kngn | Sc | 9996819452 |  | 1 | Mustard Minikat |
| 753 | Balwnder singh | Puran singh | Kallar mayra | Sc | -- - |  | 1 | Mustard Minkit |
| 754 | Lada Ram | labhu ram | Chanchak | Sc | 9050025823 |  | 1 | Mustard Mnikat |
| 755 | Malkat smgh | Singara ram | Kallar magra | Sc | - |  | 1 | Mustard Mmikt |
| 756 | Deva ram | Lalchand | Do | Sc | 9996756191 |  | 1 | Mustard Mmikt |
| 757 | And kumar | Deva ram | Do | Sc | 9050573375 |  | 1 | Mustard Minikat |
| 758 | Pal ram | Bachna ram | Kallar magra | Sc | 9050728816 |  | 1 | Mustard Mmikt |
| 759 | Satnam | Sant ram | Do | Sc | 9729375850 |  | 1 | Mustard Mmikt |
| 760 | Gurjant smgh | Ramphal | Do | Sc | 8689024982 |  | 1 | Mustard Mmikt |
| 761 | Nurmal smgh | Jogdish ram | Kallarmajra | Sc | 9034821798 |  | 1 | Mustard Minikt |
| 762 | Balumdr singh | Chana ram | R.KL | Sc | 8950883810 |  | 1 | Mustard Mmikt |
| 763 | Gurkas | Rama | Kallar majra | Sc | 9771775962 |  | 1 | Mustard Mmukt |
| 764 | Jamail smgh | Telu ram | Badsu | Sc | 9416134333 |  | 1 | Mustard Mmikt |
| 765 | Sonu ram | Dalip chand | Kangthalu | Sc | 8930938465 |  | 1 | Mustard Mmikt |
| 766 | Sukhwant singh | Dhram singh | Gagarpur | Sc | 7082086930 |  | 1 | Mustard Mmikt |
| 767 | Rampayra | Manduram | Hemu majra | Sc | 7855954414 |  | 1 | Mustard Mmikt |


| $\begin{aligned} & \mathrm{SR} \\ & \mathrm{NO} \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 768 | Jagr singh | Mewa ram | Do | Sc | 9896761427 |  | 1 | Mustard Minkit |
| 769 | Jagdısh | Fajal ram | Do | Sc | 8059487532 |  | 1 | Mustand Minikt |
| 770 | Somnath | Kartara | Hangarh kıgan | Sc | ----.-.---- |  | 1 | Mustard Minikat |
| 771 | Hasmul smgh | Mahmder ram | Kallar majra | Sc | 8053950499 |  | 1 | Mustard Minukat |
| 772 | Satpal | Mita | Hanıgarh kigan | Sc | 9996228196 |  | 1 | Mustard Mrukat |
| 773 | Beera ram | Jammu ram | Hemu majra | Sc | 9357805932 |  | 1 | Mustard Minukt |
| 774 | Angrej singh | Dalup singh | Hemu majra | Sc | 8059355336 |  | 1 | Mustard Mmakt |
| 775 | Pyare lal | Purn chan | Urlana | Sc | 9813152707 |  | 1 | Mustard Minikit |
| 776 | Supit singh | Kapur singh | Urlana | Sc | 9417571648 |  | 1 | Mustard Mmikt |
| 777 | Baljeet smgh | Mahender singh | Lalpur | Sc | 9896699192 |  | 1 | Mustard Minıkt |
| 778 | Desraj singh | Piare ram | Urlana | Sc | 9728527600 |  | 1 | Mustard Minikat |
| 779 | Shambhu ram | Sisha ram | Do | Sc | 9050284686 |  | 1 | Mustard Mınıkı |
| 780 | Amandeep singh | Mahupal | Nandgarh | Sc | 9991649580 |  | 1 | Mustard Mmikit |
| 781 | Sukhdev singh | Kasmır | Hemu majra | Sc | 7842394148 |  | 1 | Mustard Mmikit |
| 782 | Mahunder sıngh | Sultan ram | Hemu majra | Sc | --- |  | 1 | Mustard Munikit |
| 783 | Pala ram | Chanan ram | Daba | Sc | 9815890671 |  | 1 | Mustard Minukt |
| 784 | Jeeta ram | Dara ram | Hermu majra | Sc | 8295135303 |  | 1 | Mustard Mmikt |
| 785 | Jagtar ram | Billu ram | Chanchak | Sc | 9813427994 |  | 1 | Mustard Munikit |
| 786 | Bakhsis ram | Singara ram | Kallar majra | Sc | 9896557676 |  | 1 | Mustard Mmikt |
| 787 | Singara ram | Khushala ram | Do | Sc | 9896557676 |  | 1 | Mustard Mmikit |
| 788 | Malkat ram | Singara ram | Do | Sc | 9896557676 |  | 1 | Mustard Mmıkt |
| 789 | Subha ram | Khusala ram | Kaller majra | Sc | 9896557676 |  | 1 | Mustand Mimıkt |


| $\begin{aligned} & \text { SR } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VLLAGE | CAT | MOBLLE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 790 | Gurdev sngh | Kapor singh | Do | Sc | 9814837704 |  | 1 | Mustard Mmukat |
| 791 | Mukesh kumar | Darshan lal | Hemu majra | Sc | 9034836866 |  | 1 | Mustard Mmikt |
| 792 | Balbir ram | Ayt ram | Do | Sc | 9467764506 |  | 1 | Mustard Mmikt |
| 793 | Daya ram | Gurnam sigh | Hangarh kmgan | Sc | 9996198009 |  | 1 | Mustard Mmikat |
| 794 | Shyam lal | Gurnam singh | Harnarh kingan | Sc | 9050748905 |  | 1 | Mustard Mmikt |
| 795 | Prem sungh | Gurnam smgh | Hargarh kmgan | Sc | 9017672900 |  | 1 | Mustard Mmikt |
| 796 | Prem chand | Rakha ram | Chaku ladana | Sc | 9671347998 |  | 1 | Mustard Mmikt |
| 797 | Harpal singh | Karnail smigh | Hemu majra | Sc | 8052085778 |  | 1 | Mustard Mmikt |
| 798 | Satpal | Ramkısan | Do | Sc | 8708250566 |  | 1 | Mustard Mmikt |
| 799 | Jagur smgh | Harphul | Seon majra | Sc | -- - |  | 1 | Mustard Mmukt |
| 800 | Lazza ram | Pyara ram | Gagarpur | Sc | - - - |  | 1 | Mustard Mmikt |
| 801 | Ramchand | Batu ram | Hemu majra | Sc | 8816886919 |  | 1 | Mustard Mmikt |
| 802 | Mansha ram | Sona ram | Bichna | Sc | ---------- |  | 1 | Mustard Mımikt |
| 803 | Chnderjeet | Channa ram | Kharkan | Sc | 9050117114 |  | 1 | Mustard Mmukt |
| 804 | Karam Sıngh | Puran chand | Dandouta | Sc | 8813931302 |  | 1 | Mustard Minikat |
| 805 | Multan | Lula ram | Harigarh Kıgan | Sc | 9896959684 |  | 1 | Mustard Minikt |
| 806 | Jogmder Smgh | Satbr | Kakheri | Sc | 8059535874 |  | 1 | Mustard Mmikt |
| 807 | Surjan singh | Sadhu ram | Cheeka | Sc | 9729010642 |  | 1 | Mustard Mrukat |
| 808 | Balder smgh | Ramchander | Hemu majra | Sc | 8950412238 |  | 1 | Mustard Mmikt |
| 809 | Beera ram | Pritam | Kharoud1 | Sc | 9812663293 |  | 1 | Mustard Mmikt |
| 810 | Kal sngh | Pala sungh | Chaba | Sc | 9779948065 |  | 1 | Mustard Mmukat |
| 811 | Kashmur smgh | Amarjeet sungh | Guhla | Sc | 9050048012 |  | 1 | Mustard Mmikt |


| $\begin{aligned} & \mathrm{SR} \\ & \mathrm{NO} \end{aligned}$ | NAME FARMER | FATEER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | AREA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 812 | Chander bhan | Phoolu ram | Hangarh kingan | Sc | 9896368325 |  | 1 | Mustard Mmikat |
| 813 | Kartar singh | Kamarl sungh | Theh benera | Sc | 9729016622 |  | 1 | Mustard Minikit |
| 814 | Balwant singh | Sardha ram | Lalpur | Sc | - - |  | 1 | Mustard Mmikt |
| 815 | Ranjeet singh | Ronak singh | Kharoudı | Sc | 9466093675 |  | 1 | Mustard Minikt |
| 816 | Ramesh | Luxman | Lalpur | Sc | 9050218250 |  | 1 | Mustard Mmikt |
| 817 | Satpal | Bachan smgh | Chakku ladana | Sc | 9991745263 |  | 1 | Mustard Minıkı |
| 818 | Ishwar chand | Mehru lal | Bhuna | Sc | 9729880283 |  | 1 | Mustard Mmıkx |
| 819 | Sita ram | Sandu ram | Bhuna | Sc | 9729701820 |  | 1 | Mustard Mmikt |
| 820 | Vırbhan | Jumma ram | Kakherr | Sc | 9729017733 |  | 1 | Mustard Minikat |
| 821 | Jagr Singh | Mala ram | Kharoud1 | Sc | 89505082335 |  | 1 | Mustard Minikat |
| 822 | Balıinder Singh | Jangır singh | Seo Mjara | Sc | 7357427364 |  | 1 | Mustard Minikıt |
| 823 | Sukhdev Singh | dheera chand | Cheeka | Sc | 9416450301 |  | 1 | Mustard Menikt |
| 824 | Dheera | Sardara | Sega Palt Cheeka | Sc | 9416450301 |  | 1 | Mustard Minikat |
| 825 | Balbr | Malla ram | Kharoudi | Sc | 9896774693 |  | 1 | Mustard Minikat |
| 826 | Harphul Singh | karnail singh | Hemu Majra | Sc | 8053085778 |  | 1 | Mustard Mmıkt |
| 827 | Mukesh Kumar | Baljmder | Cheeka | Sc | 8059232703 |  | 1 | Mustard Minikt |
| 828 | Magar Smgh | Chand ram | Guhla | Sc | 9634265575 |  | 1 | Mustard Minıkat |
| 829 | Mamchand | Ronak ram | kadhern | Sc | 9896886731 |  | 1 | Mustard Mmikt |
| 830 | Ishwar chand | Mehru lal | Bhuna | Sc | 9729880283 |  | 1 | Mustard Mmikat |
| 831 | Sita ram | Sandu ram | Bhuna | Sc | 9729701820 |  | 1 | Mustard Mmikt |
| 832 | Bhajan lal | Shange ram | Cakku ladana | Sc | 9034791800 |  | 1 | Mustard Minikat |
| 833 | Sukhdev smgh | Pyara ram | Janedpur | Sc | 9813709643 |  | 1 | Mustard Mmikat |


| $\begin{aligned} & \text { SR. } \\ & \text { NO } \end{aligned}$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | Area(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 834 | Pala ram | Chanan ram | Daba | Sc | 9815890671 |  | 1 | Mustard Minikt |
| 835 | Jecta ram | Dara ram | Hemu majra | Sc | 8295135303 |  | 1 | Mustard Mnikt |
| 836 | Jagtar ram | Billu ram | Chanchak | Sc | 9813427994 |  | 1 | Mustard Mmıkt |
| 837 | Bakhsis ram | Singara ram | Kallar majra | Sc | 9896557676 |  | 1 | Mustard Mmukt |
| 838 | Singara ram | Khushala ram | Kallar majra | Sc | 9896557676 |  | 1 | Mustard Mnikt |
| 839 | Maikat ram | Singara ram | Kallar majra | Sc | 9896557676 |  | 1 | Mustard Mmukt |
| 840 | Daya ram | Gurnam sigh | Hangart kingan | Sc | 9996198009 |  | 1 | Mustard Mmikt |
| 841 | Shyam lal | Gurnam singh | Hangarh kngan | Sc | 9050748905 |  | 1 | Mustard Mnikt |
| 842 | Rameshwar | Jogı Ram | Bhagal | Sc |  |  | 1 | Jowar Fodder |
| 843 | Gurjant Singh | Joginder Sungh | Bhagal | Sc |  |  | 1 | Jowar Fodder |
| 844 | Harpal | Kurshan | Papsar | Sc |  |  | 1 | Jowar Fodder |
| 845 | Jognder Smgh | Satbr Sungh | Kakherı | Sc |  |  | 1 | Jowar Fodder |
| 846 | Dharampal | Lall Ram | Rasulpur | Sc |  |  | 1 | Jowar Fodder |
| 847 | Kırshan | Mangu Ram | Papsar | Sc |  |  | 1 | Jowar Fodder |
| 848 | Vakal Ram | Sarana Ram | Sultama | Sc |  |  | 1 | Jowar Fodder |
| 849 | Ramesh Kumar | Ramsawroop | Salempur | Sc |  |  | 1 | Jowar Fodder |
| 850 | Sewa Singh | Kaka Sıogh | Kharoudı | Sc |  |  | 1 | Jowar Fodder |
| 851 | Jagga Ram | Lal Chand | Bhuna Nanakpura | Sc |  |  | 1 | Jowar Fodder |
| 852 | Jagr | Mahmder Ram | Bhuna Nanakpura | Sc |  |  | 1 | Jowar Fodder |
| 853 | Gulab Singh | Chanda Smgh | Bhuna Nanakpura | Sc |  |  | 1 | Jowar Foddes |
| 854 | Chindra Ram | Subana Ram | Bhuna Nanakpura | Sc |  |  | 1 | Jowar Fodder |
| 855 | Ramkumar | Shangr Ram | Balbera | Sc |  |  | 1 | Jowar Fodder |


| $\mid$ | NAME FARMER | FATHER NAME | VILLAGE | CAT | MOBILE NO | AADHAR No | ArEA(AC) | Component |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 856 | Magar | Chanda Ram | Balbera | Sc |  |  | 1 | Jowar Fodder |
| 857 | Pawan Kumar | Bashakı Ram | Kangthalh | Sc |  |  | 1 | Jowar Fodder |
| 858 | Ramchandar | Puran Chand | Kallar Majra | Sc |  |  | 1 | Jowar Fodder |
| 859 | Pala Ram | Bachana Ram | Kallar Majra | Sc |  |  | 1 | Jowar Fodder |
| 860 | Gyan Chand | Puran Chand | Kallar Majra | Sc |  |  | 1 | Jowar Fodder |
| 861 | Gurjant Singh | Ramfhal | Kallar Mayra | Sc |  |  | 1 | Jowar Fodder |
| 862 | Gurmal Sung | Puran Sungh | Kallar Majra | Sc |  |  | 1 | Jowar Fodder |
| 863 | Randhur Smgh | Jangr Singh | Kallar Majra | Sc |  |  | 1 | Jowar Fodder |
| 864 | Maher Chand | Bhaga Ram | Hemu Mayra | Sc |  |  | 1 | Jowar Fodder |
| 865 | Surender Smgh | Amarjeet Singh | Urlana | Sc |  |  | 1 | Jowar Fodder |
| 866 | Pyare Lal | Pawan Singh | Urlana | Sc |  |  | 1 | Jowar Fodder |
| 867 | Pyara Singh | Shaiya Smgh | Lalpur | Sc |  |  | 1 | Jowar Fodder |
| 868 | Manohar Lal | Ram Rakha | Chaku Ladana | Sc |  |  | 1 | Jowar Fodder |
| 869 | Asba ram | Ramkıshan | Kawartan | Sc | 869753399341 |  | 1 | Spray Pumps |
| 870 | Balbeer | Aymer | Cheeka | Sc | 417139211089 |  | 1 | Spray Pumps |
| 871 | Dilbag smgh | Dharm | Gaggarpur | Sc | 399168213016 |  | 1 | Spray Pumps |
| 872 | Balyt singh | Joginder | Gaggarpur | Sc | 922231442440 |  | 1 | Spray Pumps |
| 873 | Maher chand | Baga | Ram | Sc | 475152497726 |  | 1 | Spray Pumps |


| Annexure-4Year wise Beneficiaries list of SC Farmers under SMAM scheme for the year 2017 18, 2018-19 and 2019 20 O/o AAE Karthal |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| S No | District | Year | Name of Farmer | Father name | Vlliage | Block | Category | Name of the Machne | Subsidy Disbursed |
| 1 | Kathal | 201920 | LABH SINGH | PREM | Khurana (26) | Kathal | SC | Tractor | 200000 |
| 2 | Kathal | 201920 | Mandecp | Satpal | Kotra | Rajound | SC | Tractor | 200000 |
| 3 | Kathal | 201920 | BHIRA RAM | GULAMI RAM | Taranwali (101) | Stwan | SC | Tractor | 200000 |
| 4 | Karthal | 201920 | CHANDRAM | RAM KUMAR | Balu(20) | Kalayat | SC | Tractor | 200000 |
| 5 | Kathal | 201920 | Polu Ram | Nekı ram | Kotra (53) | Rajound | SC | Tractor | 200000 |
| 6 | Kathal | 201920 | MULAKHRAJ | MANGAL DAS | Siwan (77) | Sıwan | SC | Tractor | 200000 |
| 7 | Kathal | 201920 | DYALA RAM | RAMDHARI | Kawartan (64) | Siwan | SC | Tractor | 200000 |
| 8 | Kathal | 201920 | SURINDER SINGH | HARDEV SINGH | Nandsınghwala (8) | Kathal | SC | Tractor | 200000 |
| 9 | Karthal | 201920 | SATPALNANA | MHINDER | Ladana Chakoo (97) | Stwan | SC | Tractor | 200000 |
| 10 | Karthal | 201920 | SURINDER SINGH | HARDEV SINGH | Nandsmghwala (8) | Kaithal | SC | Hay Rake | 150000 |
| 11 | Kathal | 201920 | Satpal | Mahnder | Ladana Chakku | Sıwan | SC | Straw Baler | 900000 |
| 12 | Karthal | 201920 | Satpal | Mahunder | Ladana Chakku | Siwan | SC | Hey Rack | 150000 |
| 13 | Kathal | 201920 | Baba balmikı ksssan samıu | Kamlesh | Belbehra | Guhla | SC | Custom Hirng Center | 800000 |

3800000

|  |  | 3800000 |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 14 | Kathal | 201819 | SHREE GURU NANAK DEV KISSAN KRISHI SAMITI | Ajti 8570811678 | Mandwal | Rajound | SC | Custom <br> Huring <br> Center | 504600 |
| 15 | Karthal | 201819 | HARI KISHAN KRISHI SEWA SAMITI | Balwinder Singh 9996667554 | Rasulpur | Guhla | SC | Custom Hirng Center | 308000 |
| 16 | Kathal | 201819 | M/S BABA BALMIKI KRISHI SEWA SAMITI | $\begin{aligned} & \text { Ram Kumar } \\ & 9991333365 \end{aligned}$ | Ruwar Jangir | guhla | SC | Custom Hiring Center | 560000 |
| 17 | Kathal | 201819 | Shn Dewa Ram krishı samit | $\begin{aligned} & \text { Anı1 Kumar } \\ & 9050573375 \end{aligned}$ | Rasulpur | Guhla | sc |  | 516672 |
| 18 | Kathal | 201819 | Dharampal Kıssan krishı samitı | $\begin{aligned} & \text { Bajeet Singh } \\ & 9068088200 \end{aligned}$ | Rasulpur | Gubla | SC | Custom Hirng Center | 335840 |
| 19 | Kathal | 201819 | RANGA KRISHI SEWA SAMITI | $\begin{aligned} & \text { Vazur Smgh } \\ & 9467357000 \end{aligned}$ | Geong | Kathal | SC |  | 324936 |
| 20 | Karthal | 201819 | Binder Singh | Gurnam Sungh | Tatana | Guhla | SC | Straw Reaper | 63000 |
| 21 | Kathal | 201819 | Balbr Smgh | Phool Smgh | Jajanpur | Pundr | SC | Zero Drll <br> Machine | 19000 |
| 22 | Kathal | 201819 | Kuldeep Smgh | Jagmal Sung | Kakherr | Guhla | SC | Zero Drill Machine | 19000 |
| 23 | Kathal | 201819 | Vedparkash | Harphool | Gohran | Guhla | SC | Zero Drill Machme | 19000 |


| 24 | Karthal | 201819 | Tarsem | Roshan Lal | Sega Plot Cheeka | Guhla | SC | Straw Choper | 63000 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Total |  |  |  |  |  |  |  | 2733048 |
|  | Karthal | 201718 | Krishan Kumar | Ramkala | Jaswants | Kathal | SC | Rotavator | 25000 |
|  | Kathal | 201718 | KARESHANI | PALA RAM | RAMANA RAMANI | Pundr | SC | Zero Drill Machme | 17500 |
|  | Karthal | 201718 | Aman | Subhash | Gartu Padla | Kathal | SC | Zero Drill Machine | 19000 |
|  | Karthal | 201718 | Rajesh | Dhoop smgh | Kherı lamba | Kalayat | sc | Battery Sprayer | 2100 |
|  | Total |  |  |  |  |  |  |  | 63600 |

## RE-VAMPED

# NATIONAL FOOD SECURITY MISSION 

(NFSM)

## OPERATIONAL GUIDELINES <br> (2018-19 to 2019-20)

## Department of Agriculture, Cooperation and Farmers Welfare

Munstry of Agriculture and Farmers Welfare Government of Indıa Krishı Bhawan, New Delhı-110001

August, 2018

## 12 Criteria for Identıfication of Areas and Beneficıaries

121 In accordance with the decision of the Government of India regarding implementation of Special Component Plan (SCP) for Scheduled Castes and Tribal Sub Plan (TSP) for Scheduled Tribes $166 \%$ of the total allocation for SCP and $86 \%$ for TSP will be earmarked However States will be allowed to make allocation to SC/ST farmers proportionate to their population in the States/districts The data on beneficiaries classes will be generated and maintained by the State for reporting at National level

122 At least $33 \%$ allocation of the fund is to be made for small and marginal farmers
123 At least $30 \%$ allocation of the fund is to be made for woman farmers
124 All the farmers are entitled to avall the assistance for vanous components of the Mission limited to 5 hectares in a season.
125 A district level Seed Committee will be constituted by the Chairman of State Food Securty Mission Executive Committee (SFSM EC) to venfy the list of beneficianes for seeds, its indent and the ultimate distribution to end users In case the subsidy on seed is administered at source the list of beneficianes may be approved post facto subject to random venfication
126 Zonal research stations of SAUs KVKs ATMA, reputed NGOs and other line departments will be actively involved in planning and execution of demonstrations traming of farmers and evaluation The Project Management Team at the district level will help in developing synergy among research institutes and vanous line departments to get the desired output

## 13 Position of Ongoing Schemes

## 131 The programmers listed below now stand discontinued and merged with NFSM

(a) National Mission on Oilseeds and Oılpalm (NMOOP)
(b) Seed Village Programme Component of Sub Mission on Seed and plantung materials and
(c) Nutri Cereals (Millets) are included in existing NFSM Coarse Cereals and thus NFSM Coarse Cereals is divided into two parts 1 e NFSM Coarse Cereals(Maize \& Barley) and Sub Mission on Nutr Cereals

Annexure 6
ANNEXURE 1 (f)

## FARMERS ADVISORY COMMITTEES AT BLOCK, DISTRICT AND STATE LEVEL

 per details given below1 Paramukh/Head of Panchayat Samit/Chairman Taluk Panchayat Mandal Parishad President (MPP) of the concerned Block will be ex officio member of BFAC

2 All members of Zila Parishad/Zila Panchayat of the concerned Block will be ex officio members of BFAC

325 progressive farmers of the Block who are either awadee farmers or traned farmers froni agriculture and alled sector would be nominated as members of BFAC
4 The States shall evolve and notify their own transparent and democratic mechanism for nomination of progressive farmers Out of the progressive farmers so nommation one-thurd would be women farmers and one-thurd would be farmers from small $\&$ marginal category Adequate representation shall be given to SC/ST farmers
5 Duration of a BFAC shall be two years after which new set of farmers shall constutute the BFAC

6 Chairman shall be elected out of the above members on rotation basis
7 BTM would be Member Secretary of the BFAC

* Once in every quarter the Farmer Member of BFAC will conduct a meeting of farmers at the Panchayat level along with the elected representatives of Panchayat on matters related to Agriculture \& allied sector and give his feedback in BFAC meetings Kisan Mitra/Kisan Salahakar/Subject Matter specialist (as the case may be) at Panchayat level will coordinate and facintate such a meeting

The District Farmers Advisory Committee (DFAC) shall comprise not more than 40 members

ATMA GUIDELINES 2018 under Krıshonnatı Yojana

1) Chairman of BFAC from not more than 35 Block of the District would be member of DFAC or on rotation basis if numbers of Blocks are more
iu) Five State level awardee farmers of the concerned District from Agriculture \& Alled sector will be nommated by District Head of Agriculture giving due representation to farmers from small/marginal category, Women farmers and SC/ST Farmers
im) The State shall evolve and notify their own transparent and democratic mechamsm for nommation of awardee farmers by District Head of Agriculture
iv) Duration of a DFAC shall be two years after which new set of farmers shall constitute the DFAC
v) PD (ATMA) shall act as charman of DFAC
vi) District Coordinator KVK will be member of DFAC

The State Farmers' Advisory Committee shall comprise not more than 30 farmers (numbers will be restricted depending on number of Districts in the State)
i) One progressive farmer who is either an awardee farmer or traned farmer from agriculture and allied sector may be nominated from each DFAC If the number of District 18 more than 25 , rotation mode may be followed
u) The States shall evolve and notify their own transparent and democratic mechanism for nomination of progressive farmer from each DFAC Out of the progressive farmers so nominated one-third would be women farmers and one -thurd would be farmers from small \& marginal category Adequate representation should be given to SC/ST farmers
m) Five National level Awardee farmers in Agriculture and allied sector would be nommated by Director/Commissioner of Agriculture giving due representation to farmers from small / margnal category and Women farmers
iv) Duration of a SFAC shall be two years after which new set of farmers shall constitute the SFAC
v) Director(Agri ) shall act as Chaurman of SFAC
v) SNO, ATMA shall act as Member Secretary of SFAC

ATMA GUIDELINES 2018 under Krıshonnatı Yojana

Annexure-7<br>No 16 14/2015 Fert Use (11)<br>Government of India<br>Minstry of Agriculture and Farmers Welfare<br>Department of Agriculture and Farmers Weifare<br>(Fert Use Cell/INM Division)<br>Knshı Bhavan New Delhı<br>Dated the $27^{\text {th }}$ August, 2020

## To

The Pay \& Accounts Officer (Sectt)
Department of Agriculture \& Cooperation
Ministry Tara Building New Delhı

## Subject Sol health Card Scheme under National Mission for Sustanable Agriculture (NMSA)-Release of Funds during 202021 to State Government of Haryana reg

Sur
I am directed to refer to this Departments letter No 2 2/2018 Fert Use (pt) dated 17042020 conveymg the Administrative Approval for implementation of Soll Health Card component under National Mission for Sustainable Agriculture (NMSA) and to convey the sanction of the President to the release of an amount of RS 852 lakh mplementation of the Soil Health Card Scheme durng 202021 The physical and financial breakup for the activates to taken up during the current financial year is given in Annexure
2 The amount will be debited to the following Major Head under Demand No 1 Agriculture

3601 Grant in add to State Government (Major Head)
06 Centrally Sponsored Scheme(Sub Major Head)
789 Special Component Plan for Scheduled Castes(Minor Head)
39 Green Revolution Krishonnatı Yojna
03 National Project on Management of Soll Health \& Fertility
390331- Grants in and General

3
The expenditure to be incurred is subject to the following terms and condition
(1) The grants shall be utilized by the concerned implementing agency in accordance with the operational guidelines of the scheme 'Soll Health Card of National Mission for Sustainable Agriculture" (guidelines is available at DAC website www agricoop nic in)
(i1) Financial assistance for vanous components shall be allowed as per cost norms in the operational guidelines of Soll Health Card scheme on 6040 sharing pattern between Govt of India and State Government
(iii) The matching state share corresponding to the central share may also be released as per guidelines
(iv) The mplementing agency shall maintain proper accounts of the expenditure incurred and submit the statement of Audited accounts and utilization certuficate to this Department as soon as possible along with progress report regularly with details of physical and financial target and achievement They will also be responsible to monitor utilization of funds for SC/ST/Women beneficiaries and maintain database of the same
(v) The audited records of all assets (permanent or semı permanent) acquired wholly or substantally out of the grant to the implementing agency should be maintained
(vi) The accounts of the implementing agency shall be open to internal Audit of the Principal Accounts Officer Department of Agriculture and Cooperation as well as Statutory Audit by the Comptroller and Auditor General of India at his discretion connected vouchers and other documents and papers in the regard
(vi1) Interest earned and unspent funds will be added to SHC component of NMSA Scheme fund for utulization on approved activities of the scheme
(vili) Revahdated amount of interest earned and unspent fund will be adjusted against future releases of first/second installment and allocation of current financial year will be reduced to that extent
(ix) Balance sheet and Audited statement of accounts of State Government/Implementing Agencies should clearly reflect amount earned as interest and unspent balances At beginnung of financial year so that these amounts are accounted in a transparent manner
(x) This has been noted at S No 21 of Register of grant of financial Year 202021 as per GFR 234 (1)
(xi) Fresh release/ $2^{\text {nd }}$ installment would be considered for release when the State Government provides Utilization Certificates in GFR 12 C and physical \& financial progress reports for past and present release including unspent balances and also component wise physical and financial target and achievement report along with proof of contribution of equivalent state share
(xi1) The Utiluzation Certificate to this effect will be submitted to this office in hard copy and also upload in the PFMS portal by the State Government
(xiil) "The further use of Grants in A1d being releases by this sanction Order is to be done through Eat Module of PFMS The Uthlization Certuficate not supported by the EAT module date is likely to be rejected and expenditure is not to be treated as regular The agency would be forced to refund the amount received as expenditure is not to be treated as regular not appearing in EAT module date is
not to be taken as expenditure incurred in accordance with the terms and conditions of this Sanctions Order

# Yours fathfully 

$\mathrm{Sd} /$
(Anıl Jain)
Under Secretary to the Government of Indaa
Copy to

1 Princrpal Accounts Officer Ministry of Agriculture Department of Agriculture \& Cooperation Jeevantara Buldıng New Delhi 110001 e mall sraosectt2agn@nic in

2 Director General of Audit (Central Expenditure) Office of the Director General of Audit Central expenditure, DGCR Building, IP Estate New Delhi 110002 E mal

3 The Secretary ( Agnculture ), Govt of Haryana Agriculture Department Mını Secretariat Building Sector 17 Chandigarh
4 The Drector of Agriculture Govt of Govt of Haryana Krıshı Bhavan, Sector 17, Panchkula 134116

5 Secretary (Finance) Govt of Haryana Haryana Now Secretanat Buildıng Sector 17 Chandıgarh

6 Accountant General (A\&E) Govt of Haryana Haryana New Secretanat Buildıng Sector 17 Chandigarh

7 Joint Secretary (INM) DAC

Physical and Fmancial breakup for the activites to be taken up during the financial year 202021

| Sr No | Component | Rate | Physical Target | Amount <br> Approved As <br> GOI share <br> $(60 \%)$ | Fund to be <br> released |
| :--- | :--- | :--- | :--- | :--- | :--- |
| 1 | Farmer Tramings | 024 | 1073 | 15451 | 15451 |
| 2 | Demonstration | 0025 | $3219(126760)$ | 1931 | 1931 |
| 3 | Mission <br> Management | $2 \%$ of total cost | 348 | 348 |  |
|  | Total | Adjustment of Unspent Balance of 2019 20 () | 17730 | 17730 |  |
|  | Actual Amount to be released |  | 12403 |  |  |
|  | To be released under SC Cat (16\%) | 5327 |  |  |  |



| 6 | Scheme for Safe and Screntufic Storage of Foodgrams by SC farmers | 000 | 000 | 000 | 000 | 000 | 000 | 000 | 0001 | 000 | 000 | 000 | 000 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 7 | Scheme for Setting up of Brogas Plants for Scheduled Caste Farmers | 100 | 100 | 000 | 100 | 100 | 000 | 1000 | 1000 | 000 | 1000 | 1000 | 000 |
| 8 | Soil Health Cards Scheme for Scheduled Castes Farmers | 19200 | 37482 | 23311 | 40000 | 40000 | 16993 | 31200 | 31200 | 18679 | 31200 | 11100 | 7181 |
| 9 | Rashtriya Krishı Vikas Yojna for Scheduled Castes(RKVY) | 100000 | 100000 | 94034 | 100000 | 247400 | 166590 | 200000 | 200000 | 166416 | 200000 | 154980 | 117119 |
| 10 | National Mission on Sustamable Agnculture for Scheduled Castes Farmer | 20000 | 500 | 000 | 500 | 500 | 000 | 100 | 100 | 000 | 100 | 100 | 000 |
| 11 | Loan to Haryana Warehousing Corporation for the Construction of Rural Godowns (NABARD) | 000 | 000 | 000 | 20000 | 20000 | 16300 | 10000 | 10000 | 000 | 000 | 000 | 000 |
| 12 | Pradhan Mantr Fasal Buma Yonna | 600000 | 400000 | 289873 | 512300 | 711960 | 728353 | 651000 | 620000 | 613721 | 172500 | 313700 | 313208 |
| 13 | Sub-Mission on Agriculture Mechanization | 000 | 000 | 000 | 000 | 393009 | 145458 | 392000 | 392000 | 73382 | 100000 | 71127 | 39944 |
| 14 | Scheme for Intensive Cotton dev Under Mini Mission II of Technology Mission on Cotton | 000 | 000 | 000 | 000 | 000 | 000 | 000 | 000 | 000 | 000 | 000 | 000 |
| 15 | Scheme for management of crop residue | 000 | 000 | 000 | 000 | 000 | 000 | 000 | 000 | 000 | 226750 | 7782 | 3977 |
|  | Agriculture and Farmer Welfare Department G Total | 979300 | 5780.82 | 437003 | 812900 | 1562969 | 1102146 | 1445800 | 14138901 | 9015.25 | 8920.50 | 696406 | 517700 |


| 4 Year Wise \& District Wise detail of funds uthised/spent under National Mission on Agriculture Extension and Technology (ATMA) for SC Farmers |  |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{gathered} \mathbf{S} \\ \text { No } \end{gathered}$ | Name of district | Year 201718 (Rs In Lakh) |  |  | Year 201819 (Rs In Lakh ) |  |  | Yenr 201920 (Rs. In Lakh ) |  |  |
|  |  | Budget Allotement | Expenditure | No of beneficiary (farmers) | Budget Allotement | Expenditure | No of benefictary (farmers) | Budget Allotement | Expenditure | No of beneficiary (farmers) |
| 1 | Kauthal | 2535 | 558 | 213 | 3071 | 72 | 1660 | 3248 | 74 | 3670 |
| 2 | Mewat/ Nuh | 21 | 89 | 961 | 256 | 037 | 183 | 3027 | 641 | 210 |
| 3 | Pampat | 21 | 6.22 | 2121 | 256 | 492 | 1150 | 2707 | 274 | 1210 |
| 4 | Palwal | 169 | 1124 | 3785 | 2048 | 1214 | 2093 | 21656 | 1178 | 728 |
| 5 | Yamuna Nagar | 2535 | 154 | 4876 | 3071 | 2466 | 8600 | 3787 | 3055 | 3946 |
| 6 | Gurugram | 169 | 1328 | 465 | 2048 | 987 | 1128 | 2498 | 1635 | 1250 |

The Committee conduct the oral examination of the departmental representative on dated 29122021 and after detal discussion on the entire matter 1 e upon the reply of the department as well as upon the report of the inquiry committee the Committee was not satisfied with the replies given by the departmental representative The detail of observations of the Committee and reply thereon of the departmental representative have been explained in the relevant proceeding Keeping in view of the observation of the Committee as well as unsatisfactonly rephes of the departmental representative the Committee made the some recommendations thereon which have been reproduced as under -

During the oral examination of departmental representative of the Agriculture and Farmers Welfare Department on the matter of utllzation of funds of component plan for the welfare of the farmers belonging to the reserved categortes was conducted The Report of the departmental Committee was discussed in detall and the Committee ravsed vanous issues in which prima facte showing the irregularitues in disbursement of an amount of subsidy to the farmers of SC category for providing the agriculture equipments/machinery etc It was showing in the Report of the Departmental Committee that there are so many cases in which the farmers denied to receve the assistance wrong mobile number and switched off mobile number of the farmers etc but in the record of the department these assistance were delvered/provided to the farmers Similarly in another matter the Committee was very surprised to see in the departmental report that the subsidy of four tractors was disbursed to the members of the single family of Shri Ishwer Singh Village Ugra Khert District Panipat and when asked to the departmental representatives in this regard they could not replied upon the objections/ observations of the Committee satisfactorly The departmental representative also admitted that there are some discrepanctes are showing in the Report and assured to the Committee by stating that all the objectonable issues will be verified physically and submit the fresh report up to $31^{s t}$ January 2022 positively The Committee was not agree with the proposal of the department by stating that once the verfication has already been made by the departmental Committee and now so long time has already been lapsed and the short period in term of the Committee is left therefore the committee is unable to give more tme for again for physical verificatoon on such same ussue The Committee also raised the objection by stating to the depaitmental representative that as the departmental Report was completed in the month of August 2021 then why the departmental action not taken against the responsible officers/officuals The departmental representatives replied that they are seeking explanation of the responsible Officer/officials but the Committee was not satusfied with such non effective action of the department The Committee took a serious note on the irregularttes caused by the officers of the department and directed to the departmental representative to conduct the enquiry in the matter and submit the enquiry report alongwith action taken report against the responsible officers/officials to the Committee upto $31^{\text {st }}$ January 2022 positvely The Committee also observed that the criminal proceeding may be intitate against the responsible officersloffictals

The Committee also discussed on the Consolvdated budget on component plans provided by the department vide annexure 8 The Committee raised the objection on those schemes which have been either closed or merged with another relevant scheme are showing unnecessartly The departmental representative was agreed with the contention of the Committee and assured that the matter of budget on component plan will also be reviewed and amended statement of budget will be provided alongwith the above report

The Committee also rawsed the ussue of utlilzation/non utllization of budget for the welfare of SC farmers by statung that as per the budget of component plan provided by the Central and State Government a sufficient fund/budget for the welfare of the farmers of the reserved categornes is being
provded but due to lack of strength of SC farmers the complete quota of the budget is not uthlizing for the welfare of SC categortes farmers resultantly maximum part of the budget us going to lapse The Committee took such matter seriously and asked to the departmental representative to examine such matter deeply and to avold to lapse of budget formulate such kand of polictes/schemes favorable to the farmers of SC category for proper utllization of the fund/budget in all the schemes The departmental representative assured the Committee by stating that while revew of all the avallable schemes for the welfare of the farmers such valuable observations/suggestions of the Committee will be kept in view and under the Central/State Governments norms/guldelines which will be better for the welfare of the farmers of SC category will be made

On the above recommendations and observations of the Committee conveyed vide letter dated 07012022 through which the unconfirmed proceeding of the meeting was supplied to the Additional Chief Secretary to Government, Haryana Agriculture and Farmer's Welfare Department, the said department supply the reply vide memo dated 30012022 which is reproduced as under

Durng the oral examination of ACS and DG Agnculture on dated 29122021 the Vidhan Sabha Committee on the Welfare of SC ST \& BC observed certain shortcomings in the working of the Agriculture Department while giving benefit to the SC ST \& BC beneficiaries under various schemes in question (SMAM ATMA NFSM) The observations of the Committee and ATR of the Department is as under-

| $\begin{aligned} & \mathbf{S r} \\ & \text { No } \end{aligned}$ | Observation of the Committee | ATR |
| :---: | :---: | :---: |
| 1 | Certan irregularities are observed while disbursing the subsidy to the SC farmers for providing agnculture equipments/ machnery/etc and in many cases farmers have denied to recerve assistance but in the record of the department these assistance have been shown delivered/provided to the farmers | 21 farmers were observed who denred on telephone In this context, committee of 3 officers from the adjoinng/other districts was constituted for the re venfication of these 21 farmers in 6 districts Accordingly the committee re verified and submitted the report Out of these 21 cases, 3 cases were found with discrepancies as <br> (1) Sh Pankaj S/o Sh Suresh Kumar V PO Kalawad (Yamunanagar) his village name was shown as Jagdholı <br> (11) Sh Suresh S/o Sh Dharam V P O Polangı (Rohtak) his village name was shown as Bakheta and he belongs to Gen Cat <br> (111) Sh Rajbir S/o Sh Ratan Singh, V P O Kherı Sadh (Rohtak) he belongs to Gen Cat |
| 2 | Subsidy of four tractors was disbursed to the members of single family of Sh Ishwar Singh Village Ugra Khen Distt Panipat | During 201819 Tractors were provided on subsidy under SMAM Scheme Applications were mvited online and offline also Under SC (Male) category target was 10 against which 24 applications were received So the beneficianies were selected through draw of lots by the DLEC under the Chairmanshup of |


|  |  | DC Panipat Only 6 farmers were found eligible after verification of documents under this category to whom the benefit was provided <br> The subsidy to Sh Vinod, Sh Bijender and Sh Sudama was provided under SC (Male) category and to Smt Roshanı Devi under small/marginal (Woman) Category <br> However Sh Vinod Sh Bijender, Smt Roshani Devi and Sh Sudama resident of village Ugra Khern are in blood relation but they have land and Ration Cards separately and they represent as separate family <br> But it is right that the AAE Panıpat should have explored the possibility to give the subsidy of tractor to other SC Farmers also In this context it is informed that/than the AAE Panipat and Sh J S Nain, JD (AE) are being charge sheeted |
| :---: | :---: | :---: |
| 3 | That Committee observed some discrepancies in the department's report regarding wrong moble number switch off mobile numbers | These discrepancies were re referred to DDA concerned (a step higher than the re verification committee) vide letter no 191 195, dated 24012022 <br> (1) In four cases of district Yamunanagar Karam Singh Village Sadura, Priya Devi village Baharampur Komal village Dayalgarh and Sandeep village Laharpur admatted that they have attended the Farmer $s$ awareness Camp during 201819 the correct mobile number of Karam Singh is 9813024225 Prya Devi is 8221839712 , Komal is 7071753552 and Sandeep is 9416277432 <br> (11) In 7 cases of district Panupat the detail of mobile numbers is as follows <br> Sh. Surjeet (Buana Lakhu) - 9467193431, Sh Surat Singh (Chulkana) - 9050507559 Sh Subhash (Bhodwal Majr) - 9812381937 Sh Prem (Namunda) 9416866507 Sh Ragubır Chokkar (Dhodpur) 7206201042 Sh Bijender (Ugrakheri) - 9813061793 and Sh Vinod (Ugrakherı) - 8053397197 <br> (ii1) In four cases of district Nuh correct mobile numbers has been provided as under <br> Sahıda - 9991464478 <br> Rajıya - She has died and his son $s$ mobile number is 7015356815 <br> Shabnam - 9468270985 <br> Sahabudın - 8950990268 |


|  |  | (1v) In one case of district Palwal - correct mobile number has been provided as under <br> Byjender 9728660845 |
| :---: | :---: | :---: |
| 4 | The Committee observed that departmental report was completed in the month of August 2021 but department did not take action against the officers/officials responsible for laxity/irregularities in the implementation of schemes Further the Committee stressed that department may conduct the enquiry in the matter and submit the enquiry report along with action taken against the responsible officers/officials up to $31^{\text {st }}$ Jan 2022 The Committee also observed that criminal proceedings may be intrated against the responsible officers/officials | It is to mention that the following officers/officials are being charge sheeted for the delay of the report <br> (1) Sh R S Solankı ADA (Stat) <br> (i1) Smt Priyanka Vasistha A S O <br> (iii) Smt Sudha Bala S A <br> It is further pertinent to inform that the disciplinary action have been' initrated against 3 other officers/officials ie Sh Rakesh Rana, ADO Kansala (HQ) including Bakheta Village District Rohtak, Sh Anil Ahlawat, ADO Balyyana meluding Sadh Kheri Village District Rohtak, Sh Gurpreet Singh ATM looking after village Jagdhauli District Yamuna Nagar who have been found urregular regarding giving the benefits/wrong village name of 3 farmers under their jurisdiction and Sh Ajlt Singh TA (ATMA) has been charge sheeted from the HQ |
| 5 | The Committee desired that schemes which are in active (closed/merged with another) should be removed from Annexure 8 | The consolidated and amended list of the schemes for the benefits of SC Farmers have been revised at (Annexure A) |
| 6 | That due to lack of strength of SC farmers the given quota of the budget is not utilized for the welfare of SC categones farmers resultantly maximum part of the budget is going to lapse The Committee took such matters senously and asked the department to formulate such schemes favorable to the farmers of SC category for proper utilization of the fund/budget in all theschemes | In this context the Department is taking up new program <br> (1) Department implements Centre Govt Schemes (CRM \& SMAM) wherein subsidy is being given to CHCs ( $80 \%$ ) and to individual ( $50 \%$ ) no extra subsidy is given to SC in CRM though under SMAM there is a provision of additional $10 \%$ over general category In spite of $10 \%$ additional increase to scheduled caste farmers under SMAM the expenditure is almost nul We suggest that $10 \%$ top up be given from State Plan Scheme (SB 89) to SC applicant who applying under CRM \& SMAM so that they may be able to purchase straw management implements |

(iv) To increase income and financial condition of SC farmers it has been proposed to provide under state scheme (SB 89) Tractor Trolly Laser Land leveller Cultivator, Disk Harrow Multı Crop Planter/DSR, Seed Drill Cotton Seed Drill, Tractor Mounted Spray Pump Rotavator Straw Reaper Drone @ $80 \%$ subsidy as to individual scheduled caste farmers (including land less) and group of farmers The group of farmers can establish Custom Hirng Centre with $40 \%$ SC member 1 e out of 10 , four should be SC members, (may be landless) The subsidy may be capped at 6 lakhs for individual and 12 lakhs for CHCs However, the project cost is capped 15 lakhs for both
(ii) It has been also proposed to provide subsidy under state scheme (SB 89) to straw management projects like briquette/pallet/fodder making @ $50 \%$ subsidy (it may be capped at 50 lakhs) having maximum project cost of Rs 100 lakhs for establishment of CHC/Crop Residue Management Projects The group of farmer/FPOs/ Registered Societies should have at least $40 \%$ of members from SC category This can be a credit linked project wheren $25 \%$ subsidy may be released upon verfication/purchase of equipment and rest $75 \%$ after the locking period of 3 years is over Till then subsidy amount will remain with bank

For the above said purpose a provision amounting to Rs 50 crore will be made for the next financial year 202223

From
The Drector General,
Agriculture and Farmers Welfare Department, Haryana, Panchkula

To
The Deputy Drector
Kurukshetra Faridabad Karnal Gurugram Ambala \& Jhajjar
Memo No 6267 /PLg
Dated/ Panchkula 05/01/2022

Subject - Re verification of utilzation of funds for component plan released/uthzed for the welfare of the SC Farmers

Kindly refer the subject cited above
In this regard you are informed that a committee from HQ consisting of Addl CC JD (ST) and AO (HQ) was constituted regarding verification of utilization of funds for Component Plan released/utilized for the Welfare of the SC farmers The Vidhan Sabha Committee has asked to re venfy those beneficianes who clamed/observed that they did not get the benefit or like adverse remarks The Govt decided to get them re verified by the adjoining districts Accordingly the re-verified committee is formed as below

| Sr No | Name of District | Committee of officers from the adjoming/other district |
| :---: | :--- | :--- |
| 1 | Karthal | SDAO ASCO and AAE Kurukshetra |
| 2 | Nuh | SDAO ASCO and AAE Fandabad |
| 3 | Panipat | SDAO ASCO and AAE Karnal |
| 4 | Palwal | SDAO, ASCO and AAE Gurugram |
| 5 | Yamunanagar | SDAO ASCO and AAE Ambala |
| 6 | Rohtak | SDAO ASCO and AAE Jhajar |

The list of such farmers who objected the given benefit is attached Therefore the DDAs are requested to get it expedited and report be sent through DDA by $10^{\text {th }}$ January 2022

Sd/-
Drector General, Agriculture \& Farmers Welfare Department Haryana Panchkula

Subject Enquiry into the shortcomings/irregularities in the implementation of Departmental schemes for SC farmers

1 During the oral examination of ACS and DG, Agnculture on dated 2912 2021, the Committee of Vidhan Sabha of SC Welfare observed certain shortcomings in the working of the Agriculture Department while giving benefit to the SC beneficiaries under various schemes in question (SMAM ATMA, NFSM) The Committee further desired that an enquiry may be got conducted by the Department and the report alongwith ATR should be submitted to the Vidhan Sabha Committee before 31012022 Accordingly the present enquiry report is submitted
The record available at the HQ was called regarding Report of the Departmental Committee submitted on 24082021 and which was submitted in Vidhan Sabha in first week of September 2021 (except Karthal which was submitted later in December 2021) The observation of the Hon ble Vidhan Sabha Committee at the tıme of oral examination of ACS Agriculture and DG Agriculture was also meluded
3 As orally directed by ACS Agriculture a Committee of the adjoining districts (consisting of SDAO ASCO \& AAE) was constituted vide this office letter no 6267 dated 05012022 for the re verification of 21 farmers in 6 districts These farmers when telephonically contacted ether demed to get the benefit under the schemes or their reply was non-affirmative The constitution of the committee is placed at Annexure-1
4 Accordingly the committee of officers from adjoming districts re verified the observations and objections of these disputed 21 farmers of 6 districts and report was submitted to the Directorate (Annexure-II) wherem in 17 cases farmers confirmed the receiving of benefits but qua 4 cases (Sr No 17, 18, 19 \& 21) of Annexure II the findings of this committee was not clear so same was re referred to DDA concerned (a step higher than this re venfication committee) vide letter dated 24012022 (Annexure ШII) The concerned DDAs of 5 districts have given their findings (the brief is given at Annexure-IV)
5 For these 3 cases the laxity/ıregulanties have been noticed for which suitable disciplinary action may be taken by the competent authority-
(1) Sh Pankaj S/o Sh Suresh Kumar VPO Kalawad (Yamunanagar) his village name was shown as jagdholi
(u) Sh Suresh S/o Sh Dharam, V P O Polangı (Rohtak) his village name was shown as Bakheta and he belongs to Gen Cat
(ii1) Sh Rajbir S/o Sh Ratan Singh, V P O Kheri Sadh (Rohtak) he belongs to Gen Cat. The sutable disciplnary action against the staff responsible (Sh Gurpreet, ATM

Sh Rakesh Rana, ADO, Kansala (HQ) and Sh Anıl Ahlawat ADO Balıyana) for the lapses may be imitated
6 Durng 201819 Tractors were provided on subsidy under SMAM Scheme Applications were invited online and offline also Under SC (Male) category target was 10 against which 24 applications were received So the beneficiaries were selected through draw of lots by the DLEC under the Charmanship of DC, Panipat since no of application were more than the
target Only 6 farmers were found eligble after verification of documents under this category to whom the benefit was provided The re advertisement for calling application against the vacant target (4) was not adopted due to shortage of tume (the draw was conducted late in 03062019 due to MCC of General Parliamentary Election whereas the scheme was closed on 310319 The subsidy to Sh Vinod, Sh Bijender and Sh Sudama was provided under Sc (Male) category and to Smt Roshani Devi under small/marginal (woman) Category Though these beneficianes belonged to same village (Ugrakheri in district Panipat) and are in blood relations but they have land and Ration Card separately and they were considered as separate family by the District level Committee headed by then DC Panipat But it is right that the AAE Panipat should have explored the possibility of calling the applications against the vacant target (4) so that benefit may be extended to other SC families also For this laxity the explanation of the then AAE Panipat Sh Naveen Hooda (Group B officers) and Sh J S Nain $\mathrm{JD}(\mathrm{AE})$ at HQ (Group A officer may be called

7 I have called the record from the branch on which matter submitted to the Vidhan Sabha Committee was dealt The file speaks that it has been dealt by the following
(1) Smt. Sudha Bala S A (i1) Smt Priyanka Vasistha A S O (m) Sh R S Solankı ADA (Stat) As per the practice and need the file on which report in question has been place/ dealt should reach the DG and befor sending the findings to the Vidhan Sabha Committee it should have been approved by the Govt (ACS Agr1) but this practice was overlooked and the material was drectly forwarded to the Vidhan Sabha Secretanat in haste For this lapse/overlooking suitable disciplinary action may be considered in the light observation of Hon'ble Vidhan Sabha Committee

Report is submitted accordingly

Annexure-II
Report of the re-verification committee for 21 farmers by a committee consisting of SDAO, AAE and ASCO (adjoming district)

| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Name of the District | Year | Name of the district who re-verified | Name of the farmer s | Father s Name | Part cular | Particular/Rem arks of earher mspection committee | Remarks of the new committee |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | Karthal | $\left\|\begin{array}{l} 201617 \\ 202021 \end{array}\right\|$ | Kurukshetra | Ram <br> Partap <br> Singh | Ajmes Singh | Wheat Dplot | Farmers stated that no benefit was received | Benefit was given to farmer (copy enclosed) |
| 2 | Karthal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Kurukshetra | $\begin{array}{\|l\|l} \text { Ram } \\ \text { Kıshan } \end{array}$ | Jogr Ram | Wheat D plot | Farmers stated that no benefit was received | Benefit was given to farmer (copy enclosed) |
| 3 | Kathal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Kurukshetra | Bala Devı | Ram Kıshan | Wheat Dplot | Farmers stated that no benefit was received | Benefit was given to farmer (copy enclosed) |
| 4 | Kathal | $\left\lvert\, \begin{array}{l\|l} 201617 \text { to } \\ 202021 \end{array}\right.$ | Kurukshetra | $\begin{aligned} & \text { Chand } \\ & \text { Ram } \end{aligned}$ | Mehnga Ram | Mustard Mini Kit | Farmers stated that no benefit was recerved | Benefit was given to farmer (copy enclosed) |
| 5 | Kathal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Kurukshetra | Anl <br> Kumar | Deva Ram | $\begin{aligned} & \text { Mustard } \\ & \text { Mmı Kıt } \end{aligned}$ | Farmers stated that no benefit was recerved | Benefit was given to farmer (copy enclosed) |
| 6 | Kathal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Kurukshetra | Lakha <br> Smgh | Mahender Singh | $\begin{aligned} & \text { Moong } \\ & \text { Minı Kıt } \end{aligned}$ | Farmers stated that no benefit was recerved | Benefit was given to farmer (copy enclosed) |
| 7 | Karthal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Kurukshetra | Ram <br> Kumar | Sujan | Mustard <br> Mimi Kıt | Farmers stated that no benefit was received | Benefit was given to farmer (copy enclosed) |
| 8 | Karthal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Kurukshetra | Mata Ram | Gatu Ram | Mustard Minı Kıt | Farmers stated that no benefit was received | Benefit was given to farmer (copy enclosed) |
| 9 | Karthal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Kurukshetra | Malkıt Singh | Santokh <br> Ram | Mustard <br> Mint Kıt | Farmers stated that no benefit was received | Benefit was grven to farmer (copy enclosed) |
| 10 | Kathal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Kurukshetra | Rajender <br> Kumar | Santokhı <br> Ram | Mustard <br> Mimi Kit | Farmers stated that no benefit was received | Benefit was given to farmer (copy enclosed) |
| 11 | Palwal | 201920 | Gurugram | Shri Ram | Kehrı | $\begin{aligned} & \text { Und } \\ & \text { plot } \end{aligned}$ | Farmers stated that no benefit was received | Benefit was given to farmer (copy enclosed) |
| 12 | Palwal | 201920 | Gurugram | Raju | Bhagat | Urd D | Farmers stated that no benefit | Benefit was given to farmer (copy |


|  |  |  |  |  | Singh | plot | was recenved | enclosed) |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 13 | Palwal | 201920 | Gurugram | Hans Raj | Sher Singh |  | Farmers stated that no benefit was recerved | Benefit was given to farmer (copy enclosed) |
| 14 | Palwal | 201920 | Gurugram | Kunal | Budh Ram | $\begin{aligned} & \text { Urd } \\ & \text { plot } \end{aligned}$ | Farmers stated that no benefit was received | Benefit was given to farmer (copy enclosed) |
| 15 | Nub | 201819 | Fardabad | Shokat | Idrsh | Cultivato <br> r | Farmers stated that no benefit was receved | Benefit was given to farmer (copy enclosed) |
| 16 | Nuh | 201819 | Fardabad | Hameed | Mohamad Khan | Harrow | Farmers stated that no benefit was recerved | Benefit was given to farmer (copy enclosed) |
| 17 | Rohtah | 201718 | Shajar | Suresh | Dharam | Wheat D plot | Farmers stated that no benefit was recerved | Benefit was given to farmer but not belong to Bakheta village (copy enclosed) |
| 18 | Rohtak | 201718 | Jhajar | Rajbr | Ratan Smgh | Wheat D plot | Farmers stated that no benefit was received | Benefit was grven to farmer but belongs to General category (copy enclosed) |
| 19 | Panıpat | 201819 | Kamal | Ompatı | Daleep Singh | Tractor | Farmers stated that no benefit was received | No benefit was given as She belongs to BC category |
| 20 | Yamuna nagar | 2021 | Ambala | Jaspal | Balbr Singh | Spray Pump | Farmers stated that no benefit was received | Benefit was given to farmer (copy enclosed) |
| 21 | Yamuna nagar | 201819 | Ambala | Pankaj | Suresh Kumar | Farmers <br> Training Camp | Farmers stated that no benefit was recerved | There is no one named Pankaj in this village |

## District wise list of farmers who refused/did not get the benefit

| $\begin{aligned} & \mathbf{S} \\ & \mathbf{N} \end{aligned}$ | District | Year | Farmer Name | Father/ <br> Husband <br> Name | Village | Mobule No | Particul ar | Office | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | Karthal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Ram <br> Partap <br> Singh | Ajmer Singh | Kharods | 9991977786 | Wheat D plot | DDA | Farmers stated that no benefit was received |
| 2 | Karthal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Ram Kıshan | Jogı Ram | Segia plat | 8396070050 | Wheat D-plot | DDA | Farmers stated that no benefit was received |
| 3 | Kanthal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Bala Devı | Ram Kıshan | Segha plat | 8396070050 | Wheat D plot | DDA | Farmers stated that no benefit was received |
| 4 | Kathal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | $\begin{aligned} & \hline \text { Chand } \\ & \text { Ram } \end{aligned}$ | Mehnga Ram | Kallar Majra | 8221816453 | Mustard Mmin Kit | DDA | Farmers stated that no benefit was recenved |
| 5 | Kanthal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Anil Kumar | Deva Ram | Kallar Majra | 9050573375 | Mustard Mini Kıt | DDA | Farmers stated that no benefit was recesved |
| 6 | Kathal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Lakha Singh | Mahender Singh | Majn | 9991402519 | Moong Mmı Kıt | DDA | Farmers stated that no benefit was recerved |
| 7 | Kathal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Ram Kumar | Sujan | Nandgarh | 9996103943 | Mustard <br> Mmi Kıt | DDA | Farmers stated that no benefit was recenved |
| 8 | Kathal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Mata Ram | Gatu Ram | Hemu Majra | 9671824922 | Mustard <br> Mmi Knt | DDA | Farmers stated that no benefit was recerved |
| 9 | Kathal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Malkt Sungh | Santokhı Ram | Hemu Majra | 9813457764 | Mustard Minn Kıt | DDA | Farmers stated that no benefit was received |
| 10 | Karthal | $\begin{aligned} & 201617 \text { to } \\ & 202021 \end{aligned}$ | Rajender Kumar | Santokh1 Ram | Hemu Мајга | 9813457764 | Mustard Minı Kıt | DDA | Farmers stated that no benefit was recerved |


| 11 | Palwal | 201920 | Shri Ram | Kehn | Dholgarh | 9896548613 | Urd D plot | DDA | Farmers stated that no benefit was recerved |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 12 | Palwal | 201920 | Raju | Bhagat Singh | Jhuppa | 9485914436 | Urd D plot | DDA | Farmers stated that no benefit was received |
| 13 | Palwal | 201920 | Hans Raj | Sher Singh | Meesa | 8813818230 | Urd D plot | DDA | Farmers stated that no benefit was recenved |
| 14 | Palwal | 201920 | Kunal | Budh Ram | Palwal | 9053352819 | Urd D plot | DDA | Farmers stated that no benefit was received |
| 15 | Nuh | 201819 | Shokat | Idrısh | Neemkhera | 9991894813 | Cultivat or | AAE | Farmers stated that no benefit was received |
| 16 | Nuh | 201819 | Hameed | Mohamad Khan | Jafrabad | 9813896231 | Harrow | AAE | Farmers stated that no benefit was recerved |
| 17 | Rohtak | 201718 | Suresh | Dharam | Bakheta | 9416358112 | Wheat D plot | DDA | Farmers stated that no benefit was recesved |
| 18 | Rohtak | 201718 | Rajbir | Ratan Smgh | Khen Sadh | 9416529680 | Wheat D plot | DDA | Farmers stated that no benefit was received |
| 19 | Pampat | 201819 | Ompatı | Daleep Singh | Shodapur | 7015658192 | Tractor | SMAM | Farmens stated that no benefit was received |
| 20 | Yamunanagar | 2021 | Jaspal | Balbr Smgh | Kanupala | 8570042767 | Spray <br> Pump | APPO | Farmers stated that no benefit was received |
| 21 | Yamunanagar | 201819 | Pankaj | Suresh Kumar | Jagdhaulı | 9671294266 | Farmers Traming Camp | DDA | Farmers stated that no benefit was received |


#### Abstract

Annexure-III From

The Director General<br>Agriculture and Farmers Welfare Department Haryana, Panchkula

To The Deputy Director Ymunanagar Palwal Nuh, Rohtak \& Panipat Memo No $194195 /$ PLg Dated 24/01/2022

Subject - Examunation of the report submitted by HQ Committee and district reverification committee


Ref This office memo no 62 67/PLg Dated Panchkula 05012022

Kindly refer to the subject cited above
In this regard you are informed that a committee from HQ consisting of Addl (C C) Joint Director (ST) and AO (HQ) was constituted regarding verification of utilization of funds of Component plan released/utilized for the welfare of the SC farmers This report was presented before Hon'ble Committee of Vidhan Sabha who gave certain observations Then re verification committees were constituted from adjoiming districts

After examination of the reports of both the committee some discrepancies are found (district wise detail is attached) So the concerned DDA's are requested to get it further exammed and report be sent at the earlest

## Annexure-IV

Findings of DDAs

| District | Observations of the Re-verfication Committee of Adjoining Districts | DDAs comments/Findings |
| :---: | :---: | :---: |
| Yamuna Nagar | (1) Pankaj has not been reported to reside in given (Jagdhol) village <br> (i1) In 4 cases (Karam Singh Priya Devı Komal and Sandeep) wrong mobile No were provided | 1) Pankaj given written statement that he is residing in village Kalawad block Saraswatı Nagar and admitted that he participated in the farmers traming camp during the year 201819 <br> 11) In four cases Karam Singh Village Sadura Priya Devi village Baharampur Komal village Dayalgarh and Sandeep village Laharpur admitted that they have attended the Farmer s awareness Camp durng 201819 and the correct mobile number of Karam Singh is 9813024225 and Sandeep is 9416277432 |
| Palwal | One farmer (Byjender) found wrong mobile no | At that time farmer does not have mobile phone Now farmer s mobile number is 9728660845 In 201920 Urd Mini Kıt was given to Bijender S/o Sh Kalu Ram |
| Nuh | (1) Four farmers of village Tain (Tahir Husain Usman Bashru Deen and Umar) need to be reverified sunce the report that they have received benefit was provided by single farmer of the same village <br> (11) In 4 cases (Sahıda Rayıya, Shabnam Sahabudin) mobile no were found incorrect <br> (ii1) In village Malab (Nuh) implements has been given to members of one famıly though in different years They are Isral and three sons of Isral (Mustaq Ahmed Shamm Ahmed Shabir Ahmed) | 1) All these farmers of Tain Village represent separate family units Ration cards have been checked These farmers have accepted in their individual statements that they have recerved the benefits of wheat $D$ plot <br> 11) Correct mobile numbers has been provided as under <br> Sahida - 9991464478 <br> Rajıya - She has died and his son s mobile number is 7015356815 <br> Shabnam - 9468270985 <br> Sahabudin- 8950990268 <br> These farmers have accepted in their individual statements that they have received the benefits of wheat $D$ plot <br> 111) <br> iv) All these farmers represent separate famıly units Ration cards have been checked |


| Rohtak | (1) In case of Sh Suresh S/o Sh Dharam, VPO Bakheta, mobile no 9416358112 benefit of wheat D Plot was given to the farmer but he does not belong to Bakheta Village <br> (n) In case of Sh Rajbir S/o Sh Ratan Singh VPO Kheri Sadh mobile no 9416529680 benefit of what D plot was given to the farmer but he belongs to General Category |  | सुरेश सुपुत्र श्री धर्मा गाव बखेता का निवासी न होकर गाव पोलगी का निवासी है तथा सामान्य श्रेणी के किसान से सम्बन्ध रखता है। उप मण्डल कृषि अधिकारी रोहतक ने प्रमाणित किया है कि वर्ष 2017-18 के दौरान गेहू डी प्लाट का लाम लिया है। <br> राजबीर सुपुत्र श्री रतन सिह गाव खेडी साद का निवासी है तथा उसने वर्ष 2017-18 के दौरान गेहूँ डी प्लाट का लाम लिया है तथा लामार्थी सामान्य श्रेणी से सम्बन्ध रखता है। |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Panipat | (1) In 4 cases (Vinod, Roshnı Devi, Bijender Singh and Sudama) 4 tractors were provided on subsidy to the members of a single family in the Ugra Kheri Village | T) वर्ष 2018-19 मे SMAM scheme के तहत ट्रैक्टरो पर अनुदान दिया गया था। वर्ष 2018-19 मे SMAM scheme के तहत अनुसुचित जाति वर्ग मे ट्रैक्टरो के 24 आवेदन प्राप्त हुये थे प्रार्थियों का चयन माननीय उपायुक्त महोदय पानीपत द्वारा बनी कमेटी DLEC द्वारा ड्रा के माध्यम से किया गया था। और ट्रैक्टरो का भौतिक सत्यापन भी कमेटी द्वारा किया गया था। श्री विनोद श्रीमति रोशनी देवी श्री बिजेन्द्र सिहें व श्री सुदामा गाव उग्राखेडी आपस मे ठसववक त्मसजपवद मे थे लेकिन वो गाव मे अलग-अलग रहते है जमीन भी अलग-अलग है व राशन कार्ड भी अलग-अलग थे। SMAM Scheme 2018-19 के तहत श्री विनोद श्री बिजेन्द्र व श्री सुदाभा का चयन अनुसूचित जाति वर्ग मे व श्रीमति रोशनी देवी का चयन महिला लधु किसान वर्ग मे उपायुक्त महोदय पानीपत द्वारा गठित DLEC कमेटी द्वारा ड्रा के माध्यम से किया था। नौतिक सत्यापन करने उपरात किसानो के ट्रैक्टरो की अनुदान राशि उनके खाते मे डाल दी गई थी। <br> Ti) सभी सातो किसानो के मोवाईल न0 निम्न प्रकार से है। |  |  |  |  |
|  |  | Name Farmer | Vllage | Mobile No | Scheme | Remarks |
|  |  | Sujeet | Buana Lakhu | 9467193431 | SPSC | He appled in SC Cat but actually belong to Gen Cat So rejected |
|  |  | Vinod | Ugra Kherr | 8053397197 | SMAM | Benefit given |


AGRICULTURE AND FARMERS WELFARE DEPARTMENT
Budget Estımate, Revised Estımate \& Expenditure 2017 18, 2018-19 and 201920 \& 202021 (SCSP) Vidhan Sabha Document

|  |  | 201718 |  |  | 201819 |  |  | 201920 |  |  | 202021 |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}$ | Plan Head <br> Plan Sub Head Department | Budget Estimate | Revised Estumate | $\begin{aligned} & \text { Exp } \\ & \text { Upto } \\ & \text { 31.318 } \end{aligned}$ | Budget <br> Estumate | Revised Estimate | $\left\lvert\, \begin{array}{ll} \text { Exp Upto } \\ 3103 & 2019 \end{array}\right.$ | Budget <br> Estımate | Revised Ĺstımate | $\begin{aligned} & \text { Exp } \\ & \text { Upto } \\ & \mathbf{3 1 . 3} \mathbf{2 0 2 0} \end{aligned}$ | Budget Estimate | Revised Estmate | Exp Upto 3103.2021 |
| 1 | Providing implements/ Machinery on subsidy to the group of farmers and farmers of SC category | 30000 | 3000 | 2782 | 5000 | 4000 | 1425 | 500 | 500 | 000 | 500 | 500 | 338 |
| 2 | Support to State Extension Programme for Extn Reforms for SC farmers | 80000 | 20000 | 19121 | 50000 | 61000 | 14668 | 80000 | 80000 | 25714 | 80000 | 60459 | 32678 |
| 3 | National Food Security Mission for Scheduled Castes Farmers (NFSM) | 80000 | 16000 | 6761 | 80000 | 80000 | 115.37 | 80000 | 79090 | 3613 | 80000 | 75658 | 325 |
| 4 | Scheme for Setting up of Biogas Plants for Scheduled Caste Farmers | 100 | 100 | 000 | 100 | 100 | 000 | 1000 | 1000 | 000 | 1000 | 1000 | 000 |
| 5 | Soll Health Cards Scheme for Scheduled Castes Farmers | 19200 | 37482 | 23311 | 40000 | 40000 | 16993 | 31200 | 31200 | 18679 | 31200 | 11100 | 7181 |
| 6 | Rashtnya Knshi Vikas Yojna for Scheduled Castes(RKVY) | 100000 | 100000 | 94034 | 100000 | 247400 | 166590 | 200000 | 200000 | 166416 | 200000 | 154980 | 117119 |


| 7 | National Mission on Sustamable Agriculture for Scheduled Castes Farmer | 20000 | 500 | 000 | 500 | 500 | 000 | 100 | 100 | 000 | 100 | 100 | 000 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 8 | Pradhan Mantri Fasal Bıma Yonna | 600000 | 400000 | 289873 | 512300 | 711960 | 728353 | 651000 | 620000 | 613721 | 172500 | 313700 | 313208 |
| 9 | Sub Mission on Agriculture Mechanization | 000 | 000 | 000 | 000 | 393009 | 145458 | 392000 | 392000 | 73382 | 100000 | 71127 | 39944 |
| 10 | Scheme for management of crop residue | 000 | 000 | 000 | 000 | 000 | 000 | 000 | 000 | 000 | 226750 | 7782 | 3977 |
|  | Agriculture and Farmer Welfare Department G Total | 929300 | 577082 | 435882 | 787900 | 1537969 | 1085024 | 1435800 | 1403890 | 901525 | 8920.50 | 696406 | 517700 |

The said reply was placed before the Committee in 1ts meetung held on dated 17022022 After examine the reply the Committee was again not satisfied and decided to conduct the oral examination of the department in its meetung to be held on dated 23022022 By issuing the notice of meeting in this regard on dated $\mathbf{1 7 0 2} 2022$ the department was asked to provide the 15 copies of following information also
(1) Reply furmshed vide memo dated 30012022
(i1) Criteria adopted to release the subsidy of equipment/Tractor to the SC farmers
(iii) Applications submitted by all the applicants for subsidy of equipment/Tractor
(iv) Advertisement published for invite the applications for providing the subsidy of equipment to the farmers of SC Categories and
(v) Proceeding of entre process of draw of subsidy of equipment/Tractor to the SC Categones
In response to the above notuce of meetung dated 17022022 the Director General of Agriculture and Farmers Welfare Haryana submit the above requisite information vide memo dated 22022022 which is reproduced as under

From
Assistant Agriculture Engineer
Panipat
To
Drector General,
Agriculture and Farmer s Welfare Department Haryana Panchkula

Memo No 2433
Dated 18022022

Sub Meeting of the committee on the welfare scheduled caste, scheduled tribes and backward classes
Ref Your office letter no $4714 / \mathrm{JD}(\mathrm{AE})$, dated 18022022
On the subject and reference cited above pointwise information is as under for information and further necessary action in the matter

| Sr <br> No | Pomts | Information |
| :---: | :--- | :--- |
| 1 | Criterna adopted to release the subsidy of <br> equipment/Tractor to the SC farmers | Annexed as Annexure I |
| 2 | Applications submitted by all the applicants for <br> subsidy of equipment/Tractor | List of applications submitted by all the <br> applicants of SC Category for availing <br> subsidy on Tractor in Panipat District is <br> annexed as Annexure II |
| 3 | Advertisement published to invite the <br> applications for providing the subsidy of <br> equipment to the farmers of SC categories and | Annexed as Annexure III |
| 4 | Proceeding of entire process of draw of subsidy <br> of equipment/Tractor to the SC categones | Annexed as Annexure IV |

Assistant Agriculture Engineer

Annexure I

## Criteria adopted to release the subsidy of equpment/Tractor to the SC farmers -

a) Targets with instructions for providing agricultural implements ie Tractors on subsidy under SMAM scheme were circulated by the Directorate of Agnculture and Farmers Welfare Haryana dated 27022019 (enclosed)
b) Online applications were invited from 01032019 to 07032019 on Departmental portal www agriharyana org by Directorate of Agnculture and Farmers Welfare Haryana and publicity of the same was made by giving press advertisement in leading newspapers
c) Due to some technical issues with online portal and addressing grievances of farmers department also allowed offline applications to be submitted in concerned DDA/AAE office
d) As per instructions issued by Directorate target of providing 80 nos Tractors in the districts were bifurcated in different categories as per detal given under

| Total Target of Tractor 80 Nos |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: |
| Women target $30 \%$ of total target 1e 24 |  |  | Men target 70\% of total target 1 e 56 |  |  |
| $\begin{array}{\|lr} \hline \text { SC } & \text { Cat } \\ 17 \% & 1 \mathrm{e} \\ 4 & \\ \hline \end{array}$ | Small and <br> Marginal <br> Farmer Cat <br> $50 \% 1$ e 12 | $\begin{aligned} & \text { General } \\ & \text { Cat } 33 \% \\ & \text { 1e } 8 \end{aligned}$ | $\begin{array}{\|l\|} \hline \text { SC Cat } 17 \% \\ 1 \mathrm{e} ~ 10 \end{array}$ | $\begin{array}{lr}\text { Small } & \text { and } \\ \text { Margunal } & \text { Farmer }\end{array}$ Cat $50 \%$ e 28 | $\begin{aligned} & \text { General } \\ & \text { Cat 33\% } \\ & \text { 1e } 18 \end{aligned}$ |

The criteria as cited above were duly approved by District Level Executive Committee (DLEC) Charred by Deputy Commissioner Panıpat
e) As per direction of Deputy Commissioner draw of lot was conducted in the presence of DLEC members/theır representatıves ( 1 e SDM Panıpat, LDM PNB Bank, Sr Scientıst KVK Panipat, SDAO Pampat AAE Panipat and DHO Panipat) and applicant farmers During the draw token were picked by the applicant farmers Selection of farmers as per targets was made alongwith wating list (in case any of the selected farmers refuses to take the benefit) based on the draw of lots To ensure transparency videography of the enture process of draw of lots was also made along with photographs
f) Due to Vidhan Sabha Elections the process of providing machines to the farmers was stopped temporarily till the enforcement of code of conduct
g) All the successful farmers in the draw of lots were informed to submit their requisite documents till 14062019 by giving press note in leading newspaper and telephonically
h) Based on the document submitted by farmers subsidy eligibility certuficate to purchase the Tractors were issued to eligible farmers dated 14062019 for making the purchase by 12072019

1) After purchase farmers submitted their purchase bill alongwith requisite documents in the office of Assistant Agniculture Engineer Panupat
j) Physical venfication of the equipments/Tractors was made by committee constituted by DLEC
k) After successful venfication subsidy was disbursed dırectly in farmers bank account
2) Thus giving the details cited above complete transparency was maintained in the whole process

All the Assistant Agriculture Engineers In the State

Memo No 8933 53/Ad(AE) Dated 27022019

## Subject Targets of mdividual Agricultural Implements to be provided on subsidy under SMAM Scheme during 201819

On the subject cited above the physical and financial target for the year 201819 are enclosed herewith The allocation funds will be made as per the guideline of the SMAM 2018191 e the allocation to SC/ST farmers will be made proportionate to their population in the district, $30 \%$ of the allocation will be earmarked for women beneficiary and $50 \%$ of the allocation be utilized for small and marginal farmers All the AAE's shall collect the applications as per the guidelines of the (enclosed for reference) The application must be collected on www agriharyana org wef 01032019 to 10032019 and selection of beneficianes be made through draw of lots as per previous practice All the AAE $s$ in the offices shall also provide facility to the farmers of Data Entry Operator to upload the applications of the farmers in case received directly in the office immediately The manufactures having valid test report, registered and approved on DBT portal are eligible to supply the implements under the scheme The beneficiaries /farmers who have taken the benefit on the same implement under any of the mechanization scheme of the department durng the current year or durng the last 5 years are not eligible

Encl As above

sd<br>Director General<br>Agriculture \& Farmers Welfare<br>Haryana Panchkula

Endst No 8954 53/AD(AE) Dated 27022019
1 A copy of the above is forwarded to all the Deputy Commissioner $s$ in the State for information and further necessary action pls
2 A copy of the above is forwarded to all the DDA s in the state for information
sd
Director General
Agriculture \& Farmers Welfare
Haryana Panchkula
District wise Targets of implement to be provided on subsidy during the year 2018-19 (SMAM Scheme)

| $\left\lvert\, \begin{aligned} & \mathrm{Sr} \\ & \mathrm{No} \end{aligned}\right.$ | Name of District | DSR |  | Mult crop <br> Planter |  | Reaper binder |  | Paddy <br> Transplanter |  | Straw Baler |  | Hay Rake |  | Tractor from 8 PTO HP and above Assistance @ $40 \%$ \& $50 \%$ of the cost or Rs 160 Lakhs \& Rs 200 lakh respectively |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  | Subsidy as per SMAM Guidelines for the year 201819 |  |  |  |  |  |  |  |  |  |  |  |  |  |
|  |  | Phy | Fin | Phy | Fm | Phy | Fin | Phy | Fin | Phy | Fm | Phy | Fin | Phy | Fm |
| 1 | AMBALA | 35 | 7 | 15 | 6 | 10 | 225 | 4 | 18 | 5 | 36 | 5 | 6 | 70 | 140 |
| 2 | YAMUNANAGAR | 35 | 7 | 15 | 6 | 50 | 1125 | 4 | 18 | 10 | 72 | 10 | 12 | 70 | 140 |
| 3 | KURUKSHETRA | 35 | 7 | 15 | 6 | 10 | 225 | 4 | 18 | 10 | 72 | 15 | 18 | 70 | 140 |
| 4 | KAITHAL | 35 | 7 | 15 | 6 | 5 | 1125 | 4 | 18 | 10 | 72 | 15 | 18 | 80 | 160 |
| 5 | KARNAL | 35 | 7 | 15 | 6 | 10 | 225 | 4 | 18 | 8 | 576 | 8 | 96 | 80 | 160 |
| 6 | PANIPAT | 35 | 7 | 15 | 6 | 10 | 225 | 4 | 18 | 5 | 36 | 5 | 6 | 80 | 160 |
| 7 | SONIPAT | 35 | 7 | 15 | 6 | 5 | 1125 | 4 | 18 | 5 | 36 | 5 | 6 | 80 | 160 |
| 8 | JIND | 35 | 7 | 15 | 6 | 5 | 1125 | 4 | 18 | 5 | 36 | 5 | 6 | 80 | 160 |
| 9 | ROHTAK | 35 | 7 | 15 | 6 | 5 | 1125 | 2 | 9 | 5 | 36 | 5 | 6 | 50 | 100 |
| 10 | JHAJJAR | 35 | 7 | 15 | 6 | 5 | 1125 | 2 | 9 | 2 | 144 | 2 | 24 | 50 | 100 |
| 11 | BHIWANI | 10 | 2 | 15 | 6 | 24 | 54 | 2 | 9 | 2 | 144 | 2 | 24 | 30 | 60 |
| 12 | HISAR | 20 | 4 | 15 | 6 | 2 | 45 | 2 | 9 | 2 | 144 | 2 | 24 | 30 | 60 |


| 13 | FATEHABAD | 35 | 7 | 15 | 6 | 5 | 1125 | 4 | 18 | 18 | 1296 | 20 | 24 | 70 |  |
| :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| 14 | SIRSA | 35 | 7 | 15 | 6 | 5 | 1125 | 4 | 18 | 19 | 1368 | 20 | 24 | 70 | 140 |
| 15 | MOHINDERGARH | 5 | 1 | 15 | 6 | 45 | 10125 | 0 | 0 | 0 | 0 | 0 | 0 | 10 | 20 |
| 16 | GURGAON | 5 | 1 | 15 | 6 | 2 | 45 | 0 | 0 | 0 | 0 | 0 | 0 | 10 | 20 |
| 17 | MEWAT | 5 | 1 | 5 | 2 | 2 | 45 | 0 | 0 | 0 | 0 | 0 | 0 | 10 | 20 |
| 18 | REWARI | 5 | 1 | 5 | 2 | 30 | 675 | 0 | 0 | 0 | 0 | 0 | 0 | 10 | 20 |
| 19 | FARIDABAD | 5 | 1 | 5 | 2 | 5 | 1125 | 0 | 0 | 0 | 0 | 0 | 0 | 10 | 20 |
| 20 | PALWAL | 40 | 8 | 15 | 6 | 10 | 225 | 2 | 9 | 2 | 144 | 2 | 24 | 30 | 60 |
| 21 | PANCHKULA | 5 | 1 | 5 | 2 | 2 | 45 | 0 | 0 | 0 | 0 | 0 | 0 | 10 | 20 |
|  | Total | 520 | 104 | 275 | 110 | 247 | 555.8 | 50 | 225 | 108 | 7776 | 121 | 145 | 1000 | 2000 |

To
All the Assistant Agriculture Engineers, In the State

Memo No $900727 / \mathrm{AD}(\mathrm{AE})$ Dated 28022019

## Subject Targets of individual Agricultural Implements to be provided on subsidy under SMAM Scheme during 2018-19

On the subject cited above the physical and financial target for the year 201819 were intumated vide this office letter no 8933 53/AD(AE) Dated 27022019 in which all the AAEs were directed to collect the application as per gudelmes on the portal from 01032019 to 10032019 Now it has been decided these applications shall be collected with the effect from 01032019 to 07032019 All the selected beneficianies details shall be uploaded on the DBT portal 1 e agrimachinery micin of the Govt of India after final selection/draw of lots of the apphcants collected on the portal www agnharyana org This is for information and further compliance in the matter
sd
Director General, Agriculture \& Farmers Welfare Haryana Panchkula

1 A copy of the above is forwarded to all the Deputy Commissioner s in the State for information and further necessary action pls
2 A copy of the above is forwarded to all the DDA $s$ in the state for information
sd
Drrector General
Agriculture \& Farmers Welfare
Haryana Panchkula

You are hereby directed to accept the offline applications from farmers on simple paper in Availing subsidy on purchase of Agricultural Machinery under SMAM Scheme during the year 2018-19

Annexure II
Applications submitted by SC farmers for subsidy of Tractor as under below

| List of Application submitted Man SC |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{aligned} & \mathrm{Sr} \\ & \mathrm{No} \end{aligned}$ | Name of Farmer | Father Name | Mother Name | Village | Block | Regrstration No | Moble |
| 1 | RAJ SINGH | INDRAJ | KISHNI | Israna (66 67) | Israna | RAJ20920187 | 8930071387 |
| 2 | lahna smgh | fula ram | lachmı | Gawalra (81) | Israna | lahn80654117 | 7400410000 |
| 3 | MAHAVIR SINGH | $\begin{aligned} & \text { MANGLU } \\ & \text { RAM } \end{aligned}$ | SUMAN | Mahayudinpur Thrrana (9) | Madlauda | MAHA52688774 | 9813034700 |
| 4 | SATBIR SINGH | MANGAL RAM | SUMAN DEVI | Mahayudinpur Thirana (9) | Madlauda | SATB45613376 | 8053514800 |
| 5 | Ram Singh | Dharm Singh | Choll Devi | Khandra (10) | Madlauda | Ram 81904528 | 9729590905 |
| 6 | RANBIR SNGH | RISHAL <br> SINGH | GYANO DEVI | Waisar (46) | Madlauda | RANB44424055 | 9728476407 |
| 7 | KAMLESH | RANBIR SINGH | $\begin{aligned} & \text { KELA } \\ & \text { DEVI } \end{aligned}$ | Wausar (46) | Madlauda | KAML29414058 | 9050410080 |
| 8 | Krishan Lal | Pale Ram | Ramratı | Adıyana (48) | Madlauda | Kris26033369 | 8053453911 |
| 9 | SATYANARAIN | PIRTHI | KAMLESH | Qawl (3) | Madlauda | SATY71431861 | 9671556561 |
| 10 | SUMER <br> SINGH | NIHAL SINGH | SHANTI | Sherah (2) | Madlauda | SUME86995413 | 7015006798 |
| 11 | TEJ PAL SINGH | PURAN CHAND | KRISHNA DEVI | Madlauda (7) | Madlauda | TEJP94770101 | 9728094002 |
| 12 | PAWAN KUMAR | LILU RAM | SANTOSH | Waisan (43) | Madlauda | PAWA75922169 | 9991450353 |
| 13 | KARMBIR SINGH | BHAGWAN DASS | SAROJ | Bhalsı (45) | Madlauda | KARM77947085 | 7015090879 |
| 14 | DEEPAK | ISHWAR | MEENA DEVI | Adıyana (48) | Madlauda | DEEP31983317 | 9050932000 |
| 15 | RAJINDERKUMAR | OM <br> PARKASH | VIDHYA <br> DEVI | Razapur (13) | Panıpat | RAII54963447 | 8708072319 |
| 16 | OM PARKASH | JUMMA RAM | VIDHYA <br> DEVI | Razapur (13) | Panipat | OM P38083438 | 9991884705 |
| 17 | RAJ KUMAR | BALJIT | KAMLA | Nımbri (21) | Panıpat | RAJ36116464 | 8397004972 |


| 18 | SANDEEPCHOPRA | ISHWER <br> SINGH | KILLO <br> DEVI | Naryana (74) | Samalkha | SAND91271002 | 9813950369 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 19 | Mohar Sungh | ILMA SINGH | KARESHA NI | Sanaulı road Pampat | Panupat |  | 9255760774 |
| 20 | Shish pal | RAM KUMAR | MURTI DEVI | Baroll | Panipat |  | 8053074184 |
| 21 | Vinod | ISHWAR | ROSHNI | Ugra kherı | Panıpat |  | 8053397197 |
| 22 | Vijender Singh | ISHWAR <br> SINGH | ROSHNI | Ugra khers | Panıpat |  | 9813061793 |
| 23 | Sudama | ISHWAR <br> SINGH | ROSHNI | Ugra kherı | Panipat |  | 9068861313 |
| 24 | Mahabir Singh | NANKU RAM |  | Shera | Madlauda |  | 9671619015 |
| List of Application submitted Woman SC |  |  |  |  |  |  |  |
| $\left\lvert\, \begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} 0 \end{aligned}\right.$ | Name of Farmer | Father Name | Mother Name | Village | Block | Registration No | Mobile |
| 1 | Om pats | Daleep Singh | Brihmo Devi | Shohdapur (25) | Madlauda | Ompa03198074 | 7015658192 |
| 2 | BIMLA DEVI | KARMBIR SINGH | $\begin{aligned} & \text { SONA } \\ & \text { DEVI } \end{aligned}$ | Bhalsı (45) | Madlauda | BIML30217086 | 9996365413 |
| 3 | Sheela Devi | Ramesh Kumar | dhanpatı | Ajıulapur | Panipat | Seel90888129 | 9034364818 |
| 4 | Saroj | MAHENDER |  | Shera | Madlauda |  | 8708194586 |

## Annexure III

Advertasement published to mvite the applications for providmg the subsidy of equipment to the farmers of SC categories

From
The Director General
Agriculture and Farmers Welfare Department
Haryana Panchkula
To
The Drrector General
Information Public Relation and Language Department,
Haryana S CO 23 Sector 7C Chandigarh
Memo No 249 /TA(Info ) Dated 01032019

Subject Subsidy to the farmers on Agricultural implement to the year 2018-19
Kındly ensured the pubhcation of advertisement regardıng above cited subject Draft advertisement is also enclosed herewith

This advertisement may be published in the following Hindi \& English Newspapers and also intumated to this office

| Sr No | Newspaper | Edition | Medium | Date |
| :---: | :---: | :---: | :---: | :---: |
| 1 | Dainık Bhaskar | All Haryana | Hind | $\left\lvert\, \begin{aligned} & 02 \\ & 2019 \end{aligned} \quad 03\right. \text { March, }$ |
| 2 | Damk Tribune |  | Hindı |  |
| 3 | Aaj Samaj |  | Hindı |  |
| 4 | Damik Jagran |  | Hindr |  |
| 5 | Indian Express | All Haryana | Enghsh |  |

We have no objection if the Hindı Language advertisement in the English Newspaper Kindly publish as per above scheduled

Encl Draft for advertisement

## किसानो को वर्ष 2018-19 मे कृषि यन्त्र अनुदान पर देने बारे कृषि तथा किसान कल्याण विभाग हरियाणा <br> आवश्यक सूचना

हरियाणा प्रदेश के किसान भाईयो को सूचित किया जाता है कि कृषि तथा किसान कल्याण विभाग द्वारा वर्ष 2018-19 के दौरान स्मैम स्कीम के तहत राज्य के विभिन्न जिलो मे कृषि यन्त्र जैसे 1 (डी०एस०आर०) मल्टी क्रोप प्लान्टर 3 रीपर बाईन्डर 4 पैडी ट्रान्सप्लान्टर 5 स्ट्रा बेलर6 हे रेक्र 4 ट्रैक्टर $8 \rightarrow 70$ PTO HP पर अनुदान हेतू आवेदन आमत्रित किए जा रहे है। एक किसान लाभार्थी अधिकतम 3 विभिन्न प्रकार के कृषि यन्त्र (प्रत्येक 1) के लिए अनुदान का पात्र होगा। लक्ष्यो से अधिक आवेदन प्राप्त होने पर लाभार्थीयो का चयन ड्रा ऑफ लोटस/लॉटरी के माध्यम से किया जायेगा। जिन किसानो ने पिछले 5 वर्षो मे इन कृषि यन्त्रो पर अनुदान लिया है वे किसान इस स्कीम मे उसी यन्त्र पर आवेदन करने के लिए पात्र नही होगे। प्रत्येक कषि यन्त्र पर उपलब्ध अनुदान भारत सरकार द्वारा निर्धारित किये गये अधिकतम मुल्य का $40-50$ प्रतिशत अथवा भारत सरकार द्वारा निर्धारित अधिकतम अनुदान राशि (जो भी कम हो) देय होगी। ट्रैक्टर पर सामान्य श्रेणी को 40 प्रतिशत अथवा 160000 /- तथा अनुसूचित जाति/जनजाति / महिला/लघु तथा सीमान्त किसान को 50 प्रतिशत अथवा $200000 /-$ रुपये जो भी कम हो अनुदान देय होगा। इन उपकरणो की खरीद भारत सरकार की डी०बी०टी० पोर्टल agriharyana nic in पर अधिकृत तथा सूचिबद्ध कृषि यन्त्र निर्माताओ से करनी अनिवार्य है। इसके अतिरिक्त 1 लाख रुपये से अधिक की कीमत के कृषि यत्रो पर निर्माता द्वारा जी०पी०एस० (न्यूनतम 2 वर्ष की वैद्यता) लगाना अनिवार्य है।

किसान भाई विभागीय वैबसाईट www agnharyana org पर ऑनलाईन फार्म दिनाक 01 मार्च 2019 से 07 मार्च 2019 तक आवेदन कर सकते है। इस बारे मे विस्तृत जानकारी के लिए सबधित उप-कृि निदेशक/सहायक कृषि अभियन्ता के कार्यालय से अथवा टोल फी नम्बर 18001802117/0172 2521900 पर सम्पर्क कर सकते है।

महानिदेशक कॄषि
हरियाणा पचकुला

# पानीपत, मगलवार 05 मार्व, $2019{ }_{\mid 04}^{\stackrel{y}{4}}$ 

 पाने के लिए 7 मार्च तक कर सकते हैं आवेदन

भारुज न्यूज|पानीपत
कृषि विभाग की ओर से वित्ति वर्ष
2013-2019 के लिए पराली
पन्धन कृषि उपकरणों पर उप
जिन स्कीमों में सब्सिडी पाने के लिए किम्मान सात मार्च तक आवेदेन कर मकते है। कृषि एव किसान कल्यण मत्री ओमप्रकाश धनखड़ ने इस सदर्भ में नोटिफिकेशन जारी कर दिया है।

किसाना से अपील करते हुए कहत है कि कृषि विभाग द्वारा पराली प्रध्न के लिए कृषि यत्रों पर 80 प्रांशन तक र्माब्मडी दी जाती द्वे उसके लिए किसान विभाग की वेव्वमाह्ट www agrharyana org पर ध्रानलाइन सात मार्च तक नावल्न कर मकते हैं। अधिक जानकर्भां के लिए वाद कृषि चरधिर्कार्यां से सपर्क कर सकते

Proceeding of enture process of draw of subsidy of equipment/Tractor to the SC categones

Subject - Regarding individual Agriculture Implements to be provided on subsidy under SMAM Scheme during the year 201819
Kindly peruse PUC as letter no 8933 53/AD(AE) dated 27022019 and letter no 9007 27AD/(AE) dated 28022019 of Worthy Director Agriculture \& Welfare Department, Haryana Panchkula (Flag A) it is respectfully submitted that a target of some Agnculture Implements \& Tractors as been allocated to district Panipat under SMAM Scheme durnng year 201819 Last date of receiving of application was fixed 08032019 (Flag B) Till cut off date 1 e 08032019 total 1362 applications have been received to this office Implements wise details of application received is as under


As per direction of worthy Director General Agriculture \& Welfare Department Haryana Panchkula $50 \%$ of all the allocation is to be uthlised for small \& marginal farmers $30 \%$ of all the
allocation for women farmers and allocation to SC/ST farmer has to be made proportionate to their population in district which is $17 \%$ as per statistical data of Agriculture Department Panipat Rest of $3 \%$ allocation may be made to general category farmers (1 e 5 acres $\&$ above land holders) If worthy chairman DLEC agrees draw of lots may be conducted as per allocations mentioned above on dated 030619 at 1130 AM in presence of DLEC in the M Sectt. office and subsidy ellgibility certuficate may be issued Last date of submission of bills by the Farmers may be fixed 03072019 secondly your goodself is requested to depute your nominee for draw of lots

Submitted for necessary order please
sd
Assistant Agriculture Engineer
(Member Secretary DLEC SMAM)

विषय - दस्तावेज जमा करवाने उपरान्त कृषि यन्त्रो के सफलतापूर्वक आवेदन रद्ध करने बारे। उपरोक्त विषय के अन्तर्गत आपकी सेवा मे लिखा कि माननीय उपायुक्त महोदया के आदेशो अनुसार माननीय SDM पानीपत की अध्यक्षता मे लुघु सचिवालय पानीपत मे दिनाक 03-06-2019 को कृषि यन्त्रो व ट्रैक्टरो का लक्की ड्रा सफलतापूर्वक सम्पन्न करवाया गया जिसमे सफलतापूर्वक आवेदको को अपने दस्तावेज जमा करवाने की अन्तिम तिथि $14-06-2019$ दी गई थी जिन कृषि यन्त्रों व ट्रैक्टरो के दस्तावेज सहायक कृषि अभियन्ता पानीपत के कार्यालय मे जमा नही हुये उनकी सूची निम्नलिखित है।

| क्र०स० | कृषि यन्त्रो का नाम | लक्ष्य | दस्तावेज प्राप्ति | प्रतीक्षा |
| :---: | :--- | :--- | :--- | :--- |
| 1 | DSR | 35 | 00 | 35 |
| 2 | Multicrop Planter | 15 | 00 | 15 |
| 3 | Reaper Binder | 10 | 00 | 10 |
| 4 | Paddy Trans Planter | 04 | 00 | 04 |
| 5 | Straw Baler | 05 | 01 | 04 |
| 6 | Hay Rake | 05 | 02 | 03 |
| 7 | Tractor | 80 | 60 | 20 |

अगर अधिकारी महोदय सहमत हो तो उपरोक्त सूची के अनुसार जिन किसानो ने अपने कृषि यन्त्रो व ट्रैक्टरो के दस्तावेज जमा नही करवाये है। उनको रद्द करते हुये प्रतिक्षा आवेदको को मौका दे दिया जाये। यह आपकी सेवा मे आगामी आवश्यक कार्यवाही एव सूचनार्थ प्रेषित है। प्रतिश्रित योग्य आवेदको के बिल 03-07-2019 के बाद लिये जायेगे।

सहायक कृषि अभियन्ता पानीपत।

Deputy Director
F W Deptt Panipat
List of Beneficiaries of SC category apphcants for tractors under SMAM Scheme 2018-19


## SMAM SCHEME

$>$ Targets and instructions of SMAM Scheme dated 27022019
> Onlıne applications received from 01032019 to 07032019
$>$ Offline applications received from 07032019 as per order of Head Office (Due to technical problem in portal)
$>$ Due to Code of Conduct process was stopped on dated 14032019
$>$ Further after completion of code of conduct regarding Election, Draw of lot conducted on 03062019 (DVD attached)
$>$ Warting list was prepared equal to target $(100 \%)$ for achevement of target
After draw of lot the document submission date was 14062019 and date for submission for bills was fixed as 03072019 by DLEC
$>$ Under SC (Man) category target was fixed -10
$>$ Application received under this category24
$>\quad$ Applicant selected in draw of lots - 10
$>$ Wating list of the applicants prepared 10
> In 10 selected applicants only 4 applicants were found eligible for subsidy
$>$ Further to achieve the remaining 6 targets in first phase opportunity was given to the applicants from Sr no 1 to 6 kept in wating list and were asked to submit the documents by 05072019 Out of these ( 6 applicants) only one applicant submitted documents and found elggible
$>$ Further to achieve the remaining 5 targets in second phase opportunity was given to the applicants from Sr no 7 to 10 kept in waiting list and were asked to submit the documents by 26072019 Out of these ( 5 applicants) only one apphcant submitted documents and found elıgıble
$>$
$>\quad$ Total SC farmers
Off Lme Applications of Tractor years 2018-19 at Distt. Pampat

| 2 | Madm Lal | 81E+09 | Batwan Smeh | Phootwat | Farm Mectunnation | smam | Traseor |  | 49 | Mel | H/S | $\begin{array}{\|l\|l\|} \hline \text { Mednum } \\ \text { Farmar } \end{array}$ | Gancal | PANPAT | Pampat | Pmppr | Katn | INDIAN <br> OVERSEAS BANK | Kath | 108A0003636 | ${ }^{363601} 0$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 3 | Ton Den | 918+09 | madan lal |  | $\begin{aligned} & \text { Faxm } \\ & \text { Modinatratioo } \end{aligned}$ | SMAM | Tractor | 1 | 49 | Femal | 3.5 | $\left.\right\|_{\substack{\text { Madum } \\ \text { Farmar }}}$ | BC Bxckur d Class | PANIPAT | Pampu | Pampat | Katn | INDIAN <br> DANK | Katn | 108A0003637 | ${ }^{3636002000}$ |
| 974 | Nerender | $861 E+09$ | BISHAMBER | prma | $\begin{aligned} & \text { Farm } \\ & \text { Mochavican } \end{aligned}$ | SMA | trata |  | 29 | Mal | 1 | $\begin{array}{\|l\|l\|} \text { Small } \\ \text { Farmer } \end{array}$ | BC Bockwar ${ }^{4}$ Clas | panipat | Lsam | Sumanta |  | $\begin{aligned} & \text { ORIENTAL } \\ & \text { BANK OF } \\ & \text { Commerre } \end{aligned}$ | Samalhas | ORBC00061 | 672191005110 |
| 975 | Ram | $9428+09$ | $\begin{aligned} & \text { VISHWA } \\ & \text { PUTT } \end{aligned}$ | $\begin{aligned} & \text { DAKHO } \\ & \text { DEVI } \end{aligned}$ |  | smam | tra | 1 | 60 | Mal | 55 | $\left\lvert\, \begin{aligned} & \text { Larg } \\ & \text { Fasmer } \end{aligned}\right.$ | Genal | PaNIPAT | Panpat | Pampa | Kaccmauh | Uoob bemk | baberpur | UCBA0003009 | 300950513 |
| 976 | $\begin{aligned} & \text { Sevita } \\ & \text { Den } \end{aligned}$ | 94发+09 | ran kumar | BURF | $\begin{aligned} & \text { Farm } \\ & \text { Machancration } \\ & \hline \end{aligned}$ | Sma | Tracto | 1 |  | Femal | 1 | $\left.\right\|_{\text {Small }}$ | Gencal | PaNIPAT | tram | Samanha | Kthodwal | $\begin{aligned} & \text { STAIE BANK } \\ & \text { OF INDIA } \end{aligned}$ | SAMALKHA | SBINOOS0099 | 55028495415 |
| 971 | Pama | 999209 | mahabir | $\begin{aligned} & \text { SUNITA } \\ & \text { DEVI } \end{aligned}$ | $\begin{aligned} & \text { Farm } \\ & \text { Mechamizx: } \end{aligned}$ | am | Tr | 1 |  | Mal | 1 |  | Gamal | PANIPAT | Samalita | Gapoh |  | SARVA dakMan BANK. | Expol | PUNBOHOEVO1 | 131850100000899 |
| 978 | $\begin{aligned} & \text { Suthash } \\ & \text { Samath } \end{aligned}$ | $903 \mathrm{E}+09$ | RAM | SANTRA | Farm | SMAM | Tranto | 1 |  | Mal | 1.25 | $\left.\right\|_{\text {Pmall }} ^{S \text { Procer }}$ | Garal | pantat | Pampat | Pempan | $\begin{aligned} & \text { Satin } \\ & \text { Cotocay } \end{aligned}$ | BANK OF <br> INDIA | Pantpat | BKID000675 | ${ }_{\substack{675110 \\ 110006410}}$ |
| 979 | $\begin{aligned} & \text { Novnea } \\ & \text { Smych } \end{aligned}$ | 8 OSE+09 | $\operatorname{comb}_{\text {Gunghan }}$ | ${\underset{c}{\text { Knldexp }}}_{\text {Kair }}$ | $\begin{aligned} & \text { Parm } \\ & \text { MCochenzurioo } \end{aligned}$ | SMAM | Trecto | 1 |  | Mal | 5 | $\underset{\text { Fargint }}{\text { Larg }}$ | Oeneral | PAN | Pampat | Pan pal | Kschrrauli | HDFC BANK | PANTPAT | FDFCOOOA160 | 50200015988372 |
| 980 | Lalut | 2.93E+09 | raghbir | KRISHNA | $\begin{aligned} & \text { Farm } \\ & \text { Mechanoznownon } \end{aligned}$ | smam | Tracor |  |  | Mal | 2 | $\begin{array}{\|l\|l\|l\|} \hline \text { Smand } \\ \text { Fandorer } \end{array}$ | coneral | pantat | Samaluba | Bapot | $\begin{aligned} & \text { Soa } 1 \text { I } \\ & \text { Kealim } \end{aligned}$ | $\begin{aligned} & \text { yoil benk } f \\ & \text { midan } \end{aligned}$ | NIMBR | UBINOS40242 | $\left.\right\|_{010015908} ^{402402}$ |
| 981 | $\begin{array}{\|l\|l\|} \substack{\text { Nempyan } \\ \text { emadin }} \end{array}$ | 9.26E+09 | dayan | $\begin{array}{\|l\|l\|} \hline \text { CHANDO } \\ \hline \text { DEVI } \end{array}$ | $\underset{\text { Faum }}{\substack{\text { Machinuation }}}$ | SMAM | Trecto | 1 |  | Mal | 4.5 | $\begin{aligned} & \text { Maturn } \\ & \text { Farmac } \end{aligned}$ | Oenent | PANPAT | Pampat | tram | lan | PNB BANR | ISRANA |  |  |
| 982 | Mah br Smgh | 999409 | dariya Sinch | $\begin{aligned} & \text { CHANDER } \\ & \text { PATI } \end{aligned}$ | Farm Mechsamation | smam | T cor | 1 |  | Mal | 1.25 | Small | Oencral | panipat | Pampat | Iram | Southa | $\begin{aligned} & \text { CANARA } \\ & \text { BANK } \end{aligned}$ | naultha | anRe0002048 | 2088101006772 |
| 983 | Stin Cheran Sham | $9812+09$ | PURAN | $\begin{aligned} & \text { DRARM } \\ & \text { DEVI } \end{aligned}$ | $\begin{aligned} & \text { Frim } \\ & \text { Mechannextr } \end{aligned}$ | M | Tract |  |  | Mal | 1.5 | $\begin{array}{\|l\|} \hline \text { Sman } \\ \text { Farma } \end{array}$ | forcal | PANIPAT | Panpal | Panjpu | 5 tal | SEA BANK | PANIPAT | SBEN0003392 | 37579300321 |
| 984 | Kokal | $9908+09$ | rammehar | $\mathrm{BEDA}$ | $\begin{aligned} & \text { Farm } \\ & \text { Mochmicantion } \end{aligned}$ | smam | Tractor |  |  | M ${ }^{1}$ |  | $\mathrm{F}_{\mathrm{F} \operatorname{mantl}}$ | Goseral | PANIPAT | Pampat | Pamyan | Sonothipur | dena bank | PANPAT | BKDN0711098 | 109810032601 |
| 985 | Bata Den | 998+69 | ram mehar | KHAIANI | Farm <br> Mochmiration | SMAM | atar |  |  | Femal |  | Smell <br> Fatmer | Oeneral | IPAT | Pamper | Pampat | Sandhypr | BOI HANK | PANIPAT | BXID0006751 | ${ }^{6750162}{ }^{678210}$ |
| 986 | $\left\lvert\, \begin{aligned} & \text { Anil } \\ & \mathrm{Kmman}^{2} \end{aligned}\right.$ | 905E09 | IIrtidas | rairan | $\begin{aligned} & \text { Pamm } \\ & \text { Mechimeration } \end{aligned}$ | am | Tracter |  |  | Mal | 1.5 | $s_{\operatorname{man}}$ \|Former | Gemal | panipat | Panpot | Madia da | MMatadmpur\| <br> Thims | pab ban | MadLauda | PUNB0468000 | 168800017 00016337 |
| 987 | m | 09 | ngeram | chameir DEVI | Farm <br> Mechanozan | SMAM | cor |  |  | Mal | 1 | Small <br> Furma | Gemeral | ANIPAT | Pampat | Pampat | Dabas | AXIS EANK | nipat | UT1B0002077 | 9160100 |


| 988 | $\left\lvert\, \begin{aligned} & M \text { hat } \\ & \text { Stagh } \end{aligned}\right.$ | $9.26 \mathrm{E}+09$ | [MA SINGH | KARESHA | Farm Mabhenzenton | SMAM | Tract | 1 | Mat | 2 | $\left\lvert\, \begin{aligned} & \text { Sman } \\ & \text { Fama } \end{aligned}\right.$ | SC | PANIPAT | Pampat | Pampa | Samal mad Panupal | THE PANIPAT URBAN CO OPERATIVE BANK | PANJPAT | YESBOPUCBOO | 07001004924 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 989 | ZII Smgh | $981 \mathrm{E}+09$ | SHISRAM | $\begin{aligned} & \text { BHARTO } \\ & \text { DEVI } \end{aligned}$ | Farm <br> Mechanuzanan | SMAM | ractor | 1 | Mal | 3 | Meturn Farnar | Oental | PANIPAT | Pampat | Tra | Bad ham | SBI BANK | PANIPAT | SBINO008572 | 30067287539 |
| 990 | Shatamtala | 9 428+09 | SUKHBIR SINGH | OMI | $\begin{aligned} & \text { Farm } \\ & \text { Mechemaxtion } \end{aligned}$ | SMAM | Tractor | 1 | Fenal | 1.5 | $\begin{aligned} & \text { Small } \\ & \text { Fmadar } \end{aligned}$ | General | PANIPAT | Panyat | Panpat | Dtwan | PNB BANK | SIWAH | PUNBCO13800 | ${ }_{71}^{31380001008655}$ |
| 991 | makesh | 8.2E+19 | RAS KUAMR | KITABO | Ferm <br> Mechamication | SMAM | Tractor | 1 | male |  | SMAIL FARMER | Oczeral | PANIPAT | Panpat | Pempat | Budsham | CANARA BANK | naultha | CNRB0002048 | 2048108022485 |
| 992 | Motra | 8.31E+09 | RAMESH KUMAR |  | Farm <br> Mechanization | SMAM | Tr ctac | 1 | Fcmal |  | $\begin{aligned} & \text { Smull } \\ & \text { Farmar } \end{aligned}$ | Oneral | PANIPAT | Paupat | Mashlads | Kswn | PNB RANK | MADLAUDA | PUNB0468000 | $\begin{aligned} & 468800017000 \\ & 44039 \end{aligned}$ |
| 993 | Bhupender <br> Smgh | $905 \mathrm{E}+09$ | FATEH SINGH | $\begin{aligned} & \text { BHANO } \\ & \text { DEVI } \end{aligned}$ | Farm <br> Mechanization | SMAM | Tracto | 1 | male | 1 | SMALL FARMER | General | PANIPAT | Paupat | Hsima | Bop wa | SBI BANK | ISRANA | SBINOOS0491 | 65113145695 |
| 994 | Roshm | $861 \mathrm{E}+08$ | RABRTR SINGH | KANTA | Frm <br> Mechanzation | SMAM | Tractor | 1 | Fom 1 |  | $\begin{aligned} & \text { Small } \\ & \text { Farmer } \end{aligned}$ | Genexal | PANIPAT | Pampat | Pamper | Swwh | RNB BANK | SIWAH | PUNB0313800 | $\begin{aligned} & 313800010092 \\ & 6793 \end{aligned}$ |
| 393 | Smata | 942E+09 | TEK CHAND | RAM <br> PYARI | Farm <br> Mechaniztion | SMAM | Tractor | 1 | Peral |  | $\begin{aligned} & \text { Small } \\ & \text { Farmer } \end{aligned}$ | Ganal | PANIPAT | Panipat | Madinua | Sha | Usob bank | SIWAH | UCBA0003193 | 31930110017395 |
| 1996 | $\begin{aligned} & \text { saltur } \\ & \text { suggh } \end{aligned}$ | $967 E+09$ | ZILE SINGH | SANTRA DEVI | Farm <br> Machamitation | SMAM | Tractor | 1 | male | 035 | SMALL PARMER | General | PANIPAT | Pantrat | troma | Buchham | SBI BANK | Pampat | SBIN000857 | 3261502950089 |
| 997 | $\begin{aligned} & \text { Om } \\ & \text { parkash } \end{aligned}$ | $9.31 \mathrm{E}+09$ | Kabul SINGH | $\begin{aligned} & \text { LADDO } \\ & \text { DEVI } \end{aligned}$ | Farm <br> Mechanization | SMAM | Tractor | 1 | MAIE | 4 | Madrum Farma | Gentral | PANIPAT | Pampat | Pampar | Barolh | canara RANK | PANIPAT | CNRB0002032 | 2032101004831 |
| 998 | Soniver | 9 O5E+09 | Krishan KUMAR | GEETA | Farm <br> Mechancarton | SMAM | Tractor | 1 | Mal | 4 | Machum <br> Farmer | Gencal | PANIPAT | Pampat | เranar | Gawaita | bynducat bank | Samalcha | SYNB000961 | 96762000012923 |
| 999 | Studipal | 8.05E+09 | RAM KUMAR | $\begin{aligned} & \text { MURT } \\ & \text { DEVI } \end{aligned}$ | Ferm <br> Mechanmation | SMAM | Tractor | 1 | male |  | $\begin{aligned} & \text { Small } \\ & \text { Fanmar } \end{aligned}$ | Sc | PANIPAT | Pampat | Pampat | Batoll | IndIAN BANK | BADAULI | midioocbiss | 6261645472 |
| 1000 | Stapal | $905 \mathrm{E}+09$ | RAM JAWARI | RATTN | Farm <br> Machamuzatoon | SMAM | Tractar | 1 | MALE | 8 | large FARMER | Gencal | Panipat | Рамирия | tsan | Dahtr | CANARA BANK | PANIPAT | CNRB0002048 | 20481016533 |
| 1001 | Prak | $909 \mathrm{E}+09$ | baldnder | ANGREJO | Fum <br> Mectumization | SMAM | Tractor | 1 | Famal | 19 | $\begin{aligned} & \text { Small } \\ & \text { Farmer } \end{aligned}$ | General | PANIPAT | Pampat | Panmpat | Kıusu | BANK OF INDIA | KUTANI BRANCH | BRID0006753 | 67551814 |
| 1002 | $\begin{array}{\|l} \text { Knishumas } \\ \text { Don } \end{array}$ | $967 \mathrm{E}+09$ | SURESH | SUNHERI | Farm <br> Mechanuzation | SMAM | Trector | 1 | Feam 1 | 1 | Suall | Oencral | PANIPAT | lirsm | Sumalima | Gamh Kewal | SBI BANK | PANIPAT | SBNN0010732 | 30960195049 |
| 1003 | Suresh Kumar | $944 \mathrm{E}+09$ | $\begin{aligned} & \text { LAHERI } \\ & \text { SINGH } \end{aligned}$ | SHANTI | Famm <br> Mochentation | SMAM | Tratar | 1 | male | 3 | MEDIUM FARMER | Gencral | Panlpat | iscma | Samaliths | Gard Kew 1 |  |  |  |  |
| 1004 | Ravmader | $999 \mathrm{E}+09$ | IAI RAM | PREMWAT | 中rime | SMAM | Tractor | 1 | Mat | 9 | $\begin{aligned} & \text { targ } \\ & \hline \text { Frmer } \end{aligned}$ | Gencral | PANIPAT | Pampat | Laran | Balm | PNB BANK | MANDI | PUNB0327100 | $\begin{aligned} & 3271000 \\ & 100061876 \end{aligned}$ |
| 1005 | Bums | $942 \mathrm{E}+09$ | RAVINDER |  | Farm <br> Mechanuation | SMAM | Tractor | 1 | Femal | 0.5 |  | General | PANIPAT | Pampat | Itran | Balana | JaK RANK | PANIPAT | JAKAOPANIPA <br> $T$ | $\begin{aligned} & 00083040 \\ & 100007780 \end{aligned}$ |


| 1006 | Inderater | $903 \mathrm{E}+09$ | SUKHBIR SINGH | OM PATI | Farm Mochinnizath | SMAM | Tracto | 1 | MALE | 1.5 | SMALL | Gencal | PANIPAT | Panpat | tran | Mand | PNB BANK | MANDI | PUNB0327100 | 327100880 0008170 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1007 | $\begin{aligned} & \text { Mah bur } \\ & \text { Sungh } \end{aligned}$ | $981 \mathrm{E}+09$ | dhanpat | PARMALI | Farm Mechameation | SMAM | Tractor | 1 | MALE |  | $\begin{aligned} & S_{\text {SasII }} \\ & \text { Farmer } \end{aligned}$ | Geneal | Panipat | Ifron | Samalli | $M$ chlurach | ITDHAN BANK | SAMALKHA | IDIB000M300 | 6306480544 |
| 1008 | $\begin{aligned} & \text { Dolbr } \\ & \text { Smige } \end{aligned}$ | $903 \mathrm{E}+09$ | SUKHBIR SNGH | SUKHNA | Fanm <br> Mechanuzati | SMAM | Tract | 1 | MALE | 3 | $\begin{array}{\|l\|l\|l\|} \hline \text { Medinam } \\ \text { Farma } \end{array}$ | Oencral | PANIPAT | Pampat | Lram | $\begin{aligned} & \text { Sandban } \\ & \text { Khoud } \end{aligned}$ | PNB BANK | ISRANA | PUNB0668700 | $\begin{array}{r} 66870088 \\ 00005110 \end{array}$ |
| 1009 | Rab ${ }^{\text {cr }}$ | $99 \mathrm{E}+09$ | $\underset{\substack{\text { SURKBIR } \\ \text { SNOCH }}}{ }$ | OMPATI | Farm Mechembintioa | SMAM | Tractor | 1 | Male | 2.5 | Matum Farmar | Gencral | PANIPAT | Pampat | Lूen | Mandı | PNB BANK | ISRANA | PUNB327100 | $\begin{aligned} & 3271000 \\ & 100062325 \end{aligned}$ |
| 1010 | Raj Stogh | 8.69E+09 | KIRSHAN KIUMAR | SAVITRI | Farm <br> Mechaniza 100 | SMAM | Trador | 1 | MALE | 4.5 | $\left\lvert\, \begin{aligned} & \text { Large } \\ & \text { Farmer } \end{aligned}\right.$ | General | PANIPAT | Pampat | tsoma | Buxdiam | $\checkmark$ Jaya bank | PANIPAT | VUB6008339 | $\left\lvert\, \begin{aligned} & 8339010 \\ & 11000210 \end{aligned}\right.$ |
| 1011 | Mabeodex Sungh | $967 \mathrm{E}+09$ | HARI RAM | pillilo | Farm <br> Mechaneration | SMAM | Tracto | 1 | MALE | 2 | $\begin{aligned} & \text { Smant } \\ & \text { Farmer } \end{aligned}$ | General | PANIPAT | Panpat | Itran | D'bar | AXIS BANK | PANIPAT | UT1B0002077 | $\begin{aligned} & 9160100 \\ & 47820936 \end{aligned}$ |
| 1012 | Knshm | $932 \mathrm{E}+09$ | RAM JWARI | $\begin{aligned} & \text { RATN } \\ & \text { PEVI } \end{aligned}$ | $\begin{aligned} & \text { Farm } \\ & \text { Mechantra } \end{aligned}$ | SMAM | Tractor | 1 | MALE | 5 | $\begin{aligned} & \text { Larg } \\ & \text { Farmar } \end{aligned}$ | General | Panipat | Panipat | 1 ram | Dahar | SBI RANK | PANIPAT | SBINC001620 | 10565787680 |
| 1013 | Vmod | $805 \mathrm{E}+09$ | ISHWAR | ROSHNI | Furm <br> Mechanizeroon | SMAM | Tractor | 1 | MALE | 2 | $\begin{aligned} & \text { Small } \\ & \text { Farmer } \end{aligned}$ | SC | PANIPAT | Panpat | Pantiat | Ugr man | hidec bank | UGRA KHERI | HDFC0003423 | 50100080211767 |
| 1014 | $\begin{aligned} & \text { Vyender } \\ & \text { Sungb } \end{aligned}$ | $981 \mathrm{E}+09$ | ISHWAR SINGH | ROSHNI | Fanm Mifochamization | SMAM | Tractor | 1 | MALE | 2 | Small | Sc | PANTPAT | Pampat | Pampat | Ugra khen | HDFC BANK | UGRA KHERI | HDFCOS03423 | 13271000027881 |
| 1015 | 5 dama | $907 \mathrm{E}+09$ | ISHWAR | ROSHN] | Farm Mechaniestion | SMAM | Tractor | 1 | Male | 2 | $\begin{aligned} & \text { Sman } \\ & \text { Famer } \end{aligned}$ | SC | PANIPAT | Panpat | Panpat | Ugra lien | HDFC BANK | UGRA KHERI | HDFC0003424 | $\begin{aligned} & 50100014 \\ & 3890640 \end{aligned}$ |
| 1016 | Roshun | 9 OTE +09 | ISHWAR | HARDAIY | Farm Mechantizaice | SMAM | Trastor | 1 | Fen 1 | 4 | Medrum <br> Farmer | Gracen | PANPAT | Pampat | Pampat | Ugrakher | HDFC BANK | UGRA KHERI | HDFC0903423 | 50100087205370 |
| 1017 | Nerender | $947 \mathrm{E}+09$ | TEK RAM | OMPATI | Parm Mechanizutuan | SMAM | Tracto | 1 | MALE | 4.5 | large FARMER | General | Panipat | Pampat | Madispda | $\begin{aligned} & \text { Urlm } \\ & \text { K } \mathrm{slm} \end{aligned}$ | AXIS BANK | SAFIDON | UTIB0001060 | $\begin{aligned} & 9150100 \\ & 16898198 \end{aligned}$ |
| 1018 | Bastumber | $861 \mathrm{E}+09$ | SHAYALU | SULTANS | Ferm Mechamization | SMAM | Tractor | 1 | MALE | 2.5 | $\begin{aligned} & \text { Medum } \\ & \text { Farmer } \end{aligned}$ | Gencral | PANIPAT | Samaltha | Bapor | Chh Jpur Kalan | AXIS BANK | CHHAJPUR | UTIE0002382 | ${ }^{915010} \begin{aligned} & 10429800\end{aligned}$ |
| 1019 | Poos Ram | $9965+09$ | $\begin{aligned} & \text { NARESH } \\ & \text { KUUMAR } \end{aligned}$ | $\begin{aligned} & \mathrm{H} \text { hyym } \\ & \text { Davi } \end{aligned}$ | Parm Mechanization | SMAM | Tract | 1 | Femal |  | $\left\lvert\, \begin{aligned} & \text { Sman } \\ & \text { Farmar } \end{aligned}\right.$ | General | Panipat | Pampa | Pampat | Raj Kher | SARVA HARYANA GRAMIN BANK | PANIPAT | PUNB0HGB001 | 83640100021739 |
| 1020 | Mumesh | $981 \mathrm{E}+09$ | RAGHUVEER | $\begin{aligned} & \text { SARTO } \\ & \text { DEVI } \end{aligned}$ | Farm Mechanization | SMAM | Tractor | 1 | MALE | 8 | $\begin{aligned} & \text { LARGE } \\ & \text { FARMER } \end{aligned}$ | General | PANIPAT | Samalibe | Bapot | Sand h Khurd | Uco bank | SANOLI KHURD | UCBA0002490 | 24900110045893 |
| 1021 | Poog Den | $999 \mathrm{E}+09$ | KRISHAN KJMAR | NIRMA | Farm Mechimization | SMAM | Tractor | 1 | Femal | 15 | $\left\lvert\, \begin{aligned} & \text { Small } \\ & \text { Farone } \end{aligned}\right.$ | Gencral | Pantipat | Pan pat | Pampat | Gamiber | HDFC BANK | baraula | HDFC0003614 | 50100249472835 |
| 1022 | Necra) | $999 \mathrm{E}+09$ | JAGBIR SINGH | SHEELA | Farm | SMAM | Trad | 1 | Male | 4 | $\left\lvert\, \begin{gathered} \text { MEDIUM } \\ \text { PARMER } \end{gathered}\right.$ | General | Panipat | Penip t | Pautrat | Baram | INDIAN BANK | PADAOLI | IDB1000B155 | 6557756866 |


| 1023 | Shectal | $702 \mathrm{E}+09$ | KAPIL | BIMLA | Fam Stechenuration | SMAM | Trector | 1 | Fema! | 1 | Small <br> Fatmer | General | PANIPAT | Pan pat | Pampat | Babbal | PNB BANK | BABAIL | PUNB0734100 | $\begin{aligned} & 7310017 \\ & 00006498 \end{aligned}$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1024 | $\begin{aligned} & \text { Sstbur } \\ & \text { Smag } \end{aligned}$ | 99\%+09 | KHAIAN <br> SNOH | DHANNO | $\begin{aligned} & \text { Farm } \\ & \text { Machmuxtion } \end{aligned}$ | SMAM | Tractar | 1 | MALE | 4 | MEDIUM FARMER | General | PANIPAT | Ispos | Samantis | Att | STBP BANK | SAMALKHA | Sbinoosoos9 | \$5143148481 |
| 1025 | $\begin{aligned} & \text { Dalbur } \\ & \hline \text { Smqua } \end{aligned}$ | 981E+09 | LAL SINGH | Pyan Den | Farm <br> Mechancation | SMAM | Tractor | 1 | male |  |  | Geueral | PANIPAT | Рапироt | Prapat | Drwan | AXIS BANK | pantat | UT180000242 | $\left\{\begin{array}{l} 9170100 \\ 6132306 \end{array}\right.$ |
| 1026 | $\begin{aligned} & \text { Tever } \\ & \text { smigit } \end{aligned}$ | 947E+09 | HARBHAJAN | $\begin{aligned} & \text { JOGINDER } \\ & \text { KAUR } \end{aligned}$ | Farm | SMAM | Tractar | 1 | MALE | 5 | $\left\lvert\, \begin{aligned} & \text { Latg } \\ & \text { Farman } \end{aligned}\right.$ | Gencral | PANIPAT | Pampar | Paypat | Pampat | PUNJAB \& SIND BANK | PANIPAT | PSIB0021181 | 11811000000013 |
| 1027 | $\left\lvert\, \begin{aligned} & \text { Gal b b } \\ & \text { Sung } \end{aligned}\right.$ | $926 \mathrm{E}+09$ | $\begin{aligned} & \mathrm{KEHAR} \\ & \mathrm{SNNGH} \end{aligned}$ | KAPUR KAUR | Fermon Machavization | SMAM | Trector | 1 | MALE | 5 |  | Genaral | Panipat | Panpat | Pampat | Noormal | PUNJAB \& SIND BANK | PANIPAT | PSIB0021181 | 11811000008903 |
| 1028 | Ran der Sing | 947E409 | $\begin{aligned} & \text { SUMER } \\ & \text { SINGH } \end{aligned}$ | RAPATI | Farm | SMAM | Ir car | 1 | MALE | 10 |  | Generi | PANIPAT | Prupat | Pany | Baralt | HDFC BANX | BARAULI | HDFCC0003614 | 5010010603614 |
| 1029 | $\begin{aligned} & \text { Repsean } \\ & \text { Den } \end{aligned}$ | $8.53 \mathrm{E}+09$ | $\begin{aligned} & \text { SUMER } \\ & \text { SNGGH } \end{aligned}$ | $\begin{aligned} & \mathrm{GEMJA} \\ & \mathrm{DEVI} \end{aligned}$ | $\begin{aligned} & \text { Farm } \\ & \text { Mechanization } \end{aligned}$ | SMAM | Tractor | 1 | Femal | 15 | Small Farmer | General | PANIPAT | Pmipat | Pancral | Branil | INDIAN BANK | barauls | ITIB000315s | 6318549742 |
| 1030 | Rani Devi | $9472+09$ | RAVINDER SNGG | KALA | Farm <br> Mechanizatron | SMAM | Tractor | 1 | Femal | 1.5 | $\begin{aligned} & \text { Small } \\ & \text { Farmer } \end{aligned}$ | General | panipat | Panpet | Pampat | Bramh | INDIAN BANK | barauls | IDIB000B15S | 63228606541 |
| 1031 | $\begin{aligned} & \text { Sumen } \\ & \text { Den } \end{aligned}$ | 9,26E+09 | NARAYAN SNAGH | cela dev | fram <br> Mechanizath | SMAM | Tracto | 1 | Fem) |  | $\begin{aligned} & \mathrm{Sman}^{\text {Fmantar }} \end{aligned}$ | General | PANIPAT | Pamp t | tral | Balm |  |  |  |  |
| 1032 | $\begin{aligned} & 2 \text { Paramper } \\ & \text { Sught } \end{aligned}$ | 9 42E+09 | DARIYA SINGH | $\begin{aligned} & \text { CHANDER } \\ & \text { PATI } \end{aligned}$ | Farm | SMAM | Tractar | 1 | MALE |  | SMALL FARMER | Genaral | PANIPAT | Pampat | Machurua | Ohamamgan | HDFC BANK | PANIPAT | HDFCOOO4160 | 13271910016855 |
| 1033 | $\begin{aligned} & \text { Rojesth } \\ & \text { Kumar } \end{aligned}$ | $941 \mathrm{E}+09$ | $\begin{aligned} & \text { VED } \\ & \text { PARKASH } \end{aligned}$ | pataso | Farm <br> Mechanration | SMAM | Tracter | 1 | Mals |  | $\begin{aligned} & \text { Small } \\ & \text { Farmar } \end{aligned}$ | Oceneral | PANIPAT | Isom | Samulith | Menans | OBC | MANANA | ORBCO10043 | 04432191001126 |
| 1034 | Sary Devi | $999 \mathrm{E}+09$ | RAESH KUMAR | $\begin{aligned} & \text { PHoOLO } \\ & \text { DEVI } \end{aligned}$ | Farm Mectamuration | SMAM | Tractor | 1 | Femal |  | $\begin{aligned} & \text { Small } \\ & \text { Farmer } \end{aligned}$ | General | PANIPAT | Itrana | Samaliba | Mama | OBC BANK | SAMALKFA | ORBC0100043 | 044321910274 78 |
| 1035 | $5 \left\lvert\, \begin{aligned} & \text { Suml } \\ & \text { Kumar } \end{aligned}\right.$ | $999 \mathrm{E}+09$ | MAFA SINGH | $\left\{\begin{array}{l} \text { Dansthas } \\ \text { Des } \end{array}\right.$ | Fumb | SMAM | Tractor | 1 | male | 1.5 | $\left.\begin{array}{\|l\|} \text { SMALLL } \\ \text { FARMER } \end{array} \right\rvert\,$ | General | PANIPAT | Lrama | $S$ melitita | Mschlirexh | INDIAN RANK | MACHHRAUL | DIB000M300 | 6689334980 |
| 1036 | 6\| Dald | $9.26 \mathrm{E}+09$ | MAHA SINGH | Dengher | $\begin{aligned} & \text { Farm } \\ & \text { Mechanization } \end{aligned}$ | SMAM | Tractor | 1 | male | 2.5 | small PARMER | ceneral | PANPAT | tram | Sumallibs | Maxtioraly | IndIAN BANX | MACHHRAUL <br> I | IDB0009M301 | 6381624632 |
| 1037 | Knstun | $93.31 \mathrm{E}+09$ | JLESINGH | SHAKUNT | $\begin{aligned} & \text { Pamm } \\ & \text { Mectismation } \end{aligned}$ | SMAM | Trator | 1 | male |  | $\begin{aligned} & \text { Small } \\ & \text { Farmar } \end{aligned}$ | Gratral | pantrat | trom | Sameritha | Dtodhyr | AXIS BANK | SAMALKHA | UTIB0001844 | $\begin{aligned} & 917010027 \\ & 255948 \end{aligned}$ |
| 1038 | Drya Ksur | 702E+09 | OM | HARDAIYI | $\begin{array}{\|l\|l\|} \hline \text { Farm } \\ \text { Mechmizaticon } \end{array}$ | SMAM | Trastos | 1 | Femal | 1 | $\begin{aligned} & \text { Small } \\ & \text { Fanma } \end{aligned}$ | General | PANPAT | Pampat | Pzapat | Mand | SBI BANK | ISRANA | SBINOCO1620 | 3007744966 |
| 1039 | $9 \text { Reor }$ | 99909 | KRISHAN | OHANPATI | Pamo | SMAM | Tractor | 1 | Fomal | 2 | $\left\lvert\, \begin{aligned} & \text { small } \\ & \text { Farmax } \end{aligned}\right.$ | Gracral | PANIPAT | Рапйpat | Isfan | Memdi | fnB Bank | SIWAH | PUNB0313800 | $3_{31}{ }^{31380001009320}$ |


| 1040 | Sasiecp | 9 05E+09 | RAJ SINOH | RAJWANT1 | Farm | SMAM | Tractios | 1 | Male | 2 | SMALL FARMER | Gencral | PANIPAT | Isran | Samallt | Bin 1 | ICICT Bank | SAMALXHA | ICIC0002126 | 212601500264 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1041 |  | 938E+09 | Lal Chand | Chann Den | Famm <br> Mechuncation | SMAM | Trectar | 1 | Male | 4 | Mehumom Farmer | Gentral | Panipat | Pmipat | Paņa | Ugra $\mathrm{lh} \times \mathrm{E}$ | umor bank if | PANIPAT | UBLNOSSO256 | $\begin{aligned} & 1025020 \\ & 10008829 \end{aligned}$ |
| 1042 | Rallcer | $98 \mathrm{E}+09$ | $\begin{aligned} & \text { SUNDER } \\ & \text { SINGH } \end{aligned}$ |  | Fartin <br> Mechanuation | SMAM | tractor | 1 | Male | 2 | SMALL FARMER | Groeral | PANIPAT | Pampat | M dlande | Atawala | AXIS Bank | PANIPAT | UTB80002180 | $5130100$ |
| 1043 | Sataraym | 9 47E+09 | KASHI RAM | LACHMI <br> DEVI | Farm <br> Mechmuraca | SMAM | Tractor | 1 | MALE | 4 | Matbum Fatme | Gencal | Pantpat | Pamper | Msalieuda | Suthena | PNB BANK | PANIPAT | PUNB0195100 | $\begin{aligned} & 198100010 \\ & 1416 \times 30 \end{aligned}$ |
| 1044 | Der mrat | $98 \mathrm{E}+09$ | SUBHASH CHANDER | $\begin{aligned} & \text { NANHI } \\ & \text { DEVI } \end{aligned}$ | Farm <br> Machencation | SMAM | Tractor | 1 | MALE | 3 | $\begin{aligned} & \text { Modum } \\ & \text { Farmar } \end{aligned}$ | Genal | PANIPAT | Pampat | Ixan | Chirchivera | $\begin{aligned} & \text { unnon benk f } \\ & \text { mids } \end{aligned}$ | PANIPAT | UBINOSS0256 | $150250201000$ |
| tows | Asbok fumar | 9.4TE +09 | SUBHASH CHANDER | $\begin{aligned} & \text { \|NANHI } \\ & \text { DEVI } \end{aligned}$ | Furm <br> Mechancation | SMAM | Tractor | 1 | MALF | 4 | Modrum Fanner | Gexal | PANIPAT | Pampa | Isens | Curchioras | SBI PANK | AHAR | SBIN0007576 | 20159600505 |
| 1046 | Den D yar | 8.61E+09 | 0M PARKASH | RAM PYARI | Farm <br> Mechaniztion | SMAM | Tractor | 2 | MALE | 3 | Medrom <br> Fandar | Gencral | Pantrat | Pampat | Itra | Chuchturna | SBI RANK | AHAR | SBIN0007577 | 30799675266 |
| 1047 | $\begin{aligned} & \text { Pawn } \\ & \text { Krmant } \end{aligned}$ | $999 \mathrm{E}+09$ | raram SINGH | $\begin{aligned} & \text { MEWA } \\ & \text { DEVI } \end{aligned}$ | Farm <br> Mechmaxtion | SMAM | Tracto | 1 | Male | 5 | Medum Farmer | Genal | PANIPAT | Panıpat | Hexa | Bha dour | OBC BANK | PANIPAT | ORBCOLOOS8S | 04432191009690 |
| 1048 | Ramvr | $9812+09$ | SHOBHA CHAND | $\begin{aligned} & \mathrm{CHOHI} \\ & \mathrm{DEVI} \end{aligned}$ | Farm <br> Mechancrat on | SMAM | Tractor | 1 | male | 2 | SMALL FARMER | General | PANPAT | Pampat | Panput | Sweh | HDFC BANK | PANIPAT | HDFCO003304 | 5010019150052 |
| 1049 | Sribar | $999 \mathrm{E}+09$ | AMAR SINGH |  | Farm <br> Mechamertion | SMAM | Trector | 1 | MALE |  | SMALIL FARMER | General | Panipat | ITrena | Sumaldis | Behol | SEI BANK | PANIPAT | SBINOOCS706 | 20081028193 |
| 1050 | Urula | 89E+09 | dhaija SINGH |  | Fann <br> Mochnmization | SMAM | Tract | 1 | Femal |  | $\begin{array}{\|l\|l} \text { Small } \\ \text { Fermar } \end{array}$ | Gencral | PANIPAT | Pampot | Pampat | Badmil | INDIAN BANK | BADAUI | IDIB0003155 | 6255747673 |
| 1051 | Bastur | $8.9 \mathrm{E}+09$ | SAROPA |  | Fim <br> Mechmotation | SMAM | Trador | 1 | Male | 4 | MEDIUM FARMER | General | panipat | Pampat | Penipat | Badroh | INDIAN BANK | BARAUII | IDIB000815S | 6255729110 |
| 1052 | Mmeeth | $9678+09$ | and kumar |  | Fann <br> Mechanari on | SMAM | Tract | I | Femal |  | Small Farma | Generd | PANPAT | Pampat | M diasa | Adiym | CENTRAL BANK OF INDIA | ADIYANA | CBINO282217 | 3233563263 |
| 1053 | Mad ber Sunch | $967 \mathrm{E}+09$ | NANKU RAM |  | Fatm <br> Mechantation | Smam | Tracor | 1 | MALE |  | SMAIL <br> FARMER | SC | PANIPAT | Pamprit | Mallaxda | Shera | UCO BANK | SHERA | UCBA0003193 | 31930110000632 |
| 1054 | Angro | 999E+09 | KULDEEP SINGH |  | Farm <br> Mechamastion | SMAM | Ir ator | 1 | FEMALE |  | SMALL PARMER | General | PANIPAT | Pan pal | Madl sda | Stera | Allahabad BANR | madlauda | ALLA0012846 | 39159365566 |
| 1055 | Reject | $800 \mathrm{E}+09$ | HUKUMA |  | Farm <br> Mechanuation | SMAM | Tracter | 1 | Male |  |  | Generat | Pandpat | Pampat | Manleroda | Shera | Unoo benk | MADLAUDA | UCBA0003193 | 31930110000816 |
| 1056 | Sodech | $973 \mathrm{E}+09$ | HAWA SINGH |  | Fmm <br> Machmuzation | SMAM | Tractor | 1 | FEMALE |  | SMALI. FARMRR | Gencral | pantat | Panupa | Msodrude | Shere | PNGBANX | MADLAUDA | PUNB046800 | $\begin{aligned} & 4680000 \\ & 100060900 \end{aligned}$ |


| 1057 | Ninmal | $8.93 \mathrm{E}+09$ | $\begin{aligned} & \text { BALITT } \\ & \text { SINGGH } \end{aligned}$ |  | Farm <br> Mechsmization | AM | T ato | 1 | FEMALE |  | $\begin{aligned} & \text { Small } \\ & \text { Farmer } \end{aligned}$ | General | PANIPAT | Pampat | Marlhucha | Shera |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1058 | Bhupmider | 981E 09 | $\begin{aligned} & \text { BALITT } \\ & \text { SNNGH } \end{aligned}$ |  | Farm <br> Mechanuzation | SMAM | Trector | 1 | male |  |  | General | PANIPAT | Pampat | Msodlauda | Shera | SBI RANK | MADLAUDA | SBIN0016964 | 31586273403 |
| 1059 | Balrm | 999E+09 | AMAR SINGH |  | Farm <br> Mechmarstion | SMAM | Tractor | 1 | male |  |  | Gentral | PANIPAT | Pampar | Mandianda | Shema | PNB BANK | PANIPAT | PUNH0468000 | $\begin{aligned} & 46800001000 \\ & 13135 \end{aligned}$ |
| 1060 | Sato | $871 \mathrm{E}+09$ | MAHENDER |  | Fam <br> Mechentast on | SMAM | Tractor | 1 | FEMALE |  | $\begin{aligned} & \text { Small } \\ & \text { Famea } \end{aligned}$ | SC | PANIPAT | Pampa | Madienda | Shen | UCO BANK | PANIPAT | UCBA0003193 | 31930110001806 |
| 1061 | yecwan | $967 \mathrm{E}+09$ | SUNDER |  | Fatu <br> Mechamization | SMAM | Tracto | 1 | FEMALE |  | $\begin{aligned} & \text { Smanll } \\ & \text { Parmar } \end{aligned}$ | General | panipat | Pmpat | Masilouda | Adyan | $\begin{aligned} & \text { ALLAHABAD } \\ & \text { BANK } \end{aligned}$ | madlauda | ALLA0212846 | 50154543700 |
| 1062 | Steotal | $9678+09$ | MAHIPAL |  | Farm <br> Mechanization | SMAM | Trat | 1 | FEMALE |  | Small Farmar | Gencral | PANIPAT | Pampat | Madl un | Adyan | ALllahabad BANK | madlauda | ALLA0212846 | 50423192949 |
| 1063 | Mexinpel | $9672+09$ | SURIENDER <br> SINGH |  | Farm <br> Mechanization | SMAM | Tractor | 1 | male |  |  | Otaneral | Panipat | Pampat | M dll uds | Adyama | HDFC BANK | PANPPAT | WiPFC0002129 | 50100176987766 |
| 1064 | Surandar | $967 \mathrm{E}+09$ | SARUPA |  | Farm <br> Mechanicatron | SMAM | Tractor | 1 | MALE |  |  | Gencred | PANIPAT | Pampat | Madlands | Adyen | CENTRAL <br> BANK OF INDIA | PANIPAT | C3IN0282217 | 2353381024 |
| 1065 | Bharat | $999 \mathrm{C}+09$ | RAM SARUP | BIRMATI | Farm <br> Mechunturation | SMAM | Tractior | 1 | MALE | 35 | Metuum Farmer | Gencral | PANIPAT | Ismana | Semalkh | Dikatl | AXIS BANK | PANTPAT | UTIBOPCCBOI | $\begin{aligned} & 00223400 \\ & 7100184 \end{aligned}$ |
| 1066 | Satbr | $981 \mathrm{E}+09$ | HUKUM | $\begin{aligned} & \text { PRRAMILA } \\ & \text { DEVI } \end{aligned}$ | Fam <br> Mechamastion | SMAM | Tractor | 1 | Male | 1.5 | Small Fatury | Goneral | PANIPAT | Trena | Samalima | Moharat | PUNJAB \& SIND BANK | SAMALKHA | PSTB0021126 | 11261000000409 |
| 1067 | Fogmeda | 9 9E+09 | RAM CHANDER | DHARMO | Farm <br> Mechanzation | SMAM | Tractor | 1 | male | 2 | Sman <br> Farme | Gencral | Panipat | Israma | Sumalita | Ddor | STATE BANK OF PATIALA | Panipat | SBINOS0099 | 65159589759 |
| 1068 | $5^{1} \mathrm{pas}$ | $981 \mathrm{E}+09$ | MOI RAM | ANITA DEVI | Firm <br> Mochancration | SMAM | Tractor | 1 | male | 1 | $\begin{aligned} & \text { Small } \\ & \text { Fanma } \end{aligned}$ | Gemeral | panipat | Lrana | Samelitan | Atin | STATE BANK Of PATIALA | ATTA | SBINOS0363 | 65030858448 |
| 1069 | B jender | 999E+09 | morram | $\left\{\begin{array}{l} \text { ANTIA } \\ \text { DEVI } \end{array}\right.$ | Farm <br> Mechmiration | SMAM | Tractor | 1 | male | 1 | $\begin{array}{\|l\|l} \text { Smanl } \\ \text { Fatmer } \end{array}$ | Oeneral | PANIPAT | Torsa | Stunsilites | Atia | STATE BANK of patiala | ATta | SBINOSOB64 | 65037643016 |
| 1070 | Ajut Smgh | 981E 09 | мол вам | $\begin{array}{\|l\|l\|} \hline \text { ANTIA } \\ \text { DEVI } \end{array}$ | Farm <br> Mechanaxito | SMAM | Tracto | 1 | male | 1 | $\begin{aligned} & \text { Small } \\ & \text { Farmer } \end{aligned}$ | Goncral | PANIPAT | tram | Samallita | Atta | STATE BANK OF INDAA | ATtA | SBINOOSO363 | 65075202768 |
| 1071 | Sutions <br> Smgh | $901 \mathrm{E}+09$ | мол RaM | CHANDER KANTA | Fam <br> Mechanteation | SMAM | Tractor | 1 | male | 1 | Sman | Geumal | PANIPAT | Istroa | Ssmanima | Ata | STATE BANK of patiala | ATta | SBINOOS0363 | 35143775433 |
| 1072 | $\begin{aligned} & \text { Rembr } \\ & \text { singh } \end{aligned}$ | IE 10 | JoGi ram | PARKASHI | Fam <br> Mechanuzation | SMAM | Trectur | 1 | MALE | 4 | MEDIUM <br> FARMER | Gremal | PANIPAT | Isrma | Samatita | Dikatla | OBC BANK | SAMALIEA | ORBC0100617 | 06172191034110 |
| 1073 | Ramesh Chinder | $981 \mathrm{E}+09$ | KANHAIYA <br> RAM | KISMATI | Farm <br> Mechmazation | SMAM | Tractor | 1 | male | 4 | MEDIUM FARMER | Genexal | PANIPAT | Lram | Samantra | Atta | PUNJAB \& SIND BANK | SAMALSHA | PSIB0021L26 | 11261000001695 |


| 1074 | 4 Stustpal | 947209 | RAM SINGH | Son den | $\begin{aligned} & \hline \text { Fimm } \\ & \text { Machnurat io } \end{aligned}$ | Mam | Tractor | 1 | male | 5 | $\left.\right\|_{\text {Larg }} ^{\text {Ramar }}$ | Genall | PANTPAT | tram | Samalt | תhattpr |  | SAMALKHA | PUNBOHGBOOI | 28380100010622 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1075 | $\begin{aligned} & 15 \text { render } \\ & \text { Singh } \end{aligned}$ | 1810 | DHARAM SINGH | sarla | $\begin{aligned} & \text { Farm } \\ & \text { Mechsonatuoa } \end{aligned}$ | SMAM | Tractor | 1 | ale | 4 |  | Ceneral | PANTPAT | Irma | Samalka | Diik did | $\begin{aligned} & \text { CANARA } \\ & \text { BANK } \end{aligned}$ | SAMALKHA | CNRBO003232 | 3232101002712 |
| 1076 | 7 T jar | 999\%+09 | hazari lal |  | $\begin{aligned} & \text { Pamm } \\ & \text { Mocbuncrucoo } \end{aligned}$ | SMAM | Tr cor | 1 | MALE |  | Smanl <br> Fatima | Gencral | PaNIPAT | 1 ran | Smanlkha | Diksala | ICICI BANK | SAMALKHA | C1c00002048 | 204801000233 |
| 1077 | Nzhar | 9472+09 | at SIng | Paroma | Farm <br> Mechanization | SMAM | Tractor | 1 | male |  |  | General | PANIPAT | Iram | Samalida | Dik dia | STATE BANK <br> OF PATIALA | ATTA | SBINOSO363 | 65151206879 |
| 1078 | Mop Ram | $882 \mathrm{C}+09$ | pyare lal | $\begin{aligned} & \text { KAMLA } \\ & \text { DEVI } \end{aligned}$ | $\begin{aligned} & \text { Farm } \\ & \text { Mechamurnoon } \end{aligned}$ | SMAM | Tracto | 1 | Mal | 1 | $\begin{aligned} & \text { Sm II } \\ & \text { Farmar } \end{aligned}$ | Gmaxal | PANPAT | tram | Samakha | Ana | State bank OF PATIALA | Atta | SBINOSO363 | 65197458031 |
| 1079 | $9 \cdot \operatorname{Howa}$ | $805 \mathrm{E}+09$ | CHuNNILA | Ramratt | Farm | SMAM | Tractior | 1 | Le | 5 | $\left\lvert\, \begin{aligned} & \text { Larg } \\ & \hline \text { Pargucr } \end{aligned}\right.$ | Oneal | pantrat | xa | Smanlita | Mobeswat | CORPORATIO | SAMALKHA | CORPP001713 | $\left\lvert\, \begin{aligned} & 17130010 \\ & 1000270 \end{aligned}\right.$ |
| 1080 | Sayay | 9 4Tて+09 | RaM KISAH | Gezta | $\begin{aligned} & \text { Farm } \\ & \text { Machanvation } \end{aligned}$ | SMAM | Tractor | 1 | male | 3 | $\left\lvert\, \begin{aligned} & \text { Modmam } \\ & \text { Farmar } \end{aligned}\right.$ | Gramal | Panlpat | tsrms | Samarita | Ara | CORPORATIO N BANK | SAMALKHA | CORPP001773 | $\left.\right\|_{1713001} ^{171002474}$ |
| 1081 | $\text { 1\| } \int_{\text {Laumar }}$ | 90 Scto9 | RAM KISHAN | MURTI | Farm <br> Mechanizatuon | SMAM | Tractor | 1 | MALE | 4 | $\begin{aligned} & \text { Modum } \\ & \text { Fermax } \\ & \hline \end{aligned}$ | Granal | PANPAT | trama | Samanlda | Ata | $\begin{aligned} & \text { CORPORATIO } \\ & \text { N BANK } \\ & \hline \end{aligned}$ | SAMALKHA | CORP00007713 | $\left\lvert\, \begin{aligned} & 771300 \\ & 101002419 \end{aligned}\right.$ |
| 1082 | $\begin{aligned} & 2 \text { Banku } \\ & \text { Singh } \end{aligned}$ | $905 E+09$ | SOHLA | SANJEETA | Farm | SMAM | Tractor | 1 | male | 4 | $\left\lvert\, \begin{aligned} & \text { Modurn } \\ & \text { Parmex } \end{aligned}\right.$ | Gmand | Pantipat | Iarm | Semathis | Ddra | STATE BANK OF PATLALA | ATTA | SBiNOS009s | 65021547285 |
| 1083 | $\begin{aligned} & \text { Ravah } \\ & \text { Kumax } \end{aligned}$ | 8.4E+09 | $\begin{aligned} & \text { PHOOL } \\ & \text { SINGG } \end{aligned}$ | BABL | $\underset{\substack{\text { Ferm } \\ \text { Mechanamation }}}{ }$ | SMAM | Trator | 1 | MALE | 1.5 | $\left\lvert\, \begin{aligned} & \text { Smanl } \\ & \text { Farma } \end{aligned}\right.$ | Coneral | PANIPAT | Itroma | Samalits | Surras | $\begin{aligned} & \text { CENTRAL } \\ & \text { PANR OF } \\ & \text { IDIA } \end{aligned}$ | SAMALKHA | CBLN0280392 | 322422957 |
| 1084 | Kommsh | $881 \mathrm{E}+09$ | suberam | pholwat | Farm <br> Mochinnizata | smam | Tractor | 1 | male | 215 | $5 \begin{aligned} & 5 \operatorname{sman} \\ & \text { Farmax } \end{aligned}$ | Gumal | PANTPAT | ram | Semanits | phochipur | PNB BANK | SAMALKHA | PUNB004300 | 0443000 102816672 |
| 1085 | $\begin{aligned} & \text { Narosh } \\ & \text { Rnomar } \end{aligned}$ | 9672+09 | LaLa ram | $\begin{aligned} & \text { REENA } \\ & \text { RANI } \end{aligned}$ | ${ }^{\text {Farma }}$ Mactimetal oo | AM | Tractor | 1 | ale | 2 | $\begin{aligned} & \text { Small } \\ & \text { Farma } \end{aligned}$ | Gencal | PANTPAT | m | Samalda | Atan | state bank of patiala | SAMALHA | SBNOSOO99 | 55028482688 |
| 12086 | Ramesh | 998E+09 | $\begin{aligned} & \text { CHANDER } \\ & \text { SINGH } \end{aligned}$ | $\begin{aligned} & \text { BRARPAI } \\ & \text { DEVI } \end{aligned}$ | $\begin{aligned} & \text { Farm } \\ & \text { Mechmonation } \end{aligned}$ | Smam | Tracter | ' | MALE | 4 | $\begin{aligned} & \text { Medrum } \\ & \text { Fammar } \end{aligned}$ | Gencal | PANIPAT | (xam | Samarlita | Kalochan | OBC BANK | SRANA | ORBC0105220 | 5220291011565 |
| 1087 | Sudect | 81 1E+09 | RISHI <br> PARKASH |  | Rum <br> Mectimatranan | SMAM | Tracto | 1 | MALE |  | $\left\lvert\, \begin{aligned} & \text { Sunll } \\ & \text { Farma } \end{aligned}\right.$ | Oenaral | Pantrat | trana | Samaliba | Pikall | $\begin{aligned} & \text { CANARA } \\ & \text { BANK } \end{aligned}$ | SAMALKHA | CNRB0003332 | 3232101006490 |
|  | $\begin{aligned} & \text { Dharam } \\ & \text { Smqh } \end{aligned}$ | $981 \mathrm{E}+09$ | RAM DIYA |  | $\begin{array}{\|} \text { Farm } \\ \text { Mecturaration } \end{array}$ | M M | Tractor | 1 | male |  | $\begin{aligned} & \text { Small } \\ & \text { Farmac } \end{aligned}$ | Goneral | PANIPAT | ram | Samaltas | Miked | CANARA RANK | samalkia | CNRB0003232 | 323226000021 |
| 1089 | grsmed | $871 \mathrm{E}+09$ | Lesht smgh |  | Farm Mochanization | AM | Tracto | 1 | MALE |  |  | Gratal | PANIPAT | sm | S maxda | Dikedl | $\begin{aligned} & \text { CANARA } \\ & \text { BANK } \end{aligned}$ | SAMALKHA | CNRB0003232 | 3232108000500 |
|  | $A_{\text {Anil }}$ | 8 05E+09 | DHARAM SINGH |  | $\begin{aligned} & \text { Farm } \\ & \text { Mechamantion } \end{aligned}$ | mam | Trector | 1 | male |  | $\left\lvert\, \begin{aligned} & \text { Sm II } \\ & \text { Femma } \end{aligned}\right.$ | Onenal | ANTPAT | sma | S mallid | Divead | CANARA | SAMALKHA | CNRB0003232 | 3232101001824 |


| 1091 | Virender Smgh | 981F+09 | $\begin{aligned} & \text { FATEH } \\ & \text { SINGH } \end{aligned}$ | ANJU | Farm <br> Mechanuzation | SMAM | T ador | 1 | MALE |  | $\left\lvert\, \begin{aligned} & \text { Small } \\ & \text { Farma } \end{aligned}\right.$ | General | PANIPAT | Sram | Samerita | Diksdl | HDFC BANK | PANIPAT | HDFC000132S | 13251530002898 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1092 | Balbu | $882 \mathrm{E}+09$ | мол RAM | Nurmla den | Farm <br> Mechancation | SMAM | T ator | 1 | MALE | 3 | Medram Farmer | Gencral | PANIPAT | Issama | Samallh | Dikad | SARVA HARYANA GRAMIN BANK | SAMALKHA | PUNBOHGB001 | 82150100015568 |
| 1093 | Satbr | 9.26E+09 | CHANDER BHAN |  | Farm <br> Mechammath | SMAM | Tract | 1 | male | 1 | $\begin{aligned} & \text { Small } \\ & \text { Farmer } \end{aligned}$ | Goneral | PaNIPAT | tram | Samorita | Dilcosl | Uoo bank | SAMALKH | UCBA0002452 | 21523211012207 |
| 1094 | $\begin{aligned} & \mathrm{Om} \\ & \mathrm{pmakach} \end{aligned}$ | 9 42E+09 | TIKA RAM | BIMLA | Firm <br> Mochamizana | SMAM | Tracto | 1 | MALE | 5 |  | General | PANIPAT | Isram | Strmalth | Dikatla | OBC BANK | SAMALKHA | ORBCO100617 | 617212200331 |
| 1095 | 1 glev Smah | 9 95E+09 | TARAS PAL | SUBHIESH | Farm <br> Mechancation | SMAM | Trector | 1 | Male | 2 | $\begin{aligned} & \text { Small } \\ & \text { Frmer } \end{aligned}$ | General | PANIPAT | Istom | Samelith | Maxtm uh | $\begin{aligned} & \text { CANARA } \\ & \text { BANX } \end{aligned}$ | SAMALHA | CNRB0003232 | 3232101002890 |
| 1096 | Pardecop Kumas | 9 42E+09 | RISHI PAL |  | Farm <br> Machancation | SMAM | Tractor | 1 | male |  | $\begin{aligned} & \text { Small } \\ & \text { Pammer } \end{aligned}$ | General | PANIPAT | Irem | Samalitu | Dicadia | pNB RANR | SAMALKHA | PUNB044300 | $\begin{aligned} & 0443000 \\ & 102752722 \end{aligned}$ |
| 1097 | Rolitach | $999 \mathrm{E}+09$ | HAWA SINGH | GEETA | Farm <br> Mechonestron | SMAM | Trector | 1 | MALE | 1 | $\begin{aligned} & \text { Small } \\ & \text { Farmer } \end{aligned}$ | Genara | PANIPAT | Itram | Samolita | Mahswat | CORPORATIO NBANK | SAMALXHA | CORP0001713 | $\begin{aligned} & 5201012349 \\ & 19971 \end{aligned}$ |
| 1098 | Rapal | $995+09$ | HAWA SINGH | VIneeta | Farm <br> Mechanization | SMAM | Tractor | 1 | male | 1 | $\begin{aligned} & \text { Small } \\ & \text { Farmer } \end{aligned}$ | Gracel | PANTPAT | Isrena | Samalitha | Mah watr | CORPORATIO N BANK | SAMALKHA | CORP0001713 | $\begin{aligned} & 171300101 \\ & 000989 \end{aligned}$ |
| 1099 | Rajender | 993E+09 | SUBE SINGH | DHANPATI | Farm <br> Mechenizanon | SMAM | Tracto | 1 | MALE | 1 | Small | Genal | PANIPAT | Lram | Samallit | I uras | PNB BANK | SAMALXHA | PUNB0044300 | $\begin{aligned} & 0443000 \\ & 102803447 \end{aligned}$ |
| 1100 | Poos Mathur | 70 EE+09 | NARENDER SINGH |  | Farm <br> Mechamizution | SMAM | Tractor | 1 | FEMALE |  | $\begin{aligned} & \text { Small } \\ & \text { Farmer } \end{aligned}$ | Gencral | PANIPAT | Isran | Samalt | Dilead | $\begin{aligned} & \text { ALLAHABAD } \\ & \text { BANK } \end{aligned}$ | SAMALKHA | ALIA032591 | 59153089715 |
| 1101 | Dharpath | $805 E+09$ | BHIM SINGH |  | Farm <br> Machanization | SMAM | Tractor | 1 | FEMALE |  | Small <br> Farmer | Gencral | PANPAT | Hsam | Semalli | Jourras Khal | pNB bank | SAMALKHA | PUNB0044300 | ${ }_{79}^{04430001028097}$ |
| 1102 | $\begin{aligned} & \text { Rament } \\ & \text { Chend } \end{aligned}$ | $93 \mathrm{E}+09$ | DAYA CHAND | $\begin{aligned} & \text { SHAKUNT } \\ & \text { ALA } \end{aligned}$ | Farm Mechenization | SMAM | Tractar | 1 | MAIE |  | MEDIUM FARMER | General | PANIPAT | Irana | Samulita | Psow it | SBH BANK | SAMALKHA | SBIN0021745 | 60036726379 |
| 1103 | Samjer | 90 SE+09 | RANDHIR SINGH | USHA | Farm <br> Mechsonation | SMAM | Trace | 1 | male | 2 | $\begin{aligned} & \text { Sman } \\ & \text { Farmar } \end{aligned}$ | Gencral | PANIPAT | Ifem | Samalita | Dehra | CANARA BANK | PANIPAT | CNRB0003232 | 3232108000379 |
| 1104 | Brocosa | IE 10 | RAOHBIR SINGH | WATI <br> CHANDRA | Farm <br> Mechanrzation | SmAM | Tractor | 1 | male |  | Small Farma | General | PaNIPAT | Pampat | Pampat | Strah | PNB BANK | Panipat | PUNB0313800 | 3138000 100882514 |
| 1105 | Balbr | 9 52E+09 | BHAYA RAM | $\begin{aligned} & \text { VIDYA } \\ & \text { DEVI } \end{aligned}$ | Farm <br> Mechanizaton | SMAM | Tractor | 1 | MALE |  | Motum Fatimer | Oeneral | PANPAT | Irama | Samalithen | Atta | STATE BANK OP PATIALA | ATTA | SBIN0050363 | 55127784823 |


| 1106 | $\begin{aligned} & \mathrm{j} \text { gtor } \\ & \text { simgt } \end{aligned}$ | 999E+09 | TSHWAR SINGH | MUKESH | Farm Mechisnuration | SMAM | Trator | 1 | male | 4 | Medrum | Geneal | PANJPAT | Lsrm | Samalkha | $\left.\right\|_{\text {Jocrad }}$ | pNB BANK | SAMALKHA | PUNB0630100 | 04430101 00513600 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1107 | 7 Sumesh | $981 \mathrm{E}+09$ | RAM KISHAN | SANTOSH DEVI | Farm <br> Mechnoman on | SMAM | Tractor | 1 | MALE | 2 | Small | Gencral | PANIPAT | Istm | Sumalicha | Meharat | Uoo bank | SAMALXHA | UCBA0002612 | 26120110003688 |
| 1108 | Randiur | 703E+09 | manaa | gadoart DEVI | $\begin{aligned} & \text { Farm } \\ & \text { Mechanuzation } \end{aligned}$ | SMAM | Tractor | 1 | male | 5 |  | General | PANTPAT | Pamper | Pan pat | Swh | PNB BANK | PANIPAT | PUNB0313800 | $\begin{aligned} & 3138000 \\ & 1100038689 \end{aligned}$ |
| 1109 | 9 Byjonda | 1E 10 | PARKASH CHAND | SUNTA | Farm <br> Mechsorzation | SMAM | Tractor | 1 | Male | 2 | $\begin{aligned} & \text { Smoll } \\ & \mathrm{F}_{\text {rma }} \end{aligned}$ | General | PANIPAT | tran | Samalicha | Mabswat | Uoo bank | SAMALKHA | UCBA0000887 | 8970110040669 |
| 1110 | $\mathrm{Sazan}^{\text {Pal }}$ | $967 \mathrm{E}+09$ | RAGHBIR SINGH | $\begin{aligned} & \text { RAM } \\ & \text { PYARI } \end{aligned}$ | Farm <br> Mechmeation | SMAM | Tractur | 1 | MALE | 1 | $\begin{array}{\|l} \text { Small } \\ \text { Farmar } \end{array}$ | General | PANIPAT | Ifram | Samalikn | F wras | SBI BANK | SAMALKHA | SBEN0010732 | 30462464384 |
| 1111 | $\left\{\begin{array}{l} \text { Ram } \\ \text { Kumbuy } \end{array}\right.$ | $981 \mathrm{E}+09$ | PRITHI | $\begin{aligned} & \text { SAROS } \\ & \text { DEVI } \end{aligned}$ | Farm <br> Mechmazath | SMAM | Tractor | 1 | Male | 2 | $\left\lvert\, \begin{aligned} & \text { Small } \\ & \text { Farmor } \end{aligned}\right.$ | Gracral | PANIPAT | Lrem | Semallina |  | CANARA bank | SAMALKHA | CNRB0003232 | 3232101000303 |
| 1112 | Bmm Den | 999E+09 | 0M PARKASH | CHANDRO | Farm <br> Mechumization | SMAM | Tract | 1 | FEMALE |  | $\begin{aligned} & \text { Small } \\ & \text { Farmer } \end{aligned}$ | Oencral | PANIPAT | H1, | Samalitha | Diksolla | aXis bank | dikadLa | UIIBOPCCB01 | $\begin{aligned} & 000234001 \\ & 0000130 \end{aligned}$ |
| 1113 | Freoder | $9.81 \mathrm{E}+09$ | ISHWAR SINGH | $\underset{\text { SALOCHA }}{\text { SA }}$ | Farm <br> Mechumization | SMAM | Tractor | 1 | MALE | 25 | SMALL FARMER | General | PANIPAT | tom | Samalith | Mansan | SARVA HARYANA GRAMIN BANK | SAMALKHA | PUNBOHOBOO1 | 82150100013364 |
| 1114 | Ravinder | 99E+09 | RAM <br> THANDER | ANJU | Farm <br> Mechmization | SMAM | Trecter | 1 | MALE | 2 | $\begin{aligned} & \text { Smanl } \\ & \text { Framer } \end{aligned}$ | Gamerat | PANIPAT | Is, | Samalit | Datra | PUNJAB \& SIND BANK | SAMALKHA | PSIB00021126 | 11261600000207 |
| 1115 | $\begin{aligned} & \text { Soxsil } \\ & \text { K } \end{aligned}$ | 8.17E+09 | SURAT SDNGH | $\begin{aligned} & \text { SHARDA } \\ & \text { DEVI } \end{aligned}$ | Fam <br> Mechmmation | SMAM | Trater | 1 | MALE | 1.2 | $\left\lvert\, \begin{aligned} & S_{\text {mand }} \\ & \text { Fatida } \end{aligned}\right.$ | General | Panipat | Ismom | Samalliha | Budanput | fidfC bank | SAMALKHA | HDPC000132S | 50100009416628 |
| 1116 | $\begin{aligned} & \text { Karter } \\ & \text { Singh } \end{aligned}$ | $9672+09$ | Krustua | RAJ RANI | Fim <br> Machancation | SMAM | Tractor | 1 | MALE | 2 | $\begin{aligned} & S_{\operatorname{mall}} \\ & \mathrm{Fanman} \end{aligned}$ | Ocneral | PanIPat | Lram | Samathbos | Deira | AXIS BANK | SAMALKHA | YESBUPUCB07 | 00800: 000780 |
| 1117 | bushan | $9058+09$ | RAM SINGH |  | Farm <br> Mechentation | SMAM | Tractor | 1 | MALE |  | $\left\lvert\, \begin{aligned} & \text { Small } \\ & \text { Parmat } \end{aligned}\right.$ | Otacral | PANIPAT | Isrm | Samaticha | Mschtraudh | PNB RANK | SAMALKHA | PUNB0313800 | $\begin{aligned} & 3138000 \\ & 100065595 \end{aligned}$ |
| 1118 | Menks | $9675+09$ | BIJENDER | ROSHNI | Farm <br> Mechanyzation | SMAM | Tractor | 1 | FEMALE |  | $\begin{array}{\|l\|l} \text { Small } \\ \text { Fanner } \end{array}$ | Gencral | PANIPAT | Itrom | Samolita | Mecthran | INDIAN $\operatorname{BANK}$ | MACHHRAUL | IPrB000M300 | 6365746132 |
| 1119 | Nerendar Kumar | 9.22E+09 | RAMBHAI | $\begin{aligned} & \text { ANGREOD } \\ & \text { EVI } \end{aligned}$ | Farm <br> Mechancation | SMAM | Troctar | 1 | male |  | $\begin{array}{\|l\|} \hline \text { SMALL } \\ \text { FARMER } \end{array}$ | Gencral | Panipat | Pampat | Pamipal | $\begin{aligned} & \text { Nangel } \\ & \text { Kban } \end{aligned}$ | uadon trank f mda | nangal KHERI | UBIN0540234 | $\begin{array}{\|l\|l\|l\|} 402302011 \\ 0006+14 \end{array}$ |
| 1120 | $\begin{aligned} & \text { Kensal } \\ & \hline \text { Mrathe } \end{aligned}$ | $925 \mathrm{E}+09$ | RAJESH KUMAR | RAMESH KUMARI | Farm <br> Mechantration | SMAM | Tractor |  | male |  | Small Farma | General | PANIPAT | Panpert | Pampr | Pamipat | PNB BANK | PANIPAT | PUNB037700 | $\begin{aligned} & 03770001022 \\ & 00691 \end{aligned}$ |


|  |  | $9478+09$ | narpat SNGH | parshan <br> NT | Farm Mochorizas on | SMAM | Trator |  | MALE | 29 | $\begin{aligned} & \text { Moethem } \\ & \text { Firmer } \end{aligned}$ | Ooneal | pantrat | Panipat | Pampan | Pallan | CENTRAL andia | PANTPAT | CBNO282117 | 2012319724 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 112 | Ray Kumax | $306 E+09$ | PRAHAMAN | saromal <br> A | Famm | AM | Trator | 1 | MALE | 2.67 | $\begin{aligned} & \text { Modnum } \\ & \text { Faymar } \end{aligned}$ | Granal | PANIPAT | Pampar |  | Pallen | HDFC bank | Pantrat | HDFCOOOS427 | $\begin{aligned} & 50800257 \\ & 0049560 \end{aligned}$ |
| 1123 | $\begin{array}{\|l} \text { Kruthon } \\ \text { Kumir } \end{array}$ | $9472+09$ | $\begin{aligned} & \text { BrAhaman } \\ & \text { AND } \end{aligned}$ | saromal <br> $A$ | Farm | Smam | Tradar | 1 | MALE | 2.67 | $\begin{aligned} & \text { Motion } \\ & \text { Fermor } \end{aligned}$ | Geneal | PaNTPAT | Pampat | Pampal | Prath | hdichbank | PANTPAT | RDFC000344 | S010019 114982 |
| 1124 | Rep Kuthm | $967 \mathrm{E}+09$ | balwan SINGB | $\begin{aligned} & \text { KRISHNA } \\ & \text { DEVI } \end{aligned}$ | Parm Mechemurstion | SMAM | Tractor | 1 | MALE | 2 | $\begin{aligned} & \text { Small } \\ & \text { Fartuer } \end{aligned}$ | Genal | PANIPAT | Panpat | Madluada | Vous | HDFC PANK | GHARAUNDA | HDFC0001727 | 50100102018178 |
| 1125 | Pritag | $981 \mathrm{E}+09$ | HARI SNGH | $\begin{aligned} & \text { BHULCYA } \\ & \text { DEVI } \end{aligned}$ | $\begin{aligned} & \text { Fimm } \\ & \text { Machanaration } \end{aligned}$ | SMAM | Tradar | 1 | MALE | 4 | $\begin{aligned} & \text { Mef um } \\ & \text { Fammar } \end{aligned}$ | Genaral | PANPAT | Pampa | Maxte de | W/ns | HDFC BANK | PANTPAT | HDPC0002129 | 13271910021137 |
| 1126 | Knchm |  | $\begin{aligned} & \text { SARUP } \\ & \text { SINGH } \end{aligned}$ |  | Frm <br> Mochumatrion | SMAM | fracor | 1 | MALE |  | $\left.\right\|_{\text {small }} \begin{aligned} & \text { Paxime } \end{aligned}$ | Omeal | PANIPAT | Pampa | tral | Kırum | $\begin{aligned} & \text { STATE BANK } \\ & \text { OFINDIA } \end{aligned}$ | ISRANA | SBIN0007576 | 2035337226 |
| 1127 | $S_{\text {Pravay }}$ | 9427+09 | RALDEV | $\begin{aligned} & \text { CFAND } \\ & \text { KAUR } \end{aligned}$ | Furm | SMAM | Tractor | 1 | MALB | 3 | $\begin{array}{\|l\|l\|} \text { Metuma } \\ \text { Farine } \end{array}$ | Generd | PANIPAT | PANTPAT | PANIPAT | sanoll PANIPA PANIPAT | LAKSHMI VIKAS BANR | PANTPAT | zavB0000330 | 05303010 00006252 |

Total $=1127$
General $=179$
SC $=28$
Women $=256$
Small Farmer $=664$
List of Beneficiaries of Tractor Under SMAM Year 201819

|  | ego | Wom | (SF/ | Gen |  |  |  |  | District- Pampat |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{array}{\|l} \mathbf{S r} \\ \text { No } \end{array}$ | $\begin{array}{\|l} \hline \mathrm{APP} \\ \mathrm{No} \end{array}$ | Name of Farmer | Father/ <br> Husband s <br> Name | village | Block | Moble No | Name of Manufacturer | Name of Dealer | $\begin{aligned} & \text { Bill No } \\ & \text { Date } \end{aligned}$ | Bill Cost | Subsidy |
| 1 | 945 | Ratm Dev1 | Karan Singh | Dehara | Samalkha | 8168225020 | Mahndra \& Mahndra | m/s Haryama Agnculure Implament Panipat | 656/24062019 | 65000000 | 20000000 |
| 2 | 1021 | Pooja Devi | $\begin{aligned} & \text { Knshan } \\ & \text { Kumar } \end{aligned}$ | Ganjbar | Panpat | 9991000894 | $\mathrm{m} / \mathrm{s}$ International Tractor Pvt.Ltd | m/s Yogesh Tractor Panipat | 90/18 062019 | 56500000 | 20000000 |
| 3 | 1016 | Rosnu Devi | Ishwar Sngh | Ugra Kher | Panppat | 9068501818 | m/s CNH Ind. India PvtLtd | m/s Vardhman Motors Samalkha | 129/28 062019 | 72500000 | 20000000 |
| 4 | 963 | Sujata | Ralister | Dhodpur | Pampat | 8059001498 | $\mathrm{m} / \mathrm{s}$ CNH Ind.Indıa PvtLtd | m/s Vardhman Motors Samalkha | 124/27 062019 | 78000000 | 20000000 |
| 5 | 961 | $\begin{array}{\|l} \text { Pryyanka } \\ \text { Chauhan } \\ \hline \end{array}$ | Amit | Garhı Tyagan | Samalkha | 9306889199 | m/s CNH Ind Inda PvtLtd | m/s Vardhman Motors Samalkha | 125/27 062019 | 72500000 | 20000000 |
| 6 | 666 | $\begin{array}{\|l} \text { Poonam } \\ \text { Devi } \end{array}$ | Surender | Bhals | Madlouda | 8813903300 | $\mathrm{m} / \mathrm{s}$ CNH Ind Indıa Pvt.Ltd | m/s Vardhman Motors Samalkha | 113/25 062019 | 74000000 | 20000000 |
| 7 | 630 | Pooja Devı | Bittu | Bhalsı | Madlouda | 9050448049 | m/s CNH Ind.Inda Pvt.Ltd | m/s Vardhman Motors Samalkha | 163/12 072019 | 77000000 | 20000000 |
| 8 | 552 | Babita | Karan Sugh | Dahar | Israna | 9053495153 | Kubota Agrculture <br> Machinery India Ltd | Sanjay Tractor | 001/27 062019 | 62500200 | 20000000 |
| 9 | 536 | Meera | Surrender | Gawalra | Israna | 9729319696 | $\mathrm{m} / \mathrm{s}$ CNH Ind Indra Pv.Ltd | m/s Vardhman Motors Samalkha | 117/25 062019 | 82000000 | 20000000 |
| 10 | 566 | $\begin{aligned} & \text { Nrmia } \\ & \text { Devi } \end{aligned}$ | Prem Singh | Seenk | Israna | 8053532889 | Mahndra \& Mahndra | Balagr Motors | 672/28-062019 | 47000000 | 20000000 |
| 11 | 572 | $\begin{array}{\|l} \hline \text { SUMAN } \\ \text { LATA } \\ \hline \end{array}$ | SUNIL KUMAR | SEENK | Israna | 9050274084 | m/s John Deere | m/s Banke Bihan Automobiles (Panipat) | 194/06-082019 | 85000000 | 20000000 |
| 12 | 967 | $\begin{aligned} & \text { DARIYA } \\ & \text { WATI } \\ & \hline \end{aligned}$ | TEK CHAND | $\underset{\text { KEWAL }}{\text { GARHI }}$ | Samalkha | 9812702766 | Tafe Motors \& Tractors Ltd |  <br> Spares (Panipat) | 06D/05-08-2019 | 48500000 | 20000000 |

List of Applications of Farmers received onlme under SMAM 201819 for SC Men Category for Tractor

| $\left\|\begin{array}{c} \mathrm{Sr} \\ \mathrm{No} \end{array}\right\|$ | Appl cation No. | Name of Farmer | Moble | Reglstration <br> No. | Fatber Name | Mother Name | District | Subdilvisio <br> n | Block | Village | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 122 | RAJSINGH | 8930071387 | RAJ20920187 | INDRA | KISHNI | PANIPAT | Panpat | Istana | Israna $(66,67)$ | Document not submitted till 26-07 2019 |
| 2 | 162 | hahnasugh | 7400410000 | tahn80654117 | futa ram | lachmı | PANIPAT | Panpat | Israna | Gawara (81) | not selected in successful \& wating applicants m draw of lots |
| 3 | 264 | MAHAVIR SING H | 9813034700 | MAHAS26887 74 | MANGLU RAM | SUMAN | PANIPAT | Panpat | Madlauda | Mahayudumpu I Thrrana (9) | Document not submitted till 05-07 2019 |
| 4 | 271 | SATBR SINGH | 8053514800 | SATB45613376 | MANGAL RAM | $\begin{aligned} & \text { SUMAN } \\ & \text { DEVI } \end{aligned}$ | PANPAT | Pampat | Madiauda | Mahayudnıpu r <br> Thirana (9) | Document not submitted till 05-07 2019 |
| 5 | 307 | Rara Smgh | 9729590905 | $\left\lvert\, \begin{aligned} & \text { Ram } \\ & 81904528 \end{aligned}\right.$ | $\left\lvert\, \begin{aligned} & \text { Dharm } \\ & \text { Singh } \end{aligned}\right.$ | Choll Devi | PANIPAT | Panpat | Madlauda | Khandra (10) | Document not submutted till 14-06-2019 |
| 6 | 318 | RANBIR SINGH | 9728476407 | RANB444240 55 | $\begin{aligned} & \text { RISHAL } \\ & \text { SINGH } \end{aligned}$ | \|GYANO | PANIPAT | Panpat | Madauda | Wassar (46) | Document not submitted till 05-07 2019 |
| 7 | 321 | KAMLESH | 9050410080 | KAML294140 58 | RANBIR SINGH | KELA DEVI | PANIPAT | Panpat | Madhuda | Waisar (46) | not selected in successful \& waitung applicants in draw of lots |
| 8 | 371 | Krshan Lal | 8053453911 | Kıs26033369 | Pale Ram | Ramrat | PANIPAT | Panpat | Madlauda | Adyyana (48) | Document not submitted till 14-06-2019 |
| 9 | 381 | SATYANARAIN | 9671556561 | SATY7143186 1 | PIRTHI | KAMLESH | PANIPAT | Panpat | Madlauda | Qaw1 (3) | not selected in successful \& watting applicants $m$ draw of lots. |
| 10 | 387 | SUMER SINGH | 7015006798 | SUME869954 13 | NHHAL SINGH | SHANTI | PANIPAT | Panupat | Madauda | Sherah (2) | Document not submitted till 05-07 2019 |


| 11 | 434 | TEPAL SINGH | 9728094002 | TEJP9477010 1 | $\begin{aligned} & \text { PURAN } \\ & \text { CHAND } \end{aligned}$ | $\begin{aligned} & \text { KRISHNA } \\ & \text { DEVI } \end{aligned}$ | PANPAT | Panpat | Madlauda | Madlauda (7) | Document not submitted till $\text { 05-07 } 2019$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 12 | 436 | PAWAN KUMAR | 9991450353 | PAWA759221 69 | LLU RAM | SANTOSH | PANIPAT | Panpat | Madlauda | Warsan (43) | Document not submitted till 14-06-2019 |
| 13 | 439 | KARMBIR SINGH | 7015090879 | KARM779470 85 | BHAGWA NDASS | SAROJ | PANIPAT | Panpat | Madiauda | Bhalsı (45) | Document not submitted till 14-06-2019 |
| 14 | 444 | DEEPAK | 9050932000 | DEEP3198331 7 | ISHWAR | MEENA DEVI | PANIPAT | Panrpat | Madlauda | Adryana (48) | Document not submitted tll 26072019 |
| 15 | 484 | RAJINDER KUM AR | 8708072319 | RAJ54963447 | OM <br> PARKASH | VIDHYA DEVI | PANIPAT | Panypat | Panpat | Razapur (13) | subsidy disbursed |
| 16 | 485 | OM PARKASH | 9991884705 | OM <br> P38083438 | JUMMA RAM | VIDHYA DEVI | PANIPAT | Panpat | Panpat | Razapur (13) | not selected in successful \& wating applicants in draw of lots. |
| 17 | 498 | RAJKUMAR | 8397004972 | RAJ36116464 | BALJIT | KAMLA | PANIPAT | Panpat | Panpat | Nambri (21) | Document not submitted ill 1406-2019 |
| 18 | 797 | SANDEEP CHOPRA | 9813950369 | SAND912710 02 | ISHWER SNGH | $\left\lvert\, \begin{aligned} & \text { KILLO } \\ & \text { DEVI } \end{aligned}\right.$ | PANIPAT | Israna | Samalkba | Naryana (74) | Document not submutted tll 14-06-2019 |

List of Applications of Farmers received offline under SMAM 2018-19 for SC Men Category for Tractor

| $\begin{gathered} \mathrm{Sr} \\ \mathrm{No} \end{gathered}$ | Applı cation No | Name of <br> Farmer | Mobule | Regastration <br> No | $\left\lvert\, \begin{aligned} & \text { Father } \\ & \text { Name } \end{aligned}\right.$ | Mother <br> Name | District | Subdivision | Block | Village | Remarks |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 988 | Mohar Singh | 9255760774 | NA | ILMA | KARESHA <br> NI | Panipat | Panipat | Panıpat | Sanault road Panıpat | subsidy disbursed |
| 2 | 999 | Shushpal | 8053074184 | NA | RAM KUMAR | MURTI DEVI | PANIPAT | Panupat | Panıpat | Baroll | Document not submitted till 26072019 |
| 3 | 1013 | Vinod | 8053397197 | NA | ISHWAR | ROSHNI | PANIPAT | Paupat | Panupat | Ugra khern | subsidy disbursed |
| 4 | 1014 | Bijender Singh | 9813061793 | NA | ISHWAR SINGH | ROSHNI | PANIPAT | Panpat | Pampat | Ugra khen | subsidy disbursed |
| 5 | 1015 | Sudama | 9068861313 | NA | ISHWAR SINGH | ROSHNI | PANIPAT | Panupat | Panprat | Ugra khen | substdy disbursed |
| 6 | 1053 | Mahabir Singh | 9671619015 | NA | NANKU <br> RAM |  | PANIPAT | Pampat | Madlauda | Shera | subsidy disbursed |
| List of Applications of Farmers recelved onlune under SMAM 201819 for SC Woman Category for Tractor |  |  |  |  |  |  |  |  |  |  |  |
| $\begin{array}{\|l} \mathbf{S r} \\ \text { No } \end{array}$ | $\begin{array}{\|l} \text { Appl } \\ \text { ca tion } \\ \text { No } \end{array}$ | Name of <br> Farmer | Moble | Registration <br> No | Father <br> Name | Mother <br> Name | District | Subdivision | Block | Village | Remarks |
| 1 | 601 | Ompatı | 7015658192 | Ompa031980 74 | Daleep Singh | Brhmo Devi | PANIPAT | Panıpat | Madauda | $\begin{aligned} & \text { Shohdapur } \\ & (25) \end{aligned}$ | Belongs to BCA category hence rejected |
| 2 | 656 | BIMLADEV <br> 1 | 9996365413 | BIML3021708 6 | KARMBI R SINGH | $\begin{aligned} & \text { SONA } \\ & \text { DEVI } \end{aligned}$ | PANIPAT | Panpat | Madlauda | Bhalst (45) | Document not submitted till $\text { 14-06 } 2019$ |
| 3 | 674 | SeelaSheela <br> DeviDev! | 9034364818 | Seel90888129 | Ramesh <br> Kumar | dhanpats | PANIPAT | Panupat | Panpat | Ayjulapur | substdy disbursed |


| List of Applications of Farmers received offlue under SMAM 201819 for SC Woman Category for Tractor |  |  |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Sr No |  | Name of Farmer | Mobile | Registration <br> No | Father <br> Name | Mother <br> Name | District | Subdivision | Block | Village | Remarks |
| No | 1060 | Saroj | 8708194586 | NA | MAHEND ER |  | PANIPAT | Pampat | Madlauda | Shera | $\begin{array}{\|l} \hline \begin{array}{l} \text { Document not submitted } \\ \text { tull } \\ 14-062019 \end{array} \\ \hline \end{array}$ |



|  |  |  |  |  |  |  |  |  |  |  | warting applicants in draw of lots |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 10 | 387 | SUMER SINGH | 7015006798 | SUME869954 13 | NIHAL SINGH | SHANTI | PANIPAT | Panipat | Madlauda | Sherah (2) | Document not submitted till 05072019 |
| 11 | 434 | $\begin{array}{\|l\|} \hline \text { TEJPAL } \\ \text { SINGH } \\ \hline \end{array}$ | 9728094002 | TEJP9477010 1 | $\begin{array}{\|l} \hline \text { PURAN } \\ \text { CHAND } \\ \hline \end{array}$ | $\begin{array}{\|l} \hline \text { KRISHNA } \\ \text { DEVI } \end{array}$ | PANIPAT | Panrpat | Madlauda | Madlauda (7) | $\begin{array}{\|l} \hline \text { Document not submitted tull } \\ 05072019 \\ \hline \end{array}$ |
| 12 | 436 | $\begin{aligned} & \text { PAWAN } \\ & \text { KUMAR } \end{aligned}$ | 9991450353 | PAWA759221 69 | LILU RAM | SANTOSH | PANIPAT | Panppat | Madlauda | Waisari (43) | $\begin{aligned} & \text { Document not submitted till } \\ & \text { 14-06-2019 } \\ & \hline \end{aligned}$ |
| 13 | 439 | KARMBIR SINGH | 7015090879 | KARM779470 85 | BHAGWA N DASS | SAROJ | PANIPAT | Panıpat | Madiauda | Bhalst (45) | $\begin{aligned} & \text { Document not submitted toll } \\ & \text { 14-06-2019 } \end{aligned}$ |
| 14 | 444 | DEEPAK | 9050932000 | DEEP3198331 7 | ISHWAR | MEENA DEVI | PANIPAT | Panıat | Madlauda | Adiyana (48) | Document not submitted till $26-072019$ |
| 15 | 484 | RAJINDER KUM AR | 8708072319 | RAJI54963447 | OM <br> PARKASH | VIDHYA DEVI | PANIPAT | Panpat | Panypat | Razapur (13) | subsidy disbursed |
| 16 | 485 | OM PARKASH | 9991884705 | $\begin{aligned} & \text { OM } \\ & \text { P38083438 } \end{aligned}$ | RAM <br> JUMMA | VIDHYA DEVI | PANIPAT | Panpat | Panıpat | Razapur (13) | not selected in successful \& watting appicants in draw of lots |
| 17 | 498 | RAJ KUMAR | 8397004972 | RAJ36116464 | BALJIT | KAMLA | PANIPAT | Panıpat | Pampat | Nimbn (21) | $\begin{aligned} & \text { Document not submitted tali } \\ & 14-062019 \end{aligned}$ |
| 18 | 797 | SANDEEP CHOPRA | 9813950369 | SAND912710 02 | $\begin{aligned} & \text { ISHWER } \\ & \text { SNGGH } \\ & \hline \end{aligned}$ | KILLO DEVI | PANIPAT | Israma | Samalkha | Naryana (74) | Document not submitted till 14-06-2019 |


| Lust of Applications of Farmers recerved offine under SMAM 201819 for SC Men Category for Tractor |  |  |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\begin{aligned} & \mathbf{S r} \\ & \text { No } \end{aligned}$ | $\begin{aligned} & \text { Applı } \\ & \text { cation } \\ & \text { No } \end{aligned}$ | Name of <br> Farmer | Mobule | $\begin{aligned} & \text { Registration } \\ & \text { No } \end{aligned}$ | Father Name | Mother <br> Name | District | Subdivisio | Block | Village | Remarks |
| 1 | 988 | Mohar Singh | 9255760774 | NA | ILMA SINGH | KARESHANI | PANIPAT | Panpat | Panrpat | $\begin{array}{ll}\text { Sanaulı } & \text { road } \\ \text { Panupat } & \end{array}$ | subsidy disbursed |
| 2 | 999 | Shishpal | 8053074184 | NA | RAM KUMAR | MURTI DEVI | PANIPAT | Panıpat | Panipat | Barolls | Document not submitted thll $26-072019$ |
| 3 | 1013 | Vinod | 8053397197 | NA | ISHWAR | ROSHNI | PANIPAT | Panpat | Panipat | Ugra khen | subsidy disbursed |



The said reply was placed before the Committee in its meeting held on dated 2302 2022, in which the oral examination of the departmental representative was also conducted During the oral examination the Committee raised the various objections/observations upon the replies/information furnished by the department The Committee mainly rased the sssue of the allotment of the 4 tractors allotted to the 4 SC farmers belonging to the village Ugra Kheri Distt Panipat Out of 4 tractors 3 tractors under the scheme of SMAM 201819 (SC men category) have been allotted to the 3 brothers namely Vinod Bijender Singh \& Sudama S/o Sh Ishwar Singh and under the SC women category one tractor to Smt Roshnı Devi W/o Sh Ishwar Singh R/o village Ugra Khen Distt Panıpat who are in blood relation The departmental representative reply there upon by stating that the process of allotment of machine/equipments to the SC farmers under the SMAM scheme has been made totally in transparent manners They have further stated that keeping in view of the instruction of the Head of Department the applications were invited through online on the portal from dated $1^{\text {st }}$ March 2019 to $7^{\text {th }}$ March 2019 as well as through offline also and the process of allotment of tractors was recorded by making the videography of allotment The concerned AAE has also explained that 24 applications were received under the small farmer SC component plan in which the tractor were to be allotted to the eligible candidates and out of which 20 apphcation were scrutinuze for allotment of draw The tractor were allotted by way of draw of lots in the presence and help of the farmers and to avoid any discrimination in the process of allotment Total 20 draws were executed out of which 10 for the prescribed quota for tractor and 10 draws were kept in wating list. After the draw the documents were obtained from all the concerned and after verify the documents only 6 candidates were found eligible out of which 4 candidates were found in blood relation but these were having separate famıly identıfication due to that they could not be ignored and resultantly 4 tractors were allotted to them The Additional Chef Secretary \& Director General, Agriculture and Farmer s Welfare Department also explain the process of allotment as explamed by the concerned Assistant Agriculture Engineer Sh Naveen Hooda under whom the supervision the 4 tractors in questions were allotted

The Committee rased the objection that as the scheme of SMAM in question has been launched in the year of 2015 vide notification dated 23042015 for the welfare for the farmers of SC Categories but the benefit of the scheme has not been granted till the year 2019 and at the verge of the end of the scheme the application were invited online on the portal by giving the very short period $1 e$ one week only to the illiterate farmers who were neither having awareness nor having any knowledge The Committee further observed that the such scheme was for the welfare of the SC farmers but by the action of the department it has not been showing that the welfare of the farmers have been considered The Committee is of the view that when the sufficient number of the application of the eligible candidates not obtained then it was the prime duty of the then concerned officials to reconsider the matter for re invite the application to provide the proper representation to the farmers of the SC Categones so that the prescribed quota of 10 tractors to the small SC farmers was to be completed but due to such negative attitude of the official of the department the so many candidates of SC farmers have been depnved to get the benefit of such scheme of SMAM The Committee also raised the objection by stating that first of all the application have been invited on the portal through online and when the favorable persons could not apply through onlune in tume then it was decided to obtain the application through offline and then the apphcation of the favorable persons were taken by hook and cook the tractors were allotted to them Resultantly, by the nexus of the officer/official and the interested farmers such kind of allotment of tractors was made

The departmental representative totally deny the allegation/objection of the Committee by stating that it is admitted that the scheme of SMAM was launched in the year of 2015 but in the absence of the budget the scheme could not be publically advertised The Additional Chief Secretary explamed that the budget for the scheme was provided by the finance department on dated 21022019 and on 27022019 the direction to all the Assistant Agnculture Engineer was issued to invite the application through onlıne etc therefore there is no any delay in process of the matter has been caused at the level of the department The Committee was not satisfied with the replies of the departmental representative as they could not explained and justufied the reason of allotment of 4 tractor in the blood relation and Committee is the view that its prima facilely urregularities have been caused in such allotment in question The Commuttee further recommended that being ensuing Budget Session is commencing from $2^{\text {nd }}$ March 2022 such matter can not be completed due to having a short time with the Committee and decided to take up the matter in the subsequent meetings

The Committee further recommended that the departmental representative be asked to supply the information/reply/comments in respect of the another 5 districts 1 e Kurukshetra Sursa Fatehabad Rewarn \& Karnal regarding fund of SC component plan uthized/unutilized etc on the prescribed proforma within a month from the receipt of communication in this regard, thereafter, the matter will be take up in the subsequent meetings

## Representation of Shri Dharampal, JE \& others O/o Haryana State Agriculture Marketing Board, Panchkula for the correction/amendment of Gradation List of Jumor Engmeers

A representation of Shri Dharampal, JE \& others O/o Haryana State Agriculture Marketing Board, Panchkula addressed to the Chief Admimstrator, Haryana State Agriculture Marketing Board, Panchkula for making the corrections/amendment in the Gradation 1ist of Junior Engineers which was placed before the previous Committee by the Member of the Committee Shri Satya Parkash Jrawta in its meetung held on 14102020 at 1230 PM at Haryana Vidhan Sabha, Chandıgarh On the recommendation of the Committee, the matter was referred vide letter dated 25012021 to the Managing Director \& the Chief Admimistrator Haryana State Agriculture Marketing Board Panchkula to obtain the comments in this regard but till the finalization/presentation of the $44^{\text {th }}$ Report no any reply/comments received from the department

On the recommendation contain in the $44^{\text {th }}$ Report of the Committee, an another letter dated $6^{\text {th }}$ April 2021 and reminders on $25^{\text {th }}$ November $2021 \& 8^{\text {th }}$ February 2022 for obtaiming the requisite information were also written to the sadd department but in vein because no any response to reply on the single communication has been received till the 17022022 Such matter was brought to the notice of the Committee in its meeting held on dated 17022022 and the Committee took a serious note by stating that the concerned department is taking lightly to the Committee and further recommended to refer the matter again to the concerned department to take the necessary action against the responsible official and officers who are not furnishing the requisite information by intimating to the Committee The Committee recommended to present the matter before the Committee in its subsequent meetings

## IRRIGATION AND WATER RESOURCES DEPARTMENT

The previous Committee decided to examine the Irrigation and Water Resources Department The Additional Chief Secretary to Govt Haryana of the sadd department was orally examined upon the reply submitted by him and as per his suggestions the previous Committee decided to conduct the further oral examination of the said department alongwith the Additional Chief Secretary to Govt Haryana Finance Department and Additional Chief Secretary to Govt Haryana Planning Department but the previous Committee could not conduct the oral examination till the finalization and presentation of the $44^{\text {th }}$ Report On the recommendation contain in $44^{\text {th }}$ Report conveyed vide letter dated 05042021 the Irngation and Water Resources Department supply the reply by providing the brief detal of budget and expenditure for the financial year 201718201819201920 \& 202021 The contents of the reply submitted by the said department are reproduce as under

## Reply submutted on dated 20042021

All the schemes of the department provide benefit to the entire population of the state and the benefits are derived by landowner/lessees in proportion to their respective land holding in respective command or catchment area unformly without discriminating/favoring any specific segment of the population In addition indirect benefits by way of supply of drinking water to the whole population of the state including scheduled caste population through Public Engineering Department are also beng extended

The funds allocated by Finance Department under SCSP schemes are being utilized as flow of benefits towards Scheduled Caste population in the State not as direct/specific benefits to SC Population Further as desired by Hon'ble Committee the detals of funds allocated from Financial Year 201718 to 202021 and expenditure booked thereof under the schemes related to SCSP

Brief detal of budget and expenditure for the financial year


Such reply and detail was placed before the Committee in its meeting held on dated 20072021 and after examine the contents of the reply the Committee was satisfied and decided to drop the proceeding on the such subject

## Department of Housing for All

## (Pradhan Mantri Awas Yojana (PMAY) for BPL familes belongs to SC/ST\&BC categories)

The Committee discussed the matter of Pradhan Mantri Awas Yojana (PMAY) for BPL families in its meetung held on dated 31072021 at Haryana Bhawan, New Delhi In the absence of the relevant information/record the Committee could not discussed on the matter in detail However the Committee observed that the proper representation to the BPL families relating to SC categories is not being given in the allotment of the houses under the Pradhan Mantri Awas Yojana (PMAY) for BPL famules The Committee recommended to refer the matter to the Additional Chief Secretary to Govt Haryana Development and Panchayat Department to supply the complete category wise information relating to the above scheme In comphance of the recommendation the concerned department was asked to supply the requisite information vide letter dated 18082021 but the department intumated vide memo dated 18112021 that vide notification dated 15122020 issued by the Chief Secretary to Govt Haryana the 'Pardhan Mantri Awas Yojna Gramin has been transferred by his department to the Department of Housing for All and letter of this Secretanat dated 18082021 has also transferred to the Department of Housing for all to take the necessary action On the non supply of requisite information by the Department of Housing for All the Committee decided in its meeting held on dated 17112021 to conduct the oral examination of the Principal Secretary to Govt Haryana Department of Housing for All on dated 24112021 and notice in this regard was issued on dated 18112021 The said officer requested vide DO letter dated 22112021 to postponed the oral examination being his presence was essential in the another meeting which was acceded by the Committee The department supply the reply vide memo dated 23112021 which was placed before the Committee in its meetung held on dated 24112021 and being incomplete information as the information relating to urban area was not provided the Committee was not satisfied and decided to conduct the oral examination of the department on dated 01122021 Thereafter, the department supply the complete reply/information relating to the Rural \& Urban Areas Housing vide letter dated 30112021 The relevant part of the reply is reproduced as under

As per the guldelines of Pradhan Mantri Awas Yojana Urban (PMAY U) finaricial assistance is to be provided to economically weaker familes irrespective of their caste category and BPL status who do not have pucca house in his/her name in any part of Indaa Therefore theve is no authenticated date regarding persons of SCs \& BCs who have been benefited under thes scheme $A$ demand survey had been even conducted to vdenttfy the elgible benefictaries under the scheme in urban areas of the State in the year 2017 Against a target of 67411 vdentified EWS beneficiaries under Beneficiary Led Construction (BLC) vertical of PMAY-U financial assistance amounting to Rs 28381 crore has been provided to 15725 beneficiartes as on 31102021 A statement showing number of benefictaries and financial assistance disbursed to them is enclosed at Annexure I

As regards Pradhan Mantrn Awas Yojana Gramin (PMAY G) as per the gutdelnnes ussued by the Minstry of Rural Development Government of India financial assistance is given to the beneficiary who have 012 room kutcha house as per SECC 2011 60\% of total target is allotted for SC beneficianes The BPL beneficianes have not mentooned in the list verfied and priorttzed from the SECC 2011 data by the Gram Panchayat concerned District-wise number of beneficiaries assisted and financial assstance disbursed under PMAY $G$ are at Annexure II \& III
Annexure－I
District wise and Year wise number of beneficianes and financial assistance disbursed under BLC component of Pardhan Mantri Awas Yojna Urban

|  | 镸 | $\stackrel{m}{\sigma}$ | $\begin{aligned} & \underset{\sim}{\infty} \\ & \underset{\sim}{\infty} \end{aligned}$ | $\begin{aligned} & \stackrel{0}{0} \\ & \underset{=}{7} \end{aligned}$ | N్ర | $\begin{aligned} & \text { E } \\ & \text { Non } \end{aligned}$ | $\underset{\substack{\underset{G}{7} \\ \hline}}{\text { ren }}$ | $\begin{aligned} & \text { To } \\ & \text { No } \end{aligned}$ | $\underset{\sim}{n}$ | $\begin{aligned} & \text { ন্থ } \\ & \hline \end{aligned}$ | $\frac{\tilde{\sim}}{\underset{\sim}{m}}$ | $\stackrel{\rightharpoonup}{\circ}$ | $\frac{\mathbb{~}}{\mathbf{m}}$ | $\stackrel{5}{6}$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | N ̈ㅡ﹎ | $\begin{gathered} \text { \% } \\ \underset{\sim}{n} \end{gathered}$ | $\stackrel{\infty}{\infty}$ | to | $\begin{aligned} & \text { O} \\ & \hline \end{aligned}$ | $\stackrel{\infty}{\circ}$ |  | $\begin{aligned} & \stackrel{\rightharpoonup}{\infty} \\ & \stackrel{\circ}{\circ} \end{aligned}$ | $\underset{\underset{\sim}{9}}{9}$ | Nion | $\stackrel{\stackrel{\rightharpoonup}{\circ}}{\mathbf{o}}$ | $\begin{aligned} & \text { op } \\ & \text { in } \end{aligned}$ | $\underset{\text { Õ }}{0}$ | 蓇 |
|  | से स्ँ ल̈ | $\underset{m}{\infty}$ | $\begin{aligned} & \underset{\sim}{\sim} \\ & \underset{\sim}{n} \end{aligned}$ | N | "্ָড | $\underset{\substack{0 \\ 0 \\ \hline}}{ }$ | $\stackrel{\infty}{\stackrel{\infty}{N}}$ | $\begin{aligned} & \text { ๙ } \\ & \underset{\sim}{\circ} \end{aligned}$ | $\underset{m}{\ddagger}$ | $\stackrel{N}{n}$ | $\begin{aligned} & \text { O} \\ & \underset{\sim}{0} \end{aligned}$ | $\vec{m}$ | $\frac{\infty}{\infty}$ | $\stackrel{\text {－}}{ }$ |
|  |  | $\underset{\sim}{\sim}$ | $\frac{n}{n}$ | \％ | $\bigcirc$ | $\stackrel{\circ}{(0}$ | $\begin{aligned} & \stackrel{\circ}{\infty} \\ & 0 \end{aligned}$ | $\stackrel{\circ}{\kappa}$ | $\stackrel{\rightharpoonup}{8}$ | $\underset{\sim}{\text { w }}$ | $\begin{aligned} & \text { ® } \\ & \stackrel{\circ}{0} \end{aligned}$ | $\stackrel{n}{な}$ | $\begin{aligned} & 0 \\ & \stackrel{0}{0} \\ & 0 \end{aligned}$ | － |
|  | $\begin{aligned} & 9 \\ & \text { a } \\ & \text { 命 } \end{aligned}$ | $\bigcirc$ | $\stackrel{\text { ヘ }}{\sim}$ | $\begin{aligned} & \aleph \\ & \stackrel{n}{0} \\ & \hline \end{aligned}$ | $\stackrel{\omega}{\underset{\sim}{\sigma}}$ | ત్તુ | $\stackrel{2}{-}$ | $\bigcirc$ | $\begin{aligned} & \text { H } \\ & \text { O } \\ & 0 \end{aligned}$ | 嵒 | 흥 | \％ | $\bigcirc$ | $\bigcirc$ |
|  | $\stackrel{\infty}{\underset{\sim}{\underset{N}{2}}}$ | $\bigcirc$ | $\bigcirc$ | $\bigcirc$ | $\bigcirc$ | $\bigcirc$ | $\bigcirc$ | $\bigcirc$ | $\bigcirc$ | $\bigcirc$ | $\bigcirc$ | $\bigcirc$ | $\bigcirc$ | $\bigcirc$ |
|  | $\begin{aligned} & \text { ज } \\ & \stackrel{y}{6} \end{aligned}$ | \％ | N | \＃ | $\bar{m}$ | $\stackrel{\%}{\gtrless}$ | 志 | ત્ત | $\stackrel{\square}{0}$ | $\stackrel{\text { I }}{=}$ | $\stackrel{\sim}{2}$ | 合 | － | $\stackrel{\text { Non }}{ }$ |
|  | N | 윽 | ¢ | $m$ | $\because$ | $\bar{\square}$ | n | ¢ | $\stackrel{\infty}{\square}$ | స్สิ | N | \％ | N | ๕앙 |
|  | స N్ स̈ | 芯 | \％ | $a$ | $\stackrel{\square}{-}$ | \％ | 苛 | \％ | $\stackrel{\circ}{-}$ | $\stackrel{\sim}{n}$ | \％ | $\stackrel{\infty}{\sim}$ | $\stackrel{N}{\square}$ | $\cdots$ |
|  | $\begin{aligned} & \text { సิ } \\ & \text { הิ } \end{aligned}$ | 8 | － | $\bigcirc$ | $\bigcirc$ | \％ | ה | \％ | $\stackrel{\sim}{2}$ | $\stackrel{\leftarrow}{\infty}$ | $\stackrel{\infty}{\circ}$ | $\cdots$ | ¢ | $\because$ |
|  | 年 | $\infty$ | $\bigcirc$ | $\underset{\sim}{\sim}$ | $\bigcirc$ | － | $\bigcirc$ | $\bigcirc$ | － | $\cdots$ | $\stackrel{n}{\sim}$ | \％ | － | $\sim$ |
|  | $\stackrel{\infty}{\text { E }}$ | － | $\bigcirc$ | $\bigcirc$ | － | $\bigcirc$ | $\bigcirc$ | $\bigcirc$ | $\bigcirc$ | 0 | $\bigcirc$ | － | $\bigcirc$ | $\bigcirc$ |
|  |  | $\begin{aligned} & \text { 啠 } \\ & \text { 夏 } \end{aligned}$ | 貝 <br> 咅 |  |  | 若 总 要 | $\begin{aligned} & \text { 眼 } \\ & \text { 品 } \end{aligned}$ | 易 | 总 | 品 |  |  |  |  |
|  | $\begin{aligned} & \text { 号 } \\ & \text { 2 } \end{aligned}$ | － | $N$ | $m$ | ＊ | $\cdots$ | $\bullet$ | r | $\infty$ | $a$ | 8 | $=$ | $\underset{\sim}{\sim}$ | $\cdots$ |


| $\mathbf{1 4}$ | Mewat | 0 | 0 | 162 | 122 | 44 | 328 | 0 | 0 | 1762 | 1.292 | 075 | 3804 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\mathbf{1 5}$ | Palwal | 0 | 0 | 57 | 166 | 111 | 334 | 0 | 0 | 1025 | 0953 | 1448 | 3426 |
| $\mathbf{1 6}$ | Panchkula | 0 | 0 | 11 | 2 | 1 | 14 | 0 | 002 | 0098 | 0074 | 0016 | 0.208 |
| $\mathbf{1 7}$ | Panrpat | 0 | 0 | 25 | 156 | 35 | 216 | 0 | 0062 | 0435 | 2671 | 0873 | 4041 |
| 18 | Rewar | 0 | 7 | 12 | 7 | 14 | 40 | 0 | 0 | 025 | 0216 | 0267 | 0733 |
| 19 | Rohtak | 0 | 0 | 296 | 382 | 239 | 917 | 0 | 0 | 4278 | 6981 | 4539 | 15798 |
| 20 | Srsa | 0 | 3 | 26 | 288 | 45 | 362 | 0 | 0 | 0474 | 5145 | 1054 | 6673 |
| 21 | Sonpat | 0 | 62 | 236 | 172 | 113 | 583 | 0 | 0 | 4226 | 2903 | 2.257 | 9386 |
| 22 | Yamunanagar | 417 | 189 | 85 | 330 | 448 | 1469 | 482 | 019 | 1472 | 7002 | 8582 | 22066 |
|  | Total | 417 | 1203 | 4474 | 6216 | 3415 | 15725 | 482 | 24159 | 73185 | 116646 | 65005 | 283815 |

Annexure-II
Statement showing the district wise detal of beneficiaries in respect of facality of Awas provided under PMAY-G

| S No | District Name | as per <br> 2011 $\qquad$ | SC HH out of col 3 | Target of houses alloted by the Ministry | Target for SC out of col. 5 | Total No of <br> Houses <br> Sanctioned | Total No of Houses sanctioned for SC beneficiarres out of col 7 | No of SC beneficiaries to be santioned | Remark/ Reason |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |  | 9 | 10 |
| 1 | AMBALA | 14381 1439 | 7248 | 1208 | 725 <br> 68 | 219 | 153 | 572 | No funds have been received from the Ministry agamst the target for the year 2020 $21 \& 202122$ |
| 3 | CHARKI DADRI | 1439 | 673 | 1137 | 682 | 739 | 405 | 277 | -do- |
| 4 | FARIDABAD | 243 | 144 | 169 | 101 | 281 | 137 | 53 | -do |
| 5 | FATEHABAD | 1468 | 1029 | 1253 | 752 | 1097 | 717 | 52 | -do- |
| 6 | GURGAON | 342 | 200 | 51 | 31 | 43 | 18 | 35 | -do |
| 7 | HISAR | 5393 | 3876 | 2421 | 1453 | 1951 | 1173 | 280 | -do- |
| 8 | JHAJJAR | 3346 | 1951 | 565 | 339 | 425 | 243 | 96 | -do- |
| 9 | JIND | 5359 | 3837 | 1206 | 724 | 806 | 514 | 210 | -do |
| 10 | KAITHAL | 14187 | 7732 | 2513 | 1508 | 1469 | 789 | 719 | -do- |
| 11 | KARNAL | 13559 | 6686 | 2673 | 1604 | 1660 | 829 | 775 | -do |
| 12 | KURUKSHETRA | 9588 | 4794 | 2289 | 1373 | 1725 | 801 | 572 | -do |
| 13 | M/GARH | 2183 | 1114 | 596 | 358 | 524 | 242 | 116 | -do |
| 14 | MEWAT | 15725 | 1056 | 4570 | 2742 | 3451 | 226 | 2516 | -do- |
| 15 | PALWAL | 631 | 117 | 636 | 382 | 562 | 135 | 247 | -do |
| 16 | PANCHKULA | 767 | 228 | 151 | 91 | 113 | 27 | 64 | -do- |
| 17 | PANIPAT | 7261 | 2961 | 1078 | 647 | 668 | 375 | 272 | -do |
| 18 | REWARI | 22 | 14 | 138 | 83 | 105 | 63 | 20 | -do- |
| 19 | ROHTAK | 3461 | 2118 | 1222 | 733 | 981 | 640 | 93 | -do- |
| 20 | SIRSA | 17832 | 11951 | 3453 | 2072 | 1911 | 1221 | 851 | -do- |
| 21 | SONIPAT | 7568 | 3672 | 1178 | \#NAME? | 844 | 363 | \#NAME? | -do |
| 22 | Y/NAGAR | 3689 | 2205 | 1965 | 1179 | 1648 | 717 | 462 | -do- |
|  | Total | 128444 | 63606 | 30789 | 18473 | 21383 | 9837 | 8636 | do- |

Statement showing the High level financial progress report under PMAY-G

|  |  | Utiluation of funds (Lakhs) |  |  |  |  |  |  | Utulization of Fund for SC (Lakhs) |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| $\left\lvert\, \begin{aligned} & \mathbf{S r} \\ & \mathbf{N o} \end{aligned}\right.$ | District Name | 2016-17 | 201718 | 201819 | 201920 | 202021 | 202122 | Total | 2016-17 | 201718 | 2018-19 | 201920 | 202021 | 202122 | Total |
| 1 | Ambala | 0 | 5895 | 783 | 10047 | 999 | 2808 | 27579 | 0 | 393 | 5286 | 6477 | 708 | 2382 | 18783 |
| 2 | BHIWAN | 495 | 60438 | 18924 | 13971 | 252 | 3609 | 97689 | 36 | 31389 | 10605 | 8361 | 219 | 2274 | 53208 |
| 3 | Charkhi Dadri | 0 | 17964 | 3606 | 2442 | 9567 | 2403 | 35982 | 0 | 882 | 2073 | 1356 | 4908 | 765 | 17922 |
| 4 | FARIDABAD | 3645 | 15282 | 2223 | 906 | 351 | 0 | 22407 | 945 | 531 | 456 | 165 | 033 | 0 | 6909 |
| 5 | FATEHABAD | 3006 | 78843 | 23295 | 14613 | 3216 | 0 | 150027 | 198 | 51978 | 14895 | 9129 | 2316 | 0 | 98118 |
| 6 | GURGAON | 1755 | 3585 | 594 | 0 | 0 | 0 | 59.34 | 765 | 1521 | 198 | 0 | 0 | 0 | 2484 |
| 7 | HISAR | 09 | 12389 | 44673 | 71577 | 21159 | 1701 | 263091 | 045 | 78363 | 27333 | 40518 | 12864 | 528 | 1596.51 |
| 8 | JHAJJAR | 11565 | 33504 | 6066 | 6552 | 636 | 0 | 58323 | 8865 | 19749 | 2037 | 2439 | 165 | 0 | 332.55 |
| 9 | JIND | 504 | 62994 | 27003 | 1473 | 468 | 483 | 110718 | 414 | 39054 | 17613 | 9141 | 369 | 33 | 706.47 |
| 10 | Kalthal | 18 | 1153 | 40635 | 39396 | 2781 | 486 | 198774 | 18 | 62619 | 22884 | 19869 | 1305 | 366 | 107223 |
| 11 | KARNAL | 18585 | 13643 | 22386 | 424.23 | 3606 | 3195 | 22662 | 1053 | 68466 | 10938 | 19911 | 1971 | 1791 | 113607 |
| 12 | KURUKSHETRA | 1161 | 14111 | 30333 | 38826 | 1581 | 4146 | 227601 | 5625 | 62595 | 14667 | 17271 | 117 | 2145 | 103473 |


| 13 | M/GARH | 18 | 41154 | 1638 | 9084 | 1398 | 459 | 70275 | 585 | 190.23 | 7554 | 423 | 51 | 4.26 |
| :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- | :--- |
| 14 | MEWAT | 459 | 13856 | 46281 | 209058 | 61716 | 3552 | 4637.52 | 0 | 77.25 | 2712 | 1419 | 5064 | 381 |
| 15 | PALWAL | 603 | 49956 | 12576 | 3387 | 4422 | 159 | 765.3 | 2565 | 11799 | 2313 | 762 | 753 | 0 |
| 16 | PANCHKULA | 36 | 8016 | 1278 | 2157 | 279 | 0 | 153.3 | 765 | 2208 | 357 | 258 | 0 | 0 |
| 17 | PANIPAT | 22995 | 63369 | 3591 | 1587 | 354 | 345 | 92241 | 1278 | 35607 | 2022 | 675 | 321 | 345 |
| 18 | REWARI | 198 | 9762 | 186 | 165 | 186 | 192 | 14145 | 117 | 5982 | 1098 | 033 | 033 | 126 |
| 19 | ROHTAK | 1377 | 6969 | 22584 | 27399 | 861 | 126 | 1344.3 | 7785 | 45507 | 14829 | 18867 | 51 | 093 |
| 20 | SIRSA | 23355 | 1452 | 50544 | 39207 | 1491 | 858 | 2606.52 | 1674 | 89499 | 34425 | 24786 | 1014 | 528 |
| 21 | SONIPAT | 666 | 56616 | 32517 | 1971 | 597 | 345 | 116445 | 315 | 23565 | 14415 | 8538 | 219 | 159 |
| 22 | Y/Nagar | 0 | 10989 | 31605 | 65829 | 7812 | 4911 | 220047 | 0 | 50484 | 15576 | 22953 | 2514 | 324 |
|  | TOtal | 16781 | 14874 | 446784 | 633066 | 1237.32 | 29778 | 2888592 | 96795 | 725193 | 22429 | 229929 | 36966 | 15879 |
| 1329048 |  |  |  |  |  |  |  |  |  |  |  |  |  |  |

The above reply was placed before the Committee in its meeting held on dated 01122021 during that the oral examination of the departmental representative was also conducted While oral examination the Committee observed that the department not provided the data relating to the allotment of houses to the SC \& BC categories The departmental representative rephed thereon by statung that such schemes of the Central Government are totally based upon the income which should not be more than 3 lakh and upon the status of house of the applicant 1 e the applicant should be homeless and these schemes are not on caste basis and BPL basis, therefore they could not procure the data/information relating to the SC \& BC categones The Director of the department explained to the Committee that for the year 201617201718 the houses of 30500 was to be allotted out of which 300 houses are balance from acheve the target of 30500 houses After long discussion on the matter which has been explaned in the relevant proceeding the Committee was not satisfied with the reply of the departmental representative The departmental representative assured the Committee that within 2 months the requisite information will be provided and also suggested that in the subsequent meetungs the Adminustrative Secretary, Development and Panchayat and Urban Local Bodies may also be called for oral examination alongwith their department so that quernes of the Committee may be properly meet out

The Committee is disappointed that the department is fail to supply the requisite information to the Committee till the finalization of the present report Now the Committee decided to take up the matter in the subsequent meetings

## Food Civil Supplies and Consumer Affarrs Department

## (Food Articles providing by the Central and State Governments for the welfare of the reserved categories under the Food Safety and Standards Act, 2006)

The Committee discuss the matter of food articles providing to the reserved categones in its meeting held on dated 30102021 at Haryana Bhawan, New Delh1 The Committee observed that the norms of the food safety and standards Act 2006 and guidelnes/instructions issued in this regard time to tume by the Central and State Government are not being follow in true spint The Committee has took a serious note in this regard and directed to refer the matter to the department to supply the comments/information in respect of facilities providing under the Food Safety and Standards Act, 2006 to the reserved categories for therr welfare to upgrade their social life Accordingly a letter dated 11112021 (alongwith prescribed proformas) was written to the Additional Chief Secretary to Govt Haryana Food Civil Supplies and Consumer Affarrs Department When the department not supply the requisite information then the Committee decided in its meeting held on dated 01122021 to conduct the oral examination on dated 08122021 Thereafter the department supply the reply vide letter dated 02122021 The relevant portion of the reply is reproduced as under

It us intumated that the Food Civll Supplies and Consumer Affairs Department Haryana is not maintaining the Food Safety and Standards Act 2006 this Department is implementing the Natonal Food Securty Act 2013 and the detals of essential commodities are being provided under National Food Securty Act 2013 ss as under

Detall of Essential Commodittes in Haryana State

| Commodtty | Per month Allocation | Category of ration cards | Scale in kg per card per month | $\begin{aligned} & \text { Consumer and } \\ & \text { price Rs Per kg } \end{aligned}$ |
| :---: | :---: | :---: | :---: | :---: |
| Wheat (NFSA) | $\begin{aligned} & 66250 \text { MT } \\ & \text { (per month) } \end{aligned}$ | Prortty Household (BPL**OPH | 5 Kg per unit | 200 |
|  |  | AAY** | 35 kg per famlly | 200 |
| Fortified Atta (NFSA) (Only Karnal Ambala Rohtak, Hussar Yamuna Nagar) |  | do | do | 500 |
| Wheat PMGKAY | 63245MT | AAY | 5kg per unit | Free of cost |
| Sugar | 1141 MT | $B P L$ including $A A Y$ | 1 Kg per famıly | 1350 |
| DBT in lieu of Mustard oll (State Scheme) | DBT <br> (From June 2021 onwards) | $B P L$ including $A A Y$ | Rs 250/ per famıly |  |
| Salt (State Scheme) | I141MT | $B P L$ including $A A Y$ | 1 kg per famıly | 450 |

## *BPL(Below Poverty Line) OPH*(other Prorty House Holds)**AAY(Antodaya Ann Yojna)

Besides it is also intumated that no fund is being provided by Central Govt especially for Scheduled Castes Scheduled Tribes \& Backward Classes to the Food Civl Supplies and Consumer Affarrs Department Haryana

The sard reply was placed before the Committee in its meeting held on dated 08122021 during that the oral examination of the department was conducted Durng oral examination, the departmental representative explained that his department is not maintaining the Food Safety and Standards Act 2006 as his department is implementing the National Food Security Act 2013 and the essentual commodities are being provided accordingly It has also been stated that no fund is being provided by the Centre Govt specially for SC ST \& BC Classes to the department The departmental representative further explained that the Committee raising the matter relating to Food Safety which is covering by the Health Department and his department is providing the Food Security under the eligible sections of public distribution system On the question asked by the Charperson to the departmental representative regarding ratio of grocery providing to the SC \& ST categones under the Food Security Act, the Director of the department could not reply satisfactorily thereupon and assured to the Committee that after re examine the provisions of the Act it will be informed to the Committee accordingly The departmental representative also could not provide the number of beneficianies relating to $\mathrm{SC} \& \mathrm{BC}$ categones out of total beneficianies under the said Act Thereafter the departmental representative requested to give more tume to submut the fresh reply/information in this regard The Committee acceded his request and directed to submit the accurate reply which will be take up in the subsequent meetings The Committee was disappointed when the department was failed to submit the information till the finalization of the present report

## Representation of Dr Jai Pal Majra, Professor and HOD, Department of Community Medicme, BPS Government Medical College for Women, Khanpur Kalan, Sompat to take action unabated Caste based atrocitues and efforts to remove from job

A representation of Dr Jai Pal Majra Professor and HOD Department of Community Medicine, BPS Government Medical College for Women Khanpur Kalan Sompat regarding caste based atrocities causing against hum and efforts to remove from job etc was placed before the Committee in its meeting held on 09022022 at 1230 P M at Haryana Vidhan Sabha Chandigarh After examine the said representation, the Committee observed that the atrocity causing in such kind of class 1 offices is not tolerable and took a serious note in this regard The Committee recommended to refer the representation to the ACS Health \& Famıly Welfare Department, the Drector Medical Education and Research Department and the Director Bhagat Phool Singh Government Medical College for women Khanpur Kalan Sonepat to examine the matter thoroughly and submit the comments in this 1 egard within a penod of 15 days positively from the receipt of communication in this regard

The Committee was disappointed to note that the department farled to supply the requisite information/comments till the finalization of this report

## Representation of Shri Parmal Singh, Assistant State Election Commissioner (Retd) regarding Up gradation of pay scale of the Post of Assistant State Election Commissioner

A representation of Shri Parmal Singh Assistant State Election Commissioner (Retd) regarding not accepting the proposal for upgrading the pay scale of Assistant State Election Commissioner in general as well as a personal measure was placed before the Committee in its meeting held on dated 17022020 at 1230 PM at Haryana Vidhan Sabha Chandıgarh After examine the contents of the representation, the Committee found that the grievances of the representationst is justified The Committee has took a senious note in this regard and on the recommendation of the Committee, the representation was referred to the Chief Secretary to Government Haryana Additional Chef Secretary to Government Haryana Finance and Planning Department and State Election Commissioner Haryana vide letter dated 18022022 to examine the matter as per relevant record thoroughly and submit the comments in this regard within a period of 15 days positively from the receipt of communication in this regard The comments are awaited till the finalization of the present Report

## Procedure for dealng with implementation of the recommendations/observations of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes

(a) After presented the report to the Haryana Vidhan Sabha copies thereof will be forwarded directly to the Administrative Secretaries concerned with the subject matter of the Report by the Secretary Haryana Vidhan Sabha
(b) The Administrative Secretaries concerned with the subject matter of the Report will consider the recommendation of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes A copy of the letter being endorsed to the Head of Department concerned sımultaneously General recommendation will be dealt by the Welfare of Scheduled Castes and Backward ClassesDepartment
(c) The Heads of Department/Administrative Secretary concerned shall furnish their comments on the recommendations of the Committee on the Welfare of Scheduled Castes Scheduled Tribes and Backward Classes on receipt of the Report of theCommittee
(d) The Administrative Department concerned will then take immediate steps for the implementation of the recommendations of the Committee concerning it It will take the case to the Minister Incharge of the Department of the Council of Ministers as the case may be
(e) The case in which the Administrative Department does not agree with the recommendations of the Committee will be forwarded to the Secretary, Haryana Vidhan Sabha with detailed reasons for comments Then Secretary Haryana Vidhan Sabha will forward these comments to the Department of Welfare of Scheduled Castes and Backward Classes to examine such case and offer their comments
(f) The Administrative Department will then take immediate steps for arriving at a decision in such cases referred to the Minister Incharge of the Department or to the Council of Ministers if necessary for incorporating in the Memorandum for the Council
(g) After taken the decision at the appropnate level the same will be communicated to the Secretary, Haryana Vidhan Sabha by the Adminstrative Department by providing a copy to the Commissioner and Secretary to Govt Haryana of Welfare of Scheduled Castes and Backward ClassesDepartment
(h) Cases involving disciplnary action and financial and other urregularities should be placed before the Minister concerned or the Council of Ministers, as the case may be even though the recommendation of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes is proposed to be accepted The cases involving financial irregulanties will invariably be decided in consultation with the FinanceDepartment and
(1) The Secretary Haryana Vidhan Sabha will prepare statement showing the action taken on the Report of the Committee and place it before the Committee Further comments of the Committee if any will be communicated to the Administrative Secretaries to the Government of Haryana for necessaryaction

The Vidhan Sabha Secretariat will maintain a list of outstanding recommendations of Committee on the Welfare of Scheduled Castes Scheduled Tribes and Backward Classes and periodically remind the Department concerned Every effort should be made by the Administrative Secretaries/Head of Department to expedite the action on the recommendations/observations of the Committee and this work should be treated as a general rule on Top Prionty basis

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[^0]:    $=34$
    $=34$
    $=25$
    $=22$
    $=62$
    $=10$

    ## $=156$

    Full payable relief pard
    Cancelled rehef not payable
    Pending Payment
    Acquitted cases not received
    in tume relief not payable
    Partial payment
    Sc/St Act removed
    Total

[^1]:    Full payable relief pard $=259$
    Cancelled relief not payable $=426$
    Acquittal cases not received in tume relief not payable=35
    Untraced $=04$
    Total $=965$
    Pending payment=241

[^2]:    Full payable rehef paid = 23
    Cancelled rehef not payable $=29$
    Acquittal cases not recerved in time relief not payable $=29$
    Partual payment pending $=2$
    Payment pendıng $=3$
    Total $=86$

[^3]:    Full payable rehef paid =126
    Cancelled relief not payable $=38$
    Acquittal cases not received in time rehef not payable $=5$
    Partal rehef pending payment $=5$
    Pending for relief $=13$
    $\mathrm{Sc} / \mathrm{ST}$ removed $=3$
    Refused $=1$
    Total $=191$

[^4]:    1 Full payable relief pard $=37$
    Cancelled rehef not payable $=22$
    Acquittal cases not received in time relief not payable $=22$
    Partial payment pending $=4$
    Relief pending $=2$
    Total $=87$

    N
    3
    4
    5

[^5]:    Full payable relief pard $=27$
    Cancelled relief not payable=16
    Acquittal cases not received in time relief not payable $=20$
    Total $=63$

[^6]:    Full payable relief pard $=147$
    Cancelled relef not payable=75
    Acquittal cases not received in time relief not payable at present $=16$
    Partal payment pendıng=22
    Pending for payment=7
    Total $=275$

[^7]:    No of cases/FIR registered as per report of Police 170

    ## Full payable relief paid 65

    Cancelled cases rehef not payable 39
    SC/ST Act removed relief not payable 06
    Acquitted cases not received in time relief not payable 48
    

